GEOLIFE

1972771   31/05/2010

GEOLIFE ORGANICS
NO.A2F2, POONAM APARTMENTS, CHIRAG ALI LANE, HYDERABAD, ANDHRA PRADESH
MANUFACTURERS AND MARKETERS
A PARTNERSHIP FIRM

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Proposed to be Used

CHENNAI

Computer Programming and Interior Decorating.
ANJUMAN SIKANDAR trading as ;GUIDEHELP
93 L.G.F. WORLD TRADE CENTRE, BARAKHAMBA ROAD, CONNAUGHT PLACE, NEW DELHI -110001, INDIA.

SERVICE PROVIDERS
Address for service in India/Attorney address:
LEX CURE
204 KRISHNA TOWER-2 POCKET-7 PLOT NO-1 SECTOR-12 DWARKA NEW DELHI-75
Used Since :06/03/2015

DELHI
INFORMATION TECHNOLOGY SERVICES, DEVELOPING MOBILE AND WEB APPLICATIONS AND SOFTWARES AND CONSULTANCY.
3215940   20/03/2016
EXCITEL PRIVATE LIMITED
REGUS OFFICE CENTRE SERVICES PVT LTD, LEVEL 15, EROS CORPORATE TOWERS, NEHRU PLACE, NEW DELHI-110019.

Service Provider

Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017

Used Since: 13/11/2014

To be associated with:
3215935

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
MYSPOTTR

3240627  22/04/2016
OKULYST TECHNOLOGIES PVT.LTD
S-69, K.P. VILLA, GOKULDHAM, SANAND AHMEDABAD 382110
SERVICE PROVIDER
Address for service in India/Attorney address:
UNIVERSAL LEGAL
505-506, Shivalik High Street, Nr. Keshavbaug Party Plot, Opp. HDFC Bank, Vastrapur, Ahmedabad-380015
Used Since :07/07/2015
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
PERFECT SELFIE

3410660 16/11/2016

VIVO MOBILE INDIA PRIVATE LIMITED

trading as ; VIVO MOBILE INDIA PRIVATE LIMITED

10th & 11th Floor, Palm Springs Plaza (Complex), Village Wazirabad, Sector-54, Gurugram-122003, Haryana, India

Manufacturers, Merchants and Service Providers

AN INDIAN COMPANY REGISTERED UNDER COMPANIES ACT, 1956

Address for service in India/Attorney address:

ZEUSIP

C-4 JANGPURA EXTENSION NEW DELHI-110014

Proposed to be Used

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3435835  15/12/2016
RINGMING GLOBAL PRIVATE LIMITED
trading as ;RINGMING GLOBAL PRIVATE LIMITED
WZ 131A, CENTRAL MARKET, BUDELLA, VIKASPURI, NEW DELHI 110018
Service provider
Address for service in India/Attorney address:
DHRUV SURI
PSA, 14A&B, Hansalaya, 15 Barakhamba Road, New Delhi 110001
Used Since :23/05/2016
DELHI
Software development, source code, technology platform for online and offline sale,rent and barter of goods and services, technology for e-commerce, mobile applications.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3435864  15/12/2016
RINGMING GLOBAL PRIVATE LIMITED
trading as :RINGMING GLOBAL PRIVATE LIMITED
WZ 131A, CENTRAL MARKET, BUDELLA, VIKASPURI, NEW DELHI 110018
Service provider

Address for service in India/Attorney address:
DHRUV SURI
PSA, 14A&B, Hansalaya, 15 Barakhamba Road, New Delhi 110001
Used Since :23/05/2016

DELHI
Software development, source code, technology platform for online and offline sale, rent and barter of goods and services, technology for e-commerce, mobile applications.
3588794  10/07/2017
CHANDAN ACHAJEE PROPRIETOR OF IMMENSE SOFTWARE
259, Nasra South Colony, Ranaghat, Nadia - 741202 (West Bengal)
Proprietor

Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)
Used Since :16/04/2013

KOLKATA
Technological services and research and design relating thereto; design and development of computer hardware and software, computer software, Software As A Service (SaaS) Included in Class 42
3617181  21/08/2017
M/S INTERO DECOR
2039, Basant Avenue, Dugri Road, Ludhiana-141008. (Pb.)
Partnership Firm
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :18/08/2017
DELHI
Interior and Exterior Design Services, Architecture Services & Kitchen Design Services
IOTIVITY

3621133  26/08/2017

IOTIVITY AUTOMATION PRIVATE LIMITED
48, FIRST FLOOR, DSIDC COMPLEX, KOTLA MUBARAKPAR, DELHI-110003.

BODY INCORPORATE

Address for service in India/Attorney address:
AMANDEEP SINGH
GOEL NIWAS J-62, STREET NO.-4, LAXMI NAGAR, NEW DELHI-110092.

Proposed to be Used

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE BEING SERVICES INCLUDED IN CLASS 42.
3645791  28/09/2017
Mr. PRABHJOT SINGH MAJITHIA
31/23, OLD RAJINDER NAGAR, NEW DELHI-110060
SERVICE PROVIDER
Address for service in India/Attorney address:
ANAND & ASSOCIATES
B-54/A LGF GREATER KAILASH PART-1 NEW DELHI-110048
Used Since :05/01/2005

DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; CONSULTING IN COMPUTER AND HARDWARE; SOFTWARE AS A SERVICE; DESIGN AND DEVELOPMENT OF SOFTWARE AND WEBSITES.
Ziroh Labs

3667342  01/11/2017

HRISHIKESH DEWAN

No.6, Dr BK Kakoty Road, Ulubari, Kamrup, Guwahati - 781001, Assam

Proprietor

Address for service in India/Attorney address:

N. LAKSHMI PRIYA

F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 05/08/2016

KOLKATA

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, GRAPHIC ARTS DESIGN
3667346  01/11/2017
HRISHIKESH DEWAN
No.6, Dr BK Kakoty Road, Ulubari, Kamrup, Guwahati - 781001, Assam
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :05/08/2016

KOLKATA
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, GRAPHIC ARTS DESIGN
ZEE5

STUDIO OFFICE- 1B, FLOOR 01, ZEE TOWER BUILDING, DUBAI, UAE
SERVICE PROVIDER
Used Since :31/10/2017

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE. APPLICATION SERVICE PROVIDER SERVICES; PROGRAMMING OF VIRTUAL ENVIRONMENTS CREATED FOR ENTERTAINMENT PURPOSES; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE SOFTWARE TO ENABLE UPLOADING, CAPTURING, POSTING, SHOWING, EDITING, PLAYING, STREAMING, VIEWING, PREVIEWING, DISPLAYING TAGGING, BLOGGING, SHARING, MANIPULATING, DISTRIBUTING, PUBLISHING, REPRODUCING, OR OTHERWISE PROVIDING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, USER-GENERATED CONTENT, AUDIO CONTENT, AND INFORMATION VIA THE INTERNET AND OTHER COMMUNICATIONS NETWORKS; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE SOFTWARE TO ENABLE SHARING OF MULTIMEDIA CONTENT AND COMMENTS AMONG USERS; COMPUTER SERVICES FEATURING STREAMING SOFTWARE TO ENABLE HOSTING, RECORDING, TRANSMITTING AND BROADCASTING OF AUDIO, VISUAL, AUDIO VISUAL MEDIA AND ANY OTHER PERFORMANCES LIVE OR RECORDED, IN REAL TIME OR OTHERWISE; CONSULTANCY, INFORMATION AND ADVISORY SERVICES, RELATING TO ALL THE AFORESAID SERVICES; DESIGN OF VIRTUAL REALITY SOFTWARE; DEVELOPMENT OF VIRTUAL REALITY SOFTWARE; PROVISION OF A WEBSITE THAT CONTAINS INFORMATION ABOUT BUILDING AND DEVELOPING VIRTUAL REALITY SOFTWARE AND HARDWARE; PROVIDING NON-DOWNLOADABLE SOFTWARE TO ENABLE STREAMING OF VIDEO, AUDIO, MULTIMEDIA, MUSIC MOVIES, GAMES, AND AUDIO-VISUAL MATERIAL, AND FOR HOSTING DIGITAL MULTIMEDIA CONTENT FOR OTHERS VIA THE INTERNET AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; TECHNICAL SUPPORT SERVICES, NAMELY, TROUBLESHOOTING IN THE NATURE OF DIAGNOSING AND REPAIRING APPLICATION SOFTWARE PROBLEMS FOR MOBILE PHONES, PERSONAL COMPUTERS, PORTABLE COMPUTERS, TV AND MP3 PLAYERS; DEVELOPMENT, MAINTENANCE, AND MANAGEMENT OF APPLICATION SOFTWARE FOR MOBILE PHONES, PERSONAL COMPUTERS, PORTABLE COMPUTERS, TV AND MP3 PLAYERS; HOSTING OF WEBSITES PROVIDING DIGITAL CONTENTS, MUSIC, MOVIES AND GAMES; PROVIDING INFORMATION CONCERNING COMPUTER SOFTWARE VIA THE INTERNET AND OTHER COMPUTER SOFTWARE VIA THE INTERNET AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; PROVIDING TECHNICAL CONSULTING SERVICES AND TECHNICAL TROUBLESHOOTING SUPPORT FOR COMPUTER SOFTWARE AND FOR HANDHELD MOBILE DIGITAL ELECTRONIC DEVICES AND OTHER CONSUMER ELECTRONICS; COMPUTER HARDWARE AND SOFTWARE CONSULTING SERVICES CONSULTING SERVICES IN RELATION TO MULTIMEDIA, MUSIC, MOVIES, GAMES AND AUDIO-VISUAL SOFTWARE; TECHNICAL SUPPORT SERVICES AND CONSULTATION SERVICES FOR DEVELOPING COMPUTER SYSTEMS AND DATABASES; INFORMATION RELATING TO COMPUTER HARDWARE OR SOFTWARE PROVIDED ON-LINE FROM A GLOBAL COMPUTER NETWORK OR THE INTERNET; DEVELOPMENT OF WEB-SITES FEATURING MULTIMEDIA MATERIALS; HOSTING THE WEB-SITES OF OTHERS; PROFESSIONAL CONSULTANCY, INFORMATION AND ADVISORY SERVICEA RELATING TO ALL THE AFORESAID SERVICES; CONSULTANCY, INFORMATION AND ADVISORY SERVICES RELATING TO ALL THE AFORESAID SERVICES PROVIDED ON-LINE FROM A COMPUTER DATABASE OR VIA A HELPLINE OR THE INTERNET INCLUDED IN CLASS 42.
3669376 03/11/2017
Z5X GLOBAL FZ-LLC
STUDIO OFFICE- 1B, FLOOR 01, ZEE TOWER BUILDING, DUBAI, UAE
SERVICE PROVIDER
Used Since :31/10/2017
To be associated with:
3669369
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE. APPLICATION SERVICE PROVIDER SERVICES; PROGRAMMING OF VIRTUAL ENVIRONMENTS CREATED FOR ENTERTAINMENT PURPOSES; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE SOFTWARE TO ENABLE UPLOADING, CAPTURING, POSTING, SHOWING, EDITING, PLAYING, STREAMING, VIEWING, PREVIEWING, DISPLAYING, TAGGING, BLOGGING, SHARING, MANIPULATING, DISTRIBUTING, PUBLISHING, REPRODUCING, OR OTHERWISE PROVIDING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, USER-GENERATED CONTENT, AUDIO CONTENT, AND INFORMATION VIA THE INTERNET AND OTHER COMMUNICATIONS NETWORKS; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE SOFTWARE TO ENABLE SHARING OF MULTIMEDIA CONTENT AND COMMENTS AMONG USERS; COMPUTER SERVICES FEATURING STREAMING SOFTWARE TO ENABLE HOSTING, RECORDING, TRANSMITTING AND BROADCASTING OF AUDIO, VISUAL, AUDIO VISUAL MEDIA AND ANY OTHER PERFORMANCES LIVE OR RECORDED, IN REAL TIME OR OTHERWISE; CONSULTANCY, INFORMATION AND ADVISORY SERVICES RELATING TO ALL THE AFORESAID SERVICES; DESIGN OF VIRTUAL REALITY SOFTWARE; DEVELOPMENT OF VIRTUAL REALITY SOFTWARE; PROVISION OF A WEBSITE THAT CONTAINS INFORMATION ABOUT BUILDING AND DEVELOPING VIRTUAL REALITY SOFTWARE AND HARDWARE; PROVIDING NON-DOWNLOADABLE SOFTWARE TO ENABLE STREAMING OF VIDEO, AUDIO, MULTIMEDIA, MUSIC, MOVIES, GAMES, AND AUDIO-VISUAL MATERIAL, AND FOR HOSTING DIGITAL MULTIMEDIA CONTENT FOR OTHERS VIA THE INTERNET AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; TECHNICAL SUPPORT SERVICES, NAMELY, TROUBLESHOOTING IN THE NATURE OF DIAGNOSING AND REPAIRING APPLICATION SOFTWARE PROBLEMS FOR MOBILE PHONES, PERSONAL COMPUTERS, PORTABLE COMPUTERS, TV AND MP3 PLAYERS; DEVELOPMENT, MAINTENANCE, AND MANAGEMENT OF APPLICATION SOFTWARE FOR MOBILE PHONES, PERSONAL COMPUTERS, PORTABLE COMPUTERS, TV AND MP3 PLAYERS; HOSTING OF WEBSITES PROVIDING DIGITAL CONTENTS, MUSIC, MOVIES AND GAMES; PROVIDING INFORMATION CONCERNING COMPUTER SOFTWARE VIA THE INTERNET AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; PROVIDING TECHNICAL CONSULTING SERVICES AND TECHNICAL TROUBLESHOOTING SUPPORT FOR COMPUTER SOFTWARE AND FOR HANDHELD MOBILE DIGITAL ELECTRONIC DEVICES AND OTHER CONSUMER ELECTRONICS; COMPUTER HARDWARE AND SOFTWARE CONSULTING SERVICES; CONSULTING SERVICES IN RELATION TO MULTIMEDIA, MUSIC, MOVIES, GAMES AND AUDIO-VISUAL SOFTWARE; TECHNICAL SUPPORT SERVICES AND CONSULTATION SERVICES FOR DEVELOPING COMPUTER SYSTEMS AND DATABASES; INFORMATION RELATING TO COMPUTER HARDWARE OR SOFTWARE PROVIDED ON-LINE FROM A GLOBAL COMPUTER NETWORK OR THE INTERNET; DEVELOPMENT OF WEB-SITES FEATURING MULTIMEDIA MATERIALS; HOSTING THE WEB-SITES OF OTHERS; PROFESSIONAL CONSULTANCY, INFORMATION AND ADVISORY SERVICES RELATING TO ALL THE AFORESAID SERVICES; CONSULTANCY, INFORMATION AND ADVISORY SERVICES RELATING TO ALL THE AFORESAID SERVICES PROVIDED ON-LINE FROM A COMPUTER DATABASE OR VIA A HELPLINE OR THE INTERNET INCLUDED IN CLASS 42.
DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE. APPLICATION SERVICE PROVIDER SERVICES; PROGRAMMING OF VIRTUAL ENVIRONMENTS CREATED FOR ENTERTAINMENT PURPOSES; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE SOFTWARE TO ENABLE UPLOADING, CAPTURING, POSTING, SHOWING, EDITING, PLAYING, STREAMING, VIEWING, PREVIEWING, DISPLAYING, TAGGING, BLOGGING, SHARING, MANIPULATING, DISTRIBUTING, PUBLISHING, REPRODUCING, OR OTHERWISE PROVIDING ELECTRONIC MEDIA, MULTIMEDIA CONTENT, VIDEOS, MOVIES, PICTURES, IMAGES, TEXT, PHOTOS, USER-GENERATED CONTENT, AUDIO CONTENT, AND INFORMATION VIA THE INTERNET AND OTHERCOMMUNICATIONS NETWORKS; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE SOFTWARE TO ENABLE SHARING OF MULTIMEDIA CONTENT AND COMMENTS AMONG USERS; COMPUTER SERVICES FEATURING STREAMING SOFTWARE TO ENABLE HOSTING, RECORDING, TRANSMITTING AND BROADCASTING OF AUDIO, VISUAL, AUDIO VISUAL MEDIA AND ANY OTHER PERFORMANCES LIVE OR RECORDED, IN REAL TIME OR OTHERWISE; CONSULTANCY, INFORMATION AND ADVISORY SERVICES RELATING TO ALL THE AFORESAID SERVICES; DESIGN OF VIRTUAL REALITY SOFTWARE; DEVELOPMENT OF VIRTUAL REALITY SOFTWARE; PROVIDION OF A WEBSITE THAT CONTAINS INFORMATION ABOUT BUILDING AND DEVELOPING VIRTUAL REALITY SOFTWARE AND HARDWARE; PROVIDING NON-DOWNLOADABLE SOFTWARE TO ENABLE STREAMING OF VIDEO, AUDIO, MULTIMEDIA, MUSIC, MOVIES, GAMES, AND AUDIO-VISUAL MATERIAL, AND FOR HOSTING DIGITAL MULTIMEDIA CONTENT FOR OTHERS VIA THE INTERNET AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; TECHNICAL SUPPORT SERVICES, NAMELY, TROUBLESHOOTING IN THE NATURE OF DIAGNOSING AND REPAIRING APPLICATION SOFTWARE PROBLEMS FOR MOBILE PHONES, PERSONAL COMPUTERS, PORTABLE COMPUTERS, TV AND MP 3 PLAYERS; DEVELOPMENT, MAINTENANCE, AND MANAGEMENT OF APPLICATION SOFTWARE FOR MOBILE PHONES, PERSONAL COMPUTERS, PORTABLE COMPUTERS, TV AND MP3 PLAYERS; HOSTING OF WEBSITES PROVIDING DIGITAL CONTENTS, MUSIC, MOVIES AND GAMES; PROVIDING INFORMATION CONCERNING COMPUTER SOFTWARE VIA THE INTERNET AND OTHER COMPUTER AND ELECTRONIC COMMUNICATION NETWORKS; PROVIDING TECHNICAL CONSULTING SERVICES AND TECHNICAL TROUBLESHOOTING SUPPORT FOR COMPUTER SOFTWARE AND, FOR HANDHELD MOBILE DIGITAL ELECTRONIC DEVICES AND OTHER CONSUMER ELECTRONICS; COMPUTER HARDWARE AND SOFTWARE CONSULTING SERVICES; CONSULTING SERVICES IN RELATION TO MULTIMEDIA, MUSIC, MOVIES, GAMES AND AUDIO-VISUAL SOFTWARE; TECHNICAL SUPPORT SERVICES AND CONSULTATION SERVICES FOR DEVELOPING COMPUTER SYSTEMS AND DATABASES; INFORMATION RELATING TO COMPUTER HARDWARE OR SOFTWARE PROVIDED ON-LINE FROM A GLOBAL COMPUTER NETWORK OR THE INTERNET; DEVELOPMENT OF WEB SITES FEATURING MULTIMEDIA MATERIALS; HOSTING THE WEB SITES OF OTHERS; PROFESSIONAL CONSULTANCY, INFORMATION AND ADVISORY SERVICES RELATING TO ALL THE AFORESAID SERVICES; CONSULTANCY, INFORMATION AND ADVISORY SERVICES RELATING TO ALL THE AFORESAID SERVICES PROVIDED ON-LINE FROM A COMPUTER DATABASE OR VIA A HELPLINE OR THE INTERNET INCLUDED IN CLASS 42.
SH. SANJAY GUPTA
B/202, DHANANJAY TOWERS, NR. SHYAMAL CROSS ROADS, SATELLITE, AHMEDABAD.
INDIVIDUAL

Address for service in India/Attorney address:
PRANAV THAKKAR
D / FF /6, NIRMAN COMPLEX, RC TECHNICAL ROAD, GATHLODIA AHMEDABAD -380061

Used Since :31/12/2010

AHMEDABAD

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE,
INFORMATION TECHNOLOGY ENGINEERING, INFORMATION TECHNOLOGY CONSULTANCY, COMPUTER TECHNOLOGY
CONSULTANCY, INFORMATION TECHNOLOGY SUPPORT SERVICES, EXPERT OPINION RELATING TO TECHNOLOGY,
DEVELOPMENT OF NEW TECHNOLOGY FOR OTHERS
3688057  27/11/2017
EUPHORIA INFOTECH (I) PVT. LTD. trading as ;EUPHORIA INFOTECH (I) PVT. LTD.
35-P, CHRISTOPHER ROAD,KOLKATA 700046,WEST BENGAL,INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
SHEIKH ABUL HAYAT, ADVOCATE
4/1,TOPSIA 1ST LANE,KOLKATA 700 039,WEST BENGAL,INDIA
Used Since :28/05/2001
KOLKATA
DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
3689033  28/11/2017
SHILPKAAR ARCHITECTS
J-2/15 Basement, Khirki Extension, Malviya Nagar, New Delhi-110017
Partnership Firm
Address for service in India/Attorney address:
NEHA GUPTA
M-57, Shyam Nagar, Khyala Road, Subhash Nagar, New Delhi- 110 018
Used Since :13/07/2006
DELHI
providing architectural services, architectural consultancy, construction drafting, design of interior décor and interior design
3689650  28/11/2017
DR. VIJAY RAGHAVAN
VILLAGE & P.O. BEHARIGANJ, MADHEPURA, BIHAR-852101
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92

Proposed to be Used
KOLKATA
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
MEDISIUS

3691273   30/11/2017
MEDISIUS HEALTHTECH PRIVATE LIMITED
B-108B, MAIN 100 FEET ROAD JYOTI COLONY, SHAHDARA SHAHDARA East Delhi 110032
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SHESH NARAYAN PANDEY
S-549A 2ND FLOOR SCHOOL BLOCK 2ND SHAKARPUR DELHI 110092
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto: industrial analysis and research services; design and development of computer hardware and software
3692316 01/12/2017
MR. RAJESHKUMAR JAMNADAS FULETRA
“SHREE UMIYA NIVAS", 5 – NEW PAPAIYA WADI, NEAR SAGAR HALL, GOKULDHAM MAIN ROAD, GONDAL ROAD, RAJKOT – 360 004 (GUJARAT) INDIA.
Individual
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT

Proposed to be Used
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
3693569   04/12/2017
VANDHANA INTERNATIONAL PRIVATE LIMITED
36, DAKSHINESHWAR, 10, HAILEY ROAD, NEW DELHI-110001
SERVICE PROVIDER
Used Since :01/03/1978
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
3696421    06/12/2017
SIGTUPLE TECHNOLOGIES PRIVATE LIMITED
Sanjeevani Building, No. L-175, H.S.R Layout, 6th Sector, Bangalore, Karnataka, 560102
active private company

Address for service in India/Attorney address:
SHARDA BALAJI
437D, Opposite BDA Complex, 5th Cross, Swamy Vivekandanda Road, HBR Layout, 1 Stage, 2nd Block, Bangalore, 560043

Proposed to be Used
CHENNAI
Platform as a service; and conversion of data or documents from physical to electronic media
3700159  12/12/2017
GREYCELLS18 MEDIA LIMITED
Express Trade Tower, Plot no. 15-16, Sector 16 A, Noida, Uttar Pradesh-201301
Body Incorporate

Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.
Used Since :30/07/2014

DELHI
Software as a services for use in imparting education, training, producing programs; information technology and scientific & technological services of research & design relating thereto, design and development of computer hardware and software, namely, computer programming for others; maintenance and updating of computer software, computer software design for others; recovery of computer data
TFC

3703185  15/12/2017

TARUN SRIVASTAVA
3042/1, gali, no-12, A, Near Shiv Mandir, Ranjit Nagar, Central Delhi- 110008
single firm

Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
S-664B, STREET NO. 7, SCHOOL BLOCK, SHAKARPUR, NEW DELHI-110092

Proposed to be Used
DELHI
INTERIOR DESIGNING AND DECORATORS, ARCHITECTURE.
3705469  18/12/2017
METAFLEX DOORS INDIA PVT. LTD
C - 2/32, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI - 110016
COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Used Since :01/06/2013
DELHI
PROJECT DEVELOPMENT, RESEARCH AND DESIGN RELATING SERVICES
METAFLEx
3705475  18/12/2017
METAFLEx DOORS INdIA Pvt. LTD
C - 2/32, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI - 110016
COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Used Since :01/04/2007
To be associated with:
3705469
DELHI
PROJECT DEVELOPMENT, RESEARCH AND DESIGN RELATING SERVICES
3705480  18/12/2017
METAFLEx DOORS INDIA PVT. LTD
C - 2/32, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI - 110016
COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Used Since :01/04/2007
DELHI
PROJECT DEVELOPMENT, RESEARCH AND DESIGN RELATING SERVICES
SYSTEM LEVEL SOLUTIONS

3708414   21/12/2017
SYSTEM LEVEL SOLUTIONS (INDIA) PRIVATE LIMITED
PLOT 32, ZONE D/4, PHASE I, GIDC ESTATE, V.U. NAGAR 388121, GUJARAT, INDIA

Address for service in India/Attorney address:
UMANG SRIVASTAVA
PIYUSH KUMAR & ASSOCIATES, B - 25, LAJPAT NAGAR - III, NEW DELHI - 110 024
Used Since :10/12/2001

AHMEDABAD
SERVICES RELATING TO DESIGNING AND DEVELOPMENT OF SOFTWARE AND HARDWARE, SERVICES RELATING TO INTEGRATION AND OR IMPLEMENTATION OF SOFTWARE AND HARDWARE, RESEARCH, MAINTENANCE AND UPGRADEATION OF SOFTWARE AND HARDWARE, COMPUTER PROGRAMMING AND CODING SERVICES, SERVICES FOR CONNECTING, MANAGING, AND ENABLING COMMUNICATION AMONG SMART PHONES, TABLETS, AND INTERNET OF THINGS (IOT) DEVICES IN A NETWORK, SERVICES BASED ON HOSTED, DEPLOYED OR ONLINE NON - DOWNLOADABLE SOFTWARE FOR FACILITATION OF ELECTRONIC MESSAGING AND DELIVERY OF CONTENT SUCH AS AUDIO, DATA, VIDEO, TEXT, IMAGE, AND MULTIMEDIA, BETWEEN USERS OVER MOBILE, WEB, CLOUD NETWORKS OR IOT (INTERNET OF THINGS) DEVICES, REAL TIME MESSAGING SERVICES, UNICAST, MULTICAST AND BROADCAST MESSAGING SERVICES.
Createch
3709410    22/12/2017
RAJESH KUMAR S/O SHRI RAM BABOO LAL GUPTA
36-D, Pocket-1, DDA MIG Flats, Mayur Vihar Phase-3, Delhi-110096
INDIVIDUAL
Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN
Proposed to be Used
DELHI
ENGINEERING CONSULTANCY SERVICES
3711035  25/12/2017
AIMRA CORPORATION PRIVATE LIMITED
H. No. A-119, G.F. GALI JATAV COLONY, AZADPUR, NEW DELHI-110033
DIRECTOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI

Description: Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, web designing and information technology services including in class 42
MERCHAND IN A BOX
3715161 29/12/2017
GTID SOLUTIONS DEVELOPMENT PVT LTD
33 Netaji Subhash Marg, Daryaganj, New Delhi 110002.
A company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :05/08/2016

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software including computer programming, computer software design, maintenance of computer software, electronic data storage, creating and maintaining website.
BANK IN A BOX
3715167  29/12/2017
GTID SOLUTIONS DEVELOPMENT PVT LTD
33 Netaji Subhash Marg, Daryaganj, New Delhi 110002.
A company duly incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :05/08/2016
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software including computer programming, computer software design, maintenance of computer software, electronic data storage, creating and maintaining website.
3717551  02/01/2018
PUNAM DEVI PROP. OF PERFECT INTERIOR SOLUTIONS
I-644, HARI NAGAR EXTENSION, JAIPUR, BADARPUR, NEW DELHI-110044
INDIVIDUAL

Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044
Used Since: 12/12/2015

DELHI
INTERIOR AND EXTERIOR DESIGNING SERVICES
3717589  02/01/2018
GLOBAL CAR GROUP PTE LTD.
1, ROBINSON ROAD, # 18-00, AIA TOWER, SINGAPORE-048542.

Body Incorporate

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used
DELHI

Hosting Website Featuring An Online Marketplace Of Automobiles, Providing Online Non-Downloadable Web Based Software Tools For Use By Automotive Dealerships In The Field Of Marketing And Reputation Management Which Allows Automotive Dealerships To Collect And Monitor Customer Reviews And Post Customer Reviews To The Dealer’S Review Website, Retail Sale Of Automotive Goods, Technical Consulting In The Field Of Automobile Engineering Being Services
3717594  02/01/2018
GLOBAL CAR GROUP PTE LTD.
1, ROBINSON ROAD, # 18-00, AIA TOWER, SINGAPORE-048542.
Body Incorporate

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Proposed to be Used
DELHI
3719916   05/01/2018
COMPANHIA BRASILEIRA DE TECNOLOGIA PARA E-COMMERCE,
AV. BRIGADEIRO FARIA LIMA, 4400, ITAIM BIBI, SÃO PAULO – SP, BRAZIL.
A BRAZILIAN PRIVATELY HELD CORPORATION REGISTERED
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Proposed to be Used
AHMEDABAD
COMPUTER SOFTWARE UPDATE; DEVELOPMENT [DESIGN] OF COMPUTER SOFTWARE; HOSTING OF WEB SITES;
ANALYSIS AND PROCESSING OF DATA [COMPUTER SERVICE]; CONSULTING, CONSULTANCY AND INFORMATION IN
SOFTWARE; ADVICE, CONSULTANCY AND INFORMATION IN SOFTWARE; SOFTWARE TECHNICAL; WEBSITE DESIGN
CONSULTANCY; SOFTWARE AS A SERVICE [SAAS]; CONSULTING IN INFORMATION TECHNOLOGY (IT); CLOUD
SERVICES; ELABORATION [DESIGN] COMPUTER SOFTWARE; INSTALLATION OF COMPUTER SOFTWARE;
MAINTENANCE OF COMPUTER; OUTSOURCING SERVICE PROVIDERS IN THE AREA OF INFORMATION TECHNOLOGY;
THIRD PARTY SERVICE PROVIDERS IN THE AREA OF INFORMATION TECHNOLOGY.
3720335  05/01/2018
RICHA MALIK
C-2 / 114, Printer Apartments, Sector 13, Rohini, New Delhi- 110085
Individual

Address for service in India/Attorney address:
JINU MERLYN ABRAHAM
C-360, Hub and Oak, Defence Colony, New Delhi 110024

Proposed to be Used
DELHI

Environmental consultancy services; scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3723094  09/01/2018
VISHNU DEEPAK JADIA
226 / 227, Second Floor, Singapuriwadi wadi complex, Gate no 4, Salabatpura, Surat - 395002
Address for service in India/Attorney address:
KASHYAP S. SADAKWALA, ADVOCATE
124, 125, 126, SINGAPURIWADI COMPLEX, SALABATPURA, SURAT-395003, GUJARAT.
Used Since :03/09/2017
AHMEDABAD
architecture design, interior design, graphic design, Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
TECHNO DEVELOPERS GROUP

3723701   10/01/2018
TECHNO DEVELOPERS GROUP
OFFICE BLOCK G-315, CITY CENTRE, UTTORAYON, MATIGARA, SILIGURI, PIN: 734010
PARTNERSHIP FIRM

Address for service in India/Attorney address:
BHARATIYA TRADE PROTECT BUREAU
DEY LODGE, 1ST FLOOR, NAJRUL SARANI, ASHRAM PARA, SILIGURI-734 001, WEST BENGAL, INDIA.

Used Since: 20/06/2002

KOLKATA
SOFTWARE DEPLOYMENT, PROVISION OF SERVICES RELATING TO ERP IMPLEMENTATION, CRM SOLUTIONS, CMS SOLUTIONS, MOBILE SOLUTIONS, SMS APPLICATIONS DEVELOPMENT, APPLICATION DEVELOPMENT, GAMES DEVELOPMENT, WEBSITE DESIGNING, WEB APPLICATION AND DEVELOPMENT, WEB HOSTING AND PROMOTIONS, CUSTOMIZED SOFTWARE SOLUTIONS, DOMAIN REGISTRATIONS, MULTIMEDIA SOLUTIONS INCLUDING 2D AND 3D CHARACTER ANIMATIONS AND INTERACTIVE 3D ARCHITECTURAL DESIGNING
3724756 11/01/2018
CRYPTOCOIN SOLUTIONS PRIVATE LIMITED
E 503, TANISH HOMES, ALANDI ROAD, DIGHI, PUNE, MAHARASHTRA - 411015 INDIA
PRIVATE LIMITED
Address for service in India/Agents address:
TANYA GROVER
FLAT NO.8, NALA MARKET, WEST PATEL NAGAR, DELHI-110008.
Proposed to be Used
MUMBAI
AUTHENTICATING COINS, GRADING OF COINS, COIN ANALYSIS SERVICES
VENKON

3727197  15/01/2018
VENKON SOFTWARE PRIVATE LIMITED
129 A, 1ST FLOOR, A-TYPE, BLOCK - A, BANGUR AVENUE, KOLKATA - 700055
AN INDIAN COMPANY

Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India

Proposed to be Used
KOLKATA
DESIGN AND DEVELOPMENT OF SOFTWARE; SOFTWARE CUSTOMIZATION SERVICES; SMARTPHONE SOFTWARE DESIGN; SOFTWARE CONSULTANCY; SOFTWARE AUTHORING; COMPUTER SOFTWARE INTEGRATION; SOFTWARE RENTAL
MatchMove

3727326   15/01/2018
MATCHMOVE PAY PTE LTD.
137, Telok Ayer Street, #03-03 Singapore, Hokkien Huay Kuan, Singapore -068602
Company

Address for service in India/Attorney address:
JINU MERLYN ABRAHAM
C-360, Hub and Oak, Defence Colony, New Delhi 110024
Used Since :11/07/2017
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3728450   16/01/2018
RAI SRI CHINMAYA SRICHANDAN [ DIRECTOR OF S.S. ENVIRONICS (INDIA) PRIVATE LIMITED ]
PLOT NO.361/2314,SUSTENANCE TOWER,AT-PATRAPADA,PO.DUMDUMA,BHUBANESWAR,PIN-751019,ODISHA
BODY INCORPORATE

Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 753 003,ODISHA,INDIA
Used Since :07/03/2000

KOLKATA
ALL TECHNICAL,SCIENTIFIC,INSPECTION,CERTIFICATION CONSULTANCY SERVICES PERTAINING TO ENVIRONMENT
and FOREST DOMAIN & OTHER ENVIRONMENTAL SYSTEMS DESIGNING,COMMISSIONING & INSTALLATIONS OFFICIAL
ERGONOMIC STRUCTURES DESIGNING,COMMISSIONING INSTALLATION & OTHER SERVICES INCLUDED IN THIS
CLASS
C3i SOLUTIONS

3732688    20/01/2018

TELERX MARKETING INC.
Suite 370 2200 Renaissance Blvd. King of Prussia, Pennsylvania 19406, United States
a company incorporated under the laws of the Commonwealth of Pennsylvania, USA

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used

DELHI

COMPUTER TECHNICAL SUPPORT SERVICES, NAMELY, SERVICE DESK OR HELP DESK SERVICES FOR IT INFRASTRUCTURE, OPERATING SYSTEMS, DATABASE SYSTEMS, AND SOFTWARE APPLICATIONS; OUTSOURCE SERVICE PROVIDER IN THE FIELD OF PHARMACEUTICAL PRODUCT SAFETY, NAMELY, COLLECTING, ANALYZING, AND PROCESSING DATA RELATED TO ADVERSE EVENTS AND PRODUCT QUALITY COMPLAINTS, AGGREGATE REPORTING OF ADVERSE EVENTS AND PRODUCT QUALITY COMPLAINTS, AND PRODUCT LIFE CYCLE CASE HANDLING RELATED TO ADVERSE EVENTS AND PRODUCT QUALITY COMPLAINTS
TARA TV EMPLOYEES' WELFARE ASSOCIATION
GN-34/2, SEC-V, SALT LAKE CITY, KOLKATA – 700 091, WEST BENGAL, INDIA
A Society under the West Bengal Societies Registration Act, 1961 represented by the secretary Mr. DIPANKAR NAG.

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Used Since :10/09/2015

KOLKATA
Services rendered for Design of sets for television programmes, Design and development of software for electronic television programme guides.

Transliteration : TARA TV
3735774  24/01/2018
NISHITH GUPTA
trading as ;TECHNIBLOGIC
881, GALI BERI WALI KUCHA PATI RAM AJMERI GATE DELHI-110006
SERVICE PROVIDER
Address for service in India/Attorney address:
PURI & PURI
4969/5 SIRKIWALAN MAIN ROAD HAUZ DELHI 110006

Proposed to be Used
DELHI
DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND HARDWARE
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
BAT CODERS

3738348    29/01/2018

DAKSH KAPUR

trading as ;BAT CODERS

FLAT 145, PINK APPTS, SEC.18B, DWARKA DELHI

SERVICE PROVIDER

Address for service in India/Attorney address:

GAUTAM SINGH
C/o Rudreshwar Singh, C-47, South Extension Part-2, New Delhi-110049

Used Since :13/01/2011

DELHI

DEVELOPMENT OF WEBSITE, SOFTWARE, MOBILE APPLICATION AND DESIGNING THEREOF; CYBERSECURITY.
RAJPUT ARCHINTERIORS

3738834  29/01/2018
POONAM RAJPUT
SHOP NO- 126, ASHAPURA COMPLEX NEAR TELEPHONE EXCHANGE GIDC VAPI
SOLE PROPRIETOR SHIP
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; INTERIOR DESIGNING AND DECORATORS, ARCHITECTURE, QUALITY VALUATION,
CCDI
3740700  31/01/2018
SHASHANK GUPTA
H NO 946 SEC-15 FARIDABAD 121002
Individual
Proposed to be Used
DELHI
Scientific research, technical research, water analysis, technology for water treatment and water purification, scientific and technological services and research and design relating thereto; industrial analysis and research services falling in class 42
3741901 01/02/2018
U2OPIA MOBILE PRIVATE LIMITED
UNIT NO-363 AND 364, THIRD FLOOR, JMD MEGAPOLIS, SEC-48, SOHNA ROAD, GURGAON HARYANA-122018
SERVICE PROVIDER
Used Since :01/08/2017
To be associated with:
3741900
DELHI
PROVIDING ACCESS TO ALL FOR THE COMPILATION OF WEB PAGES ON THE INTERNET, COMPUTER SERVICES, COMPUTER PROGRAMMING, COMPUTER SOFTWARE DESIGN, UPDATING, MAINTENANCE AND INSTALLATION; SERVICES FOR THE PROVISION OR DISPLAY OF INFORMATION OR RELATED ADVICE, CREATING AND MAINTAINING WEBSITES AND HOSTING THE WEBSITES OF OTHERS; COMPILATION, CREATION AND MAINTENANCE OF A REGISTER OF DOMAIN NAMES.
3743143 02/02/2018
INVENTUM TECHNOLOGIES PVT. LTD.
D-1023, NEW FRIENDS COLONY, NEW DELHI-110025.
Body Incorporate
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services;
Design and development of computer hardware and software, Design, installation, updating and maintenance of computer
software, Creation of computer programs, Design and creation of websites, Creation of computer programmes.
mark shall be used as represented
IDUS
3750160  09/02/2018
M R DECOR PRIVATE LIMITED
10/57, INDUSTRIAL AREA, KIRTI NAGAR, NEW DELHI
A Company Incorporated Under Indian Companies Act
Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078
Used Since :25/01/2005
DELHI
DESIGNING OF FURNITURE
3751163  12/02/2018
ODDAKA INFRATECH PRIVATE LIMITED
VIM-141, SAILASHREE VIHAR, NEAR MAHARSHI WOMEN'S COLLEGE, BHUBANESWAR - 751021
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Consultancy in the field of construction drafting, Consultancy in the field of architecture and construction drafting; Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
Smartplay
3752088  13/02/2018
MARUTI SUZUKI INDIA LIMITED (MSIL)
Plot No. 1, Nelson Mandela Road, Vasant Kunj, New Delhi-110070
An Indian Company
Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Smartplay Studio (NATSA)

3752089  13/02/2018
MARUTI SUZUKI INDIA LIMITED (MSIL)
Plot No. 1, Nelson Mandela Road, Vasant Kunj, New Delhi-110070
An Indian Company

Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Smartplay Dock (NB1)
3752090   13/02/2018
MARUTI SUZUKI INDIA LIMITED (MSIL)
Plot No. 1, Nelson Mandela Road, Vasant Kunj, New Delhi-110070
An Indian Company
Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3752195  13/02/2018
VITAL CYBER INTELLIGENCE SOLUTIONS PRIVATE LIMITED
4TH FLOOR, WORLD MARK-2, AEROCITY, NEW DELHI-110037
SERVICE PROVIDER
Used Since :05/02/2018
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
3753275  14/02/2018
JAIR NETWORK & SERVICES PVT. LTD
L-15, 3RD FLOOR, I BLOCK DDA MIG FLATS, PRASAD NAGAR DELHI 110005
JAIR NETWORK & SERVICES PVT. LTD
Address for service in India/Agents address:
SHIV REGISTRATION CO.
87, FF, GAGAN VIHAR EXTN., DELHI-110051
Used Since :23/11/2013
To be associated with:
2638094
DELHI
IT Solution services.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
3755856    16/02/2018
DIKSHA DEO
A-37 Takshshilla Apartment, IP Extension, Patparganj, New Delhi -110092
Proprietor
Address for service in India/Attorney address:
ANJALI MOTHAN
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu
Used Since :30/01/2018
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
3757131  19/02/2018
MR. VIVEK KHOSLA
C-1/193, JANAK PURI, NEW DELHI-110058
SINGLE FIRM

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since: 01/01/2006

DELHI
DESIGN, DEVELOPMENT, MAINTAINENCE & UPGRADATION OF SOFTWARE SERVICES, CLOUD BASED, SOFTWARE AS A SERVICE [Saas], ONLINE, NON-DOWNLOADABLE ENTERPRISE RESOURCE PLANNING ERP SOFTWARE PORTAL, SOFTWARE PROGRAM FOR USE IN DATABASE MANAGEMENT, RESEARCH & DEVELOPMENT, INSTALLATION, HOSTING, MAINTENANCE, ANALYSIS, MANAGEMENT, UPDATING, TECHNICAL SUPPORT & CONSULTANCY OF SOFTWARE
MAKE YOUR OWN WAY

3758057   19/02/2018

SANJEEV KUMAR
#1149/2, PHASE - 3B2, MOHALI
SOLE PROPRIETOR OF SOFTPHOTON WEB HAUS

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Used Since :01/04/2012

DELHI
Information technology [IT] consultancy services, Design and development of information and communications technology, Outsource service providers in the field of information technology, Computer programming for data processing, Computer database design services.
3758912  20/02/2018
AMLAN KIRON BANERJEE
121, Bansdroni Park, Kolkata-700070
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
KOLKATA
Graphic design services, Animation and special-effects design for others
SmartPlay Remote
3759813  21/02/2018
MARUTI SUZUKI INDIA LIMITED (MSIL)
Plot No. 1, Nelson Mandela Road, Vasant Kunj, New Delhi-110070
An Indian Company
Address for service in India/Attorney address:
L.S. DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KALKAJI EXTENSION, NEW DELHI-110019

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3901751 30/07/2018
CFINIX SOLUTIONS LLP
6 7 8 2ND FLOOR AVKAR COMPLEX DRIVE NI ROAD AHMEDABAD GUJARAT - 380054
Proposed to be Used
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
4184116    22/05/2019

GURPREET SINGH
S/O BEER SINGH CHAUHAN, WARD NO. 11, SURAJ NAGRI, MALOUT SRI MUKTSAR SAHIB PUNJAB 152107
INFORMATION TECH AND SOFTWARE
ACTIVE SOLE PROPRIETOR

Proposed to be Used
DELHI

Computer software design, Computer Programming, Computer Technology Consultancy & web site design consultancy.
4273030  23/08/2019
THUMMAR KETAN DINESHBHAI PROPRIETOR OF AERCAL TECHNOLABS
SHOP NO-513 VISHALA SUPRIM OPP. TORRENT SUBSTATION VILL. NIKOL TAL DASKROI
Proprietor
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
AHMEDABAD
Web Development, Software Development Programs.
4296179  17/09/2019
CHANDAN KATARUKA
NATURE NEST BL-C FLAT 4A 1392/A PICNIC GARDEN ROAD TILJALA WEST BENGAL 700039
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
CS RAHUL SHARMA
Office No 152A, 1st Floor, Wadhwa Complex. Laxmi Nagar Delhi-90

Proposed to be Used
KOLKATA
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software under class 42
Trade Marks Journal No: 1957, 20/07/2020  Class 42

4328885  23/10/2019
SPACE KIDZ INDIA
trading as SPACE KIDZ INDIA
#1-B,NUTECH APARTMENTS,#48,THIRUMALAI ROAD,T.NAGAR,CHENNAI-600017.
SOLE PROPRIETOR
Address for service in India/Attorney address:
HAREEPRIYA E.N
17/2, Jagadeeswaran street, T.Nagar, Chennai-17
Used Since: 20/04/2018
To be associated with:
4328884

CHENNAI
SERVICES RELATING TO SCIENTIFIC AND TECHNOLOGICAL INVENTIONS AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
TRUCK AUCTION

4347190  14/11/2019
SHRIRAM AUTOMALL INDIA LIMITED
3RD FLOOR, MOOKAMBIKA COMPLEX, NO. 4 LADY DESIKA ROAD, MYLAPORE, CHENNAI - 600004

Address for service in India/Attorney address:
SUNIL CHOPRA
FLAT NO. 8, TRIVENI APPARTMENT, WEST ENCLAVE, PITAMPUTA, DELHI
Used Since :11/02/2010

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
TRUCK RECON

4347194  14/11/2019

SHRIRAM AUTOMALL INDIA LIMITED
3RD FLOOR, MOOKAMBIKA COMPLEX, NO. 4 LADY DESIKA ROAD, MYLAPORE, CHENNAI - 600004

COMPANY

Address for service in India/Attorney address:
SUNIL CHOPRA
FLAT NO. 8, TRIVENI APPARTMENT, WEST ENCLAVE, PITAMPUTA, DELHI

Used Since :11/02/2010

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4347739  14/11/2019
O3 INFOTECH (P) LIMITED. (BODY INCORPORATED)
No. 4, 4th Floor, Ranka Chambers No. 31, Cunningham Road, Bangalore – 560052.
BODY INCORPORATED
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :01/11/2018
CHENNAI
COMPUTER, SOFTWARE DEVELOPMENT AND ALLIED SERVICES BEING INCLUDED IN CLASS-42.
4377315   13/12/2019
GREENTECH INTELLIGENT TRANSPORTATION SYSTEM LLP
PUNJ SONS PREMISES, PLOT NO: 2, PIBCO COMPLEX, KALKAJI INDUSTRIAL AREA, NEW DELHI - 110019
Limited Liability Partnership
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068
Used Since :31/08/2016
DELHI
Integration of computer systems and computer networks, Computer services, namely, integration of computer software into multiple systems and networks, Consultancy and information services relating to computer system integration, Computer system integration services, Design of information systems relating to management, Planning, design and management of information technology systems, Planning, design and management of information technology systems, Design services relating to the development of computerised information processing systems.
subject to the mark should be use as a whole
Sd healthcare consultants

4401893   08/01/2020

DATTARAJ SHIRPAD PENDSE
18/ ASAWARI ANGELIQUE C.H.S., AUNDH, OPPOSITE CITY IN. SCHOOL, GANESHKHIND, PUNE, MAHARASHTRA - 411007

ARCHITECTS SERVICES & MANAGEMENT CONSULTANTS SERVICES
INDIVIDUAL PERSON
Used Since :01/06/2019

MUMBAI
HOSPITAL PLANNING AND DESIGN CONSULTANCY SERVICES
Grayquest

4402067  08/01/2020

GRAYQUEST EDUCATION FINANCE PRIVATE LIMITED

2nd Floor, Office No. 202, Center Point Building, Next to Ashoka Towers, Parel,

Company

Address for service in India/Attorney address:

AASIM MEHDI SYED

A-24/7, Road No.6, Parksite Colony, Vikhroli (W) Mumbai 400079

Used Since :04/12/2017

MUMBAI

Scientific, design and technological services; industrial analysis and research services including providing educational loan, design and development of computer hardware and software.
4404430 10/01/2020
SAINT-GOBAIN INDIA PRIVATE LIMITED
PLOT A1, SIPCOT INDUSTRIAL PARK, SRIPERUMBUDUR – 602 105, KANCHIPURAM DISTRICT
Company Address for service in India/Attorney address:
JACOB KURIAN
NEW NO 21 (OLD NO 11), 2ND AVENUE, HARRINGTON ROAD, CHETPET, CHENNAI- 600031.
Proposed to be Used
CHENNAI
Software As A Service (SAAS) including provision of software as a service to interact and place orders for products being services included in Class 42.
ARKNINE SHARING TECHNOLOGIES PRIVATE LIMITED
10, Floor 4th, Plot - 215, Moga Niwas, Dr Babasaheb Jaykar Marg, Thakurdwar, Kalbadevi, City - Mumbai - 400002, Maharashtra

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI

Software development, information technology [IT] consultancy.
M/S NAGARJUNA AGRO CHEMICALS PVT LTD.,
#6-3-1219/24, 301 & 302, 3rd Floor, Ujjwal Bhavishya Complex, Above Karnataka Bank Ltd., Street No. 4, Uma Nagar, Kundan Bagh, Begumpet, Hyderabad-500016, Telangana State, India.
A Company registered under the companies Act 1956.

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #. 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Used Since : 29/01/2016

CHENNAI

DESIGNING, INSTALLATIONS, RESEARCH AND DEVELOPMENT OF SOIL TESTING EQUIPMENT.

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
M/S NAGARJUNA AGRO CHEMICALS PVT LTD.,
#6-3-1219/24, 301 & 302, 3rd Floor, Ujjwal Bhavishya Complex, Above Karnataka Bank Ltd., Street No. 4, Uma Nagar, Kundan Bagh, Begumpet, Hyderabad-500016, Telangana State, India.
A Company registered under the companies Act 1956.
Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #. 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.
Used Since :26/12/2015
CHENNAI
DESIGNING, INSTALLATIONS, RESEARCH AND DEVELOPMENT OF SOIL TESTING EQUIPMENT.
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
APPLYD

4413854  20/01/2020
UDVAVISK TECHNOLOGIES PRIVATE LIMITED
Udvavisk Technologies Pvt. Ltd. 1P, First Floor, ‘E’ Block, IIT Madras Research Park, Tharamani, Kanagam Road, Chennai- 600113, Tamil Nadu
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :13/07/2019
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
Hitec Blue Labs

4414098    21/01/2020

ITM TRUST

601, CENTRE POINT BUILDING, 18TH ROAD, CHEMBUR, MUMBAI-400071

A TRUST REGISTERED UNDER THE BOMBAY PUBLIC TRUST ACT, 1950

Used Since :12/05/2015

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
mdcomputers

4415487    22/01/2020
M D COMPUTERS PRIVATE LIMITED
16/1, GANESH CHANDRA AVENUE, KOLKATA – 700 013, WEST BENGAL, INDIA
An Indian Private Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Used Since :16/01/2009

KOLKATA

Trade Marks Journal No: 1957, 20/07/2020 Class 42

4416007  22/01/2020
ZKTECO BIOMETRICS INDIA PRIVATE LIMITED
2ND FLOOR, ZKTECO HOUSE, 165/B, KRISHNA INDUSTRIAL ESTATE, BIDC, GORWA VADODARA 390016, GUJARAT
Company incorporated under Companies Act, 2013

Address for service in India/Agents address:
PIYUSH A LUKTUKE
16/A, UMA COLONY, WAGHODIA ROAD, VADODARA

Proposed to be Used
AHMEDABAD
Technical research, Research and develop new products for others, Data conversion of computer programs and data, not physical conversion, Computer software maintenance, Computer software installation, Platform as a service (PaaS), Software as a Service (SaaS), Electronic data storage, cloud computing, Data encryption service.

subject to the mark should be use as whole
INTENSE INTELLECT PVT. LTD
104, Blue Gaiety, Beegees CHS, Rambaug Lane No.5, Kalyan (W), Dist. Thane, Kalyan – 421 301
A company registered under the Companies Act, 2013

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Design and development of computer hardware and software
GOTS

4417543  23/01/2020
GREENFIELD OIL AND TRADING SERVICES
49/27, NAUGHARA, KANPUR-208001

Body Incorporate

Address for service in India/Attorney address:
PRIYANKA PRIYADARSHINI
B-6011, Devinder Vihar, Sector-56, Gurugram-122011, Haryana

Proposed to be Used
DELHI

services of engineers and scientists who undertake evaluations, estimates, research and reports in the scientific and technological fields, including technological consultancy; computer and technology services; software as a service, platform as a service; certain design services, industrial analysis and research services; design and development of computer hardware and software, oil, gas and mining exploration services.
WHEELSEYE TECHNOLOGY INDIA PRIVATE LIMITED
77-C WP Block PITAMPURA North Delhi-110034
To carry on the business of Software Development, Software services, Analytics, logistics solutions and other IT products and carry on related activities in allied sectors.
Body Incorporate
Used Since :27/11/2018
DELHI
To carry on the business of Software Development, Software services, Analytics, logistics solutions and other IT products and carry on related activities in allied sectors.

*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
Intercommunication Laboratory
4419127    24/01/2020
DERIVE TECH SOLUTIONS
D304, Skyline Ambrosia, Behind PESIT Collage, Hosakerehalli, Banashankari III stage, Bengaluru - 560085
Partnership Firm
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
302 Olive Arcade, Off. C. G. Road, Ahmedabad, Gujarat - 380009
Used Since :06/07/2019
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
THIS IS CONDITION OF REGISTRATION THAT BOTH WORDS SHALL BE USED TOGETHER.
CNERGYIS INFOTECH INDIA PRIVATE LIMITED
5th Floor, Kalpataru Plaza, Chincholi Bunder Road, Malad (West), Mumbai - 400064, Maharashtra

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
IT programming services, Software development, Computer software development.
V SWANS

4420205  25/01/2020
V SWANS LLP
ROOM NO 2 FIRST FLOOR SAPPHIRE CHS BHARATACHARYA VAIKYA CHOWK KALYAN WEST THANE MH 421301 IN
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
SAVITA WAIKAR
B-703 VRINDAVAN GARDEN NEAR K M AGARWAL COLLEGE GANDHARI KALYAN WEST 421301
Used Since :24/10/2019

MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4421067  27/01/2020
SAPTHARANG INNOVATIONS TECHNO PRIVATE LIMITED
854 MIG II 2ND MAIN 6TH PHASE, SHARADHADEVI NAGAR, MYSORE - 570023
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Used Since : 06/04/2019

CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
IOA
4423547  29/01/2020
Equinix, Inc.
One Lagoon Drive, 4th Floor, Redwood City, California 94065, the United States of America
A corporation existing under the laws of the state of Delaware, the United States of America

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used

CHENNAI
Computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses; computer co-location services, namely, providing facilities for the location of computer servers with the equipment of others; as well as computer data center and co-location services, namely, providing facilities for the location of computer servers with the equipment of others; computer services, namely, providing virtual and non-virtual application servers, web servers, file servers, co-location servers, load balancing servers, redundancy servers, media servers and database servers of variable capacity to third party computing and data storage facilities; rental of space in a computer data center and co-location facility for containerized data centers of others; computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses.
Trade Marks Journal No: 1957 , 20/07/2020          Class 42

ARJUN CHANDRASHEKHAR THORAT
Office No. 703, 7th Floor, Parth Solitaire, Plot No. 2, Sector 9E, Nr. D-Mart, Above ICICI Bank, Kalamboli, Navi Mumbai - 410218
INDIVIDUAL

Address for service in India/Agents address:
SUMIT TUKARAM CHILE
302, 3RD FLOOR, SHREE KRUPA BUILDING,ROADPALL, AMBEDKAR NAGAR, KALAMBOLI, OPP. RK FOOD LAND, NAVI MUMBAI- 410208,

Proposed to be Used
MUMBAI
Website Design and Development, Software Design and Development, Digital Marketing
4426611  31/01/2020
FASICULUS INDIA PRIVATE LIMITED
Plot No. 4, Pace City Phase 1, Sector 37, Gurugram - 122004, Haryana
PRIVATE LIMITED
Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
DEHLI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer software; software design and development; non-downloadable mobile applications; non-downloadable software included in class 42.
4428051  02/02/2020
KACHHADIYA DIVYESH KISHORBARI
25, Narayan Nagar Society, Puna Gam, Near kargil Chowk, Surat, Gujrat- 395006
Individual

Address for service in India/Attorney address:
PARMOD KUMAR BANSAL
119-121, Anarkali Complex, Jhandewalan, New Delhi-110055

Proposed to be Used
AHMEDABAD

Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software
COMDEZ

4428927    03/02/2020

COMDEZ COMMUNICATION PRIVATE LIMITED.
NEW INDIA APARTMENT, A-2/22, PLOT NO. 06, SECTOR-09, ROHINI, NORTH WEST DELHI, DELHI, 110085.

BODY INCORPORATE

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used

DELHI

DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
4434526   08/02/2020
C. KRISHNIAH CHETTY & SONS PRIVATE LIMITED
The Touchstone, 3rd Floor, 2 & 2/1 Main Guard Cross Road, Bengaluru - 560001
an Indian Company incorporated under the Companies Act, 1956
C. KRISHNIAH CHETTY JEWELLERS PRIVATE LIMITED
The Touchstone, 3rd Floor, 2 & 2/1 Main Guard Cross Road, Bengaluru - 560001
an Indian Company incorporated under the Companies Act, 1956
C. KRISHNIAH CHETTY & SONS MANUFACTURERS PRIVATE LIMITED
The Touchstone, 3rd Floor, 2 & 2/1 Main Guard Cross Road, Bengaluru - 560001
an Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Used Since :01/10/2015

To be associated with:
1697517

CHENNAI
jewellery designing services
4435674  10/02/2020
MR. BIJU SEBASTIAN
trading as ;ANDRYAN IT SOLUTIONS
NAIR'S HOSPITAL LANE, KANNADIKKADU, ERNAKULAM, PIN-682304 KERALA,INDIA.
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAMJJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since :22/11/2019
To be associated with:
4435673
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
4435913  10/02/2020
LMANDALA GROUP PVT LTD
PLOT NO.35, ROAD NO 3,NAVODAYA COLONY, BANJARA HILLS, HYDERABAD-500034 TELANGANA
A COMPANY INCORPORATED IN INDIA COMPANIES ACT 1956
Address for service in India/Attorney address:
ANITHA PYLA
204, 2ND FLOOR, H.NO.16-11-310/2,PRANAVA APARTMENT,SALEEM NAGAR,MALAKPET,HYDERABAD-500
036,TELANGANA

Proposed to be Used
CHENNAI
E-COMMERCE RELATED ACTIVITIES
SYSMARTZ

4438376  12/02/2020

SYSMARTZ SOLUTIONS PRIVATE LIMITED

New No.50-B, First Floor R-Block, 6th Main Road, Anna Nagar, Chennai - 600040, Tamil Nadu, India

Body Incorporate

Address for service in India/Agents address:

VISWANATH VENKATESH

MANAS, PLOT NO.47 & 48, KRISHNAVENI NAGAR, NORTH STREET, MUGALIVAKKAM, CHENNAI-600125

Used Since : 24/08/2012

CHENNAI

Consultancy and information services relating to information technology, information technology architecture, infrastructure and computer system integration; Research and design in the field of information technology, namely, design of computer software, computer firmware, computer hardware and computer software systems; Implementation and maintenance of computer software, implementation and integration of mobile applications and mobile websites, computer firmware and computer software systems; Testing of computers, computer software, computer hardware and computer systems for others; quality control services and quality control auditing in the field of information technology for others; Platform as a service (PaaS); application service provider; Software as a service (SaaS); Development and implementation of software and technology solutions for the purpose of e-commerce, digital marketing platforms, online social collaboration, and social customer relationship management
Priority claimed from 16/08/2019; Application No. : 88581426 ;United States of America

HARBINGER KNOWLEDGE PRODUCTS PRIVATE LIMITED
139, Siddhant, S. No. 97/6 Off Paud Road Kothrud, Pune 411038
A company incorporated under the Indian Companies Act of 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since :29/10/2019

MUMBAI
Computer programming for others; web-enabled computer services, namely, providing on-line information in the form of answers to frequently asked questions on the subject of computer software that adds interactivity features to other presentation software; providing online non-downloadable computer software for creating and customizing interactive presentations
Trade Marks Journal No: 1957, 20/07/2020 Class 42

4467127 09/03/2020
EXETER PREMEDIA SERVICES PRIVATE LIMITED
trading as; EXETER PREMEDIA SERVICES PRIVATE LIMITED
UNIT 3, LEVEL 1, Pinnacle, Ascendas International Tech Park, CSIR Road, Taramani, Chennai - 600113
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SMRITI KRISHNAN
3A, Fantasy, 76/26, 1st Avenue, Indira Nagar, Adyar, Chennai - 600020

Proposed to be Used

CHENNAI

Scientific and technological services and research and design and development of computer hardware, and software.
HOME DEPOT
4468561  11/03/2020
HOME DEPOT INTERNATIONAL, INC.
2455 Paces Ferry Road, NW, Atlanta, Georgia 30339, USA
A Corporation of Delaware
Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Used Since :13/03/2006
To be associated with:
1385675, 1385680
DELHI
Consulting services regarding home improvement design, installation, repair, and renovation projects and interior decorating consultation; Interior design and interior design consultancy services, all in the field of home décor, home improvement, kitchen and bath design, remodeling and renovation; Planning and layout design services for kitchens and bathrooms.
RazorpayX Benefits

4470962  13/03/2020

RAZORPAY INC
1049, El Monte Ave, Ste C # 538, Mountain View, CA 94040, United States
A company registered under the laws of United States of America

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065

Proposed to be Used

CHENNAI
design and development of computer hardware and software, software as a service (saas) relating to designing, developing and implementing critical payment system software, development of bank level gateways for use by individuals, banking and financial sector
4473171  16/03/2020
GREENIZON AGRITECH CONSULTANCY PRIVATE LIMITED
Flat No. P D-17, Utopia Housing Society, Opp Raheja Gardens, Wanwadi, Pune - 411 040
Body Incorporate
Address for service in India/Attorney address:
LS SHAH & ASSOCIATES
Unit. No. 5A, Jetha Compound, Opp. Nirmal Park, Byculla East, Mumbai-400027 Maharashtra India.
Used Since :11/09/2017
MUMBAI
Hosting e-commerce platforms on the Internet, Industrial analysis, Industrial analysis, industrial research and industrial design services, Scientific and industrial research, Testing on agriculture, Research of agriculture, Agricultural research, Agricultural research services.
INDI DESIGN PRIVATE LIMITED
401, 18 HIGH STREET, PASHAN- BANER LINK ROAD, BANER, PUNE – 411 045
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since :02/04/2013

To be associated with:
1914616

MUMBAI
GRAPHIC ARTS, DESIGNING AND PRINTING, COMMERCIAL ART DESIGNING, ANIMATION, SPECIAL EFFECTS;
PACKAGING DESIGNING; CUSTOM IMPRINTING ON CLOTHING; DRESS DESIGNING; INTERIOR DECORATION AND
INFORMATION THEREOF; URBAN PLANNING; CONVERSION AND PRESERVATION OF DATA DIGITALLY; NEWS PAPER
AND MAGAZINE DESIGN; DRAFTING, DESIGNING AND CREATION OF COMPUTER HARDWARE AND SOFTWARE;
CREATION, HOSTING AND MAINTENANCE OF WEBSITES; RESEARCH AND DEVELOPMENT FOR OTHERS.
4479544  20/03/2020
SWAPNIL MANOHAR ANDHARE
19/20 LEN 07, PUNDALIK NAGAR, KRANTI CHOWK, AURANGABAD
PROPRIETOR

Address for service in India/Attorney address:
SHAIKH MOHAMMED AMIR ABDUL QADIR
4th Floor, Kandi Towers, Mondha Naka, Above Kotak Mahindra Bank, Aurangabad, 431001

Proposed to be Used
MUMBAI
SOFTWARE ENGINEERING, SOFTWARE DESIGN, SOFTWARE INSTALLATION, SOFTWARE DEVELOPMENT, HARDWARE
DESIGN, WEB HOSTING, CREATING WEBSITES, RENTAL OF APPLICATION SOFTWARE, DESIGN OF LOGO FOR
CORPORATE IDENTITY
Gaav.

4480209  21/03/2020
AKHIL REDDY
PLOT NO 2,INDUSTRIAL ESTATE, CHITTOOR,AP 517001

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Consultancy in the field of security software, Design and development of software in the field of mobile applications, Software design and development, Installation and maintenance of software, Design, development, installation and maintenance of computer software, Computer support services [programming and software installation, repair and maintenance services]
4481326  23/03/2020
THE ACE DIGITAL TECHNOLOGIES PVT LTD
No.15, Lalith Towers, Kambar Street, GST Road, Alandur, Chennai – 600 016
Company
Address for service in India/Attorney address:
KANNA ASSOCIATES
NO. 35, I MAIN ROAD LAKE AREA, NUNGAMBAKKAM, CHENNAI - 600 034.
Used Since: 25/03/2019
CHENNAI
Scientific, Research, Development & Technological services relating to Computer Hardware & Software and Web Portal Designs
4481411   23/03/2020
SHINIL NATH M
242 A AKKM Tower, South Kalamassery, CUSAT Junction, Kerala-682022
Individual
Address for service in India/Attorney address:
SREEJITH S KUMAR
4th floor, Jewel Arcade, Layam Road, Kochi-11
Proposed to be Used
CHENNAI
Providing artificial intelligence computer program on Data Network and software as a service and engineering services relating to robotics
4481810  24/03/2020
AMRIT THAPA PROPRIETOR OF GLOBAL TECH 247
SUITE 203E, DOON BUSINESS PARK, OPP TRANSPORT NAGAR, SUBASH NAGAR, DEHRADUN, DEHRADUN,
UTTARAKHAND, 248001
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Computer software rental; Developing computer software; Computer software design; Software rental; Software consultancy; Software design; Software authoring
4481822  24/03/2020
BIZBUZZBEES TECHNOLOGIES PVT. LTD.
B-218, 2ND FLOOR, ANUPAM BUILDING, RAMA MARKET, PITAM PURA, NEW DELHI, DELHI 110034, INDIA
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Website development, Development and maintenance of web sites, Creation, design, development, and maintenance of websites,
4481895  24/03/2020
FADIL AHAMED PALAYATT
Palayat (H) Kadiyangad (PO), Via Peramabra, 673525 - Kerala
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 11/01/2014

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software
RAJAX NETWORK & TECHNOLOGY (SHANGHAI) CO., LTD.
ROOM 507, NO. 788 ZHENBEI ROAD, PUTUO DISTRICT, SHANGHAI, CHINA.
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF CHINA.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

To be associated with:

CHENNAI
1. CONDUCTING TECHNICAL PROJECT STUDIES; 2. QUALITY ASSESSMENT; 3. COMPUTER SYSTEM ANALYSIS;
4. CONVERSION OF COMPUTER PROGRAMS AND DATA, OTHER THAN PHYSICAL CONVERSION; 5. PROVIDING SEARCH ENGINES FOR THE INTERNET; 6. SOFTWARE AS A SERVICE [SAAS]; 7. ELECTRONIC DATA STORAGE; 8. PROVIDING INFORMATION RELATING TO COMPUTER TECHNOLOGY AND PROGRAMMING VIA A WEB SITE; 9. CLOUD COMPUTING;
10. CARTOGRAPHY SERVICES; 11. GEOLOGICAL SURVEYS; 12. CHEMICAL RESEARCH; 13. BIOLOGICAL RESEARCH;

Transliteration: FENG NIAO JI PEI
4483163  29/03/2020

VIVEK A. LADANI, PROPRIETOR OF, VELS LYONS

Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE

Proposed to be Used
AHMEDABAD
FASHION DESIGN SERVICES, CONSULTANCY SERVICES, FASHION ACCESSORY DESIGN SERVICES
HEIDELCO MEDICORE PRIVATE LIMITED
D-1/130, GROUND FLOOR, VIBHAV KHAND, GOMTI NAGAR, LUCKNOW
Company

Address for service in India/Attorney address:
ISWAR CHANDRA MOHAPATRA
8/43, BASEMENT, SOUTH PATEL NAGAR, NEW DELHI-110008
Used Since :26/04/2013

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research, and industrial design services; Quality Control and authentication services; Design and development of computer hardware and software
OSETERICS

4487300   14/04/2020
OSETERICS PRIVATE LIMITED
6 - Gandhinagar, Boring Canal Road, Patna, Bihar 800001, India
a company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049
Used Since :18/10/2019

KOLKATA

COMPUTER SERVICES, NAMELY, CREATING AN ON-LINE SITE FOR USERS TO SHARE INFORMATION, PARTICIPATE IN DISCUSSIONS, GET FEEDBACK FROM THEIR PEERS, FORM VIRTUAL COMMUNITIES, AND ENGAGE IN SOCIAL NETWORKING FEATURING SOCIAL MEDIA, PHOTOS, IMAGES, AND TOPICS OF GENERAL INTEREST TO SUCH USERS; COMPUTER SERVICES IN THE NATURE OF CONTENT DISCOVERY PLATFORM, AGGREGATING AND INTEGRATING INFORMATION, IMAGES AND CONTENT FROM SOCIAL NETWORKS, PUBLICLY AVAILABLE SOURCES AND PERSONAL WEBSITES AND COMMUNICATIONS TO PROVIDE AND ENABLE USERS TO INTERACT WITH INFORMATION AND CONTENT OF INTEREST TO THEM; COMPUTER SERVICES, NAMELY ENABLING USERS OF COMPUTERS AND MOBILE DEVICES TO ACCESS, AGGREGATE AND INTERACT WITH CONTENT, INFORMATION AND IMAGES FROM SOCIAL MEDIA WEBSITES, PUBLICLY AVAILABLE SOURCES, AND PERSONAL WEBSITES AND COMMUNICATIONS; COMPUTER SERVICES, NAMELY PROVIDE DATA, INFORMATION AND UPDATES ON TOPICS OF INTEREST TO USERS OF AN ON-LINE COMMUNITY; PROVIDING A WEBSITE FEATURING A CONTENT DISCOVERY PLATFORM AND SEARCH ENGINE FOR INTERNET AND SOCIAL CONTENT; APPLICATION SERVICE PROVIDER, NAMELY, PROVIDING, HOSTING, MANAGING, DEVELOPING, AND MAINTAINING APPLICATIONS, SOFTWARE, WEB SITES, AND DATABASES IN THE FIELDS OF PERSONAL MEDIA AND COMMUNICATIONS CONTENT; APPLICATION SERVICE PROVIDER (ASP) FEATURING SOFTWARE FOR USE IN THE CONSUMPTION OF DATA, INFORMATION, PHOTOS AND IMAGES FOR SOCIAL NETWORKING PURPOSES; SOFTWARE AS A SERVICE NAMELY, PROVIDING, HOSTING, MANAGING, DEVELOPING, AND MAINTAINING APPLICATIONS, SOFTWARE, WEB SITES, AND DATABASES IN THE FIELDS OF PERSONAL MEDIA AND COMMUNICATIONS CONTENT; AND SOFTWARE AS A SERVICE NAMELY, CREATING AN ON-LINE SITE FOR USERS TO SHARE INFORMATION, PARTICIPATE IN DISCUSSIONS, GET FEEDBACK FROM THEIR PEERS, FORM VIRTUAL COMMUNITIES, AND ENGAGE IN SOCIAL NETWORKING FEATURING SOCIAL MEDIA, PHOTOS, IMAGES, AND TOPICS OF GENERAL INTEREST TO SUCH USERS
4488239  16/04/2020
SENSEFORTH AI RESEARCH PRIVATE LIMITED
Indiqube Hexa, Survey No: 218/A, 4th Floor, 9th Main, Sector 6, HSR Layout, Bangalore – 560102
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :27/03/2017
To be associated with:
3448687
CHENNAI
Research in the field of artificial intelligence; providing artificial intelligence computer programs on data networks;
advanced product research in the field of artificial intelligence; platforms for artificial intelligence as software as a service
[SaaS]; software as a service [SaaS] featuring computer software platforms for artificial intelligence; Engineering services
relating to robotics; product development consultancy for inventors in the field of robotics; Computer services, namely,
hosting on-line web facilities for others for organizing and conducting online meetings, gatherings, and interactive
discussions; Development of interactive multimedia software;; Computer software development in the field of banking,
hospitality, healthcare, retail, education, insurance, telecom, real estate, automotiveDesign and development of virtual
reality software; Development of software for Automated Business Process Discovery (ABPD); Hosting of digital content,
namely, on-line journals and blogs; Scientific and technological services and research and design relating thereto;
industrial analysis and research services.
Xiaomi Wear

Priority claimed from 10/12/2019; Application No. : 42960940 ;China

4490594  23/04/2020

XIAOMI INC.
No. 006, floor 6, building 6, yard 33, middle Xierqi Road, Haidian District, Beijing, China

a corporation organized and existing under the laws of China

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

To be associated with:

2343902

DELHI

Vehicle roadworthiness testing; industrial design; design of interior decor; dress designing; computer software design; computer programming; data encryption services; meteorological information; Chart update service; Graphic design; Off-site data backup; electronic data storage; Mobile Phone Design; Data conversion of electronic information; cloud computing; authenticating works of art; graphic arts design; cloud seeding; handwriting analysis [graphology]; cartography services; evaluation of intangible assets; Weigh the goods for others; Providing set design services for theater companies; Graphic design of promotional materials; Research and development of new products for others; quality control; surveying; cosmetic research; biological research
INDIAN ACADEMY OF ROBOTICS

4495310  03/05/2020
RAVINDER KUMAR GAUTAM
114, Ground Floor, Abhay Khand- 3, Indrapuram, Ghaziabad- 201014
An Indian National

Address for service in India/Attorney address:
ADARSH SRIVASTAVA
222/6 chakniratul,Allahabad
Used Since :20/12/2018

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; services relating to robotics design; providing of scientific and industrial research, computer programming and services included in class-42;
PICKILY FOOD MART

4497139    07/05/2020

KWICKBOX TECHNOLOGY PRIVATE LIMITED
1st Floor, Site No 455 and 456 17th Cross, Sector-4, HSR Layout Bangalore- 560102
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI
Designing, development, maintenance, installation and updating of software applications and solutions; providing Software-as-a-Service (SAAS).
PICKILY DAILY MART
4497340  07/05/2020
KWICKBOX TECHNOLOGY PRIVATE LIMITED
1st Floor, Site No 455 and 456 17th Cross, Sector-4, HSR Layout Bangalore- 560102
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
CHENNAI
Designing, development, maintenance, installation and updating of software applications and solutions; providing Software-as-a-Service (SAAS).
SPACE 5 HOMES
4498217  09/05/2020
HARKARAN SINGH BOPARAI (PROPRIETOR),
1st Floor, SCO-91, B-Block, District Shopping Centre, Ranjit Avenue, AMRITSAR-(Pb),
Proprietorship
Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )
Proposed to be Used
To be associated with:
3669992
DELHI
Interior Designing, Architecture Services included in class 42,
POOJA PREMSHANKAR TIWARI
401 Suman Heights Opp Lodha Heritage Playground Deshlepada Dombivli East 421201
BUSINESS MANAGEMENT
Individual

**Proposed to be Used**

MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
WASender

4498696  11/05/2020
FLAMON CLOUDTECH PRIVATE LIMITED
91 Springboard Business Hub Pvt Ltd, Plot 23, Sector-18, Gurgaon, Haryana-122002
Private Company

Address for service in India/Attorney address:
SUMIT GROVER
9/2, Office No. 102, Ist Floor, Near Hotel Jaypee Siddharth, East Patel Nagar, New Delhi-110008

Proposed to be Used
DELHI
Software designing, development, customisation, implementation, maintenance, testing and benchmarking, designing, developing and dealing in computer software and solutions, host (in data centres or over the web) or in own and third party computer software packages, programs and solutions, and to provide internet / web based applications, services and solutions.
4499543 12/05/2020
GAJANAN SADANAND CHARI
H No. 3/C, Omkar Residency, Near Dada Vaidya HS, Sindhunagar, Ponda, 403401, Goa
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Design services, Hosting digital content on the Internet.
EXDION SOLUTIONS PRIVATE LIMITED
5th Floor, STC Trade Centre, 7/A, Nandini Layout Bangalore – 560096
An Indian Company incorporated under the provisions of the Indian Companies Act, 2013

Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAVELLE ROAD, BANGALORE 560 001

Proposed to be Used
CHENNAI
Design of computer software for data processing
Bigmoji
4499938   12/05/2020
TALENT UNLIMITED ONLINE SERVICES PRIVATE LIMITED
202, SF 94, Meghdoot, Nehru Place, New Delhi, South Delhi - 110019
Artificial entity
Address for service in India/Attorney address:
SANDHYA V
Indiqube Orion, First Floor, 24th Main Rd, Garden Layout, Sector 2, HSR Layout, Bengaluru, Karnataka 560102
Used Since :16/03/2020
Delhi
Providing artificial intelligence computer programs on data networks, Development and testing of computing methods, algorithms, and software, Designing computer codes, Coding of messages, Design and development of software in the field of mobile applications, Design and development of operating system software.
4500609  13/05/2020
MR. MANU GROVER.
S-526, GREATER KAILASH-1, NEW DELHI-110048.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4500669  13/05/2020
AMIT JAISWAL
School of Basic Sciences, Indian Institute of Technology Mandi, Mandi, Himachal Pradesh 175005, India
An Indian national
Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
DELHI
Laboratory services, Laboratory research and development, analysis and testing.
4500798   13/05/2020
TECH BLUE SOFTWARE PRIVATE LIMITED
Plot No 418 -419 3'rd floor, AIHP Signature, Phase 4 Udyog Vihar, Gurgaon, Haryana 122015
It is a private limited company incorporated in India

Address for service in India/Attorney address:
SAMITA KAPOOR
Genuin IP Solutions LLP, J-16, Ground Floor, Vishnu Garden, New Delhi- 110018

Proposed to be Used
DELHI
Computer Software Development, Software Development services, Software consultancy, Computer and software consultancy services, Research and consultancy services relating to software, Consultancy relating to the maintenance of computer software
TRADOOLOGIE

4501216  13/05/2020
SUPER E FACTORY DEPOT PVT LTD
B7 WHS KIRTI NAGAR NEW DELHI 110015
Service Provider
A PRIVATE LIMITED COMPANY (BODY INCORPORATE)
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :01/04/2016

DELHI
COMPUTER PROGRAMMING AND SERVICES THAT CANNOT BE CLASSIFIED IN OTHER CLASSES, NAMELY, PROVIDING AN ONLINE, INTERACTIVE BULLETIN BOARD FOR THE POSTING, PROMOTION, SALE AND RESALE OF ITEMS VIA GLOBAL COMPUTER NETWORK, AND FOR THE COLLECTION AND DISSEMINATION OF STATISTICAL, QUANTITATIVE AND QUALITATIVE INFORMATION REGARDING THE SALE AND RESALE OF ITEMS VIA A GLOBAL COMPUTER NETWORK
4501352  14/05/2020
SQUARISTIC MEDIA LLP
Sr No 14/1, Shivshakti Soc, Sainagar, Mamurdi, Dehu Road, Pune, Maharashtra - 412101
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENILIA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI

Software development, Information technology [IT] consultancy services,Creating, designing and maintaining websites.
4502454   15/05/2020

SHAREDALAL HIRENKUMAR
201 ARPAN APARTMENT ,NEAR KADAMBHAVAN,NANPURA,SUNVALL,SURAT,GUJARAT-395001

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Programming of video games; Programming of computer games; Development of computer hardware for computer games; Providing temporary use of non-downloadable software for developing computer games; Providing temporary use of non-downloadable software for developing video games; Programming of software for Internet portals, chatrooms, chat lines and Internet forums
Priority claimed from 15/01/2020; Application No. 88760093; United States of America

MARVELL ASIA PTE, LTD.
Tai Seng Centre, 3 Irving Road, #10-01, Singapore 369522, Singapore
A Company organised and existing under the laws of Singapore

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI

Designing semiconductors, semiconductor chips and chip sets, integrated circuits, integrated circuit chips, integrated circuit chip sets, and software for others; engineering services; providing on-line information about the design of digital, analog and media content hardware, software, peripherals and accessories relating to content sharing, information exchange, and audio and video devices; providing technological advisory and consulting services in the field of the design and function of circuits, chips, and software; providing technological information and consulting in the field of the design and function of circuits, chips, and software, provided via websites, social media, or other online forums; providing testing, analysis, and evaluation of the semiconductors, semiconductor chips and chip sets, integrated circuits, integrated circuit chips, integrated circuit chip sets, and software of others to determine conformity with certification standards; field service management services, namely, repair and maintenance of software.
RAJANI GOYAL PROPRIETOR OF M/S HWB GLOBE
6169/3, Karah Wala Chowk, Ragho Majra, Patiala-147001 (Punjab)
Proprietorship Firm

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since : 01/04/2020

DELHI
Product Certification Services
smHRt

4504166  18/05/2020
GREYTRIX INDIA PRIVATE LIMITED
301, B WING, EVEREST NIVARA INFO TECH PARK I, MIDC, TURBHE, NAVI MUMBAI, MAHARASHTRA - 400705

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Computer software research; Installation, maintenance and updating of software; Installation, repair and maintenance of software; Computer programming; Computer programming and computer software design; Design and development of web pages; Web page design services; Installation of software; Cloud computing services; Design and development of computer software for cloud computing; Programming of operating software for accessing and using a cloud computing network; Consulting in the field of cloud computing networks and applications
ONCOSIMIS

4504243  18/05/2020
ONCOSIMIS BIOTECH PRIVATE LIMITED
LIG, Block No 38, Flat No 7, Baghlinghampalli, Hyderabad, Telangana, India-500044
Private Limited Company

Address for service in India/Attorney address:
SHOBHA HK
K19/9, 2nd Floor, DLF Phase 2, Gurugram-122001, Haryana

Used Since :05/12/2016

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services
Trade Marks Journal No: 1957, 20/07/2020 Class 42

4504709  19/05/2020
M/S NOSTER ASSOCIATES PRIVATE LIMITED
TC 11/2402/3, CARDINAL CLEEMIS CENTRE, MAR IVANIOS VIDHYA NAGAR, NALANCHIRA, THIRUVANANTHAPURAM,
PIN- 695015
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
AJAY R KAMATH
TC 16/570-1, EVRA-55, Jagathy, Thycaud, PO, Thiruvananthapuram-695014
Proposed to be Used
CHENNAI
ARCHITECTURAL SERVICES; ARCHITECTURAL CONSULTATION; ENGINEERING.
4504945   19/05/2020
SIVIVE ENTERPRISE SOLUTIONS PRIVATE LIMITED
KAGALWALA HOUSE, METRO ESTATE, 175, CST ROAD, C BLOCK EAST WING, KALINA, SANTACRUZ (E), MUMBAI-400098.
SOFTWARE DESIGNING & DEVELOPMENT
Private Limited Company
Proposed to be Used
MUMBAI
Design and development of computer software
Gopigraphy

4505031   18/05/2020

ARUN GOPIDAS
529, Block 41, CPWQ Quarters, 27th Main Road, HSR Layout Sector 1, Bengaluru, Karnataka. PIN - 560102
INDIVIDUAL

Address for service in India/Agents address:
GIGI JOSEPH K J
48, Opp. Kendriya Sadan,100 Ft Road, Koramangala, Bangalore-560034.

Proposed to be Used
CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND
SOFTWARE; GRAPHIC DESIGNING INCLUDED IN CLASS 42
4505089  19/05/2020
UNBOXROBOTICS LABS PRIVATE LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
4th Floor, No.22 (#351), Salarpuria Towers 1, Hosur Road, Koramangala, Bangalore 560095, Karnataka, India
Proprietor
Address for service in India/Attorney address:
PENTALLECT PARTNERS
NO.50/3, LAKSHMI TALKIES ROAD, SHENOY NAGAR, CHENNAI - 600 030.
Used Since :07/11/2019
CHENNAI
COMPUTER TECHNOLOGY CONSULTANCY
SHIVANI SINGH
1401, COSMOS APARTMENTS, PALAM VIHAR, GURGAON-122017.

PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.

Used Since: 01/04/2016

DELHI
Furnishing design services for the interiors of buildings, Design services relating to interior decorating for homes, House design, Interior decorating, Interior design services.
DOOSRA
4505394  19/05/2020
TEN20 INFOMEDIA PRIVATE LIMITED
4th and 5th floor, Gutenberg IT Park, Kalajyothi Building, Survey No.185, Kondapur, Hyderabad, Telangana - 500084
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :10/03/2020

CHENNAI
Telecommunications engineering; Telecommunications engineering services; Telecommunications technology consultancy; Design of telecommunication equipment; Design of telecommunications equipment; Programming of telecommunications software; Design and development of telecommunications systems; Technical design and planning of telecommunication networks; Testing, analysis and monitoring of telecommunication signals; Research in the field of telecommunications technology
PREPLADDER PRIVATE LIMITED
S C O 36 Sector 11 Panchkula 134113 Haryana
Individual

Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607

Proposed to be Used
To be associated with:
4106860
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
Trade Marks Journal No: 1957, 20/07/2020 Class 42

4505521 20/05/2020
PREPLADDER PRIVATE LIMITED
S C O 36 Sector 11 Panchkula 134113 Haryana
Body Incorporate

Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4505574    20/05/2020
FUTURE SOFTECH
Shop No. 18, Ajay Vihar, Sirsa-125102
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092
Proposed to be Used
DELHI
ONLINE CLINIC MANAGEMENT SOFTWARE SOLUTIONS AS A BUSINESS; SOFTWARE APPLICATIONS, SERVICES AND AN ONLINE PLATFORM TO PROVIDE INFORMATION ABOUT MEDICAL AND HEALTH ISSUES;
STYLEDOTME

4505632 20/05/2020

STYLEDOTME FASHION AND LIFESTYLE PRIVATE LIMITED
1st, E-183, Pandav Nagar, Near Anand Public School, Patpar Ganj, Delhi, East Delhi, Delhi - 110 091

Service Providers

Address for service in India/Agents address:

KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR,133, MAHATMA GANDHI RD., MUMBAI - 400 023.

Used Since: 23/11/2015

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
4505634  20/05/2020
STYLEDOTME FASHION AND LIFESTYLE PRIVATE LIMITED
1st, E-183, Pandav Nagar, Near Anand Public School, Patpar Ganj, Delhi, East Delhi, Delhi - 110 091
Service Providers
Address for service in India/Agents address:
KIRAN DESAI
JEHANGIR BLDG., 3RD FLOOR,133, MAHATMA GANDHI RD., MUMBAI - 400 023.
Used Since :23/11/2015
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
TIST

4505957  20/05/2020
GULZAR SINGH PROPRIETOR OF MULTI ELECTRONI-CAL SYSTEMS CO
39, Sec-2, Industrial Area, Kurukshetra, Haryana-136118
Individual Firm
Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :15/05/2020
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
Trade Marks Journal No: 1957 , 20/07/2020   Class 42

**MONEYORDER**

4506050    20/05/2020
SAURAV RAAJ
122, Tower F, DLF The SkyCourt, Sector86, Gurugram -122004, Haryana
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software; Providing temporary use of non-downloadable computer software for preparing invoices
4506216   21/05/2020
VASUNDHARA
14/189, Top Floor, Malviya Nagar, Near Sunil Hospital, New Delhi - 110017, Delhi
Information Technology
PROPRIETOR

Proposed to be Used
DELHI
Computer programming, Computer software design, Digitization of documents, Creating and maintaining web sites, Artificial Intelligence, Animation.
4506724  21/05/2020
M/S. ZOFTSOLUTIONS PVT.LTD
Zoftsolutions Pvt Ltd, Ground Floor, Thejus Karthika Building, CSEZ PO, Kakkanad, Ernakulam-682037
Dilip Ramachandran, Managing Director of Ms. ZOFTSOLUTIONS PVT.LTD
Address for service in India/Attorney address:
BONAFIDE INTELLECTUAL PROPERTY SOLUTIONS
43/353 B, ANASWARA, CITIZEN ROAD, AYYAPPANKAVU, KOCHI-18, KERALA, INDIA.
Used Since :25/07/2017

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software, development of computer platforms, platform as a service [PaaS], creating and designing website-based indexes of information for others [information technology services], electronic monitoring of personally identifying information to detect identity theft via the internet, information technology [IT] consultancy, information technology services provided on an outsourcing basis, providing information relating to computer technology and programming via a web site, meteorological information, user authentication services using single sign-on technology for online software applications, conversion of computer programs and data, other than physical conversion, conversion of data or documents from physical to electronic media, design of interior décor, development of computer platforms, installation of computer software, monitoring of computer systems for detecting unauthorized access or data breach, quality control, conducting technical project studies, technical writing, technological consultancy, technological research, updating of computer software.
4507040    21/05/2020
SHRIPAL JAIN
1303,13th Floor, B-Wing, Pratiksha Towers, R.S. Nimkar Marg, Mumbai - 400008
class 42
Individual

Proposed to be Used

MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services;
design and development of computer hardware and software.
VOKAL
4507073 21/05/2020

BOMBINATE TECHNOLOGIES PRIVATE LIMITED
No.54, Old No. 1, Liberty One 16th Main, 33rd Cross, 4th T Block, Jayanagar, Bangalore-560041

Private Limited Company

Address for service in India/Attorney address:
SHARDA BALAJI
437D, Opposite BDA Complex, 5th Cross, Swamy Vivekananda Road, HBR Layout ,1 Stage, 2nd Block, Bangalore, 560043

Used Since :14/04/2016

CHENNAI

Scientific and technological services and research and design relating thereto: industrial analysis and research services; design and development of computer hardware and software.
Priority claimed from 22/11/2011; Application No. : 2602185 ;United Kingdom
4507117   21/05/2020
BKS B LIMITED
i2 Centre, Hamilton Court, Hamilton Way, Mansfield, Nottinghamshire, NG18 5FB, United Kingdom
Body Corporate
Address for service in India/Attorney address:
BRIJESH KR YAADAV
C-112 JIWAN PARK JANAK PURI, NEW DELHI - 110059

Proposed to be Used
DELHI
Computer software services included in clause 42
4507638   22/05/2020

AWFIS SPACE SOLUTIONS PRIVATE LIMITED
A - 16, FIRST FLOOR, ARUNA ASAF ALI MARG, QUTUB INSTITUTIONAL AREA, NEW DELHI - 110076
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 969, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025

Proposed to be Used
DELHI

DESIGN OF OFFICE SPACE; ARCHITECTURAL SERVICES FOR THE DESIGN OF OFFICE FACILITIES; DESIGN OF OFFICE AUTOMATION EQUIPMENT; CONSULTING SERVICES IN THE FIELD OF OFFICE AND WORKPLACE AUTOMATION; NON-DOWNLOADABLE SOFTWARE PLATFORM AND SOFTWARE AS A SERVICE (SAAS) FOR ADMINISTERING AND MANAGING CO-WORKING FACILITIES; NON-DOWNLOADABLE SOFTWARE PLATFORM AND SOFTWARE AS A SERVICE (SAAS) FEATURING TECHNOLOGY ENABLING USERS TO REMOTELY VIEW, MONITOR, PROGRAM, OPERATE AND CONTROL ELECTRICAL SYSTEMS AND SECURITY SYSTEMS IN OFFICES.
awfisathome

4507647   22/05/2020
AWFIS SPACE SOLUTIONS PRIVATE LIMITED
A - 16, FIRST FLOOR, ARUNA ASAF ALI MARG, QUTUB INSTITUTIONAL AREA, NEW DELHI - 110076
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 969, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025

Proposed to be Used

DELHI

DESIGN OF OFFICE SPACE; ARCHITECTURAL SERVICES FOR THE DESIGN OF OFFICE FACILITIES; DESIGN OF OFFICE
AUTOMATION EQUIPMENT; CONSULTING SERVICES IN THE FIELD OF OFFICE AND WORKPLACE AUTOMATION; NON-
DOWNLOADABLE SOFTWARE PLATFORM AND SOFTWARE AS A SERVICE (SAAS) FOR ADMINISTERING AND
MANAGING CO-WORKING FACILITIES; NON-DOWNLOADABLE SOFTWARE PLATFORM AND SOFTWARE AS A SERVICE
(SAAS) FEATURING TECHNOLOGY ENABLING USERS TO REMOTELY VIEW, MONITOR, PROGRAM, OPERATE AND
CONTROL ELECTRICAL SYSTEMS AND SECURITY SYSTEMS IN OFFICES.
AWFIS SPACE SOLUTIONS PRIVATE LIMITED
A - 16, FIRST FLOOR, ARUNA ASAIF ALI MARG, QUTUB INSTITUTIONAL AREA, NEW DELHI - 110076
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 969, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025

Proposed to be Used
DELHI
DESIGN OF OFFICE SPACE; ARCHITECTURAL SERVICES FOR THE DESIGN OF OFFICE FACILITIES; DESIGN OF OFFICE AUTOMATION EQUIPMENT; CONSULTING SERVICES IN THE FIELD OF OFFICE AND WORKPLACE AUTOMATION; NON-DOWNLOADABLE SOFTWARE PLATFORM AND SOFTWARE AS A SERVICE (SAAS) FOR ADMINISTERING AND MANAGING CO-WORKING FACILITIES; NON-DOWNLOADABLE SOFTWARE PLATFORM AND SOFTWARE AS A SERVICE (SAAS) FEATURING TECHNOLOGY ENABLING USERS TO REMOTELY VIEW, MONITOR, PROGRAM, OPERATE AND CONTROL ELECTRICAL SYSTEMS AND SECURITY SYSTEMS IN OFFICES.
Trade Marks Journal No: 1957, 20/07/2020  Class 42

4507797   22/05/2020
SHANKARANARAYANA LIFE SCIENCES LLP
10TH FLOOR, SOUTH WEST WING, SAI VISHRAM, NO.144/1-C, KIRLOSKAR ROAD, BOMMASANDRA INDUSTRIAL AREA, HEBBAGODI, BANGALORE
Limited Liability Partnership
Address for service in India/Attorney address:
ANIL KOLLOTH
403,Commerce House,Cunningham Road,Bangalore-560052

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
PMF CENTER FOR RESEARCH & CONSULTANCY

4507894 22/05/2020
PRANAB MUKHERJEE FOUNDATION
S-22 GREATER KAILASH NEW DELHI-110048
Section 8 Company

Address for service in India/Attorney address:
KAUSHAL KUMAR
S-22 GREATER KAILASH-II, NEW DELHI-110048
Used Since: 13/10/2017

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT RELATING THERETO; CONSULTANCIES; RESEARCH MODEL; TECHNOLOGICAL CONSULTANCIES; EVALUATIONS; ESTIMATIONS; RESEARCH AND REPORTS IN THE SCIENTIFIC AND TECHNOLOGICAL FIELDS; SERVICES PROVIDED BY PERSONS, INDIVIDUALLY OR COLLECTIVELY, IN RELATION TO THE THEORETICAL AND PRACTICAL ASPECTS OF COMPLEX FIELDS OF ACTIVITIES; SECURING ARCHIVES; SERVICES SUCH AS WITH COMPUTER HARDWARE AND SOFTWARE; PRESERVING ACCESS TO DATA AND INFORMATION PROVIDED BY MEMBERS OF PROFESSIONALS; SCIENTIFIC RESEARCH SERVICES FOR MEDICAL PURPOSES.
YOJNAERP

4507909   22/05/2020

PRATHAM SOFTCON PVT. LTD.
9, Amaltas 2nd, Chuna Bhatti, Kolar Road, Bhopal - 462016, Madhya Pradesh
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :01/04/2010

MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4507917  22/05/2020
ALPHA MD PRIVATE LIMITED
21, Unique Industrial Estate, Off V.S. Marg, Prabahdevi, Mumbai-400025, Maharashtra

Body Incorporate

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
MUMBAI
Services related to computer software for a mobile and web messaging platform for medical practitioners to share images, videos and relevant reports of patients, discuss and collaborate treatment plan with features including patient centric grouping, templates for easy data entry and connecting to medical diagnostic devices.
EMARTINFO.COM

4507944   22/05/2020
SHARWAN KUMAR SUTHAR
opp of new power sanchore
e Commerce WEBSITE
individual firm

Proposed to be Used

AHMEDABAD

INDUSTRIAL ANALYSIS ECOMMERCE SOLUTION WEBSITE SOFTWARE, MARKETPLACE MULTI VENDOR WEBSITE, SOFTWARE DESIGNER AND DEVELOPING SOFTWARE, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
4508005 22/05/2020
AZHARU RAHMAN V
VADAKINIYEDATH, KALPPALLY, MAVOOR, KOZHIKODE -673661
INDIVIDUAL

Address for service in India/Agents address:
SAVEESH K V
SRI VIGNESWARA, PUDUKKUDI PARAMBE, PATIELTHAZHAM, P.O. POKKUNNU, CALICUT-673013, KERALA
Used Since : 10/03/2020

CHENNAI
ARCHITECTURAL SERVICES, ARCHITECTURAL CONSULTATION, SURVEYING, ENGINEERING, DESIGNING OF GRAPHIC ARTS, INTERIOR AND EXTERIOR DECORS AND ALL OTHER ACTS RELATING TO ARCHITECTURAL SERVICES INCLUDED IN CLASS 42
GRIVOLA
4508059   22/05/2020
GRIVOLA ENTERPRISES PVT. LTD
No:68, Thambiah Road, West Mambalam, Chennai 600033
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.
PaaSoo
4508378    22/05/2020
PAASOO TECHNOLOGY INDIA PRIVATE LIMITED
OFF NO.1, SIXTH FLOOR, BLDG NO.6, OPP PLEASANT PARK, MIRA BHAYANDER ROAD, MIRA ROAD EAST, THANE 401107
PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
Cloud computing, Computer software design
TeleCRM

4508658   23/05/2020
FLAMON CLOUDTECH PRIVATE LIMITED
91 Springboard Business Hub Pvt Ltd, Plot 23, Sector-18, Gurgaon, Haryana-122002

Private Company

Address for service in India/Attorney address:
SUMIT GROVER
9/2, Office No. 102, 1st Floor, Near Hotel Jaypee Siddharth, East Patel Nagar, New Delhi-110008

Proposed to be Used
DELHI

To carry on the business of Software designing, development, customisation, implementation, maintenance, testing and benchmarking, designing, developing and dealing in computer software and solutions, and to import, export, sell, purchase, distribute, host (in data centres or over the web) or otherwise deal in own and third party computer software packages, programs and solutions, and to provide internet / web based applications, services and solutions.
Cretorial

4508747  23/05/2020
M/s. CRETORIAL MEDIA SERVICES PRIVATE LIMITED
No. 719, Tower B, Advant Navis Business Park, Sec -142, Noida - 201305
Private Limited

Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080

Proposed to be Used
DELHI

computer programming, computer system analysis, computer system design, conversion of data or documents from physical to electronic media, creating and designing website-based indexes of information for others [information technology services], creating and maintaining web sites for others, data encryption services, hosting computer sites [web sites], scientific research, providing search engines for the internet, server hosting, providing information relating to computer technology and programming via a web site, software as a service [SaaS], software development in the framework of software publishing, platform as a service (PaaS), technical writing, technological research
blImaginative

4508965  23/05/2020

KIRAN WAINGANKAR PROPRIETOR OF BIMAGINATIVE
8/399, SHRI SAI SAMARTH CHS, KHER NAGAR, M.H.B COLONY, BANDRA EAST, MUMBAI - 400051

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Graphic design services, Graphic illustration design services, Design and graphic arts design for the creation of websites, Interior decor design services, Interior decoration consultancy, Creating, designing and maintaining websites, Designing and creating homepages and Internet pages, Design and graphic arts designing for the creation of web pages on the Internet, Designing websites for advertising purposes, Creating and designing web pages for others
4508998  23/05/2020
YANTRADHIGAM LABS PRIVATE LIMITED
A-404, POPULAR PARADISE, NEAR GOTA CROSS ROAD, NEW S.G. ROAD, AHMEDABAD-382480
KRUSHNAKANT LALITKUMAR JOSHI AND VIJAYKUMAR LALITKUMAR JOSHI BOTH ARE DIRECTOR'S OF COMPANY

Address for service in India/Agents address:
RAVISHANKAR PERIWAL
OFFICE NO.4036, TRADEHOUSE

Proposed to be Used
AHMEDABAD
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software including class-42
TRELL
4509140 24/05/2020
TRELL EXPERIENCES PRIVATE LIMITED
No. 579/B, RT Square, 3rd floor, 1st Main Rd Santhosapuram, Sector-6, H.S.R. Layout, Bengaluru – 560102
Private Limited Company
Address for service in India/Attorney address:
ROHAN CHERIAN
No. 9, Vijay Deluxe Apartments, 4/7, 1st Main Road, CIT Colony, Mylapore, Chennai - 600004
Used Since :01/09/2019
CHENNAI
Providing a web site that gives users the ability to upload images, videos and audio-visual content; Computer services for providing temporary use of a non-downloadable computer interface software in order to create online personalized information services; providing temporary use of online non-downloadable operating software for accessing and using a cloud computing network; Hosting an online website featuring technology that enables users to share information, participate in discussions, get feedback from their peers, and engage in social networking featuring social media, photos, images, and topics of general interest to such users; providing information and news online in relation to scientific and technological services and research and design relating thereto; search engine services for entertainment and educational purposes; hosting digital content on the Internet; computer services in the nature of customized web pages featuring user-defined or specified information in the nature of personal profiles, audio, video, photographic images, text, graphics and data
4509143    24/05/2020
TRELL EXPERIENCES PRIVATE LIMITED
No. 579/B, RT Square, 3rd floor, 1st Main Rd Santhosapuram, Sector-6, H.S.R. Layout, Bengaluru – 560102
Private Limited Company
Address for service in India/Attorney address:
ROHAN CHERIAN
No. 9, Vijay Deluxe Apartments, 4/7, 1st Main Road, CIT Colony, Mylapore, Chennai - 600004
Used Since :01/09/2019
CHENNAI
Providing a web site that gives users the ability to upload images, videos and audio-visual content; Computer services for providing temporary use of a non-downloadable computer interface software in order to create online personalized information services; providing temporary use of online non-downloadable operating software for accessing and using a cloud computing network; Hosting an online website featuring technology that enables users to share information, participate in discussions, get feedback from their peers, and engage in social networking featuring social media, photos, images, and topics of general interest to such users; providing information and news online in relation to scientific and technological services and research and design relating thereto; search engine services for entertainment and educational purposes; hosting digital content on the Internet; computer services in the nature of customized web pages featuring user-defined or specified information in the nature of personal profiles, audio, video, photographic images, text, graphics and data
Proprietorship
Proprietorship

Proposed to be Used

DELHI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software included in class 42.
4509353  25/05/2020
PAVAN GAUR
House No. 372, Sector 15A, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301
Proprietorship
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software included in class 42.
4509405  25/05/2020

SALONI BAJORIA
33 Nishant Kunj, Main Road, Pitampura, Delhi – 110034
Proprietor

Address for service in India/Attorney address:
CHANDER KANT & ASSOCIATES
Office No. 217, 2nd Floor, Vardhman Prachi Plaza, Sector-8, Rohini, Delhi - 110085
Used Since :15/01/2020

DELHI

Interior decorating, interior design services, interior decoration consultation and interior architectural services
Trade Marks Journal No: 1957, 20/07/2020           Class 42

Nikhil Devendra Mishra
437/D, Jagdish Nagar, Katol Road, Nagpur – 440 013, Maharashtra
Indian inhabitant
Address for service in India/Agents address:
Sibani Sunil Dhar
Mastermind Associates, 702, Chirag Arcade, Raghaba Shankar Road, Behind Nagrik, Chendani, Thane(W)-400601

Proposed to be Used

Mumbai
Design and development of computer hardware and software, web design; creating, designing & maintaining websites, Design and development of software in the field of mobile applications, Hosting e-commerce platforms on the Internet, Programming of software for e-commerce platforms, Maintenance of software used in the field of e-commerce, Consultancy relating to the creation and design of websites for e-commerce, Graphic design services for creating graphic elements of corporate logos, Graphic design of advertising logos, Design of consumer products, Graphic design of advertising brochures, Design and development of electronic greeting cards, Packaging design, Graphic illustration design services
4509467  25/05/2020
P. RAMESH BABU
14/166, Indira Colony, Kadiri Town, Anantapur District, Andhra Pradesh-515591
Individual
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
CHENNAI
Design and development of software in the field of mobile applications; Software research; Software development; Software installation; Software design; Computer software integration; Software customisation services; Design of software; Computer software rental; Updating of software; Renting computer software; Software maintenance services; Smartphone software design; Software development services; Development of computer software; Image processing software development; Design of driver software; Development of interactive multimedia software; Development of virtual reality software; Computer programming and software design; Design of graphic software systems; Writing and updating computer software; Design of virtual reality software; Hosting services, software as a service, and rental of software; Software development, programming and implementation; Installation and maintenance services for software; Software as a service [SaaS] featuring software platforms for graphic design; Maintenance of data processing software; Development of operating system software; Design and development of computer software; Design of computer hardware and software; Programming of software for database management; Programming of software for Internet platforms; Programming of software for inventory management; Programming of software for website development; Development and maintenance of computer software; Programming of software for online advertising; Design of software for embedded devices; Development of software for communication systems; Maintenance of and updating of computer software; Development services relating to virtual reality software; Development of software for secure network
operations; Design services relating to virtual reality software; Design, updating and maintenance of computer software; Design of software for digital signal processing; Design, maintenance, development and updating of computer software; Installation, maintenance, updating and upgrading of computer software; Development of software for Automated Business Process Discovery (ABPD); Research in the field of computer programs and software; Programming of computer software for reading, transmitting and organising data; Design and development of operating software for cloud computing networks; Design and development of software for importing and managing data; Platforms for artificial intelligence as software as a service [SaaS]; Design of software for processing and distribution of multimedia contents; Design and development of software and hardware for signal amplification and transmission; Design and development of software in the field of mobile applications; Design and development of computer software for use with medical technology; Programming of computer software for electronic language translation dictionaries and databases; Development of computer software for logistics, supply chain management and e-business portals; Maintenance of computer software relating to computer security and prevention of computer risks; Programming of software for Internet portals, chatrooms, chat lines and Internet forums; Design of software for data and multimedia content conversion from and to different protocols; Development of software for data and multimedia content conversion from and to different protocols; Providing user authentication services using biometric hardware and software technology for e-commerce transactions; Installation of computer programmes; Creation of computer programmes for data processing; Development and creation of computer programmes for data processing; Development of computer programmes; Platform as a service [PaaS] featuring software platforms for transmission of images, audio-visual content, video content and messages
4509478   25/05/2020
BRILLSSENSE PRIVATE LIMITED
H No 46, SAKHIPURA UJJAIN MP 456001
IT Services
PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
SOFTWARE DEVELOPMENT, WEBSITE DEVELOPMENT, TECHNICAL SUPPORTIVE SERVICES
CYOL
4509575   25/05/2020
SAANKHYA LABS PRIVATE LIMITED
Embassy Icon’, No.3, Level-3, Infantry Road, Bangalore – 560 001, Karnataka.
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used

CHENNAI
Computer programming; Programming of data processing programs; Programming of data processing programmes; Computer programming consultancy; Computer program design services; Creation of computer programs; Updating of computer programs; Writing of computer programs; Installation of computer programs; Editing of computer programs; Development of computer programs; Testing of computer programs; Compilation of computer programs; Computer programming and design of computer software; Development of computer programmes; Writing of computer programmes; Computer programming for data processing; Developing computer software; Implementation of computer programmes on networks; Providing computer programmes on data networks; Design and development of computers and programs for computers; Design, development and programming of computer software; Provision of computer programmes on data networks; Provision of information relating to computer programmes; Writing of computer software; Configuration of computer software; Research, design and development services relating to computer programs; Design, development, maintenance and updating of computer software for word processing, data processing and process control
CONFEDERATION OF INDIAN INDUSTRY
The Mantosh Sondhi Centre, 23 Institutional Area, Lodi Road, New Delhi, India-110003
Registered Society
Address for service in India/Agents address:
SUBHAJIT SAHA
H.NO. 1-49/2/3, SHANKARNAGAR, CHANDANAGAR PO, HYDERABAD-500050.

Proposed to be Used
DELHI
Hosting digital content on internet, providing a web site featuring temporary use of non-downloadable software for the viewing, uploading, sharing and presenting educational courses and educational course materials online; Programming of educational software for developing online educational materials
GALIO

GALIO

AZURE KNOWLEDGE CORPORATION PRIVATE LIMITED
AZURE HOUSE, OPPOSITE HASUBHAI CHAMBERS, NEAR MADALPUR UNDER BRIDGE, BEHIND TOWN HALL, ELLISBRIDGE, AHMEDABAD-380006, GUJARAT, INDIA.

A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :18/02/2015

AHMEDABAD

PROVIDING ARTIFICIAL INTELLIGENCE COMPUTER PROGRAMS ON DATA NETWORKS; PLATFORMS FOR ARTIFICIAL INTELLIGENCE AS SOFTWARE AS A SERVICE [SAAS]; RESEARCH IN THE FIELD OF ARTIFICIAL INTELLIGENCE; SOFTWARE AS A SERVICE [SAAS] FEATURING COMPUTER SOFTWARE PLATFORMS FOR ARTIFICIAL INTELLIGENCE; SOFTWARE AS A SERVICE [SAAS] SERVICES FEATURING SOFTWARE FOR MACHINE LEARNING, DEEP LEARNING AND DEEP NEURAL NETWORKS; SERVICES FOR THE DIGITALIZATION OF CHARTS AND MAPS; COMPUTER SECURITY SERVICES IN THE NATURE OF ADMINISTERING DIGITAL CERTIFICATES TECHNICAL SERVICES FOR THE DOWNLOADING OF DIGITAL DATA, DEVELOPMENT AND DESIGN OF VIRTUAL REALITY SOFTWARE, DESIGN AND DEVELOPMENT OF COMPUTER GAME SOFTWARE AND VIRTUAL REALITY SOFTWARE, CONSTRUCTING AN INTERNET PLATFORM FOR ELECTRONIC COMMERCE, PROGRAMMING OF SOFTWARE FOR E-COMMERCE PLATFORMS, HOSTING OF E-COMMERCE PLATFORMS ON THE INTERNET, MAINTENANCE OF SOFTWARE USED IN THE FIELD OF E-COMMERCE, PROVIDING USER AUTHENTICATION SERVICES USING BIOMETRIC HARDWARE AND SOFTWARE TECHNOLOGY FOR E-COMMERCE TRANSACTIONS, REPAIR (MAINTENANCE, UPDATING) OF SOFTWARE, INSTALLATION AND MAINTENANCE OF COMPUTER SOFTWARE, CLOUD COMPUTING SERVICES, CLOUD HOSTING PROVIDER SERVICES, CONSULTING SERVICES IN THE FIELD OF CLOUD COMPUTING, COMPUTERISED DATA STORAGE, DESIGN AND DEVELOPMENT OF SYSTEMS FOR DATA INPUT, OUTPUT, PROCESSING, DISPLAY AND STORAGE, DEVELOPMENT OF COMPUTER PLATFORMS, DESIGN AND DEVELOPMENT OF SOFTWARE IN THE FIELD OF MOBILE APPLICATIONS, HOSTING OF MOBILE APPLICATIONS, DESIGN AND DEVELOPMENT OF OPERATING SOFTWARE FOR CLOUD COMPUTING NETWORKS, RENTAL OF OPERATING SOFTWARE FOR COMPUTER NETWORKS AND SERVERS, COMPUTER SOFTWARE DESIGN AND DEVELOPMENT, RESEARCH RELATING TO THE DEVELOPMENT OF COMPUTER PROGRAMS AND SOFTWARE, WEBSITE DEVELOPMENT SERVICES, SOFTWARE DESIGN AND DEVELOPMENT FOR OTHERS, PLANNING, DESIGN, DEVELOPMENT AND MAINTENANCE OF ONLINE WEBSITES FOR THIRD PARTIES, PROVISION OF GEOGRAPHICAL INFORMATION, HOSTING OF PORTALS ON THE INTERNET, WEB PORTAL DESIGN, DESIGN AND DEVELOPMENT OF SOFTWARE FOR DATABASE MANAGEMENT, PROVIDING ONLINE, NON-DOWNLOADABLE SOFTWARE, PROVIDING ON-LINE NON-DOWNLOADABLE SOFTWARE FOR DATABASE MANAGEMENT, APPLICATION SERVICE PROVIDER SERVICES, APPLICATION SERVICE PROVIDER [ASP], NAMELY, HOSTING COMPUTER SOFTWARE APPLICATIONS OF OTHERS, CONSULTANCY IN THE FIELD OF COMPUTERS, RESEARCH IN THE FIELD OF COMPUTER PROGRAMS AND SOFTWARE, DEVELOPMENT SERVICES IN THE FIELD OF COMPUTER SOFTWARE AND ADVISORY SERVICES RELATING THERETO, DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, COMPUTER HARDWARE AND SOFTWARE DESIGN, CONSULTANCY AND ADVICE ON COMPUTER SOFTWARE AND HARDWARE, CONSULTANCY AND INFORMATION SERVICES RELATING TO INFORMATION TECHNOLOGY, COMPUTER AND INFORMATION TECHNOLOGY CONSULTANCY SERVICES, TECHNICAL ADVICE AND CONSULTANCY SERVICES IN THE FIELD OF INFORMATION TECHNOLOGY, COMPUTER LEASING, LEASING OF COMPUTER PROGRAMS, SOFTWARE AND HARDWARE, LEASING OF COMPUTER EQUIPMENT AND APPARATUS, INFORMATION TECHNOLOGY SERVICES PROVIDED ON AN OUTSOURCING BASIS, DESIGN AND DEVELOPMENT OF DATA ENTRY SYSTEMS, DATA WAREHOUSING, COMPUTER PROGRAMMING SERVICES FOR DATA WAREHOUSING, DESIGN SERVICES FOR DATA PROCESSING SYSTEMS, DESIGN SERVICES RELATING TO COMPUTERISED INFORMATION PROCESSING SYSTEMS, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES
4509708    25/05/2020
ITD SERVICES PRIVATE LIMITED
OFFICE NO.106,ASCOT CENTRE PREMISES CSL, LE- MERIDIAN HOTEL,SAHAR,ANDHERI EAST - 400099
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Software development; Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
Sahyadriyan

4509892  26/05/2020

SAHYADRI FARMERS PRODUCER COMPANY LTD
Sr No 1102/08, Behind Police Head Quarter, Adgaon, Nashik 422003
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI

Hosting of mobile applications; Development and design of mobile applications;
4509898   26/05/2020
LUCRES PRIVATE LIMITED
Shop No.14, CTS No. 155, Shindhe Complex, Neeligin Road, Hubli -580029, Karnataka,
PRIVATE LIMITED
Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080
Used Since :05/05/2020
CHENNAI
computer programming, computer software consultancy, computer technology consultancy, rental of computer software, hosting computer sites [web sites, information technology [IT] consultancy, information technology services provided on an outsourcing basis, providing information relating to computer technology and programming via a web site, maintenance of computer software, monitoring of computer systems by remote access, platform as a service [PaaS], server hosting, software as a service [SaaS], software development in the framework of software publishing
4509919  26/05/2020
SALLYBASE SOLUTIONS PRIVATE LIMITED
Unit No 957A, 9TH Floor Tower -B1, Spaze Ittech Park, Sohna Road GURGAON Gurgaon HR 122018
Private Limited Company

Address for service in India/Attorney address:
NITIN MADAAN
TC-304, 3RD FLOOR, CAPITAL HIGH STREET, BHIWADI-301019

Proposed to be Used
DELHI
DEEPESH KAUL
FLAT NO. 104, ANANT APARTMENT, H-1, AHILYAPURI RADIO COLONY, INDORE G.P., INDORE, MADHYA PRADESH - 452001
INDIVIDUAL

Address for service in India/Attorney address:
SANDEEP KUMAR GOEL
B-100A LOHIA NAGAR GHAZIABAD - 201001

Proposed to be Used
MUMBAI
Residential & commercial Architectural & Interior Designing, Planning & implementation services, Modular kitchen & furniture design services for residential, commercial and for large industries, Rural & Urban infrastructure development Planning & Designing work & all professional services of architecture, Industrial Planning & Designing services, Land surveying, Geological surveys, Architectural and urban planning services, architectural consultation, architecture, urban planning, Design services, design of interior decor, industrial design, IT consultancy, advisory and information services related to architectural services, IT services, Planning & Designing Services of Biological research Labs & Medical treatment facility, Medical and pharmacological research services, Consultancy in the field of Energy-Saving
Trade Marks Journal No: 1957,  20/07/2020     Class 42

4510164   26/05/2020
MAD-ELEPHANT NETWORK TECHNOLOGY PVT LTD
Mad-elephant network technology pvt ltd 490,cmh road,binnamangala,1st stage Indiranagar bangalore -560038
PVT LTD COMPANY
Address for service in India/Attorney address:
SUBHAJIT DEY
FASTINFO LEGAL SERVICES PRIVATE LIMITED GE 115, Rajdanga Main Rd, near Ruby, Sector G, Kasba, Kolkata, West Bengal 700107

Proposed to be Used
CHENNAI
PROVIDING SOFTWARE AND WEBSITE DEVELOPMENT SERVICES INCLUDED IN CLASS 42
Proposed to be Used
CHENNAI

Testing, analysis and evaluation of the goods and services of others for the purpose of certification, Quality testing of products for certification purposes, Certification, Quality control and Quality analysis.
4510417   26/05/2020
RAJSHREE BUSINESS INNOMARKETING PRIVATE LIMITED
4, MOHANGIRI KRIPA, SUSSEN-VAOAR ROAD, OPP. UMA BANK, MAKARPURA, VADODARA – 390 010, GUJARAT, INDIA
Trading As: RAJSHREE BUSINESS INNOMARKETING PRIVATE LIMITED
Address for service in India/Attorney address:
INFINVENT IP
BHAVIK B. PATEL, A/9, AMRUTA SOCIETY, NIZAMPURA, VADODARA - 390 002 - GUJARAT
Used Since :20/08/2015
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION
SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE INCLUDED IN CLASS 42
MAYABRAHMA SUNIL KUMAR PROPRIETOR OF PARAMESHWARI PROJECTS
H. NO. : 8-355/22, PLOT NO. 22, PRAGATHI ENCLAVE, SHILPA NAGAR, NEAR SHILPA NAGAR WATER TANK, NAGARAM, HYDERABAD - 500083

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Design services; Architectural consultancy; Architectural planning and consultancy services; Architectural planning services; Architectural design services; Architectural and engineering services; Consultancy relating to architectural planning; Architectural services for the design of industrial buildings; Architectural services for the design of commercial buildings; Architectural services relating to land development; Providing information in the field of architectural design via a website; Architectural services for the design of buildings; Preparation of reports in the field of architecture; Structural analysis of buildings; Design of building interiors; Design of building exteriors; Planning of buildings and infrastructure systems for buildings; Research relating to building construction
4510436   26/05/2020
TARTAN AERIAL SENSE TECH PRIVATE LIMITED
2ND FLOOR,725, PROPERTY ID NO. 82-1-725, CMH ROAD, BINNIMANGALA 1ST STAGE, INDIRANAGAR, BENGALURU (BANGALORE) URBAN, KARNATAKA - 560038
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Product development consultancy for inventors in the field of robotics; Rental of laboratory robots for laboratory research and analysis; Rental of laboratory robots for laboratory testing
4510491  26/05/2020
SAGE PUBLICATIONS INDIA PRIVATE LIMITED
B-1/ I-1, MOHAN CO- OPERATIVE, INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI-110044, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
DELHI
Platform as a service featuring software platforms for transmission of images, audio-visual content, video content and messages.; Software as a service featuring software platforms for publication
QuiQPiQ

4510505  26/05/2020
TATA UNISTORE LIMITED
1ST FLOOR, EMPIRE PLAZA 2, LBS MARG, CHANDAN NAGAR, VIKHROLI WEST, MUMBAI – 400083
BODY CORPORATE

Address for service in India/Agents address:
NAVEEN SHREE PANDEY
Plot No.14, Rajbagh Colony, (Landmark-on Jain Mandir Road).Sahibabad, Ghaziabad-201005, Uttar Pradesh

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
CLiQFence

4510509    26/05/2020

TATA UNISTORE LIMITED
1ST FLOOR, EMPIRE PLAZA 2, LBS MARG, CHANDAN NAGAR, VIKHROLI WEST, MUMBAI – 400083
BODY CORPORATE

Address for service in India/Agents address:
NAVEEN SHREE PANDEY
Plot No.14, Rajbagh Colony, (Landmark-on Jain Mandir Road).Sahibabad, Ghaziabad-201005, Uttar Pradesh

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; software as a service (SAAS) featuring geolocation and geofencing software; software as a service (SAAS) featuring emergency signal monitoring software; software as a service (SAAS) featuring software for tracking people and objects using wireless signals; software as a service (SAAS) featuring geolocation and geofencing software for use to monitor locations, generate location based alerts, access location data regarding objects and people; software development services in the fields of geolocation, geofencing, emergency monitoring, tracking of people and objects using wireless signals, location monitoring, location based alerts, location data hosting and processing, the monitoring of the state and condition of objects and people using data generated by mobile computer hardware and portable tracking unit based monitoring systems;
4510564  26/05/2020
MOHAMMED FATHAN ALI
No 36, Sucharita Apartment, Ground Floor, Harris Road, Benson Town, Bangalore - 560046
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Software development
4510565   26/05/2020
WEINKLING AUTOVITY PRIVATE LIMITED
1-5, Old Madras Road, Byappanahalli, Bangalore - 560038, Karnataka
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :27/05/2019
CHENNAI
Technological consultancy, Scientific and technological services, Consultancy in the field of office and workplace automation.
Trade Marks Journal No: 1957 , 20/07/2020 Class 42

NOVI

Priority claimed from 30/03/2020; Application No. : 080196 ;Jamaica

4510722    26/05/2020

FACEBOOK, INC.
1601 Willow Road, Menlo Park, CA 94025, United States of America
a corporation registered in the state of Delaware

Address for service in India/Attorney address:
ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India

Proposed to be Used

MUMBAI

Design and development of computer hardware and software; computer services; application service provider (ASP) services; software as a service (SaaS) services; platform as a service (PaaS) services; providing cloud computing software; providing software enabling users to invest in digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized assets, digital tokens, crypto tokens and utility tokens; providing distributed ledger technology; providing software for use in managing portfolios of digital currency, virtual currency, cryptocurrency, digital and blockchain asset, digitized asset, digital token, crypto token and utility token assets; providing software which facilitates the ability of users to view, analyze, record, store, monitor, manage, trade and exchange digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized assets, digital tokens, crypto tokens and utility tokens; providing software for sending, receiving, accepting, buying, selling, storing, transmitting, trading and exchanging digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized assets, digital tokens, crypto tokens and utility tokens; providing software for implementing and recording financial transactions, for creating accounts and maintaining and managing information about financial transactions on distributed public ledgers and peer to peer payment networks; providing software for processing electronic payments and for transferring funds to and from others; providing electronic financial platform software; providing software for use as an application programming interface (API) for the development, testing, and integration of blockchain software applications; providing software for transfers of digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized assets, digital tokens, crypto tokens and utility tokens between parties; providing software for use in financial trading; providing software for use in financial exchange; providing software for use in accessing financial information and market data and trends; providing software for settling financial transactions, for providing authentication of parties to a financial transaction, for maintaining ledgers for financial transactions; providing software for the management of cryptographic security of electronic transmissions across computer networks; providing software for use with digital currency; providing software for use with cryptocurrency; providing software for use with virtual currency; providing software for use with digital currency wallet and storage services; providing software for digital currency payment and exchange transactions; providing distributed ledger software for use in processing financial transactions; providing software for electronic funds transfer; providing software for currency conversion; providing software for the collection and distribution of data; providing software for payment transactions; providing software for connecting computers to local databases and global computer networks; providing software for creating searchable databases of information and data; providing software for managing and validating digital currency, virtual currency, cryptocurrency, digital asset, blockchain asset, digitized asset, digital token, crypto token and utility token transactions; providing software for creating and managing smart contracts; providing software for managing payment and exchange transactions; providing software for electronically exchanging currency for digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized assets, digital tokens, crypto tokens and utility tokens; providing software for use in enabling the electronic transfer of funds to and from others; providing software for creating a decentralized and open source virtual currency for use in blockchain-based transactions; providing software for creating a decentralized and open source virtual currency for use in blockchain-based transactions; providing software for creating a decentralized and open source cryptocurrency for use in blockchain-based transactions; providing software for creating a decentralized and open source blockchain asset for use in blockchain-based transactions; providing software for use in securely managing the conversion of digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized assets, digital token, crypto token and utility token assets into hard currency; providing a web portal featuring blogs and non-downloadable publications in the nature of articles, columns, and informational guides in the fields of virtual currencies, digital and blockchain assets and market and trading trends; providing a web portal for users to access information in the field of virtual currencies, digital and blockchain assets; platform as a service (PaaS) featuring computer software platforms for the selling and purchasing digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized assets, digital tokens, crypto tokens and utility tokens; software as a service...
(SaaS) featuring computer software platforms for the selling and purchasing digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized assets, digital tokens, crypto tokens and utility tokens; computer services, namely, creating an online virtual environment for the selling and purchasing of digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized assets, digital tokens, crypto tokens and utility tokens; platform as a service (PaaS) featuring computer software platforms for managing blockchain and token driven, distributed storage computer systems; software as a service (SaaS) featuring computer software platforms for managing blockchain and token driven, distributed storage computer systems; computer services, namely, providing a decentralized electronic file storage system and open source cloud storage platform; computer services, namely, providing a decentralized electronic object storage platform for end-to-end encrypted and powered by blockchain and blockchain payments; computer services, namely, providing secure, private encrypted cloud storage services; computer services, namely, providing electronic peer-to-peer data storage distributed across unused customer electronic storage resources; computer services, namely, providing open source decentralized cloud storage platform; data encryption services featuring blockchain software technology and peer-to-peer protocols to provide secure, private, and encrypted cloud storage; distributed, electronic storage of electronic media, namely, data, documents, files, text, photos, images, graphics, music, audio, video, and multimedia content; providing software for use as a cryptocurrency wallet; providing software for democratically managing digital exchanges for virtual items through smart contracts; data mining; providing software for use in trading, clearing, transmitting, receiving, storing, confirmation, and financial trading risk management for exchange market transactions in the fields of digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized assets, digital tokens, crypto tokens and utility tokens; platform as a service (PaaS) featuring software platforms for authenticating, facilitating, matching, processing, clearing, storing, receiving, tracking, transferring, and submitting trade data, exchanging of trading transaction details, and management of the overall trading lifecycle; software as a service (SaaS) featuring software platforms for authenticating, matching, processing, clearing, storing, receiving, tracking, transferring, and submitting trade data, exchanging of trading transaction details, and management of the overall trading lifecycle; software service (SaaS) services featuring software for clearing, allocation, compliance, recordation and settlement of trading related to digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized assets, digital tokens, crypto tokens and utility tokens; platform as a service (PaaS) services featuring software for clearing, allocation, compliance, recordation and settlement of trading related to digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized assets, digital tokens, crypto tokens and utility tokens; platform as a service (PaaS) featuring software platforms for facilitating transactions and payments using digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized assets, digital tokens, crypto tokens and utility tokens that allow users to buy, sell, and trade products and services to others; software as a service (SaaS) featuring software platforms for facilitating transactions and payments using digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized assets, digital tokens, crypto tokens and utility tokens; providing software for use in collecting, transferring, receiving, tracking, storing and transferring peer-to-peer currency; providing software for users to buy and sell products by using digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized assets, digital tokens, crypto tokens and utility tokens that allow users to buy from, and sell products and services to others; providing software for use in accessing, reading, tracking, and using blockchain technology; technical consultancy services related to digital currency, virtual currency, cryptocurrency, digital and blockchain asset, digitized asset, digital token, crypto token and utility token transactions; platform as a service (PaaS) featuring computer software platforms for computer system and application development, deployment, and management; software as a service (SaaS) featuring computer software platforms for computer system and application development, deployment, and management; providing software enabling users to develop, build and run distributed applications through an open-source peer-to-peer smart-contract and payment network platform; providing cloud-based computer network identification verification, authentication and management services for security purposes; secure hosted management, storage and administration of passwords, credentials and identity information relating to persons, accounts and devices for security purposes; providing authentication software for controlling access to and communication with computers and computer networks; providing software for use in the exchange of virtual items; providing software for selling, trading and managing blockchain-based tokens or precoins; providing a digital exchange; providing software for use in issuing digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized assets, digital tokens, crypto tokens and utility tokens; providing cloud-based network identification verification, authentication and management services for security purposes; providing software for managing digital currency, virtual currency, cryptocurrency, digital and blockchain assets, digitized asset, digital token, crypto token and utility token payments, money transfers, and commodity transfers; providing software for facilitating money transfers, electronic funds transfers, commodity transfers, bill payment remittance, and transferring funds between parties.
VARUNA
4510918 26/05/2020
LA-GAJJAR MACHINERIES PVT. LTD.
ACIDWALA ESTATE, NAGARWEL HANUMAN ROAD, AMRAIWADI, AHMEDABAD – 380 026, GUJARAT STATE, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1980
AHMEDABAD
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
shopster.chat
4511147  27/05/2020
EASYREWARDZ SOFTWARE SERVICES PRIVATE LIMITED
3rd Floor, Sector 14 Palm Courts, Gurugram - 122 002
IT enabled services
Private Limited Company
Proposed to be Used
DELHI
Design and development of computer hardware and software
storebill.live

4511148   27/05/2020
EASYREWARDZ SOFTWARE SERVICES PRIVATE LIMITED
3rd Floor, Sector 14 Palm Courts, Gurugram - 122 002
IT enabled services
Private Limited Company

Proposed to be Used
DELHI
Design and Development of computer hardware and software
storepay.live
4511149 27/05/2020
EASYREWARDZ SOFTWARE SERVICES PRIVATE LIMITED
3rd Floor, Sector 14 Palm Courts, Gurugram - 122 002
IT enabled services
Private Limited Company
Proposed to be Used
DELHI
Design and Development of computer hardware and software.
shopster.live
4511150  27/05/2020
EASYREWARDZ SOFTWARE SERVICES PRIVATE LIMITED
3rd Floor, Sector 14 Palm Courts, Gurugram - 122 002
IT enabled services
Private Limited Company
Proposed to be Used
DELHI
Design and Development of Computer Hardware and Software
MR. M.A AMEER  
MANATHAT, RAHMATH MANZIL, WEST VELIYATHUND P.O, ALUVA, ERNAKULAM -683 511, KERALA, INDIA  
individual  

Address for service in India/Attorney address:  
PRG ASSOCIATES  
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA  

Proposed to be Used  
CHENNAI  

ENTERPRISE RESOURCE PLANNING (ERP) DEVELOPMENT, IT SERVICES, IT CONSULTANCY SERVICES, WEB ENABLED SERVICES, ONLINE PROMOTIONS, COMPUTER SOFTWARE DEVELOPMENT, DESIGNING OF SERVICES, PROGRAMMING OF SOFTWARE FOR INTERNET PLATFORMS.
G PREM KUMAR PROPRIETOR OF AALAVAI ENTERPRISES
4/403 A2 PILLAYAR KOVIL 2ND STREET, BAMA NAGAR, MADURAI, TAMIL NADU - 625017

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Software consultancy; Software development; Computer software development; Software consultancy services; Software design and development services; Computer hardware and software design; Software as a service [SaaS]; Installation, maintenance and updating of software; Information technology consultancy services; Information technology consultancy
DEEP BREATH ARCHITECTURE

4511467    27/05/2020
AJAYKUMAR ISHVERLAL PANCHAL PROPRIETOR OF DEEP BREATH ARCHITECTURE
908 9th FLOOR, ICON BUSINESS CENTER, OPP. CENTRAL MALL, DUMAS ROAD, SURAT, GUJARAT-395007
An Individual
Address for service in India/Attorney address:
CHANDNI JINDAL
B-603, MANGLAM HEIGHTS, BESIDE RAJHANS SYNFONIA NEAR ABHVA CHOWKDI, VESU, SURAT, GUJARAT-394230
Used Since :01/04/2016

AHMEDABAD
Advisory services relating to building design and interior design, Architectural design services, Commercial design services, Commercial interior design, Construction design, Design of building exteriors and building interiors, Design of buildings
ALPHAPURPLE INNOVATIONS PRIVATE LIMITED,
37,JANPATH COMPLEX,NR.JANPATH HOTEL & GUEST HOUSE,OPP,ONGC COLONY,HEDUVA HANUMANT,MEHSANA,GUJARAT-384003
PVT.LTD.

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.

Used Since : 24/05/2020

AHMEDABAD
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.
4511785  27/05/2020
INTWORKS SOLUTIONS PVT. LTD.
Flat 401, Bhavana Residency B2, Safari Nagar, Kondapur, Hyderabad - 500084
Private Limited Company
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
CHENNAI
Scientific and technological services, Research, development, design and upgrading of computer software, Industrial analysis and research services, Design and development of computer hardware and software
4512033   27/05/2020
SENSELINK TECHNOLOGY PRIVATE LIMITED
695, Sk-3, Indirapuram, Noida-201014,Uttar Pradesh
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software
KENDRA
Priority claimed from 02/12/2019; Application No. : 88712492 ;United States of America
4512079    27/05/2020
Amazon Technologies, Inc.
410 Terry Avenue North Seattle, Washington 98109, United States of America
A corporation organized under the laws of the State of Nevada, U.S.A
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
DELHI
Software as a service (SaaS) featuring software for natural language processing; Software as a service (SaaS) featuring software for natural language understanding; Software as a service (SaaS) featuring software for semantic analysis; Software as a service (SaaS) featuring software for machine translation; Software as a service (SaaS) featuring software for data processing; Software as a service (SaaS) featuring software for processing text files; Software as a service (SaaS) featuring software that uses machine learning and natural language algorithms to search structured and unstructured data; Software as a service (SaaS) featuring software for the searching, profiling, classifying, extracting, collection, editing, organizing, modifying, transmission, storage, and sharing of data and information; Software as a service (SaaS) featuring software for employees to search for and locate data and information stored in corporate and organizational data sources; Software as a service (SaaS) featuring software for use in responding to customer inquiries and communicating with others; Software as a service (SaaS) featuring software for generating automated content; Software as a service (SaaS) featuring text recognition, machine learning, and artificial intelligence software for use in automated customer support; Software as a service (SaaS) featuring software for use as an application programming interface; application service provider featuring application programming interface (api) software for the integration of machine learning, artificial intelligence, and natural language processing into websites and online software; Rental of computer software.
MELBARR ITES PRIVATE LIMITED
S.NO 57/1, SPINE ROAD, BIJALI NAGAR, CHINCHWAD, PUNE, MAHARASHTRA, INDIA, 411044

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
ALITA INTERNATIONAL
4512206    27/05/2020
M/S ALITA INTERNATIONAL (PROPRIETOR SANJAY TICKOO)
T-6, 3rd FLOOR, WADHWA PLAZA-1, MLU PLOT-11, SECTOR 6, DWARKA, NEW DELHI- 110075
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SANJIV NIGAM & ASSOCIATES
102, R-20, PRATAP COMPLEX MAIN VIKAS MARG, SHAKARPUR DELHI 110092
Used Since :08/08/2012
DELHI
PRODUCT TESTING, ANALYSIS & RESEARCH
4512238  27/05/2020
M/S. APPNOVATORS
WB-74, IIIRD FLOOR, SHAKARPUR DELHI-110092
PARTNERSHIP FIRM
Address for service in India/Agents address:
MOHIT GULATI
GM & ASSOCIATES, A-341, DDA COLONY, CHOWKHANDI, TILAK NAGAR, NEW DELHI-110018.
Used Since :01/05/2019
DELHI
SOFTWARE DEVELOPMENT, COMPUTER SOFTWARE DEVELOPMENT, DESIGN AND DEVELOPMENT OF SOFTWARE IN
THE FIELD OF MOBILE APPLICATIONS, SOFTWARE DEVELOPMENT SERVICES, COMPUTER SOFTWARE
CONSULTANCY AND DEVELOPMENT, IT SERVICES, IT PROGRAMMING SERVICES, IT CONSULTANCY, ADVISORY AND
INFORMATION SERVICES, IT SECURITY SERVICES IN THE NATURE OF PROTECTION AND RECOVERY OF COMPUTER
DATA.
4512290  28/05/2020
NITIN SHIVAJIRAO NALAVADE TRADING AS NITSHAW TECHNOLOGIES
003, BHAGINI REGENCY, PWD MAIN ROAD, B. NARAYANAPURA, K.R PURAM BANGALORE -560036
Sole proprietor
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since 23/08/2012

CHENNAI
Computer software consultancy services; Consultancy relating to software maintenance, design; Consultancy relating to software maintenance; Maintenance and installation of computer software; Consultancy and information services relating to computer software design; Technical consultancy relating to the installation and maintenance of computer software; Hosting services, software as a service, and rental of software
THE APPLICANT IS PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932.

Address for service in India/Attorney address:
MAYUR Y. PAREKH, ADVOCATE
SF/ 203, ANGAN APARTMENT, OPP. JALARAM MANDIR, NEW SAMA ROAD, VADODARA - 390 008

Proposed to be Used
AHMEDABAD
SOFTWARE DEVELOPMENT, SOFTWARE DESIGN, SOFTWARE CONSULTANCY.
4512526  28/05/2020
PSGF E&C PRIVATE LIMITED
FLAT NO- 672, NEW MILLENIUM APPARTMENTS, PLOT NO 2, SECTOR 23 DWARKA, SOUTH WEST DELHI , DELHI-110075
Private Limited Company

Address for service in India/Attorney address:
RITESH KUMAR GUPTA
A-2, Upper Ground Floor, Plot No- 10-B, 10-C, 14-A & 14-B, Khasra No.816, Lal Dora Extn, Near Syndicate Bank,Sant Nagar Burari, Delhi-110084
Used Since :01/05/2018

DELHI
INFORMATION TECHNOLOGY SERVICES
Trade Marks Journal No: 1957 ,  20/07/2020           Class 42

4512528    28/05/2020
PSGER E&C PRIVATE LIMITED
FLAT NO 672, NEW MILLENIUM APPARTMENTS, PLOT NO 2 SECTOR 23 DWARKA, NEW DELHI, SOUTH WEST DELHI , DELHI , 110075
Private Limited Company
Address for service in India/Attorney address:
RITESH KUMAR GUPTA
A-2, Upper Ground Floor, Plot No- 10-B, 10-C, 14-A & 14-B, Khasra No.816, Lal Dora Extn, Near Syndicate Bank,Sant Nagar Burari, Delhi-110084
Used Since :01/04/2020
DELHI
INFORMATION TECHNOLOGY SERVICES
STTASH
4512586  28/05/2020
EQX ANALYTICS PRIVATE LIMITED
60, THIRD FLOOR, ARJUN NAGAR, KOTLA MUBARAKPUR, NEW DELHI-110003
An Indian Company
Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS, F-1/2, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI-110020.

Proposed to be Used
To be associated with:
3358854
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.
4512645 28/05/2020

RAJAT RAY SAXENA
FF3, B61, SLF Ved Vihar, Loni, Ghaziabad, Uttar Pradesh - 201102
Proprietor

Address for service in India/Agents address:
MRS. MEENA BANSAL
96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-25
Used Since :30/01/2020

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software. Creating and designing website-based indexes of information for others [information technology services] and Website & Mobile App Design included in class 42.
4512835 28/05/2020
REXAWARE SOLUTIONS PRIVATE LIMITED
B6 ANANDVAN SOCIETY, NEAR GANDHI BHAVAN, KOTHRUD, PUNE, MAHARASHTRA-411038
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Software development; Computer software development; Software development services; Computer hardware
development services; Computer hardware design; Development of software application solutions; Development of
computer software application solutions; Research, design and development services relating to software application
solutions; Electronic storage services for archiving electronic data; Electronic data backup; Electronic data storage
services; Mechanical engineering services; Design of mechanical and micromechanical components; Product
development consultation for inventors in the field of mechanical engineering; Design of mechanical, electromechanical
and optoelectronic apparatus and instruments; Software design
4512851  28/05/2020
NEXRISE INFOTECH LLP
401 Kadam Complex Nr. Rajvensh Flats Judges Bungalows Road Ahmedabad Gujarat 380015 India.
Limited Liability Partnership
Address for service in India/Attorney address:
PARKER & PARKER CO. LLP
A-3, Trade Center, Nr. Stadium Circle, C. G. Road, Ahmedabad - 380 009. India.

Proposed to be Used
AHMEDABAD
Software consultancy services, Computer security services, namely, restricting access to and by computer networks to and of undesired web sites, media, individuals, and facilities; computer services, namely, filtering of unwanted e-mails; online and internet computer services, namely, e-mail, spam and pop-up message filtering services; computer anti-virus services; computer antispam services; computer services, namely, online detection of, and restriction of network access by, hackers and unauthorized users; online security services, namely, implementing and hosting virtual private networks; computer hardware development; computer software consultation; computer software design for others; computer software development; computer software design, computer programming or maintenance of computer software; customization of computer hardware and software; computer services, namely, monitoring, testing, analyzing, and reporting on the internet traffic control and content control of the websites of others.
SRAG
4512923  28/05/2020
RAAJ KR
No.2D, Pace Acyuta, Rajiv Gandhi Road, Thideer Nagar, Maduravoyal, Chennai - 600095.
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 17/08/2015

CHENNAI
4512965    28/05/2020
MR. RAHUL JUNEJA PROPRIETOR OF M/S WEBRECKON
# 4239, Shivaji Nagar, Ludhiana-141008 (Punjab)
Proprietorship Firm
Address for service in India/Ageants address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :03/06/2019
DELHI
Design, creation, hosting and maintenance of websites for others; Website Development; Software Developments Services; Computer software and hardware design
4513007 28/05/2020
INFINITUDE DIGITAL MEDIA PRIVATE LIMITED
G-3, BLOCK-D, JYOTI RAJ COMPLEX, RAJ CONSTRUCTION, 90 FEET ROAD, KANKARBAGH PATNA PATNA BR 800020
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Conversion of data or documents from physical to electronic media; Providing technology consultancy in the field of social media; Computer programming; Computer development services; Designing of computer hardware; Creation of computer programs; Maintenance of websites; Design and planning services relating to telecommunications equipment; Computer software updating; Consultancy and advice in the design and development of computer hardware and software; Installation of software; Computer software installation; Computer network configuration services; Computer-aided design services relating to architecture; Consultancy and information services relating to information technology architecture and infrastructure; Surveying; Rental of measuring apparatus; Rental of computer apparatus; Testing services relating to machines, apparatus and instruments; Consultancy services in the field of design, selection, implementation and use of computer hardware and software systems; Technical research projects and studies; Provision of information concerning research and technical project studies relating to the use of natural energy; Updating of Internet pages; Internet page design services; Providing Internet search engines; Consultancy relating to the creation and design of websites for e-commerce; Hosting of websites on the Internet; Electronic data backup; Electronic storage services for archiving electronic data; Website development; Website maintenance; Website design; Website maintenance services
4513143 28/05/2020
VIJEN SMART AND INNOVATIVE TECHNOLOGY SOLUTIONS PRIVATE LIMITED
230-D, FIRST FLOOR, P-1 MAYUR VIHAR, PH-1 NEW DELHI East Delhi DELHI 110091
private Limited company
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
Information technology consulting services, Technological consultancy, Urban planning
SICRAMA DECIDE TO RISE

4513320  29/05/2020
SICRAMA INFOTECH PRIVATE LIMITED
C/O DIVAKAR JAGDISH TRIVEDI, 31A OLD JAGRUTI SOCIETY, FRIENDS COLONY, KATOL ROAD, NAGPUR - 440013
IT SERVICES
PRIVATE LIMITED COMPANY

Proposed to be Used
MUMBAI
INFORMATION TECHNOLOGY SERVICES AND SOFTWARE DEVELOPMENT
4513477  29/05/2020
RACHNA GOYAL
W/o Rajan Goyal, H.No. 117-I, Sarabha Nagar, Ludhiana, Punjab, 141001
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
DELHI

Graphic designing, Computer graphics services, Designing and developing web pages, Jewelry design, Animation and special-effects design for others
THE GLASS-O-HOLICS-CREATIONS

4513657  29/05/2020

GARIMA MANGAL
FLAT NO 605 PLOT NO –GH-1 OPP. HAMILTON COURT, SECTOR 28 - 122002
Individual Proprietor

Address for service in India/Agents address:
MANISH KUMAR MISHRA
2-228, JANKIPURAM EXTENSION, LUCKNOW-226021(U.P.)

Proposed to be Used
DELHI
Interior Decoration
4513678    29/05/2020
NITHESHA K
#3-153, Kempugudde House, Amtady, Bantwal Taluk, Dakshina Kannada District, Karnataka - 574211
An Indian Citizen

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Used Since: 06/10/2019

CHENNAI

research, development, and consultancy services related to engineering services and engineering projects, cloud computing, computer programming, computer software design, computer software consultancy, computer technology consultancy, information technology consultancy, providing information on computer technology and programming via websites, research and development of new products for others, technical research, technical project studies, technological consultancy, telecommunication technology consultancy, website design consultancy
EVOQAPP

4513827   29/05/2020
NARESHKUMAR DALABHAI LEUA
1135, 11th floor, tower C, Siddhi Vinayak tower, behind DCP office, off S.G. Road, Makarba, Ahmedabad, 380051, Gujarat, INDIA.

Computer, Scientific and Legal Services
Partnership firm

Proposed to be Used
AHMEDABAD

Develop all type of software, websites design, develop all type of mobile app, corporate web-apps based system to help enterprises automate processes for increase productivity and facilitate workflow, business analysis, data/information management, customer software development services
Panasonic ProMeet

4513900    29/05/2020

Panasonic Corporation
1006, Oaza Kadoma, Kadoma-shi, Osaka 571-8501, Japan
A company organized and existing under the laws of Japan

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Providing on-line non-downloadable software for the transmission of information; Platform as a service [PaaS] featuring software platforms for transmission of images, audio-visual content, video content, data and messages; Providing online facilities for others that give users the ability to upload, modify and share audio, video, photographic images, text, graphics and data; Application service provider (ASP) featuring software to enable or facilitate the uploading, downloading, streaming, posting, displaying, blogging, linking, modifying, sharing or otherwise providing electronic media or information over communication networks; Providing online non-downloadable software for use in communication; Document data transfer and conversion from one media to another; Cloud based services in the nature of providing non-downloadable cloud based software for sharing images, audio-visual content, video content, data and messages; Computer services, namely, hosting electronic facilities for others for organizing and conducting meetings, events and interactive discussions via communication networks; Providing non-downloadable software applications for transmission of audio, video, photographic images, text, graphics and data; Platform as a service [PaaS] featuring software platforms for transmission of images, audio-visual content, video content, data and messages.
AWINGU
4514331    29/05/2020
AWINGU NV
OTTERGEMSESTEENWEG-ZUID 808 B4, 9000 GENT, BELGIUM
Body Incorporate
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; research and development in the field of information and communications technologies, including technologies relating to the encoding and the storage of data; research, design, development, creation, updating, implementation, installation, maintenance and upgrading of software and software packages, including software relating to the encoding and the storage of data; computer programming; design and development of hardware and software for the storage of data in data centers, server spaces and computer networks, whether or not via the internet; services of computer engineers; consultancy relating to the use and application of hardware and software; rental of computers hardware and software.
Trade Marks Journal No: 1957, 20/07/2020 Class 42

4514370  29/05/2020
SPIRE TECHNOLOGIES & SOLUTIONS PVT. LTD
No.92, Mezzanine Floor, Z Square, JNC Road, Koramangala Industrial Layout, 5th Block Koramangala, Bangalore- 560095

Body Incorporate

Address for service in India/Attorney address:
BANANAIP COUNSELS
BananaIP Counsels, No.40, 2nd Floor, 3rd Main Road, JC Industrial Estate, Kanakapura Road, Bangalore-560062

Used Since :24/11/2010

To be associated with:
1787998

CHENNAI
Software as a service [SaaS] featuring computer software platforms for artificial intelligence, Computer programming services, Software development services, Industrial analysis and industrial research services, Development and testing of computing methods, algorithms and software
Quick Interior Private Limited
FL. NO. 05-DS NO. 41/2/4, VAISHNAVI DHAM, MANAJI NAGAR, PUNE-411041
Private Limited Company

Address for service in India/Attorney address:
PARMESHWAR PRASAD PATEL
near manorama dairy,beside jora talab,Ashok Nagar, Sarkanda, bilaspur.C.G

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4514434  29/05/2020

ACET MIGRATION SERVICES PRIVATE LIMITED
53/1721,31/658-D, 3RD FLOOR, LICHEN BUILDERS, OPPOSITE WELCARE HOSPITAL, SAHODARAN AYYAPPAN ROAD, JANATHA JUNCTION VYTILLA, ERNAKULAM - 682019

Educational support services
Company
Used Since: 23/12/2018

CHENNAI

Scientific and technological services and research and design relating thereto; Industrial analysis and research services; design and development of computer hardware and software
Virosil EduSafe

4514447  29/05/2020
SANOSIL BIOTECH PVT LTD
Warden House, First Floor, Sir P.M. Road, Fort, Mumbai 400001
A company registered under the Companies Act, 2003

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
Virosil BreathePure

4514450    29/05/2020
SANOSIL BIOTECH PVT LTD
Warden House, First Floor, Sir P.M. Road, Fort, Mumbai 400001
A company registered under the Companies Act, 2003

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
4514512  30/05/2020
SANCARA SHAMPAD PRIVATE LIMITED
8-2-293/82/A/1209/1/2 2ND FLOOR PLOT NO.1209 AASHRAY ROAD NO.60 JUBILEE HILLS HYDERABAD - 500033
COMPANY
Address for service in India/Attorney address:
VEERENDRA BABU BETHA
DNO.76-5-30,JAGANATH TOERS S1,DANAVAIPETA GANUGU VEEDHI,RAJAHMUNDRY,ANDHRA PRADESH-533103
Proposed to be Used
CHENNAI
DESIGN, DEVELOPMENT AND MAINTENANCE OF COMPUTER HARDWARE AND SOFTWARE SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
ANNAA SILICON
4514535   30/05/2020
ANNAA SILICON TECHNOLOGY PRIVATE LIMITED
NO. 44A/47, KUMARAGAM II FLOOR, ABIMUKESWARAR EAST STREET, KUMBAKONAM, THANJAVUR, TAMILNADU - 612001.
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since :19/07/2018
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software included in class 42.
GRAPHY

4514626  30/05/2020
SORTING HAT TECHNOLOGIES PRIVATE LIMITED
MarutiInfotech Centre, 3rd Floor, A- Block, Domlur, Koramangala, Inner Ring Road, Bangalore,
Body Incorporate

Address for service in India/Attorney address:
LS SHAH & ASSOCIATES
Unit. No. 5A, Jetha Compound, Opp. Nirmal Park, Byculla East, Mumbai-400027 Maharashtra India.

Proposed to be Used
CHENNAI
Hosting multimedia educational content, Providing temporary use of non-downloadable software for developing online educational materials, website design and development, Design and development of homepages and web sites, Design and development of computer software for database management, Design and development of software in the field of mobile applications, Hosting of e-commerce platforms on the Internet and Maintenance of software used in the field of e-commerce, research and development of new products for others, providing search engines for the internet, conducting technical project studies, technical writing, telecommunications technology consultancy, Writing of data processing programmes, Platform as a service [PaaS] featuring software platforms for transmission of images, audio-visual content, video content and messages, Design of audio-visual creative works, Computer-aided design of video graphics, Electronic storage of digital video files, Providing electronic storage of digital photographs and videos via a website.
4514849  30/05/2020
ADAAB INFOTECH PRIVATE LIMITED
1-5-357/1/A, BAKARAM ST, MUSHEERABAD, HYDERABAD, TELANGANA - 500002
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
JYESHTATECH WORLD PRIVATE LIMITED
17-303, Kothapet, Nuzvid, Opposite Dwaraka Lodge, Krishna, Andhra Pradesh- 521201
Private Limited Company

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used

CHENNAI
Hosting of mobile applications, Development and design of mobile applications, Scientific and technological design, Design and development of computer hardware and software
4515072  30/05/2020
M/S OCEAN STAR TECHNOLOGIES PRIVATE LIMITED
EC -37, SECOND FLOOR, INDERPURI, NEW DELHI - 110012, INDIA

Body Incorporate

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used

DELHI

Computer programming and services that cannot be classified in other classes, namely, providing an online, interactive bulletin board for the posting, promotion, sale and resale of items via global computer network, and for the collection and dissemination of statistical, quantitative and qualitative information regarding the sale and resale of items via a global computer network; website hosting; Developing and hosting a server on a global computer network for the purpose of facilitating e-commerce via such a server; Testing of chemicals
4515096  30/05/2020
KIRTI GARG
69, MAIN ROAD, GALI NO. 10, ONKAR NAGAR-B, TRI NAGAR, NEW DELHI-110035
NAVBANDHAN
Individual

Proposed to be Used

DELHI
Platform as a service [PaaS] featuring software platforms for transmission of images, audio-visual content, video content and messages.
SOMODESK

ALBERTSONS INTERNATIONAL PVT. LTD.
2nd Floor, 'Parin' Collectors' Gate Balmatta, Mangalore 575001

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used

CHENNAI

Design and development of computer hardware and software, software as a service, upgrading and maintenance of computer software, design, programming and maintenance of computer software information, monitoring of computer systems by remote access, technology consultancy, Consultancy and research services in the fields of science, engineering and information technology, upgrading and maintenance of computer software, Configuration, installation, fault diagnosis, repair, upgrading and maintenance of computer software.
SOLAVIO
4515108  30/05/2020
SOLAVIO LABS PVT. LTD.
Old 38 New 64 East Ponnurangam Road RS Puram Coimbatore-641002 Tamil Nadu
Body Incorporate

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSEL, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Used Since :01/02/2017

CHENNAI
Scientific and technological services and research and design relating thereto, industrial research and industrial design services, research and development services relating to solar cells and electricity generation, technical development of structural elements, devices and systems for solar collectors and photovoltaic plants, scientific and industrial research in the field of photovoltaics and solar collectors.
4515110  30/05/2020
SOLAVIO LABS PVT. LTD.
Old 38 New 64 East Ponnurangam Road RS Puram Coimbatore-641002 Tamil Nadu
Body Incorporate

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto, industrial research and industrial design services, research and development services relating to solar cells and electricity generation, technical development of structural elements, devices and systems for solar collectors and photovoltaic plants, scientific and industrial research in the field of photovoltaics and solar collectors.
Dr. V. DHANASEKARAN
28, Kongalamman koil, Jedarpalayathar thottam, Ariyagoundampatti (PO), Namakkal - 637406
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
PRABHUNARAIN. S
BLOCK 2, B4, SURYA P.R. APARTMENTS, SRIDEVI NAGAR, GANAPATHY, COIMBATORE-641006.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4515406    30/05/2020
SHIFA CARE INDIA PRIVATE LIMITED
E-238, Basement, Greater Kailash1, New Delhi, South Delhi, Delhi, INDIA 110048
A private limited company recognized as a startup by the Department for Promotion of Industry and Internal Trade.

Address for service in India/Attorney address:
SHUBHAM JAIN
154, Gayatri Nagar-A, Maharani Farm, Durgapura, Jaipur-302018 (Rajasthan)

Proposed to be Used
DELHI
ONLINE CLINIC MANAGEMENT SOFTWARE SOLUTIONS AS A BUSINESS
4515749  01/06/2020
GREYCELLS18 MEDIA LTD.
Express Trade Towers, Plot No 15 & 16, Sector 16A, Noida, Uttar Pradesh – 201301
A company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
RITU SINGH GHUMMAN C/O DUA ASSOCIATES
202-206 TOLSTOY HOUSE, 15 TOLSTOY MARG, NEW DELHI-110001

Used Since :13/04/2020

To be associated with:
3700159, 3700166, 3983291

DELHI
Software as a services for use in imparting education, training, producing programs; information technology and scientific & technological services of research & design relating thereto, design and development of computer hardware and software, namely, computer programming for others; maintenance and updating of computer software, computer software design for others; recovery of computer data.
CHITTI SIREESHA
M/s.DELIC Group, TVK Reddy Building, #203, Vijaya Nilayam, Opposite Divyalaya,Rajeev Nagar, Mothinagar, Hyderabad-500 084, Telangana State, India
Single Firm

Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :15/04/2015

CHENNAI
Fashion design; Design of fashion accessories; Fashion design consulting services; Providing information about fashion design services; being services included in Class 42
ANUSHAKTI
4515922  01/06/2020
ANUSHAKTI NUB LLP
6th Floor, Office No. 606, Building No. 106, Dr. Babasaheb Ambedkar Nagar, Mankhurd, Mumbai-400043
Limited Liability Partnership
Address for service in India/Agents address:
ANKIT SETHI
104, Monalisa Apartment, Kasturba Road, Near Bharat Bank, New Era Malad Station Road, Malad West, Mumbai-400064.
Used Since :25/10/2019
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software as covered under class 42.
4515950       01/06/2020
M/S VENKATA SAI LIFE SCIENCES
H.No.5-5-35/207/B, Plot No.12, Sy No 378 And 380, Shakthipuram, Prashanth Nagar, Kukatpally, Medchal - Malkajgiri, Telangana, 500072
Partnership Firm
Address for service in India/Attorney address:
SAI RANJANA DONGARKAR & M. JAYA PRASAD
3-3-796,797,798 & 799 to 805 F.No 302 Sai Nanditha Enclave, Quthbiguada-500027,Hyderabad

Proposed to be Used
CHENNAI
Research and development services in the field of pharmaceutical preparations
4516103  01/06/2020  AJOSYS TECHNOLOGY SOLUTIONS PRIVATE LIMITED  SCO 37, SECTOR-11, PANCHKULA (HARYANA)-134109  PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
BRIJ AGNIHOTRI  
#2774, Sector-40/C, Chandigarh-160036.

Proposed to be Used  
DELHI  
INFORMATION TECHNOLOGY SERVICES
VONFLIX

4516143  01/06/2020
ASHISH AGGARWAL
2/14 Vibhav Nagar, Agra-282001
INDIVIDUAL

Address for service in India/Attorney address:
AMIT KUMAR GUPTA
#24, GANPATI HANDLOOM MARKET OPP L K HONDA, GOHANA ROAD PANIPAT-132103
Used Since :15/05/2020

DELHI

computer programming, computer software consultancy, computer software design, rental of computer software, computer system analysis, installation of computer software, computer system design, Software services
4516203  01/06/2020
NAUSHAD ALI  
A-40, GALI NO.-3, PHASE-2, BHAGIRATHI VIHAR, GOKAL PUR, DELHI-110094
INDIVIDUAL
Address for service in India/Attorney address:
MAHESH KUMAR  
A-3, 3rd Floor, Rajouri Garden, New Delhi-110027

Proposed to be Used
DELHI
computer system analysis; computer system design; duplication of computer programs; computer virus protection services; computer rental; computer programming; computer software design; updating of computer software; maintenance of computer software; installation of computer software; computer software consultancy; consultancy in the design and development of computer hardware; creating and maintaining web sites for others and other services as included in Class 42
JASPREET KAUR
92-C, G/F, Next to Span House, Gurudwara Road, Madangir
Proprietorship

Proposed to be Used
DELHI
Architecture, Interior and Design Consultancy
4516279  01/06/2020
GDPM ENTERPRISES PRIVATE LIMITED
Girija Devi W/o Late Pradumman Mani, Vikash Nagar, Chauriya, Padraun, Kushinagar UP 274304
Active Business
Address for service in India/Attorney address:
YASHSAVI SHARMA
A2/56, HASTSAL ROAD, UTTAM NAGAR, NEW DELHI-59
Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; AND ADVICE, CONSULTANCY AND INFORMATION FOR THE AFORESAID, AND
OTHER AS INCLUDED IN THE CLASS 42
Interiorwala

4516426 01/06/2020

MUAZ ABIDEEN N
20/5, Salam Complex, Benki Nawab Lane, SP Road Cross, Bangalore-560002, Karnataka

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
Bead Eye

Priority claimed from 20/02/2020; Application No. : 2020-018234 ;Japan

4516598 01/06/2020

PANASONIC CORPORATION
1006, Oaza Kadoma, Kadoma-shi, Osaka 571-8501, Japan.
A Company incorporated under the Laws of Japan.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA

Computer software design, computer programming, or maintenance of computer software; rental of computers; providing computer programs.
Virosil Heavy Shield

4516605  01/06/2020
SANOSIL BIOTECH PVT LTD
Warden House, First Floor, Sir P.M. Road, Fort, Mumbai 400001
A company registered under the Companies Act, 2003

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
Virosil OfficeCare

4516608    01/06/2020
SANOSIL BIOTECH PVT LTD
Warden House, First Floor, Sir P.M. Road, Fort, Mumbai 400001
A company registered under the Companies Act, 2003

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
ONE PLATFORM

4516736  02/06/2020

DFL TECHNOLOGIES PVT LTD
OFF BLDG 2ND FLOOR DJ HOUSE COMPOUND OLD NAGARDAS ROAD ANDHERI EAST MUMBAI 400069

Address for service in India/Attorney address:
ASMITA SALIL SHINDE
F/801, Tierra, Lodha Splendora, Bhyanderpada, G. B. Road, Thane (w)-400607

Proposed to be Used
MUMBAI
Design and development of computer hardware and software
4516739  02/06/2020
DHANVARSHA FINVEST LIMITED
1ST FLOOR BLDG NO. 4 DJ HOUSE OLD NAGARDAS ROAD ANDHERI EAST MUMBAI 400069
Company

Address for service in India/Attorney address:
ASMITA SALIL SHINDE
F/801, Tierra, Lodha Splendora, Bhyanderpada, G. B. Road, Thane (w)-400607

Proposed to be Used
MUMBAI
Design and development of computer hardware and software
4516740 02/06/2020
DHANVARSHA FINVEST LIMITED
1ST FLOOR BLDG NO 4 DJ HOUSE OLD NAGARDAS ROAD ANDHERI EAST MUMBAI 400069

company

Address for service in India/Attorney address:
ASMITA SALIL SHINDE
F/801, Tierra, Lodha Splendor, Bhyanderpada, G. B. Road, Thane (w)-400607

Proposed to be Used
MUMBAI

Design and development of computer hardware and software
4516842  02/06/2020
HARSH DEEP GUPTA
M K Road, Amargarh, Sangrur, Punjab-148022
Sole Proprietor
Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)
Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software as included in class 42.
4516843  02/06/2020
HARSH DEEP GUPTA
M K Road, Amargarh, Sangrur, Punjab-148022
Sole Proprietor

Address for service in India/Accepts address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software as included in class 42.
4516844  02/06/2020
HARSH DEEP GUPTA
M K Road, Amargarh, Sangrur, Punjab-148022
Sole Proprietor

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software as included in class 42.
4517161  02/06/2020

ADITI RAVIKUMAR
004, UNICON WHITE LEAF, 3RD MAIN, SUNCITY LAYOUT, J P NAGAR 7TH PHASE, BANGALORE SOUTH, J P NAGAR,
BENGALURU, KARNATAKA – 560 078
Proprietor

Address for service in India/Attorney address:
SAURABH SRIVASTAVA
FLAT NO. D-1602, LOGIX BLOSSOM COUNTY, SECTOR-137, NOIDA - 201 305

Proposed to be Used

CHENNAI
Architecture Services, Architecture Design Services, Architecture Consultancy Services, Interior Design Services
Included in Class 42
4517216  02/06/2020
BINDUS SERVICES PRIVATE LIMITED
BM-59 NEHRU NAGAR BHOPAL MADHYA PRADESH 462003
private Limited company
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
MUMBAI
Information technology consultancy, Computer programming for the internet, Software development, Software installation, Computer software development, Website design, Website design consultancy
4517297  02/06/2020
YOGESH DHANANJAY PANDIT
KRUPA, 1187/10, SHIVAJI NAGAR, BEHIND MODERN HIGH SCHOOL, SHIVAJI NAGAR, PUNE CITY, MAHARASHTRA- 411005
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Software development; Computer software upgrading; Computer software design; Computer software development; Software design; Software engineering; Software design services; Software maintenance services
EXPORA DATABASE CONSULTING SERVICES PRIVATE LIMITED
No 874, Modi Hospital Road Raineeo House, Basaveshwara Nagar Bangalore, Karnataka-560079
Indian Company
Address for service in India/Agents address:
SUDHINDRA K.S.
No.36, Ground floor, Shivakrupa, 6th Main, 7th Cross, Malleshwaram, Bangaluru-560003, Karnataka.
Used Since :29/12/2009
CHENNAI
Information Technology and IT enabled Services
4517313  02/06/2020
KATHAN MIHIRBHAI SAFI, Trading as; KASA11 Architects
305, Haash Appartments., behind Unnati school, Mahalaxmi Society, Paldi, Ahmedabad 380007.
An Individual, Indian National

Address for service in India/Attorney address:
ASHUTOSH DAVE
5/A, Gurushikhar Society, Opp. Vrundavan Flats, B/h Dharnidhar Derasar, Vasna-380007

Proposed to be Used
AHMEDABAD

Interior Designing, Architectural and Other Consultancy Services Related thereto.
C.A. MOHAMED HANIFF
M/s. A.B CLOTHING, NO: 200, ANNA SALAI, RAJA THEATRE JUNCTION, PUDUCHERRY, PONDICHERRY, PINCODE – 605 001 SOUTH INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:

V VASUKI
M/S. BGROW SERVICES, NO.500, 2ND FLOOR, 10TH EAST CROSS STREET, ANNANAGAR, MADURAI – 625 020.

Proposed to be Used

CHENNAI

HOSTING OF E-COMMERCE PLATFORM ON THE INTERNET, DESIGN FOR OTHERS IN THE FIELD OF CLOTHING, DESIGN OF CLOTHING, AND DESIGN OF CLOTHING ACCESSORIES.
4517463  02/06/2020

SHRADDHA TARKAR PROPRIETOR OF SHRADDHA PATIL DESIGNS
FLAT 105, SPACE ENCLAVE, SECTOR 4, PLOT NO 161, KARANJADE, PANVEL-410206
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Interior design; Architectural design; Product design
4517742  02/06/2020
MANIK LUTHRA
B-7/4, Rail Vihar, Indirapuram, Shipra Sun City, Ghaziabad, Uttar Pradesh -201014
INDIVIDUAL

Address for service in India/Attorney address:
MAYANK BHARDWAJ
FF-110 ANSAL’S SATYAM BUILDING, RDC, RAJNAGAR, GHAZIABAD, U.P-201002

Proposed to be Used
DELHI
Information Technological Services, Design and development of computer hardware and software
FLUMBLE

4517744  02/06/2020

MANIK LUTHRA
B-7/4, Rail Vihar, Indirapuram, Shipra Sun City, Ghaziabad, Uttar Pradesh -201014
INDIVIDUAL

Address for service in India/Attorney address:
MAYANK BHARDWAJ
FF-110 ANSAL'S SATYAM BUILDING, RDC, RAJNAGAR, GHAZIABAD, U.P-201002

Proposed to be Used
DELHI

Information Technological Services along with Design and development of computer hardware and software
4517867  03/06/2020
BLUERISE TECHLEAD PRIVATE LIMITED
H.NO: 202, 1422/23, 6-11, SRI SAI PARADISE APURROPA COLONY, PRAGATHI NAGAR, KUKATPALLY HYDERABAD TG 500090

Body Incorporate

Address for service in India/Attorney address:
FILING GANESHA
FILING GANESHA HOUSE, A-210, GALI NO.-9, PHASE-2, JAI VIHAR, NANGOLI ROAD, NAJAFGARH, NEW DELHI-110043
INDIA +91-8887670030

Proposed to be Used
CHENNAI

Information technology services, Information technology consultancy, Information technology [IT] consultancy,
Consultancy and information services relating to information technology, Research in the field of information technology,
Computer programming and services that cannot be classified in other classes, namely, providing an online, interactive bulletin board for the posting, promotion, sale and resale of items via global computer network, and for the collection and dissemination of statistical, quantitative and qualitative information regarding the sale and resale of items via a global computer network; website hosting; Developing and hosting a server on a global computer network for the purpose of facilitating e-commerce via such a server;
Telemats
4517927 02/06/2020

RAJASHEKAR B.K
No. 3/7, 2nd main, 7th Cross, Raheja Apartments Magadi Road Govindarajnagar, Bangalore North, Vijayanagar, Bengaluru. 560040

INDIVIDUAL

Address for service in India/Agents address:
GIGI JOSEPH K J
48, Opp. Kendriya Sadan,100 Ft Road, Koramangala, Bangalore-560034.

Proposed to be Used

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; ADVICE AND DEVELOPMENT SERVICES RELATING TO COMPUTER SOFTWARE; COMPUTER AND SOFTWARE CONSULTANCY SERVICES; COMPUTER PROGRAMMING SERVICES INCLUDED IN CLASS 42.
THE SHEET BOX

4517931  02/06/2020
NUPUR JAIN, PROPRIETRESS OF M/S THE SHEET BOX COMPANY,
BJ-114, WEST SHALIMAR BAGH, NEW DELHI-110088
proprietorship firm

Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
SuiteSpots

4517959  01/06/2020
VIBING TECHCLOUD SOLUTIONS PVT LTD
2M - 419, 2nd Floor, East of NGEF Layout, Kasturi Nagar, Bangalore 560043.
Body Incorporate
Address for service in India/Attorney address:
SAKET BISANI
83, 11th cross, Gavipuram Ext, Bangalore - 560019

Proposed to be Used

CHENNAI
PROVIDING TEMPORARY USE OF ONLINE NON-DOWNLOADABLE MIDDLEWARE FOR SOFTWARE APPLICATION INTEGRATION, COMPUTER PROGRAMS USED TO DEVELOP OTHER COMPUTER PROGRAMS; DEVELOPMENTS TOOL FOR USE IN DEVELOPING, INTEGRATING AND DEPLOYING DISTRIBUTED APPLICATIONS; COMPUTER PROGRAMS USED FOR THE INTEGRATION NETWORK, INCLUDING ACROSS GLOBAL COMPUTER NETWORKS ALL BEING GOODS INCLUDED IN CLASS 09
4518031  03/06/2020
M/S. WOLVES CREATA PVT. LTD.
D/102, ELANZA CREST, BESIDE SIGMA CORPORATE, SINDHU BHUVAN ROAD, OFF. S.G. ROAD, AHMEDABAD-380054
THE APPLICANT IS BODY CORPORATE REGISTERED AND INCORPORATED UNDER THE COMPANIES ACT, 2013

Address for service in India/Attorney address:
MAYUR Y. PAREKH, ADVOCATE
SF/ 203, ANGAN APARTMENT, OPP. JALARAM MANDIR, NEW SAMA ROAD, VADODARA - 390 008

Proposed to be Used
AHMEDABAD
CONSULTANCY IN THE FIELD OF ARCHITECTURE AND CONSTRUCTION DRAFTING.
4518109 03/06/2020
BEDIYA VINIT DHARAMSHIBHAI
Radhe Krishna Apartment, Jagnanath Plot, Behind Big Bazar, 150ft Ring Road, Rajkot-360005, Gujarat, India.
Natural Person

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used

AHMEDABAD

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, Application service provider, namely, providing, hosting, managing, developing, and maintaining applications, software, web sites, and databases in the fields of wireless communication, mobile information access, and remote data management for wireless delivery of content to handheld computers, laptops and mobile electronic devices; Providing temporary use of online non-downloadable software and applications for instant messaging, voice over internet protocol (VOIP), video conferencing, and audio conferencing; Computer services, namely, creating an online community for registered users to engage in social networking; Computer services, namely, creating virtual communities for users to participate in discussions, get feedback from their peers, and engage in social, business and community networking; Computer services, namely, hosting electronic facilities for others for interactive discussions via communication networks; Providing online non-downloadable software; Computer services, namely, hosting electronic facilities for others for organizing and conducting discussions via communication networks; Application service provider (ASP): Application service provider (ASP) services, namely, hosting computer software applications of others; Application service provider (ASP) featuring software to enable or facilitate the creating, editing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via computer and communication networks; Providing an online network service that enables users to transfer personal identity data to and share personal identity data with and among multiple online facilities; Providing information from searchable indexes and databases of information, including text, electronic documents, databases, graphics, electronic media, photographic images and audio visual information, on computer and communication networks; Providing temporary use of non-downloadable software applications for social networking, creating a virtual community, and transmission of audio, video, photographic images, text, graphics and data; Providing online facilities that gives users the ability to upload, modify and share audio, video, photographic images, text, graphics and data; Providing non-downloadable e-commerce software to allow users to perform electronic business transactions via global computer network; Computer services, in particular, application service provider featuring application programming interface (API) software to allow users to perform electronic business transactions via a global computer network; Software as a service (SAAS) services featuring software for sending electronic message alerts, for transmitting orders and sending and receiving electronic messages, and to allow users to perform electronic business transactions via a global computer network.
Proposed to be Used

AHMEDABAD

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, Application service provider, namely, providing, hosting, managing, developing, and maintaining applications, software, web sites, and databases in the fields of wireless communication, mobile information access, and remote data management for wireless delivery of content to handheld computers, laptops and mobile electronic devices; Providing temporary use of online non-downloadable software and applications for instant messaging, voice over internet protocol (VOIP), video conferencing, and audio conferencing; Computer services, namely, creating an online community for registered users to engage in social networking; Computer services, namely, creating virtual communities for users to participate in discussions, get feedback from their peers, and engage in social, business and community networking; Computer services, namely, hosting electronic facilities for others for interactive discussions via communication networks; Providing online non-downloadable software; Computer services, namely, hosting electronic facilities for others for organizing and conducting discussions via communication networks; Application service provider (ASP); Application service provider (ASP) services, namely, hosting computer software applications of others; Application service provider (ASP) featuring software to enable or facilitate the creating, editing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via computer and communication networks; Providing an online network service that enables users to transfer personal identity data to and share personal identity data with and among multiple online facilities; Providing information from searchable indexes and databases of information, including text, electronic documents, databases, graphics, electronic media, photographic images and audio visual information, on computer and communication networks; Providing temporary use of non-downloadable software applications for social networking, creating a virtual community, and transmission of audio, video, photographic images, text, graphics and data; Providing online facilities that gives users the ability to upload, modify and share audio, video, photographic images, text, graphics and data; Providing non-downloadable e-commerce software to allow users to perform electronic business transactions via global computer network; Computer services, in particular, application service provider featuring application programming interface (API) software to allow users to perform electronic business transactions via a global computer network; Software as a service (SAAS) services featuring software for sending electronic message alerts, for transmitting orders and sending and receiving electronic messages, and to allow users to perform electronic business transactions via a global computer network.
ValiPro

4518194  03/06/2020

VALIPRO SMART ANTI COUNTERFEIT TECHNOLOGIES PRIVATE LIMITED

No 9, 3rd Floor Lakshmi Nagar, Arcot Road, Porur Chennai Chennai TN 600116

Software development

Indian Private Limited Company

Proposed to be Used

CHENNAI

Development of software and procurement of hardware to assist the trading community and the general public to identify the genuineness of a product with reference to its bar code, and development of software codes, and mobile application to assist consumers in reading bar codes
4518202  03/06/2020

BHAVYA DOSHI
M3M, Golf Estate, Gurugram
Individual

Address for service in India/Attorney address:

PRAGATI SHARMA
A-6/6, Vasant Vihar, New Delhi-110057
Used Since :29/07/2015

DELHI

Scientific and technological services and research and design related thereto: industrial analysis and research services, design and development of computer hardware and software; design services related to art work and allied services included in Class 42
4518351  03/06/2020
INDOVISION SERVICES PRIVATE LIMITED
THIRD FLOOR, KHASRA NO 369-370, CENTRUM MALL, MG ROAD, SULTANPUR, NEW DELHI -110030
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
RAHUL JAIN & CO.
909, SECTOR-1, ROHTAK-124001 HARYANA
Used Since :27/09/2012
DELHI
Software (of all types) - programming, development, customisation, automation, engineering, configuration, design, research, creation, authoring, installation, maintenance, integration, updation, rental and consultancy services ; SaaS; Computer, telecom, data and systems network installation, configuration, automation, maintenance, monitoring, technical support and repair services
RAWKY TECH LLP
A-102, IRIS APARTMENT, JANGID ENCLAVE, BEVERLY PARK, MIRA ROAD (EAST), THANE-401107 (M.H.)
Limited Liability Partnership (LLP)

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :29/11/2015

MUMBAI
Software installation, Software creation, Software authoring, Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.
Virosil CarCleanse

4518424   03/06/2020
SANOSIL BIOTECH PVT LTD
Warden House, First Floor, Sir P.M. Road, Fort, Mumbai 400001
A company registered under the Companies Act, 2003

Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V. Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI

Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
VALIPROLITE

4518441  03/06/2020

VALIPRO SMART ANTI COUNTERFEIT TECHNOLOGIES PRIVATE LIMITED

N0 9, 3rd Floor Lakshmi Nagar, Arcot Road, Porur Chennai Chennai TN 600116

Software development

Indian Private Limited Company

Proposed to be Used

CHENNAI

Development of software and procurement of hardware to assist the trading community and the general public to identify the genuineness of a product with reference to its bar code, and development of software codes, and mobile application to assist consumers in reading bar codes
4518753  03/06/2020
SLO TECHNOLOGIES PRIVATE LIMITED
22,3, CORNER CHAWL, P.B MARG, WORLI, MUMBAI - 400030
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Software consultancy; Software design; Software development; Computer software and hardware design; Customized
design of computer software; Installation, maintenance and updating of software; Development and testing of computer
software; Creating, maintaining, and updating computer software; Computer software and hardware testing services;
Installation and maintenance of computer software; Information technology consultancy services; Consultancy and
information services relating to information technology
4518984  03/06/2020
SESHAASAI BUSINESS FORMS PRIVATE LIMITED
9, Lalwani Industrial Estate, Katrak Road, Wadala, Mumbai 400031
Body Incorporate

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELLS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
MUMBAI
Design and development of computer hardware and software, software as a service (SaaS), platform as a service (PaaS), computer programming, updating of computer software, computer software development in the field of mobile applications, computer services - namely, remote management of information technology (IT) systems and software applications, design, installation, updating and maintenance of computer software, research, design and development services relating to software application solutions, Design and development of computer software for logistics, supply chain management and e-business portals, technical consultancy relating to the application and use of computer software
Trade Marks Journal No: 1957, 20/07/2020 Class 42

SESAAASAI BUSINESS FORMS PRIVATE LIMITED
9, Lalwani Industrial Estate, Katrak Road, Wadala, Mumbai 400031.
Body Incorporate

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSEL, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
To be associated with:
4504346

MUMBAI
Design and development of computer hardware and software, software as a service (SaaS), platform as a service (PaaS), computer programming, updating of computer software, computer software development in the field of mobile applications, computer services - namely, remote management of information technology (IT) systems and software applications, design, installation, updating and maintenance of computer software, research, design and development services relating to software application solutions, Design and development of computer software for logistics, supply chain management and e-business portals, technical consultancy relating to the application and use of computer software.
SOCIAL GRACE

4519403  04/06/2020
MEERA ASHISH DHAMELIYA PROPRIETOR OF SOCIAL GRACE
BANGALA NO.-16, DHANAMIL COMPOUND, GREENLAND(PARK) SOCIETY, UMIYADHAM ROAD, VARACHHA ROAD,
SURAT, GUJARAT-395006
An Individual

Address for service in India/Attorney address:
CHANDNI JINDAL
B-603, MANGLAM HEIGHTS, BESIDE RAJHANS SYNFONIA NEAR ABHVA CHOWKDI, VESU, SURAT, GUJARAT-394230

Proposed to be Used
AHMEDABAD

Software as a service [SaaS]; electronic data storage, hosting of a website and providing temporary use of non-
downloadable software applications providing information from searchable indexes and databases of information,
including text, electronic documents, databases, graphics and audio visual information, on computer and communication
networks; design, development, updating, installation and maintenance of computer software, Computer services for
providing temporary use of a non-downloadable computer interface software in order to create personalized information
services; providing temporary use of non-downloadable operating software for accessing and using a cloud computing
network; designing, development, testing and analysis of computer systems, computer software and computer programs;
Hosting an website featuring technology that enables users to share information, participate in discussions, get feedback
from their peers, photos, images, and topics of general interest to such users; hosting digital content on the Internet for
entertainment and educational purposes; computer services and software for creating virtual communities for registered
users to participate in discussions, business networking; application service provider (ASP) services featuring software;
design of web sites and software applications on global computer networks, local and internal computer networks or via a
mobile phone platform or wireless electronic communication devices, development of multimedia software applications
and other related multimedia entertainment materials over a global computer network; Cloud computing featuring
software, providing temporary use of non-downloadable software for streaming multimedia entertainment content
4519979  04/06/2020

JAI KARTAR DIGITECH PVT. LTD.
B-84, MANSAROVER GARDEN, NEW DELHI-110015.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
E-COMMERCE WEBSITE DEVELOPMENT.
Trade Marks Journal No: 1957, 20/07/2020 Class 42

4520056 04/06/2020
MERINO SERVICES LIMITED
5, Alexandra Court, 60/1, Chowringhee Road, Kolkata - 700020, West Bengal.
SERVICE PROVIDER
Address for service in India/Agents address:
D. SEN & CO
6, OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA 700 001.

Proposed to be Used
To be associated with:
1612339
KOLKATA
Development and design of mobile applications, Design and development of software in the field of mobile applications
ESDS SOFTWARE SOLUTION PVT.LTD.
B-24,25 NICE INDUSTRIAL AREA,MIDC,SATPUR,NASHIK-422007
ESDS enabling futurability

Address for service in India/Attorney address:
ADV PRITAM GANGURDE
C-17,SADGURU PARK,NR.RAM MANDIR,NIWARA SOC.AREA,BALAJI NAGAR,PUNE-411043

Proposed to be Used
MUMBAI
Providing Services of Relation To Web Hosting, Software Development And Information Technology
FAMRUT

4520208    04/06/2020
ESDS SOFTWARE SOLUTION PVT.LTD.
B-24,25 NICE INDUSTRIAL AREA,MIDC,SATPUR,NASHIK-422007
FAMRUT
Address for service in India/Attorney address:
ADV PRITAM GANGURDE
C-17,SADGURU PARK,NR,RAM MANDIR,NIWARA SOC.AREA,BALAJI NAGAR,PUNE-411043
Proposed to be Used
MUMBAI
PROVIDING SERVICES OF RELATION TO WEB HOSTING,SOFTWARE DEVELOPMENT AND INFORMATION TECHNOLOGY
framebit

4520571   05/06/2020

MEDEPALLI VISAL
Flat No. 202, Maruthi Heights, Manoj Nagar Colony, Near Kvalitywall Factory, Tadigadapa, Krishna, Andhra Pradesh- 521137
Sole proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
DAYTON
4520725  05/06/2020
BHASKAR BHUSHAN
Misrol Tapej, Chatra, Jharkhand 825401
INDIVIDUAL
Address for service in India/Attorney address:
SACHIN SONI & ASSOCIATES
S-664B, STREET NO. 7, SCHOOL BLOCK, SHAKARPUR, NEW DELHI-110092
Proposed to be Used
KOLKATA
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
4521153    05/06/2020
YESHU KOCHHER
7272/4 BANSA WALA BAZAR AMBALA CITY HARYANA
INDIVIDUAL
Address for service in India/Attorney address:
ASHISH VERMA
1/5142 RAMPURI COLONY KHALASI LINE NEAR HANUMAN MANDIR SAHARANPUR 247001 UP

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software, IT services
SimMBD

4525589  09/06/2020
L&T TECHNOLOGY SERVICES LIMITED
L&T House, Ballard Estate, Mumbai - 400 001
A company incorporated under the laws of India

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
MUMBAI
Software designing and development services for automated testing purposes; Design and development of computer software for data processing; Design and development of computer software for reading, organizing and interpretation of data; Design and development of computer software for analysis of data; Software as a Service; Development, updating and maintenance of software and database systems
ION SHOWER

2950681   25/04/2015
RAHUL YE. SHETYE
RAJESH THOSAR
trading as ;THOSH
TRISHUL NO.2, OPPOSITE RAILWAY STATION LOWER PAREL (WEST), MUMBAI - 400013, MAHARASHTRA, INDIA
MANUFACTURER AND TRADERS
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since :01/01/2015
MUMBAI
SURGICAL, MEDICAL, DENTAL AND VETERINARY APPARATUS AND INSTRUMENTS
MANNAT HAVELI
2957235 06/05/2015
SH VIRENDER SINGH
B-47 DIVINE CITY GANAUR DISTT SONEPAT
SERVICE PROVIDERS
Address for service in India/Attorney address:
IP KAVACH
251/10 Krishna Nagar, Shahabad Markanda 136135 Distt Kurukshetra, Haryana
Used Since: 01/03/2015
To be associated with:
2957234
DELHI
Providing of food & drink; temporary accommodation, cafeterias, cafes, canteens, catering, cocktail lounge services, hotels, houses (boarding) motels, restaurants, self-service restaurants, snack-bars, fast food, bureaux (hotels, boarding houses), included in Class 43
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. mark shall be used as a whole.
KUMAR PAV BHAJI CORNER

3005279    10/07/2015

VIRENDER KUMAR

trading as ;KUMAR PAV BHAJI CORNER

F-3/10 KRISHNA NAGAR DELHI 110051

SERVICE PROVIDING

Address for service in India/Attorney address:

VINOD VAID

2 77, G.F, GEETA COLONY, DELHI-110031

Used Since :15/05/2008

DELHI

PROVIDING OF HOTEL AND RESTAURANT, CAFETERIA, FOOD AND DRINK, OUTDOOR CATERING SERVICES, THERE OF INCLUDED IN CLASS 43.
THE SABUDANA

3060668    21/09/2015

PARVA SHARMA
trading as ;NPS FOODS

151-A, NEAR SANT KANWAR RAM CIRCLE, ADARSH NAGAR, AJMER-305001 (RAJASTHAN) INDIA

SERVICE PROVIDERS
PARTNERSHIP FIRM

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :24/06/2015

AHMEDABAD

RESTAURANT, HOTEL, MOTEL, RESORTS AND CATERING SERVICES, FOOD, DRINK AND TEMPORARY ACCOMMODATION WHICH ARE INCLUDED IN CLASS 43
3190891   22/02/2016

SAMHI HOTELS PRIVATE LIMITED
Caspia Hotels Delhi, District Centre Crossing, Opp. Galaxy Toyota Outer Ring Road, Haiderpur, Shalimar Bagh, Delhi-110088
SERVICE PROVIDER
(A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956)

Address for service in India/Attorney address:
CONCEPT LEGAL
159E, KAMLA NAGAR, NEW DELHI - 110007

Proposed to be Used
To be associated with:
3190891, 3190893

DELHI
HOTELS, MOTELS, RESORT, INNS, GUEST HOUSES, RESTAURANTS, CAFETERIA, LOUNGE, TEA- ROOM, COFFEE SHOPS, SNACKS-BAR, TAKE AWAY OUTLETS, FOOD COURTS, CONCIERGE, LODGING AND BAR SERVICES, BANQUETS SERVICES, ACCOMMODATION SERVICES FOR MEETINGS, EXHIBITIONS AND EVENTS FACILITIES INCLUDED IN CLASS 43.
MM'S LAS VEGAS-II

3370191  22/09/2016
PRITPAL SINGH MANN
GURBHajan SINGH MANN

trading as ;MM'S (LAS VEGAS-II)
NEW PREM NAGAR, NEAR GATE NO. 4 (P.A.U.), LUDHIANA (PB.)
SERVICES

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/01/1998

DELHI

Provision of Food and Drinks, Restaurants,Wine & Beer Bar Services, Self Service Restaurants, Fast Food Restaurants, Take Away Food Services, Snack Bars, Food Catering and Banquet Services, Cafes, Shake Parlours, Cafeterias and Ice Cream Parlours

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole.
3395132    23/10/2016
DEEPAK MANDHAN & ROMI SINGH
Lane No.4, 122A, Ravindrapuri, Bhelupura, Varanasi - 221 005
SERVICE PROVIDER
Address for service in India/Attorney address:
NEHA GUPTA
M-57, Shyam Nagar, Khyala Road, Subhash Nagar, New Delhi- 110 018
Used Since :25/08/2016
DELHI
SERVICES RELATED TO PROVIDING OF FOOD AND DRINK ONLY.
3576749  22/06/2017
SAMIR SHARMA
B-143, DDA SHEDS, OKHLA INDUSTRIAL AREA, PHASE - 2, NEW DELHI-110020
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
PLANET TREK-O-TRAVEL

3587152  07/07/2017
LEARNING LINKS PUBLISHING HOUSE PVT. LTD.
F-28, Moti Nagar, New Delhi - 110015
Body Incorporate

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
2/48, LOWER GROUND FLOOR, SARVAPRIYA VIHAR, NEW DELHI 16

Proposed to be Used

DELHI
Reservation and booking services for hotels, restaurants and holiday accommodation; Travel agency services for booking hotel and temporary accommodation, holiday lodgings; Arranging and providing temporary, motel, restaurant and hotel accommodation; Agency services for booking hotel accommodation; Reservation of hotel rooms for travelers; Reservation of temporary accommodation in the nature of holiday homes; Providing on-line information relating to hotel reservations; Providing on-line information relating to vacation accommodation reservations, holiday accommodation reservations; Providing information about temporary accommodation via the Internet; Booking of temporary accommodation in hotels and boarding houses; Booking of temporary accommodation via the Internet; Consultancy provided by telephone call centers and hotlines in the field of temporary accommodation; Holiday camp services [lodging]; Booking of campground accommodation; Hotel, restaurant, café and bar services; Provision of food and drink and temporary accommodation.

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
ANAHITA HOSPITALITY LLP
G D Goenka Public School, Sector B, Sushant Golf City, Sultanpur Road, Lucknow, (U.P) 226030
Limited Liability Partnership
Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation, Private members dining club services, Providing facilities for conferences, Providing food and drink catering services for sports events, concerts, conventions and exhibitions and Food and drink catering for parties
MEGHAULI SERAI

3599162  25/07/2017

TAJ SAFARIS LTD.
TAJ PALACE HOTEL, SARDAR PATEL MARG, DIPLOMATIC ENCLAVE, NEW DELHI -110021
An Indian company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/04/2016

DELHI
Services for providing food and drink; temporary accommodation.
3601003  28/07/2017
NEETA WADHWA
267, AISHBAGH ROAD, OPPOSITE BANK OF INDIA, AISHBAGH, LUCKNOW-226004
Natural person
Address for service in India/Attorney address:
SAMPRATI BASANT
Flat No. 69 Om Apartment Dwarka Sector 14 Delhi, Pin: 110078
Used Since: 04/12/2014
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK
BIG-SHOT

3607415 05/08/2017

NAVJOT SINGH GREWAL TRADING AS BIG-SHOT
FEROZEPUR ROAD, AYALI CHOWK TO THREEKAY ROAD, LUDHIANA-142021 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 01/08/2017

DELHI

Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services; Banqueting Services; Self-service Restaurants, Snack-bar Services, Pubs, Food & Drink Catering, Cafes & Ice Cream Parlours.
3613591    16/08/2017
YASH DAYAL GUPTA
6/986, VIKAS NAGAR, LUCKNOW-226022
Natural person

Address for service in India/Attorney address:
SAMPRATI BASANT
Flat No. 69 Om Apartment Dwarka Sector 14 Delhi, Pin: 110078
Used Since :05/09/2016
DELHI

Services for providing food, drink and beverages
MANIA CAFE
3626514   04/09/2017
SUMEET GUPTA
HYGEN BUILDING, GUPTA MARKET, MEHTAB MANDI, JAITU, DISTRICT FARIDKOT - 151202 (PB)
INDIVIDUAL
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS; RESTAURANTS; SNACK BARS; CANTEENS; CAFETARIAS; CATERING (FOOD AND DRINKS); BAR SERVICES; MOTELS, HOTELS; TEMPORARY ACCOMODATIONS
3632289   11/09/2017
MOHINI ATRI
H.NO. WZ-664, 4TH FLOOR, STREET NO-2, SRI-NAGAR, SHAKUR BASTI, DELHI-110034
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Restaurant Services
LEMON TREE HOTELS LIMITED
ASSET NO.6, AEROCITY HOSPITALITY DISTRICT, NEW DELHI-110037
SERVICE PROVIDER
Indian

Address for service in India/Attorney address:
KUMAR & ASSOCIATES
422, SURYA APARTMENT, PLOT NO. 14, SECTOR-6, DWARKA, NEW DELHI-110075

Proposed to be Used
DELHI
HOTELS, TEMPORARY ACCOMMODATION, RESTAURATNS, PROVIDING AND SERVING FOOD & DRINKS AND OTHER RELATED SERVICES PROVIDED BY THE HOSPITALITY INDUSTRY
ALANA

3642728  25/09/2017
ARCHIPELAGO BRANDS PTE. LTD,
8 TEMASEK BOULEVARD #01-04 SUNTEC TOWER THREE, SINGAPORE- 038988,
Body Incorporate

Address for service in India/Attorney address:
VIDHI SAMHITA, ADVOCATES
408, Lawyers Chambers III, Delhi High Court, Sher Shah Road, N Delhi - 110003

Used Since :15/06/2012

DELHI
accommodation bureau (hotels, boarding house), Bar services, Cafes, Food and drink catering, Hotel reservation, Hotels,
Rental of meeting rooms, Restaurants, Temporary accommodation reservations, Rental of temporary accommodation.
3644375   26/09/2017
JOKERS FOOD AND BEVERAGES PRIVATE LIMITED
303, TOWER-09, ORANGE COUNTY AHINSA KHAND, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH- 201010
BODY INCORPORATE

Address for service in India/Attorney address:
SANJIV NIGAM & ASSOCIATES
102, R-20, PRATAP COMPLEX MAIN VIKAS MARG, SHAKARPUR DELHI 110092

Proposed to be Used
DELHI
BAR SERVICES, FOOD, SNACKS AND BEVERAGES CATERING, FOOD SCULPTING, HOTELS, MOTELS, RESTAURANTS, SELF-SERVICE RESTAURANTS, CAFES, CAFETERIAS
ANUPAM RESTAURANT AND SWEETS

3657393  14/10/2017
MRS. RASHI CHOPRA W/O. RAHUL CHOPRA
M-60, M BLOCK MARKET, GRATER KAILASH-2, NEW DELHI-110048
An Indian Proprietorship Firm

Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATIONS, HOTELS, HOTELS, MOTELS, RESTAURANTS, CAFETERIA, TEA-ROOM, LODGING AND BAR SERVICES, FAST FOOD AND OUTDOOR CATERING AND SERIES, COFFEE SHOP, PUB, CATERING SVC., CANTEENS, FOOD COURT, SELF-SERVICE RESTAURANTS, ANY SUCH SERVICES RELATED THIS INDUSTRY AND THAT CANNOT BE CLASSIFIED IN OTHER CLASSES
3657887   15/10/2017
KANWARDEEP SINGH TRADING AS UNPLUGGED CAFE N BAR
19 SCF, UPPER GROUND FLOOR, KIPPS MARKET, SARABHA NAGAR, LUDHIANA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :15/03/2017

DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services; Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours for the State of Punjab only.
3657975   16/10/2017
SARTHAK TANDON TRADING AS KATHI EXPRESS
SHOP NO. 18,19 VIKAS CINEMALL, INDIRA NAGAR, DEHRADUN UTTRAKHAND 248001
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
MEISTER ADVOCATE & SOLICITOR LAW FIRM
B-151, STREET NO-3, GHAZIPUR VILLAGE, DELHI-110096
Used Since :01/04/2014

DELHI
PROVIDING TEMPORARY ACCOMMODATION, CATERING TO FOOD AND DRINK INCLUDING HOTELS, MOTELS, BOARDING HOUSES, TOURIST HOMES, RESTAURANT, CAFETERIA, LOUNGE, TEA-ROOM, SNACK BARS AND SELF SERVICE RESTAURANTS,
ARCHIPELAGO BRANDS PTE. LTD,
8 TEMASEK BOULEVARD #15-04 SUNTEC TOWER THREE, SINGAPORE- 038988,
Body Incorporate

Address for service in India/Attorney address:
VIDHI SAMHITA, ADVOCATES
408, Lawyers Chambers III, Delhi High Court, Sher Shah Road, N Delhi - 110003

Used Since :15/06/2012

To be associated with:
3642728

DELHI
accommodation bureau (hotels, boarding house), Bar services, Cafes, Food and drink catering, Hotel reservation, Hotels,
Rental of meeting rooms, Restaurants, Temporary accommodation reservations, Rental of temporary accommodation.
3669820  03/11/2017
LE CHEF RESTAURANT.
RESTAURANT NO.-2, 2ND FLOOR, CROSS RIVER MALL, CBD GROUND, DELHI-110092, INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2000
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Snack Bars, Hotels, Motels, Resorts, Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Coffee Shops, Ice Cream Parlours and Catering Services included in class 43.
LECHEFVEG. RESTAURANT
3669957 04/11/2017
LE CHEF RESTAURANT.
RESTAURANT NO.-2, 2ND FLOOR, CROSS RIVER MALL, CBD GROUND, DELHI-110092, INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/04/2000
To be associated with:
3669820
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Snack Bars, Hotels, Motels, Resorts, Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Coffee Shops, Ice Cream Parlours and Catering Services included in class 43.
RAJNIWAS
3670719    06/11/2017
MR. TEJRAM DHARAM PAUL
trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
SERVICE PROVIDER
Address for service in India/Attorney address:
PALLAVI ASHOK SIRPURAM
57/B-502, OM SHREE GANESH CHHAYA, TILAK NAGAR, CHEMBUR MUMBAI 400089
Proposed to be Used
DELHI
SERVICES OF HOTELS, RESTAURANTS, SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY
ACCOMMODATION SERVICES IN CLASS -43.
3676851    13/11/2017
LEAF TRIO HOSPITALITY
NF-34, Shastri Nagar, Delhi-110052.
Partnership firm

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI-110 008.

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
3677729  14/11/2017
ROSHAN KUMAR JHA
HOUSE NO. 244, 2ND FLOOR, NEAR TYAGRAJ STADIUM, ALIGANJ, NEW DELHI-110003
INDIVIDUAL
Address for service in India/Attorney address:
GAURAV KUMAR
91 SPRING BOARD PLOT NO.23, SECTOR-18, GURGAON HARYANA-122002

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodations, restaurant Service in which we are providing Veg and Non veg food and soft drinks
3678455  15/11/2017

MS. SONIA CHOWDHRY, MR. RAM SAHI NIVAS AND MR. VINAY SHARMA trading as ;MASALA COUNTRY HOSPITALITY LLP
405B, PINNACLE BUSINESS TOWER, SHOOTING RANGE ROAD SURAJ KUND FARIDABAD FARIDABAD HR 121009IN
SERVICE PROVIDER

Address for service in India/Attorney address:
ARJITA, ADVOCATE
405 B, PINNACLE BUSINESS TOWER, BEHIND ATRIUM HOTEL-BESIDE VIVANTA BY TAJ, SURAJKUND ROAD, FARIDABAD, HARYANA-121001.

Used Since : 12/05/2007

DELHI
PROVISION OF FOOD AND DRINK; CAFES, CAFETERIAS, TAKEAWAYS; PROVISION OF FOOD AND DRINK; FOOD DELIVERY; CAFE AND BISTRO SERVICES; SALAD BARS; SANDWICH BARS; CATERING SERVICES; RESTAURANT SERVICES; CATERING SERVICES FOR THE PROVISION OF BUFFETS; TAKE-OUT FOOD SERVICES
3679090  15/11/2017
PUKHRAJ DUA
HOUSE NO. 1055, SECTOR 27B, CHANDIGARH - 160019
PROPREITORSHIP

Address for service in India/Attorney address:
BHANVI LAMBA
SCO 833, SECOND FLOOR, NAC MANIMAJRA, CHANDIGARH

Proposed to be Used
DELHI
A COMPLETE FAST FOOD RESTAURANT AND HOME DELIVERY SERVICES FOR PROVIDING FOOD AND DRINK INCLUDED IN CLASS 43.
3680665 17/11/2017
NITIN VERMA
trading as ;BEYOND
A-91, SHIVALIK ROAD MALVIYA NAGAR NEW DELHI-110017
SERVICE PROVIDER
Address for service in India/Attorney address:
VKT PARTNERS
IPR ARCADE, CHAMBER NO-347, WESTERN WING, TIS HAZARI COURTS, DELHI-110054
Used Since :01/06/2011
DELHI
SERVICES FOR PROVIDING FOOD, CATERING AND DRINK; TEMPORARY ACCOMMODATION
3684256   22/11/2017
PANKAJ SHARMA
C-739/A, SECTOR-C, MAHANAGAR AANSHIK, E PARK, MANDIR MARG, LUCKNOW
PANKAJ SHARMA PROPRIETOR OF GREENIZON FOODS
Address for service in India/Attorney address:
ABBAS QUAISER
LUCKNOW LAW OFFICE, 220 MURLI BHAWAN, 10-A ASHOK MARG, LUCKNOW 226003
Used Since :28/06/2017
DELHI
Services for providing food and drink for consumption, Chai Shop.
mark shall be used as represented
BREW MY CHAI

3686751  24/11/2017
MR. GURJOT SINGH CHHABRA
3, SHIVAJI NAGAR, JALANDHAR ROAD, KAPURTHALA-144601, PUNJAB

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Used Since :29/08/2017

DELHI
RESTAURANT SERVICES, HOTEL SERVICES, CATERING SERVICES INCLUDED IN CLASS 43
RAKESH CHICKEN BIRYANI

3687067 24/11/2017
RAKESH KUMAR SAHU, S/O LATE GIRDHARI LAL SAHU OF M/S RAKESH CHICKEN BIRYANI
SHOP NO. 14, MAYUR MILL, KHALLAWA, PARED, KANPUR,
PROPRIETOR

Address for service in India/Attorney address:
CHAUDHARY & ASSOCIATES
16/67, CIVIL LINES KANPUR-208001, UP
Used Since :10/02/1983

DELHI
restaurant, hotel, fast food chain, cafe, and pub services which is providing food, drinks, snacks, bar, shesha & hukka bar
and carry out food services for consumption on or off premises, canteens and fast-food outlets; catering services; the
provision of food-ordering services through an on-line network, all being services falling in class 43.
3687587  25/11/2017
PANKAJ VERMA
H.NO. DA-729, WARD NO. 18, RAM NAGAR, NARWANA, JIND , HARYANA - 126116
PROPRIETOR

Address for service in India/Attorney address:
RAGINI AGRAWAL
H-30 IInd Floor Near Sai Mandir Laxmi Nagar Delhi 110092

Proposed to be Used
DELHI
Restaurant Service
3689110   28/11/2017
SH. BALBIR SINGH
#405k SEC -24-A .MANDI GOBINDGARH-147301
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013
Proposed to be Used
DELHI
HOTELS AND RESTAURANT, PROVIDING FOOD AND DRINK SERVICES
COFFE HAAT
3690189   29/11/2017
ASHNA GUPTA
trading as ;COFFEE HAAT
S-2, 2ND FLOOR, OKHLA PHASE-2, NEW DELHI-110020
SERVICE PROVIDER
Proposed to be Used
DELHI
RESTAURANT, CAFE, CAFETERIA, SNACK BAR, COFFEE BAR AND COFFEE HOUSE, CARRY OUT RESTAURANT, AND TAKE OUT RESTAURANT SERVICES; CATERING SERVICES; COFFEE SUPPLY SERVICES FOR OFFICES; CONTRACT FOOD SERVICES; FOOD PREPARATION; PREPARATION AND SALE OF CARRY OUT FOODS, COFFEE, TEA AND BEVERAGES.
R K GLOBAL
3695732  05/12/2017
RAMESH KUMAR BHAGCHANDKA
18, EASTERN AVENUE MAHARANI BAGH NEW DELHI 65
Individual
Address for service in India/Attorney address:
PRANAY SARKAR
102, TOWER7, BLOCKD1, GH7, CROSSINGS REPUBLIK, GHAZIABAD-201016
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation; reservation of rooms in a hotel as included in Class 43
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole
3696938  07/12/2017
SHRI SUMIT WADHWA
trading as ;UNO HOSPITALITY
207, TARA VILLA, RAJENDRE NAGAR LUCKNOW-226004 U.P.
SERVICE PROVIDER
Address for service in India/Attorney address:
ABHISHEK PATHAK
4/1094, VIKAS NAGAR, LUCKNOW, U.P-226022
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATIONS.
Lord of the Clubs lounge & Bar

3697291  07/12/2017
DHIRAJ R SHETTY
702-703, bhumi classic, Link Road, Malad west, 400064
Proprietor
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Fun Foods For The Whole Family
3697294 07/12/2017
NIRULAS CORNER HOUSE PRIVATE LIMITED
10185C, ARYA SAMAJ ROAD KAROL BAGH NEW DELHI DL 110005
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MUNESH KUMAR GAUR
RZ-173/2, Street NO. 4, Durga Park, New Delhi
Used Since :01/01/1982
DELHI
Services for providing food and drink; Temporary accommodation INCLUDING CAFETERIA, CAFES, COFFEE BARS, PASTRY SHOPS, ICE-CREAM PARLORS, RESTAURANTS AND BAR SERVICES, GOURMET FOOD SHOPS, PROVIDING RESTAURANT, FOOD SERVICE, AND MAINTAINING RESTAURANTS AND FOOD SERVICES FACILITIES
Gur Wali Chai

3697347  07/12/2017

SUNSHINE TEA HOUSE PRIVATE LIMITED
382, First Floor, 100 Feet Road, Ghitorni, New Delhi – 110 030.
A company incorporated under Indian Companies Act.

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :17/11/2016

DELHI
Services For Providing Food And Drink; Restaurant And Catering Services.
Masala Chai
3697348  07/12/2017
SUNSHINE TEA HOUSE PRIVATE LIMITED
382, First Floor, 100 Feet Road, Ghitorni, New Delhi – 110 030.
A company incorporated under Indian Companies Act.
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :31/08/2016
DELHI
Services For Providing Food And Drink; Restaurant And Catering Services.
Bun Maska

3697349    07/12/2017

SUNSHINE TEA HOUSE PRIVATE LIMITED
382, First Floor, 100 Feet Road, Ghitorni, New Delhi – 110 030.
A company incorporated under Indian Companies Act.

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :27/08/2015

DELHI

Services For Providing Food And Drink; Restaurant And Catering Services.
Loaded Open Paratha

3697350  07/12/2017

SUNSHINE TEA HOUSE PRIVATE LIMITED
382, First Floor, 100 Feet Road, Ghitorni, New Delhi – 110 030.
A company incorporated under Indian Companies Act.

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since : 20/06/2017

DELHI

Services For Providing Food And Drink; Restaurant And Catering Services.
GoBusiness

3698480  08/12/2017
IBIBO GROUP PRIVATE LIMITED
UG-7, Upper Ground Floor, TDI Mall, 11 Shivaji Place Complex, Rajouri Garden, New Delhi – 110027
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Providing accommodation information, namely, ratings, reviews and recommendations of hotel and temporary housing accommodations; hotel and lodging services, namely, providing and relaying information and providing reviews of hotels by means of a telephone, facsimile, the mails, courier or over electronic communication networks; travel agency services, namely, making reservations and bookings for restaurants and meals.
3704739    17/12/2017
1589 HOTELS PRIVATE LIMITED
A7/5 2ND FLOOR VASANT VIHAR DELHI-110057
private limited company

Address for service in India/Attorney address:
THE ACME COMPANY
B-41, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI
HOTELS, RESORTS AND RESTAURANTS
3705432    18/12/2017  
DINESH KUMAR SOMANI  
07, FILM COLONY, CHAURA RASTA, JAIPUR, RAJASTHAN 302003  
PROPRIETOR  
Address for service in India/Attorney address:  
ALL INDIA PROFICIENT CORPORATE SERVICES  
GANESHAM 1ST, BASEMENT, BEHIND LOTUS DAIRY, LALKOTHI MANDI, SAHKAR MARG, JAIPUR  
Proposed to be Used  
AHMEDABAD  
HOTELS, ACCOMMODATION SERVICES INCLUDED IN CLASS 43.
3706027   19/12/2017
HARSH KUMAR MALHOTRA TRADING AS H. M. FOODS.
BLOCK B1/1, PLOT NO.-14, CENTRAL MARKET, SECTOR-50, NOIDA, GAUTAM BUDDHA NAGAR, UTTAR PRADESH-201301, INDIA.

PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Beer Bar Services, Bars, Cafes, Cafeterias, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
3706517  19/12/2017
RAMYA MAHENDRAN
D-301 HABITAT CGHS B-19 VASUNDHARA ENC DELHI-110096 INDIA
PROPRIETOR
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
RESTAURANT SERVICES.
AMIT T. MISHRA
Plot No.25, Near Podar International School, Sector-44A, Nerul, Node - III, Thane, Pincode-400706,
Individual

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Hotel, Restaurants, Fast Food Services, Caterers, Cafeterias, Providing Food And Drink.
3708309  21/12/2017
KAMLESH JHAWAR PROPRIETOR OF LALA BANSI WALA
AGRAWAL COMPLEX, MAIN ROAD, VIDISHA, M.P
Proprietor
Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
MUMBAI
Services for providing food and drink.
3710875    25/12/2017
31 FLAVOURS
31 Flavours, Paltan Bazar, Dehradun, Uttarakhand- 248001
Through its Partner Manisha Kashyap
Address for service in India/Attorney address:
POOJA GUPTA
B 248, MOHAN GARDEN, NEAR DWARKA MOR METRO STATION, NEW DELHI-110059.
Used Since :01/09/2016
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION AS BEING INCLUDING IN CLASS 43 AS PER NICE CLASSIFICATION.
3712048  26/12/2017
HARMAN PREET SINGH
SHEETAL NAGAR, MOHALLA KULLIAN, MAQSUDAN, JALANDHAR
AN INDIAN NATIONAL
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Services for providing food and drink; Cafeteria; Restaurants
M/S NATURAL DANAPANI RETREAT
SHAKTI SADAN BHARTUPI RAMNAGAR UTTARAKHAND- 244715
Through its Partner Mr. Chetan Rawat

Address for service in India/Attorney address:
POOJA GUPTA
X-1790/A,GALI NO-17,RAJ GARH COLONY,GANDHI NAGAR,NEW DELHI-110031

Used Since :04/06/2017

DELHI

Services for providing food and drink; temporary accommodation as being including in class 43 as per Nice Classification.
3717268    02/01/2018
AAKASH BHATIA
SHOP NO-1, KH.NO 871, RAJ NAGAR EXTENSION, NOOR NAGAR SIHANI, GHAZIABAD, U.P
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation
3717493  02/01/2018
RAHAS RANJAN SAMAL
9A, SEVAK BAIDYA STREET , KOLKATA, 24 PARAGANA (SOUTH)-700029
THE TRADE MARKS ACT -1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Restaurant services, Providing restaurant services, Fast-food restaurant services, Restaurant services for the provision of fast food, Reservation and booking services for restaurants and meals, Services for providing food and drink; Temporary accommodation
3719007 04/01/2018
BHARAT RAJ BHANDARI
trading as ;ARAVALI PARK
2ND FLOOR, FATEH SINGH KI DHARAM SHALA OPP. RAJPUTANA HOTEL PALACE ROAD, JAIPUR - 302006 RAJASTHAN INDIA
Address for service in India/Attorney address:
CHIR AMRIT LEGAL LLP
6TH FLOOR, UNIQUE DESTINATION OPP. THE TIMES OF INDIA OFFICE TONK ROAD JAIPUR
Proposed to be Used
AHMEDABAD
SERVICES RELATING TO PROVIDING FOOD AND DRINK TO PEOPLE, CAFE SERVICES, RESTAURANT SERVICES, HOTEL SERVICES, MOTEL SERVICES, BOARDING HOUSE SERVICES.
3721255   08/01/2018
JAHAN ARA
HOUSE NO.70, ROAD NO.-6, PATNA DAIRY PROJECT SUDHA, HAROON NAGAR, SECTOR-01, PHULWARISHARIF, PATNA 801505 BIHAR
INDIVIDUAL
Address for service in India/Attorney address:
NAVIN PRABHAT
W-26/F-40, NEAR LABOUR COURT, NAYATOLA, MUYAFFARPUR-842001 (BIHAR)

Proposed to be Used
KOLKATA
Services for providing food and drink; temporary accommodation
Cloud 9 Hotels And Restaurants

3724441  11/01/2018
MR.UMESHKUMAR PATEL
B2-302, Abhishek Residency-2, Sudamachowk, Motavarachha,Surat-394101, Gujarat(India)
Individual

Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
AHMEDABAD
HOTEL, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD SERVICES, CATERERS, CAFETERIAS, RESORT, REST HOMES, LODGE, TOURIST HOMES, MOTELS, PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION NO EXCLUSIVE RIGHT OVER THE TERM "Hotels And Restaurants" APPEARING WITH THE MARK.
3726590  13/01/2018

SUBHASISH GHOSH
L 404, JASMINIUM SOCIETY, MAGARPATA, PUNE, PUNE-411028
THE TRADE MARKS ACT -1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Food and drink catering, Services for providing food and drink; Temporary accommodation, Fast food restaurants, Providing of food and drink via a mobile truck
3727044  14/01/2018
AHMAD RASHID
11-MIG ADA FLATS OPPOSITE TO MARRY LODGE ZOHRA BAGH
PROPRIETOR
Address for service in India/Attorney address:
MOHD SALMAN
4/121, PAHASU HOUSE, CIVIL LINES, ALIGARH
Proposed to be Used
DELHI
SERVICES FOR FOOD AND DRINKS
mark shall be used as represented
3727728 15/01/2018
SAVITRI DEVI
326/27, NESAR KALUPUR CHUNGI, BHARAT SINGH COLONY
Individual
Address for service in India/Attorney address:
HARSH OBEROI
C-509, SECTION 19, NOIDA 201301, UP INDIA
Proposed to be Used
DELHI
Prepare, making and Serving the Food and Drink in Restaurant
3728232   16/01/2018
SANAL.U.M
UTHUMBATHUKARAN HOUSE, ELINJIPRA.P.O, NAYARANGADY, THRISSUR, KERALA - 680 721 , INDIA
SERVICE PROVIDER
SINGLE FIRM
Address for service in India/Attorney address:
V.C VALSAN K
269/2002, MAXMILLIANS, 2ND FLOOR, SUNNY JUNCTION BUILDING, OPP:MALA ROAD, CHALAKUDY, THRISSUR-680307, KERALA, INDIA.

Proposed to be Used
CHENNAI
RESORT, HOTEL, RESTAURANT, CATERERS, ICE CREAM PARLOR, JUICE PARK, PROVIDING FOOD AND DRINKS.
3728376   16/01/2018
OMPAL S/O. DHARMIBIR
V.P.O. NANDHA, BHIWANI-127308, HARYANA
INDIVIDUAL

Address for service in India/Attorney address:
BANSAL & BANSAL ASSOCIATES
204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078

Proposed to be Used
DELHI
PROVIDING FOOD SERVICES, RESTAURANT SERVICES
Trade Marks Journal No: 1957, 20/07/2020 Class 43

3728740 16/01/2018
DREAM SQUARE HOSPITALITY LLP
253 Jagrati Enclave, 2nd and 3rd Floor, New Delhi -110092
Limited Liability Partnership
Address for service in India/Attorney address:
ANJALI MOTHA
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu
Used Since :01/10/2017

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES, CAFETERIA SERVICES
3729579 17/01/2018
WHITE HAT WINE AND HOSPITALITY PRIVATE LIMITED
D-363, DEFENCE COLONY, NEW DELHI - 110024
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/11/2017

DELHI
Services for providing food and drink; temporary accommodation.
PLATELIQOUR

3730259  18/01/2018
BIGHIE RESTAURANTS PRIVATE LIMITED
553, FIRST FLOOR, SECTOR 43, GURGAON, HARYANA
SERVICE PROVIDER

Address for service in India/Attorney address:
J F ASSOCIATES
120 (OLD) LAWYERS CHAMBERS SUPREME COURT NEW DELHI

Proposed to be Used
DELHI
PROVIDING HOSPITALITY SERVICES, RESTRO-BARS, LOUNGE SERVICES, SERVING ALL TYPES OF FOOD, DRINKS AND BEVERAGES
3735062  23/01/2018
GAUTAM SHARMA
Gautam Sharma, M/S Pudding & Pie India Pvt Ltd, B-99, Mayapuri Industrial Area, Phase 2, New Delhi - 110064
Proprietor

Address for service in India/Attorney address:
ANJALI MOTA
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu
Used Since :01/02/2017

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
THE WEDDING OPERA

3735532  24/01/2018
GURMEET SINGH
1562, OUTRAM LANE, GTB NAGAR, Delhi-110009
Individual

Address for service in India/Attorney address:
VKT PARTNERS
IPR ARCADE, CHAMBER NO-347, WESTERN WING, TIS HAZARI COURTS, DELHI-110054

Used Since: 20/05/2015

To be associated with:
3733834

DELHI
Providing food and drink; temporary accommodation
3740073  30/01/2018

JAKAT KHANSAMA
H.NO. 340/7, JATTAN WALA CHOUNTRA, PATIALA PUNJAB 147001
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ABHISHEK
C/O HARSH PAHWA REGISTRATION AND ACCOUNTING HOUSE ,H.NO. 69, STREET NO. 30-D, ANAND NAGAR -B, PATIALA, PUNJAB 147001

Used Since :11/05/2016

DELHI
Services relating to providing of food and drink; providing of food counters, catering and restaurant services; self/quick service restaurants, snack bars, lounge & bar services, hotels, cafes, cafeterias, canteens; banquet services; temporary accommodation in hotel, motel, resort

mark shall be used as represented
3740098  30/01/2018
KABITA FOODHOUSE INDIA PRIVATE LIMITED
D-600, GROUND FLOOR, CHITTARANJAN PARK, OPP RAMANUJAN COLLEGE, PO+PS - CHITTARANJAN PARK, NEW DELHI, PIN-110019.
A company incorporated in India under the Companies Act,1956.
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.
Proposed to be Used
DELHI
Cafe, cafeteria and restaurant services; Serving food and drink in retail and takeaway establishments.
*mark shall be used as represented*
BHAJAN FISH CORNER

3740711   31/01/2018

SMT. JASLEEN KAUR ARORA W/O S. SARABJIT SINGH TRADING AS BHAJAN FISH CORNER

Bhajan Building Material, Shop No. 7, Lyallpur Khalsa School Market, Jalandhar (Punjab)

PROPRIETORSHIP

Address for service in India/Agents address:

PURI TRADE MARK CO.

"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since: 01/01/2018

DELHI

Providing of food and drinks and temporary accommodation, restaurants (including self service and fast food restaurants), café shops, fast food junctions and ice cream parlours included in class 43.
TGIF

3740994    31/01/2018

TGI FRIDAYS FRANCHISOR, LLC
19111 North Dallas Parkway, Suite 165, Dallas, Texas 75287, USA
Delaware limited liability company

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Used Since :04/06/1999

To be associated with:
2765658

DELHI
Restaurant, bar, and catering services; take-out restaurant services
NIPPON

3741398  31/01/2018

NIPPON AUDIOTRONIX LIMITED
D-08, SECTOR- 10, NOIDA-201 301 (U.P.).

Body Incorporate

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Used Since :01/04/1996

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, ACCOMMODATION RESERVATIONS (TEMPORARY), RENTAL OF TEMPORARY ACCOMMODATION, HOTEL RESERVATIONS, PROVIDING ON-LINE INFORMATION RELATING TO HOTEL RESERVATIONS
3742036 01/02/2018

NIROS TRAVELS LTD
181 JAGRITI ENCLAVE DELHI-110092

Body incorporate

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
HOTELS, MOTELS, RESTAURANTS BAR, RESTAURANTS, CAFE, INDOOR & OUTDOOR CATERING
3744053 03/02/2018
Ramesh Hospitality (Opc) Private Limited
Vill+Post-Dumari Khurd, Majerganj Sitamarhi, Bihar-843315
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
KOLKATA
Restaurant services.
3745511  06/02/2018
SHRI SHYAM FOODS
#3-4, JAIN ENCLAVE BHAMIA KHURD, LUDHIANA, PUNJAB, INDIA
Partnership firm

Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since: 01/12/2017

DELHI
Providing of Food and Drink, Cafeterias, Cafes, Canteens, Catering, Cocktail Lounge Services, Restaurants, Self Service Restaurants, Snack-bars, Fast Food, included in Class 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word PANI PURI.
3745838  06/02/2018
HOMING INDIA PRIVATE LIMITED
KASBA INDUSTRIAL ESTATE, PHASE-II, PLOT-83, KOLKATA 700107, WEST BENGAL, INDIA.
SERVICE PROVIDER
Proposed to be Used
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; INCLUDING BAR.
3746931  07/02/2018

THE OLD SCHOOL
53-54-E, SARABHA NAGAR, LUDHIANA (PB.)

PARTNERSHIP

Address for service in India/Attorney address:

MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 01/11/2014

DELHI

Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services; Self-service Restaurants, Bars, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours.
3747279   07/02/2018
PG FOOD WORKS
WA 108 Upper Ground Floor, Shakarpur, Delhi – 110092
UNREGISTERED PARTNERSHIP FIRM
Address for service in India/Attorney address:
ANAND PRAKASH
10, DDA MARKET NIRMAN VIHAR DELHI 110092
Proposed to be Used
DELHI
CAFES; FOOD AND DRINK CATERING; RESTAURANTS; SELF-SERVICE RESTAURANTS; HOTELS; BURGER, PIZZA;
BAKERY PRODUCTS; SANDWICHES; SHAKE; MOCKTAILS; FAST FOOD RESTAURANT; SNACK BARS AS INCLUDED
UNDER CLASS 43
Registration of this Trade Mark shall give no right to the exclusive use of "BURGER- THE ART OF BAKING BURGER"
3747464  07/02/2018
HIMALYA INTERNATIONAL LIMITED
SHUBHKERA PAONTA SAHIB-173025, HIMACHAL PRADESH
Limited Company Registered with Registrar of Company

Address for service in India/Attorney address:
BEACON LEGAL
53/4 ARYA NAGAR DAYANAND VIHAR DELHI-110092

Proposed to be Used
DELHI

SERVICES FOR PROVIDING FOOD AND DRINKS, FAST FOOD RESTAURANT, TAKE AWAY FOOD SERVICES, CATERING OF FOOD AND DRINKS, RESTAURANT SERVICES, HOTEL SERVICES, TEMPORARY ACCOMODATION
3748445  09/02/2018
TALLI STATION HOSPITALITY PVT LTD
5, COMMUNITY CENTER NARAINA VIHAR INDUSTRIAL AREA PH-1 NARAINA VIHAR NEW DELHI 110028
ARTIFICIAL PERSON
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463, 13 TH CROSS, 10 TH MAIN, WILSONGARDEN, BANGALORE, 560027

Proposed to be Used
DELHI
RESTAURANT BAR SERVICES
3748675  08/02/2018

SUHKDEEP SINGH
253/5, SECTOR C, DEFENCE COLONY, KALARHERI, AMBALA, HARYANA 133001
INDIVIDUAL

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.
Used Since :25/10/2017
DELHI

Restaurant Services For Providing All Types Of Foods.
BEGINA SERVICES PRIVATE LIMITED
805, Woodway Tower, Omaxe City, NH-1, Sonepat-131001, Haryana.

Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI-110 019.

Proposed to be Used

DELHI

Providing personalized meal planning services via a website, personal chef services, preparation of meals, catering services, supplying of meals for immediate consumption, food preparation services, consultancy services relating to food.
BEGINA SERVICES PRIVATE LIMITED
805, Woodway Tower, Omaxe City, NH-1, Sonepat-131001, Haryana.

Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.

Proposed to be Used

To be associated with:
3749786

DELHI

Providing personalized meal planning services via a website, personal chef services, preparation of meals, catering services, supplying of meals for immediate consumption, food preparation services, consultancy services relating to food.
3750189    09/02/2018
BSM VENTURES LLP
284, PART BUNGALOW, MEERUT CANTT
SERVICE PROVIDER
Address for service in India/Attorney address:
MANOJ KUMAR
SANTOSH & CO. 1ST FLOOR UNION BANK BUILDING KHUNI PUL BEGUM BRIDGE ROAD, MEERUT-250001, U.P, INDIA
Proposed to be Used
DELHI
SERVICES RELATED TO SUPPLY OF FOOD AND DRINK, TEMPORARY ACCOMODATION INCLUDED IN CLASS 43
3750270  10/02/2018

VIKASH KUMAR JAIN
23/1, MAHARSHI DEBENDRA ROAD, 2ND FLOOR, ROOM- B11, KOLKATA- 700007
SOLE PROPRIETOR

Address for service in India/Attorney address:
NITINDRA MOHAN MOOKERJEE, ADVOCATE
15A, HARE STREET, 1ST FLOOR, ROOM NO.101, KOLKATA 700 001, WEST BENGAL, INDIA

Proposed to be Used

KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT AND CAFÉ SERVICES, FOOD AND DRINK CATERING.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD "CATERERS".
Trade Marks Journal No: 1957, 20/07/2020 Class 43

3751928  13/02/2018
SAMAYAA HOTELS AND RESORTS PRIVATE LIMITED
KASBA INDUSTRIAL ESTATE, PHASE-II, PLOT-8, PIN-700107, WEST BENGAL, INDIA.
SERVICE PROVIDER
Used Since: 26/07/2017
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
3752169  13/02/2018
VISHAL DHUPIA
trading as ;CONEEZA
11, NEW AHINSHAPUR, FATHEPURA, UDAIPUR-313001, RAJSTHAN, INDIA
SERVICE PROVIDER
INDIVIDUAL
Proposed to be Used
MUMBAI
FAST FOOD RESTAURANT INCLUDING IN CLASS 43
bloom to your best!

3753672  14/02/2018

IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi 110001.

A Company incorporated under the Companies Act 1956 with limited liability.

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
DELHI

Services for providing food and drink; Temporary accommodation.
3753673  14/02/2018
IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi 110001.
A Company incorporated under the Companies Act 1956 with limited liability.

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation.
3753674   14/02/2018
IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi 110001.
A Company incorporated under the Companies Act 1956 with limited liability.

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI-110 008.

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation.
3754482  15/02/2018
MOHD. ABUBAKAR QURAISHI TRADING AS “IDREES BIRYANI RESTAURANT”
OPPOSITE PATANALA, POLICE CHOWKI, CHOWK MANDI, LUCKNOW - 226003, (U.P.)

NEW

Address for service in India/Attorney address:
ESHEILD IPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since :16/11/2015

DELHI
“Services for providing food and drink; temporary accommodation”
RAJA DHABA (JAGRAON WALE)

3754534   15/02/2018

S. PARMINDER SINGH PROPRIETOR OF M/S RAJA DHABA
G.T. ROAD, JAGRAON, DISTT. LUDHIANA, PUNJAB.

INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/1990

DELHI

PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTELS, FAST FOOD RESTAURANTS, ICE CREAM PARLOURS, RESORT SERVICES, ARRANGING OF BANQUETS, CAFÉS AND CATERING SERVICES INCLUDED IN CLASS-43.
SHIKAAR BAGH

3758153    20/02/2018

KANOTA RESORTS PRIVATE LIMITED
NARAIN NIWAS PALACE HOTEL, NARAIN SINGH ROAD, KANOTA BAGH, JAIPUR, RAJASTHAN, INDIA

Address for service in India/Attorney address:
SUKRITI KASLIWAL
S Kasliwals & Associates, Kasliwal Chambers, D 2, Basement, Vrindavan Apartments, Meera Marg, Bani Park, Jaipur, Rajasthan 302016

Used Since :01/09/2017

AHMEDABAD

HOTEL, BAR, CAFETERIA AND RESTAURANT SERVICES.
3758251  20/02/2018
MANVIR SINGH MAANSHAHIA
House No. 129, Majithia Enclave, Patiala, Punjab-147001, INDIA
An individual and an Indian national

Address for service in India/Attorney address:
NAVEEN CHAKLAN
DELHI INTELLECTUAL PROPERTY LLP, 602, 6th Floor, Naurang House, 21 K. G. Marg, Connaught Place, New Delhi -110001

Proposed to be Used
DELHI
PROVIDING FOOD AND DRINKS, TIFFIN SERVICES, CATERING SERVICES, FOOD SUPPLY SERVICES, RESTAURENT
AND OTHER GOODS OR SERVICES INCLUDED IN CLASS 43.
3758703  20/02/2018
JASMINE SINGH PURI TRADING AS MY LITTLE CAFE
3RD FLOOR, GK PLAZA, SAILI ROAD, PATHANKOT (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :26/09/2014
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services; Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours.
3760132   21/02/2018
MR. VARUN NEGI PROPRIETOR OF THE BIRYANI SMOKE HOUSE
B-407, HIMALAYA APARTMENT, VASUNDHARA, SECTOR-5, GHAZIABAD, U.P
propietorship firm

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, HOTELS, FOOD AND DRINK CATERING, RESTAURANTS IN CLASS 43
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word SMOKE.
3760434 21/02/2018
SATYA PAL ARORA PROPRIETOR OF AAHAR
26/118, SANJAY PLACE, AGRA (U.P.).
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/04/1993
DELHI
Services relating to snack, fast food joints, pastry shops, ice-cream parlors, takeaway outlets, restaurants, catering services, food and drink services.
RAHUL SAXENA
GROUND FLOOR, 297, SATYA NIKETAN, NEW DELHI-110021
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation
3761631  22/02/2018
MRS. ANUPRIYA GUPTA
1/13, Nawabganj, Kanpur – 208002.
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
DELHI
Catering Services & Providing of Food & Drinks.
Feeding Frenzzy
3761707  23/02/2018
Mrs. Shruti Pal
B-3, Guru Ram Das Nagar, Laxmi Nagar, Delhi - 110092
an Individual
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.
Proposed to be Used
DELHI
Mobile Food Truck, restaurant and café services.
Trade Marks Journal No: 1957 , 20/07/2020 Class 43

SHRI MEHBOOB ALIAS MAHEBUB VIRANI
Opposite Holiday Street, Gauravaddo, Calangute, Bardez, Goa 403516
Sole Proprietor

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Used Since :01/07/2011

MUMBAI
Services for Providing Food & Drink, Temporary Accomodation

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3762858
Bon's Food Factory

3763632  25/02/2018

SHOBHIT KHANNA
742 R B Estate, Loharka Road Amritsar
Individual

Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607
Used Since : 03/07/2017

DELHI
Bakery and food services
SWADISHT BHOJNALAYA

3765514  27/02/2018

AWADH KISHOR SAH

trading as ; ARC AND CO.

SHOP NO. 322, 3RD FLOOR, MLU CENTRAL MARKET, PLOT NO.-03, SECTOR 10, DWARKA, NEW DELHI-110075

SERVICE PROVIDER

Proposed to be Used

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK;
3787765  24/03/2018
SHUCHITA MUZUMDAR
HOUSE NO. 586, DUTT NAGAR, RAJENDRA NAGAR, INDORE-452012 M.P.
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI
RESTAURANT
3891744  19/07/2018
JOSEPH T M (INDIAN NATIONAL, PROPRIETOR), TRADING AS NEW KABAB ZONE
No 23, 4th Cross, Bilekahalli Layout, B G Road, Bengaluru - 560076, Karnataka
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPTURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :12/07/2011
To be associated with:
2476096
CHENNAI
Providing food and drink services and temporary accommodation
3897321    25/07/2018
AKSHAY HASMUKHBHAI GANDHI
RUSHABH NAVAL NAGAR 3/18 MAIN ROAD, B/H SWAMINARAYAN CHOWK, MAVDI PLOT, RAJKOT 360004 GUJARAT INDIA

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, TAKE-AWAY FOOD AND DRINK, TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
4014092   01/12/2018
MR. VIPUL RODRIGUES
SHANTI APPT NO. 2, A/WING 104, MAROL MILITARY ROAD, OPP. RICHARD GARAGE, ANDHERI (EAST), MUMBAI - 400059
INDIVIDUAL
Address for service in India/Attorney address:
VIBHA VINODKUMAR PAREKH.
OFFICE No-8, LUCKY MANSION, 1ST FLOOR, ABOVE HEERA PATHOLOGY LABORATORY, VAKOLA MARKET, SANTACRUZ (EAST), MUMBAI-400 055.

Proposed to be Used
MUMBAI
RESTAURANT
Spice N Cream

4118890  15/03/2019
RHISHIKESH VILAS PARKHI
J - 502, Laburnum Park, Magarpatta City, Pune, Maharashtra - 411013
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation.
4158566  26/04/2019
MR. RANJEET SINGH SHAKTAWAT SOLE PROPRIETOR OF SAJJAN HOLIDAYS
8, SHREE N, BHAIWAY NAGAR, BEDWAS, UDAIPUR, RAJASTHAN - 313001
PROPRIETOR

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :02/04/2019

AHMEDABAD
HOTELS, RESORT HOTEL SERVICES, RESTAURANT, PROVIDING FOOD AND DRINKS, PROVIDING TEMPORARY
ACCOMODATIONS UNDER CLASS 43.

restriction of services for providing in the state of RAJASTHAN only..
4350744  18/11/2019
THE COFFEE BREWING COMPANY
#15, Pampa MahaKavi Road, Shankarpuram, Bangalore- 560004
Partnership Firm
Address for service in India/Attorney address:
B VIVEK ANAND SAGAR
NO 24 SHREE RAMA MANDIRAQ ROAD BASAVANGUDI BANGALORE 560004
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD & DRINK; HOTEL, RESTAURANTS, SERVING OF WAFFLES, SHAKES, SAVORIES, DESSERTS, CANTEENS, MOTELS, SELF-SERVICE RESTAURANTS, SNACK-BARS, SOCIAL CLUBS; CAFES & CAFETERIAS; ICE CREAM PARLORS; GLASSWARE; RESTAURANTS SPECIALIZED IN PREPARING AND SERVING WAFFLES, SHAKES, SAVORIES, DESSERTS AND ICE CREAMS.
4406815  13/01/2020
DIAHAPPY HEALTH PRIVATE LIMITED
1/1, GANDHI PARK, SURENDRA MANGALDAS ROAD, VASTRAPUR, AHMEDABAD, GUJARAT- 380006
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :22/12/2019
AHMEDABAD
Services for providing food and drink; Temporary accommodation
subject to the mark should be use as represented
MUHAMMED MADANI K.
CORPORATE HOUSE, PP XII/130-A/130- B, KUPPAM P.O., THALIPARAMBA, KANNUR-670 502, KERALA STATE, INDIA
Sole Proprietor

Address for service in India/Attorney address:

LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4411434  17/01/2020
SOM FRAGRANCES PVT. LTD.
32-A, Saresh Bagh, Kanpur-208012, U.P.
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
DELHI
SERVICES OF HOTELS, RESTAURANTS, SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION SERVICES IN CLASS-43.
4412133   18/01/2020
SARVA FOOD CHAIN PVT.LTD.
101,2ND FLOOR,ANJANI PLAZA,BHANWARKUAN ROAD
OWNER
Address for service in India/Attorney address:
RAJAT KABRA
12, MADHUBAN COLONY, KESAR BAGH, NR. OLD RTO ROAD,OPP. NEW ANNAPURNA POLICE STATION, INDORE-452009,, MP.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD & DRINKS,FAST FOOD OUTLETS,CAFETERIAS,FOOD COURT,SNACK BARS
RESTAURANT
4412244  18/01/2020
ANANTKOTI FOODSTUFF PRIVATE LIMITED
6/1305, ACACIA BUILDING, VASANT VALLEY, KHADAKPADA, KALYAN WEST, MUMBAI, THANE, MAHARASHTRA - 421301
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Carry-out restaurant services; Take-away restaurant services; Take-out restaurant services; Restaurant services; Mobile restaurant services; Restaurant reservation services; Restaurant and catering services; Restaurant and café services; Restaurant and hotel services; Cafeteria and restaurant services; Cafe, cafeteria and restaurant services; Fast food and non-stop restaurant services; Provision of food and drink; Food preparation; Serving of food and beverages; Serving of food and drinks; Preparation of food and beverages; Mobile cafe services for providing food and drink; Preparation and provision of food and drink for consumption in retail establishments

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MR. SUMIT GULAB GAIKWAD TRADING AS: MOMO KING FOR MOMOS LOVER
IDEAL CHAMBER, SHOP NO – 07, PAUD ROAD, KOTHRUD, PUNE – 411032, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD & DRINKS, CAFE, HOTEL & RESTAURANT SERVICES, PROVIDING OF MOMOS, FAST FOOD AND SNACKS SERVICES
4412610  18/01/2020
KARAMJIT SINGH TRADING AS MR. ROLLS & SHAKES CO.
1880, STREET NO. 5, MAHARAJ NAGAR, NEAR PAU GATE NO. 3, LUDHIANA-141001 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :10/01/2020

DELHI
Providing Food & Drink, Catering Services, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Self-service Restaurants, Hospitality services [food and drink], Cocktail Lounges, Snack-bar Services, Food & Drink Catering, Cafes, Ice Cream Parlors & Bar Services.

subject to the mark should be use as a whole
4414994 21/01/2020

J P FOODS
D-1, Gokul Township, Behind Shivanjali Society, Vadodara, Gujarat

Proposed to be Used

AHMEDABAD

Services for providing food and drink, restaurant, food plaza, food outlet, catering services,
PEPPERCORN CAFE

4415053  21/01/2020
GANGAVARAPU SANATH KUMAR
# 10, Abhivridhi Layout, Segehalli Main Road, Virgonagar Post, Bangalore -560049
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Restaurant services.
4415223 21/01/2020
ROSHNI SHAHANI DOING BUSINESS AS BROWN BAKE FOODS
S-16, HARI BHAU UPADHYA NAGAR, AJMER, RAJASTHAN
SINGLE FIRM

Address for service in India/Attorney address:
NISHNAT ASSOCIATES
K1/125 LOWER GROUND FLOOR CHITTARANJAN PARK NEW DELHI-19
Used Since: 21/03/2015

AHMEDABAD

Services for providing food and drink; restaurant; café; cafeteria; snack bar; coffee shop services; fast food outlets & snack bar services, preparation of food for take-away services

subject to the mark should be use as a whole
Trade Marks Journal No: 1957, 20/07/2020 Class 43

KEEKO Hospitality Private Limited
Antariksh Residency A-902, Mehul Nagar, Jamnagar, Gujarat, India, 361006
Body Corporate

Address for service in India/Attorney address:

MANISH SHARMA
64, Parbati Ghosh Lane, Kolkata-700007
Used Since: 10/07/2019

AHMEDABAD

Services for providing food and drink; temporary accommodation.
ADAM BASHA
trading as : A M FOOD COURT
NO.114/9, NEDUNCHALAI NAGAR, NERA AISHWARYAM SPECIALITY HOSPITAL, BENGALURU BYE-PASS ROAD, SALEM-636005, TAMILNADU INDIA.
SOLO PROPRIETOR

Address for service in India/Attorney address:
BS ASSOCIATES
PLOT NO.88, 5TH CROSS STREET, RAJIV NAGAR, PERUNGUDI, CHENNAI-600 096, TAMILNADU,

Proposed to be Used
CHENNAI
PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION IN CLASS 43.
4416046  22/01/2020
JUBILEE INFRATECH PVT.LTD
H.No. 2-1-740, Flat No.10, Manohar Apts, O.U. Main Road, Vidyanagar, Hyderabad – 500044. Telangana State
Body Incorporate Including private limited company
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Used Since :22/01/2007
CHENNAI
PROVIDING FOOD AND DRINK, CAFETERIA, RESTAURANT, HOTEL, MOTEL, LODGING, BOARDING, RESORTS

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
HOT CHIPS

4416316   22/01/2020

ABHIJEET PATEL Proprietor of M/S. V CARE SUPPORT

FLAT NO. 213/1, 1st FLOOR, BLOCK D-12, SECTOR-7, ROHINI, NEW DELHI-110085

An Indian Proprietorship Firm

Address for service in India/Attorney address:

DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016

Proposed to be Used

DELHI

Temporary Accommodation, Providing Food and Drink, Cafes, Cafeterias, Snack Bars, Hotels, Motels, Resorts, Potato Chips, Snacks Restaurants, Self Service Restaurants, Fast Food Restaurants, Canteens, Coffee Shops, Ice Cream Parlors and Catering Services in class 43
4416372   22/01/2020
MR. PRAKASH NARAYANAPPA
588 Ghatage Lane, Pulachi Shirol, Kolhapur-416008
SINGLE FIRM

Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India

Proposed to be Used
MUMBAI
Providing food, drinks and fast food services
subject to the mark should be use as whole
ASHISH GAUR S/O NEMI CHAND GAUR
B-1, 36, Kriti Nagar, Tonk Road, Jaipur-302018.
Sole Proprietor

Address for service in India/Agents address:
INDUS
C/443, B.G.TOWER, O/S. DELHI DARWAJA, SHAHIBAUG ROAD, AHMEDABAD 380004

Used Since :01/04/2019

AHMEDABAD
Resort Hotel Services, Resort Lodging Services, Providing Temporary Lodging for Guests, Reservations and Booking of Temporary Lodging, Rental of Temporary Lodging, Rental of Temporary Accommodations & Meeting Rooms, Lodging Services, Services Providing of Food & Restaurant

subject to the mark should be use as whole
4416528  22/01/2020
SQUARE ROOT HOSPITALITIES PRIVATE LIMITED
DTJ 905-906, DLF Tower B, Jasola, New Delhi - 110025
A company incorporated and existing under the provisions of Companies Act, 2013

Address for service in India/Attorney address:
ROHAN ROHATGI
D-98, SECTOR 30, NOIDA - 201303, GAUTAM BUDDHA NAGAR, UTTAR PRADESH

Proposed to be Used
DELHI
Services for providing food and drink; cafe services; cafeteria and canteen services; catering services; fast food restaurant services and restaurant services.
4416588   22/01/2020
NILESH RAMDAS PRABHU
SHOP NO. 2, 3, 4 PINKY APARTMENT, NEXT TO OLD PETROL PUMP, MIRA BHAYANDER ROAD, MIRA ROAD, PIN- 401 107, DIST. THANE, MAHARASHTRA
Proprietor

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION INCLUDED IN CLASS- 43
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
4416618  23/01/2020
BHAGWAN POPAT LANDGE
MU POST WADA, TAL- KHED, DIST-PUNE, WADA MH - 412402
INDIVIDUAL

Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN,KATNI-483501.(M.P.).

Proposed to be Used
MUMBAI
Services for providing Food and drinks
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
4416814    23/01/2020
SHAILESH DAULATRAM PAHALWANI
B-606, SHARDA GRAM, LINK ROAD, DAHISAR EAST, MUMBAI, 400068, MAHARASHTRA, INDIA
INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.

**Proposed to be Used**

**Mumbai**
SERVING AND PROVIDING FOOD AND DRINK

*subject to the mark should be use as whole*
UNCAFE

4417264   23/01/2020

DHARAMPAL SATYAPAL LIMITED
98, Okhla Industrial Estate Ph-III, New Delhi-110020
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.

Address for service in India/Agents address:
The ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI

Services for providing food and drink; Restaurant services, Quick service Restaurant, Salad Bar.
WAHHOTELS

4420458  26/01/2020

PRAMOD KUMAR DAS
Archita Enclave, 04th Floor, 14 no.Talbagan Colony, Kolkata 700090
provide online service to client for online hotel search, booking, flight booking, etc. all travel agent service provider
Individual

Proposed to be Used
KOLKATA

Online Booking and Reservation services for accommodation of any hotels, holiday home.
Trade Marks Journal No: 1957, 20/07/2020 Class 43

4421470 27/01/2020
DEEPAK SINGH
001/A8, Olive County Apartment, Vasundhara Sector 5, Ghaziabad 201012
Online Catering Services
Proprietorship Firm
Used Since: 01/06/2019
DELHI
FOOD & CATERING RELATED SERVICES
THIS IS CONDITION OF REGISTRATION THAT ALL LABELS SHALL BE USED TOGETHER.
JOSHH KULFI

4422157    28/01/2020
DELUXE CATERERS PVT.LTD.
1, Rashid Mansion, Ground Floor, Dr. Annie Besant Road, Lotus, Worli, Mumbai-400018
Private Limited Company

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
services for providing food and drink; hotels, motels & restaurants; self-service restaurants; cocktail lounge; foods
sculpting snack bars; canteen, cafes and cafeterias; ice-cream parlours; bar services; catering services; providing
temporary accommodation and meeting rooms; lodging services; serviced apartment hotels; rental of tents &
transportable buildings; tourist home services; rental of chairs, table, table linen, glassware; holiday campground service
4422308   28/01/2020  
SUNILKUMAR MANIBHAI PATEL  
trading as ;WE ARE GROUP  
NEAR GOVT. SCHOOL AT UNDHELA, UNDHELA-ALINDRA ROAD, UNDHELA, DISTRICT KHEDA - 387510  
Proposed to be Used  
AHMEDABAD  
CAFÉ SERVICES  

we are group
CAFÉBAHAR

4422642  28/01/2020

M/S. CAFE BAHAR
3-5-815, Hyderguda, Basheerbagh, Hyderabad – 500 029, Telangana, India

Address for service in India/Agents address:
S. BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since : 21/03/1973

CHENNAI
Hotels, Restaurants, Catering Services, Providing Temporary Accommodation, Providing Food And Drink In Restaurants, Coffee Shops, Bar And Restaurant Services.
4424026   29/01/2020
RAMACHANDRAN ACHARYA PROPRIETOR OF TEZZ KHANA
S/O: SHANMUGAM ACHARYA, A2/205, LOKYAMUNA BUILDING, MILITARY ROAD, NEAR WAZWAAN RESTAURANT, ANDHERI EAST, MUMBAI, J.B. NAGAR, MAHARASHTRA - 400059
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Hotel services; Hotel and restaurant reservation services; Hotel, restaurant and catering services; Hotel, motel and resort services; Hotel, restaurant and cafe services; Providing online information relating to hotel reservations; Providing online information relating to hotel reservations; Booking of temporary accommodation in hotels and boarding houses; Reservation of temporary accommodation in hotels and boarding houses; Arranging hotel accommodation; Providing hotel accommodation; Hotel catering services
HEERA FUSION

4425090    30/01/2020

GUDIPUDI ANIL KUMAR
#54-20/8-6, Srinagar Colony, Vivekananda Statue Road, Ward-2, Vijayawada-520008

PROPRIETOR

Address for service in India/Attorney address:
MAMILLAPALLI SUDHEER
# 4-23-55, NTR Colony II Lane, Amaravathi Road, Guntur, Andhra Pradesh

Used Since: 24/02/2018

CHENNAI

RESTAURANT PROVIDING OF FOOD AND DRINK
4425335  30/01/2020
M/S. THE FLAMES KITCHEN
NO.34, MASTHI GOUNDER STREET, PEELAMEDU, COIMBATORE - 641 004
PARTNER
Address for service in India/Agents address:
NIRMALA MARY T
LA-77, FIRST BLOCK, GANAPATHY MAANAGAR, COIMBATORE-641006, TAMIL NADU

Proposed to be Used
CHENNAI
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMODATION, FOOD PREPARATION SERVICES, TAKE AWAY FOOD SERVICES
RAVINDRA DATTATRAY MANDHARE
Sr. No. 125, Bhoral Vasti, Patharwadi (Bhivari), Tal- Purandar, Pune - 412301
Individual

Address for service in India/Agents address:
KOMAL PRASHANT BHAGAT
FLAT NO.103, HARIHAR CHS.SUNDER NAGAR, NEAR NEW PETROL PUMP, MIRA ROAD EAST, THANE-401107.

Used Since :26/01/2018

MUMBAI
Food and Drink Catering, Fast Food Restaurant, Restaurant Information Services, Food, Tea Room Services, Snacks Services.
Trade Marks Journal No: 1957, 20/07/2020 Class 43

4429046    03/02/2020
MR. BABULAL PUKHARAJ SOLANKI
S.NO – 62/7, SHOP NO – 29, GAGAN SAMRUDDHI, BIBWEWADI, PUNE - 411037, MAHARASHTRA, INDIA
Individual
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :01/12/2019

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, BHELI, PANIPURI, SNACK, CHAT HOUSE, FAST FOOD, CAFE, HOTEL & RESTAURANT SERVICES
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4451226  24/02/2020
CUP KETTLY
Shop No 2 Ground Floor Arik Commercial Opp Sun Moon Park PF Office Road Akota
PARTNERSHIP FIRM
Address for service in India/Agents address:
SANDIP KARANRAI SHUKLA
CITY COMPLEX, 2ND FLOOR, OPP. GOLDEN SILVER APARTMENT, SUBHANPURA MAIN ROAD, VADODARA - 390 023.
Used Since :09/01/2020
AHMEDABAD
Services provided by persons or establishments whose aim is to prepare food and drink for consumption and services as Cafe and Restaurants and Food court
4460945   03/03/2020
KRAVING FOODS & BEVERAGES
SHOP NO. 22, HIRANANDANI FORTUNE CITY RETAIL SECTOR A, BHOKARPADA VILLAGE, TALUKA PANVEL RAIGAD MAHARASHTRA PIN 410206
partnership firm
Address for service in India/Agents address:
OOVES MOHD RAFIQUE SARA
201-B, CHAUHAN CLASSIC, HILL PARK, NEAR AGARWAL ESTATE, JOGESHWARI (W), MUMBAI-400 102
Used Since :04/02/2020
MUMBAI
food, drink and temporary accommodation,RESTAURANT
THE GREEK MOON

4467988   10/03/2020

ABHIKARAN JAIN
WARD NO. 20, HOUSE NO. 4, RISHABH COLONY, RAMGANJ MANDI, KOTA, RAJASTHAN - 326519
INDIVIDUAL

Address for service in India/Agents address:

RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016, M.P.

Used Since : 01/12/2019

AHMEDABAD

CAFE AND RESTAURANT SERVICES; SERVICES FOR PROVIDING FOOD AND DRINK INCLUDED IN CLASS 43.
4477715  19/03/2020
DHIMANT HARISHKUMAR PRAJAPATI
335-K, KOVADIYA VAS, JAMIYATPURA, GANDHINAGAR - 382423. GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4477723    19/03/2020
MR. SURESH KRISHNAN KUTTY
B-703, Marol Hill View, Mility Road, Marol, Andheri East, Mumbai- 400059, Maharashtra, India
Individual
Address for service in India/Agents address:
SNEHA PRATIK KANITKAR
B/31, SMITANJALI, KOSAMGO NAGAR, S.V. ROAD, BORIVALI WEST, MUMBAI-400092.
Proposed to be Used
MUMBAI
Services for providing food and drink, temporary accommodation
4477724   19/03/2020
RANJITH CHERAYI PADINJAKKARA
KM 12/338(10), SNOW WHITE RESIDENCY, KALPETTA POST, VIKAS NAGAR, WAYANAD DISTRICT, KERALA STATE-673121, INDIA
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048
Used Since :01/08/2019
CHENNAI
Food and drink catering; restaurant services; hotel services; cafe and cafeteria services.
Proprietorship Firm

Address for service in India/Attorney address:

RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4, GURGAON

Proposed to be Used

DELHI

Restaurant services; Tourist restaurant services; Restaurant information services; Mobile restaurant services; Self-service restaurants; Cafe and restaurant services; Food and drink catering for banquets
4480732  21/03/2020
PERAMBUR SRI SRINIVASA SWEETS & SNACKS
OLD NO:16/1, NEW NO:23, PERAMBUR HIGH ROAD, PERAMBUR, CHENNAI -600011
Partnership Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :10/11/2006
CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
4480734  21/03/2020
PERAMBUR SRI SRINIVASA SWEETS & SNACKS
OLD NO:16/1, NEW NO:23, PERAMBUR HIGH ROAD, PERAMBUR, CHENNAI -600011
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :10/11/2006

CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
4480987 20/03/2020
WILD VIEW RESORTS PRIVATE LIMITED
ZIZINA RESORTS, POBITORA ROAD, RAJA MAYANG, ASSAM-782411, INDIA
Private Limited Company
Address for service in India/Attorney address:
JOYJYOTI MAHANTA
3rd Floor, House No- 281, Opposite Guwahati Commerce College Boys' Hostel, R G Baruah Road, Guwahati, Assam - 781003, India
Used Since: 28/03/2012
KOLKATA
Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1957, 20/07/2020 Class 43

4481187 23/03/2020
ADIPTA MAJUMDER
2D, QUEENS PARK, KOLKATA - 700019, WEST BENGAL, INDIA.
An Indian Citizen
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Hotel, restaurant and catering services. Temporary accommodation and catering services for guests.
4481197  23/03/2020
ADIPTA MAJUMDER
2D, QUEENS PARK, KOLKATA - 700019, WEST BENGAL, INDIA.
An Indian Citizen

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. CHATTERJEE ROAD, GROUND FLOOR, KOLKATA 700 042, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Ice cream parlours.
4482456   26/03/2020
RAVINDRA NATH GUPTA
353/1, JaiLal House, Near Golak Dham Mandir Main Road, Bijwasan, Delhi - 110061
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :17/05/2017
DELHI
Services for providing food and drink; temporary accommodation
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

4483185  29/03/2020

To be associated with:
2329128, 2329134, 2329140

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.
4483701  31/03/2020
SUNIL KUMAR A
Archana (Po), Chevarambalam, Calicut, Kerala – 673017
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Food preparation services, Catering (Food and drink -), Hotels, Information relating to hotels
National Payments Corporation of India.
1001A, 10th Floor, B Wing, The Capital, Bandra-Kurla Complex, Bandra (East), Mumbai- 400 051.
A company incorporated under Section 25 of the Companies Act, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

To be associated with:
3430358

Mumbai

Services relating to providing of food and drink; providing of food counters, catering and restaurant services; self/quick service restaurants, snack bars, lounge & bar services, hotels, cafes, cafeterias, canteens; banquet services; hotel booking & reservations, temporary accommodation in hotel, motel, resort; providing of boarding and lodging services; hospitality services included in class 43.
1ST GATE

4496164    05/05/2020
1ST GATE LUXE PRIVATE LIMITED
1ST GATE LUXE PRIVATE LIMITED, PLOT NO.537, UMAID HERITAGE DEFENCE LAB, ROAD, RATANDA, JODHPUR, RAJASTHAN, 342011
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
GARIMA GOYAL
49 A, SULTAN NAGAR, GUJAR KI THADI, GOPALPURA BY PASS JAIPUR 302019

Proposed to be Used
AHMEDABAD
Services for providing food and drink; temporary accommodation
4497132  07/05/2020
DUCKMAN BEVERAGES PRIVATE LIMITED
NETWORK TRANSPORT CORPORATION SHOP NO-18, RIDDHI ARCADE, COM. PL-857 C AND D, KWC KALAMBOLI
RAIGARH MH 410218 IN,
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Proposed to be Used
MUMBAI
Services for providing food and drink
REWILDING

4497331 07/05/2020

SANATH REDDY A
No. 1239, 32 'G' Cross, 4th T block, Jayanagar, Bangalore-560041
Individual

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
CHENNAI
Resort lodging services; resort hotel services; hotel, motel and resort services; providing food and lodging in health resorts that specialize in promoting patrons' general health and well-being; restaurant services; services for providing food and drink; temporary accommodation; providing campground facilities; holiday camps.
FLAVOUR MATES
4500288  12/05/2020
JUBILANT FOODWORKS LIMITED
Registered office at Plot no. 1A, Sector – 16A, Noida – 201301, Uttar Pradesh AND Corporate Office at Logix Techno Park, Tower D, 5th Floor, Sector 127, Noida 201304, Uttar Pradesh
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1957, 20/07/2020

4500915 14/05/2020
MR. AJAY MAHADEO GADADAWAR
Pandharpur road near Tasgaon phata Miraj-416410
sole proprietor

Address for service in India/Attorney address:
ADV LALASAHEB ATOLE
Dhumal Nivas, Behind Kamla Nehru

Proposed to be Used
MUMBAI
Providing food and Drinks.
4502244  15/05/2020
PRATIM CHATTERJEE
Geetashree apts, sb gorai road, Asansol, West Bengal- 713304
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
KOLKATA
Restaurants and Café services
4503281   16/05/2020

P. VISHVESWAR
NO.1, SUNKUVAR AGRARARAM STREET, CHINTADRIPET, ANNA ROAD, CHENNAI-600002, TAMIL NADU, INDIA
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
G.VIGNESH
NO. 6/3, MINT STREET, 1ST LANE, SOWCARPET, CHENNAI - 600001, TAMIL NADU, INDIA

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, HOTEL, RESTAURANT AND CATERING SERVICES, CATERING SERVICES FOR THE PROVISION OF FOOD AND DRINK, CATERING SERVICES SPECIALIZED IN CUTTING HAM WITH KNIVES FOR WEDDINGS AND PRIVATE EVENTS
4505363  19/05/2020
M/S.PRATHAP AGRO PRODUCTS
NO.7/158, BHEL, ANNANAGAR, SEEKARAJAPURAM POST, BEHIND ANDHRA BANK, VIA-TIRUVALAM, VELLORE – 632 515, TAMILNADU, INDIA
PARTNERSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI

MILK BAR SERVICES, ICE CREAM PARLOURS, SERVING FOOD AND BEVERAGES IN MILK BARS, MOBILE CAFE SERVICES FOR PROVIDING FOOD AND DRINK, SERVICES FOR PROVIDING FOOD AND DRINK, HOTEL AND MOTEL SERVICES, CAFÉ, CAFETERIA AND RESTAURANT SERVICES, DELICATESSENS [RESTAURANTS], SNACK-BAR SERVICES, JUICE BAR SERVICES, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, PREPARATION OF FOOD AND DRINK FOR IMMEDIATE CONSUMPTION, TAKEAWAY FOOD AND DRINK SERVICES
4505487    20/05/2020
M/S. BABU TAMBU FOOD VENTURES LLP
SHOP NO.3, GROUND FLOOR, AURORA GOMES BUILDING, MENEZES BRAGANZA ROAD, PANJIM, TISWADI - 403001,
GOA, INDIA
Limited Liability Partnership
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
MUMBAI
HOTEL, RESTAURANT AND CAFE SERVICES, TAKEAWAY FOOD AND DRINK SERVICES, FAST FOOD AND NON-STOP
RESTAURANT SERVICES, PROVIDING FOOD AND DRINKS IN INTERNET CAFES, MOBILE CAFE SERVICES FOR
PROVIDING FOOD AND DRINK, PROVIDING FOOD AND DRINK CATERING SERVICES FOR SPORTS EVENTS,
CONCERTS, CONVENTIONS AND EXHIBITIONS, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT
JUICE BEVERAGES.
POSSIVILLE HOSPITALITY (OPC) PRIVATE LIMITED
D-17/276, SECTOR-3, ROHINI, NEW DELHI, North Delhi, Delhi, India, 110085
HOTEL

Body Corporate

Proposed to be Used
DELHI
Temporary Hotel Accommodation.
SHIVAM PRAVIN SONI
A-478, NEAR STATION DHOLIKUI BAZAR, BHARUCH-392001, GUJARAT, INDIA
An Individual
Address for service in India/Attorney address:
CHANDNI JINDAL
B-603, MANGLAM HEIGHTS, BESIDE RAJHANS SYNFONIA NEAR ABHVA CHOWKDI, VESU, SURAT, GUJARAT-394230
Proposed to be Used
To be associated with:
3550652
AHMEDABAD
JUICE BARS; PROVIDING FOOD AND DRINK, AND TEMPORARY ACCOMMODATION
MANJAR
4506745  21/05/2020
APEKSHA CULINARY VENTURES PRIVATE LIMITED
504, CLASSIC RESIDENCY - 2, AKOTA, VADODARA - 390020
Private Limited Company
Address for service in India/Attorney address:
NISHANT SINGH
101, Mahinder Chambers, WT Patil Marg, Opp. Dukes Factory, Chembur East, Mumbai - 400071
Proposed to be Used
AHMEDABAD
PROVISION OF FOOD AND DRINK, BARS, RESTAURANTS, CAFETERIAS, CATERING OF FOOD AND DRINKS,
HOSPITALITY SERVICES, PREPARATION AND SERVING OF FOOD AND DRINKS FOR IMMEDIATE CONSUMPTION, TAKE-
AWAY SERVICES FOR FOOD AND DRINK, AND SUCH OTHER SERVICES INCLUDED IN CLASS 43
4506746  21/05/2020
APEKSHA CULINARY VENTURES PRIVATE LIMITED
504, Classic Residency - 2, Akota, Vadodara - 390020
Private Limited Company
Address for service in India/Attorney address:
NISHANT SINGH
101, Mahinder Chambers, WT Patil Marg, Opp. Dukes Factory, Chembur East, Mumbai - 400071

Proposed to be Used
AHMEDABAD
PROVISION OF FOOD AND DRINK, BARS, RESTAURANTS, CAFETERIAS, CATERING OF FOOD AND DRINKS, HOSPITALITY SERVICES, PREPARATION AND SERVING OF FOOD AND DRINKS FOR IMMEDIATE CONSUMPTION, TAKE-AWAY SERVICES FOR FOOD AND DRINK, AND SUCH OTHER SERVICES INCLUDED IN CLASS 43
4506747  21/05/2020
APEKSHA CULINARY VENTURES PRIVATE LIMITED
504, Classic Residency - 2, Akota, Vadodara - 390020
Private Limited Company

Address for service in India/Attorney address:
NISHANT SINGH
101, Mahinder Chambers, WT Patil Marg, Opp. Dukes Factory, Chembur East, Mumbai - 400071

Proposed to be Used
AHMEDABAD
PROVISION OF FOOD AND DRINK, BARS, RESTAURANTS, CAFETERIAS, CATERING OF FOOD AND DRINKS, HOSPITALITY SERVICES, PREPARATION AND SERVING OF FOOD AND DRINKS FOR IMMEDIATE CONSUMPTION, TAKE-AWAY SERVICES FOR FOOD AND DRINK, AND SUCH OTHER SERVICES INCLUDED IN CLASS 43
Hello Tempayy

4507060   21/05/2020
SIDDHARTH VAIKUNTA RAMASUBRAMANIAN
Unit No. 2399 DMCC - Jewelry & Gemplex 3, Dubai, UAE
Individual

Address for service in India/Attorney address:
KAVISHA SHAH
7/A- 601, Patel Apartments, Campa Cola Compound, Worli, Mumbai - 400018

Proposed to be Used
MUMBAI

Services for providing food, drink and temporary accommodation
4507157   22/05/2020
AADIBHOOMI ORGANIC FOOD & HERBS PRODUCER COMPANY LIMITED
C/O KUNJAN RAM, MISSION CHOWK, WEST RING ROAD KEDARPUR, AMBIKAPUR, DISTRICT SURGUJA (CG) 497001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Services for providing food and drink; Food kiosk services being services for providing food and drink; Services for providing food and drink, and temporary accommodation; Mobile cafe services for providing food and drink; Providing food and drink catering services for convention facilities; Providing food and drink catering services for exhibition facilities; Providing food and drink catering services for fair and exhibition facilities; Providing day-care services for the elderly, namely, providing food and drink; Providing food and drink catering services for sports events, concerts, conventions and exhibitions; Charitable services, namely, providing food and drink for children with special needs; Charitable services in the nature of providing food and drink for children with special needs; Temporary accommodation services; Providing temporary accommodation
VALLARI HOTELS

4507298  22/05/2020
M/S SUD HOTELS & ALLIED ENTERPRISES PVT. LTD.
MYTHE ESTATE, SHIMLA-171003, HIMACHAL PRADESH.
(A COMPANY DULLY REGISTERED UNDER THE COMPANY'S LAW)

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2016

DELHI

PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, CATERING SERVICES, HOTEL AND RESORT SERVICES, MOTELS, RESTAURANTS, FAST-FOOD RESTAURANT SERVICES, CLUB SERVICES FOR THE PROVISION OF FOOD AND DRINK, PUBS, BARS, ICE CREAM PARLOURS, BANQUETING SERVICES, PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS.
4507532  22/05/2020
MUHAMMED ZAPHEEL
trading as : OLIVE GROUP
NEAR COMPANYPADY METRO STATION, ALUVA, ERNAKULAM DIST., KERALA, INDIA
SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMILJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since : 30/11/2018
CHENNAI
RESTAURANT, HOTEL, MOTEL, CAFETERIA, SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION.
PMF CENTER FOR AGRO VALUE CHAIN

4507892    22/05/2020
PRANAB MUKHERJEE FOUNDATION
S-22 GREATER KAILASH NEW DELHI- 110048
Section 8 Company
Address for service in India/Attorney address:
KAUSHAL KUMAR
S-22 GREATER KAILASH-II, NEW DELHI-110048
Used Since :13/10/2017
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; ESTABLISHMENT PROVIDING TEMPORARY ACCOMMODATION, WAREHOUSES OR CENTER FOR FOOD AND DRINKS.
4507924  22/05/2020
RAMESH RAJARAM PATIL
G NO. 1186, SONAWANEWASTI ROAD, NEAR GANESH MANDIR, RAMDASNAGAR, CHIKHALI, CHIKHALI BK, CHIKLEE, PUNE MAHARASHTRA INDIA 412114
PROPRIETOR

Address for service in India/Agents address:
CHANDAN SHAMBHU TODI
SHOP NO.1, B-BLDG., GOYAL RESIDENCY, KASARWADI, PUNE-411034.

Proposed to be Used
MUMBAI

Services for providing food and drink, temporary accommodation included in Class 43.
4508606     23/05/2020
BESSY RAJ PROPRIETOR OF TECHNO PANO  
Kaniyampadickal Bldg, Near Market Road ,Meeanagadi, Wayanad DT, Kerala -673591  
Proprietorship Firm  
Address for service in India/Attorney address:  
SWATI R JAIN  
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008  
Proposed to be Used  
CHENNAI  
Services for providing food and drink
Jujube Asian Cookhouse

4508764   23/05/2020
DEEPIKA GAMBIH
Scf 39, 2nd floor, Sector 15 Market, Faridabad 121007
Individual

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4508854  23/05/2020
BLUE LEMON MARKETING PVT. LTD.
G-1 C, Ground Floor, Pragati Tower, Rajendra Place, New Delhi-110008
Body Incorporated under the laws of India

Address for service in India/Attorney address:
JASLEEN KAUR
5-G/9, NIT, FARIDABAD, HARYANA-121001
Used Since :20/10/2011

DELHI
Services for providing temporary accommodation, guest house, food and drink and hospitality
4509684  25/05/2020
SHRI POORNIMA ENTERTAINMENTS LLP
FLAT NO. A-304, SDC GATEWAY, PLOT NO. B 1-2, GHIYA MARG, BANI PARK, JAIPUR-302016 RAJASTHAN
Limited Liability Partnership (LLP)
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES,
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation, Food and drink catering for banquets, Arranging of banquets.
TANDOORI PUTTAR

4510792  26/05/2020

ABHINAV WADHWA
46, SANJAY MARG, HATHROI FORT, JAIPUR- 302001 (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHHEME, JAIPUR - 302 001- RAJASTHAN

Used Since: 22/05/2020

AHMEDABAD
HOTEL, MOTEL, HOSTEL, RESORTS, RESTAURANTS, CAFES, DHABA, CATERING SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION WHICH ARE INCLUDED IN CLASS 43
WANNA CHAAT

4510793  26/05/2020
ABHINAV WADHWA
46, SANJAY MARG, HATHROI FORT, JAIPUR- 302001 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :22/05/2020
AHMEDABAD
HOTEL, MOTEL, HOSTEL, RESORTS, RESTAURANTS, CAFES, DHABA, CATERING SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION WHICH ARE INCLUDED IN CLASS 43
Hotel Devi

4511089    27/05/2020
MURUGAN. B
15, 4TH CROSS STREET, SUBBURAYALU NAGAR, THIRUPPAPULIYUR, CUDDALORE-607 002, TAMIL NADU.
AN INDIAN NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :05/10/2003
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; FOOD AND DRINK CATERING.
4511142  27/05/2020

SHAMNA V
RAYN, CHEMANCHERY P.O, POOKKAD, KOYILANDY, KOZHIKODE, KERALA 673304
SOLEPROPRIETORSHIP FIRM

Address for service in India/Agents address:
ABDURAHIMAN IRSHAD PILATHOTTATHIL
11/123A, First floor, Washif Arcade,Nr. Vijaya Bank (Now Bob), Cherootty Road, Kozhikode-673001.

Proposed to be Used
CHENNAI
Services for providing food and drink, Restaurant service, temporary accommodation

Transliteration : ALL THINGS
4511636    27/05/2020
UTSAV DINESHKUMAR PATEL
BEVERLY HILLS DEESA HIGHWAY, AT. JODANAPURA, PO. CHADOTAR, TA. PALANPUR, BANASKANTHA - 385 001 (GUJARAT) INDIA.
An Individual

Address for service in India/Attorney address:
TRADESafe
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation.
LAZITO
4511967  27/05/2020
PRABHUJEET KAUR
70 Kirat Nagar, Civil Lines, Lakhimpur Kheri, Uttar Pradesh 262701
Individual
Address for service in India/Attorney address:
LEXINDIA EXPERTS
102, Pankaj Tower-1, G Block, Vikaspuri, New Delhi 110018
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
4512685  28/05/2020
BHARWAD PRAVINBHAI BALUBHAI, PANDYA JAYDIPKUMAR KANUBHAI (JOINT APPLICANT)
2, Ashirwad Avenue, At: Haridarshan Chokdi Vill Naroda, Ahmedabad: 382330
Joint Applicant trading as Momai Tea & Pan Parlour

Address for service in India/Agents address:
J.T.TRIVEDI & ASSOCIATES.
A-52, CAPITAL COMMERCIAL CENTRE, ASHRAM ROAD, AHMEDABAD-380 009.

Used Since :06/07/2017
To be associated with: 4169814

AHMEDABAD
Services for providing food and drink, temporary accommodation, restaurant services, restaurant retail outlet, fast food in class-43

Transliteration: Momai Tea & Pan Parlour (Kathiyawadi Kasumbo)
VINOD PAPPACHAN
VINILA HOUSE KULANGARAKUZHI POZHIYOOR PO THIRUVANANTHAPURAM KERALA- 695513

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Restaurant services; Self-service restaurants; Carry-out restaurant services; Take-away restaurant services; Cafeteria and restaurant services; Fast-food restaurant services; Café, cafeteria and restaurant services; Provision of food and drink in restaurants
CAFÉ NILOUFE

4512790  28/05/2020
SHRI. A. BABU RAO
# 11-4-706/1, Red Hills, Hyderabad – 500004, Telangana, India.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :01/04/1997
To be associated with:
2981155
CHENNAI
Cafes, Cafeterias, Coffee Shop, Serving of tea, coffee, cocoa, carbonated drinks or fruit juice beverages, Providing Food And Drink, Restaurant, Hotels, Canteens, Catering Services, Coffee-house and snack-bar services, Tea Bar Services, Accommodation Services.
OBEROI ONE
4513215   28/05/2020
OBEROI HOTELS PRIVATE LIMITED
7 Sham Nath Marg Delhi-110054
A Company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
To be associated with:
1248094, 1415588

DELHI
Providing information, including online, about services for providing food and drink and temporary accommodation, related to customer loyalty and member benefits programmes; provision of restaurant bookings or reservations services for customer loyalty and member benefits programmes; temporary accommodation (hotels, motels, resorts) booking and reservation services provided in relation to customer loyalty and member benefits programmes; information, advisory and consultancy services relating to all of the foregoing.
4513330  29/05/2020
NILESH VIJAY GUPTE
D/303,GAYATRI SATSANG,VISHNU SHIVAM SOC.THAKUR VILLAGE,ABOVE VIJAYA BANK,KANDIVALI EAST MUMBAI-400101
PROPRIETOR
Address for service in India/Agents address:
POOJA SUNIL SOMAN
C/o. Mangesh Joshi, C-9/10,Kamdhenu Riddhi Sahajanand, Kothrud, Pune-411038.
Proposed to be Used
MUMBAI
Resort Services,Hotels,and boarding houses, holiday and tourist accommodation
M Gage
4513731  29/05/2020
POWERED BY M SERVICES
c86 suncity sector 54 golf course road gurgaon
real estate
Limited Liability Partnership
Proposed to be Used
DELHI
deal in providing temporary accommodation
4513917  29/05/2020
VIJAY KUMAR SONDHI PROP OF HOTEL PURAN PALACE
167, VIJAY RATTAN CHOWK, AMBALA CANTT, AMBALA, HARYANA-133001
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
To be associated with:
4158199, 4158200
DELHI
PROVIDING FOOD, DRINK AND BEVERAGES
PYRAMID EXPRESS

4513918  29/05/2020
VIJAY KUMAR SONDHI PROP OF HOTEL PURAN PALACE
167, VIJAY RATTAN CHOWK, AMBALA CANTT, AMBALA, HARYANA-133001
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
PROVIDING FOOD, DRINK AND BEVERAGES
4513998  29/05/2020
BETHINA SATISH
10-123, Kammavari Veedhi, Katravulapalli, Jaggampeta Mandalam, East Godavari Andhra Pradesh-5533437
TEA
PROPRIETOR
Proposed to be Used
CHENNAI
Provision of Food & Drinks, Restaurants, Self Service Restaurants, Fast Food Restaurants, Snack Bars, Food Catering & Banquet Services, cafes, Shake Parlors, Cafeterias, Ice Cream Parlors & Night Club Services
4514149  29/05/2020
BHUSHAN KAUTIK PAGAR
EKLAHRE ROAD, NEAR BEHADI RIVER, AT POST- KALWAN TAL- KALWAN DIST- NASHIK - 423501
SOLE PROPRIETOR
Address for service in India/Agents address:
GAURAV KULKARNI
N-15, SNEH PARADISE, RAMBAUG COLONY, PAUD ROAD, KOTHRUD, PUNE-411038.

Proposed to be Used
MUMBAI
Services for providing food and drink, milk distribution
POWERED BY M SERVICES
C86 SUNCITY SECTOR 54 GOLF COURSE ROAD GURGAON
REAL ESTATE
LIMITED LIABILITY PARTNERSHIP

PROPOSED TO BE USED
DELHI

DEALS IN PROVIDING TEMPORARY ACCOMODATION
Grill Wagon

4514568  30/05/2020

HOTEL VAIGAI PRIVATE LIMITED
No. 3, Gandhi Irwin Road, Egmore, Chennai - 600008 Tamil Nadu.
A pvt. Limited Company

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034

Proposed to be Used
CHENNAI

Food and Drinks Services, Restaurant Services
4514847  30/05/2020
VIBIN CHIRACKACHALIL VARGHESE
FLAT NO. 4, BLOCK 1, MARVEL MANSIONS, KATHRIKADAVU, KALOOR-682017
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Cafeteria and restaurant services; Café, cafeteria and restaurant services; Restaurant services; Restaurant information services; Providing food and drink; Serving food and drinks; Takeaway food and drink services
4514883  30/05/2020
UNSTERBLICH FOODS AND SERVICES LLP
BLUE RIDGE TOWER NO.18, FL.NO.1904 R.G.I.P. PH-I MULSHI, PUNE, MAHARASHTRA - 411057
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
Mumbai
Restaurant services, Restaurant and cafe services, Cafe services, Hotel, restaurant and cafe services
4515082   30/05/2020
SHAVINDER KUMAR PROPRIETOR OF PURSHARTHI DHABA
B-9, House no. 773, Gul Chaman Street, Near Sangla wala Shivala Mandir, Ludhiana -141007
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Restaurant services; Tourist restaurant services; Restaurant information services; Mobile restaurant services; Self-service restaurants; Cafe and restaurant services; Food and drink catering for banquets; Providing banquet and social function facilities for special occasions; Rental of banquet and social function facilities for special occasions; Hotel services
BELLY FEAST

4515344  30/05/2020

ABHINAV WADHWA
46, SANJAY MARG, HATHROI FORT, JAIPUR- 302001 (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:

RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since: 22/05/2020

AHMEDABAD
HOTEL, MOTEL, HOSTEL, RESORTS, RESTAURANTS, CAFES, DHABA, CATERING SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION WHICH ARE INCLUDED IN CLASS 43
4515416  31/05/2020
JASRAJ DINESH RAO
Bhaghyashree house, Pate ali ,Narayangaon, Tal-Junnar, Dist-Pune 410504
PROPRIETOR OF MS. HOTEL RAJMAHAL.
Address for service in India/Attorney address:
KUMAR VILAS PAYGUDE
503/A, 3rd Floor, opp.azad mitra mandal,Kasba Peth.pune-11
Used Since :10/02/2016
MUMBAI
Services for providing food and drinks speciality in misal and snacks
ANUJ BANSAL S/O. LATE SH. RAMESH CHANDRA BANSAL PROPRIETOR OF M/S. INTACT INFO TECH
C-28, SHASTRI NAGAR, JAIPUR-302016 RAJASTHAN
Proprietorship firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD

Hotel & Restaurant services in class 43.
Trade Marks Journal No: 1957, 20/07/2020  Class 43

4515656  31/05/2020
MR. KEDAR ASHOK TILYALKAR
Brahma Bunglow, 116/1, Vinayaknagar Lane 1, Vijaynagar-Kupwad Road, Sangli – 416415 (Maharashtra, India)
Single Proprietor
Address for service in India/Attorney address:
PARESH CHINCHOLE
B-601, Riddhi Siddhi Society, Sr. No. 36/5/1, Near Laburnums,Golden Street, Balewadi, Pune - 411045 (Maharashtra, India)
Used Since :08/06/2019

MUMBAI
Cafe, cafeteria and restaurant services; mobile restaurant services
MOHAMMAD TEJU QUERESHI
Hotel Mehandi, Opp. Kali Mandir, Mainpura, Danapur Cantt., Patna - 801503 (Bihar).
Individual

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation
Tiger Lily
4516152  01/06/2020
THINKCHEF GLOBAL PRIVATE LIMITED
#B-22, Hosiery Complex Phase-II Extension NOIDA Gautam Buddha Nagar-201305 UP

Body Incorporate

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
DELHI
PREPARATION AND PROVIDING FOOD AND DRINK; CLOUD KITCHENS, BAR, RESTAURANTS, BISTROS, CAFES, CAFETERIAS, CANTEENS, LOUNGES, COFFEE SHOP SERVICES, ICE CREAM PARLORS; PUBS, CLUBS; OUTDOOR CATERING, FAST FOOD RESTAURANT, SELF-SERVICE RESTAURANTS AND SNACK BARS; CATERING SERVICES, TAKEAWAY FOOD AND DRINK SERVICES, HOSPITALITY SERVICES, AIRPORT LOUNGE SERVICES AS INCLUDED IN CLASS 43.
4516232  01/06/2020
ELROW HOSPITALITY PRIVATE LIMITED
S.NO 825+799/B office 301, Plot No. 137/B Abhijit Court, Bhandarkar Road PUNE:411004, Maharashtra, India
Private Limited Company
Address for service in India/Agents address:
DEEPAK PANDURANG KADAM
1211 "A" WARD, 1ST BUS STOP, PHULEWADI, KOLHAPUR - 416 010.
Used Since :24/05/2019
MUMBAI
Restaurants, Hospitality
Trade Marks Journal No: 1957, 20/07/2020 Class 43

4516712 02/06/2020
R.S.VIGNESH TRADING AS MAGIC LITTLE PIE
NO.123/2, VALLIAMMAI NAGAR 3RD STREET, KANGAYAM MAIN ROAD, TIRUPUR - 641 604, TIRUPUR DIST, TAMILNADU
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Cafes, Hotels, Self Service Restaurants, Snack Bars, Catering Services, Custom cake decorating services, Restaurants Services, Fast-food restaurant services and Coffee Shop Services.
Tempayy
4516957   02/06/2020
SIDDHARTH VAIKUNTA RAMASUBRAMANIAN
Unit No. 2399 DMCC - Jewelry & Gemplex 3, Dubai, UAE
Individual
Address for service in India/Attorney address:
KAVISHA SHAH
7/A- 601, Patel Apartments, Campa Cola Compound, Worli, Mumbai - 400018
Proposed to be Used
MUMBAI
Services for providing food, drink and temporary accommodation
RAGSYS

4517316  02/06/2020
GOPINATH M.R.
1/3, MAHADEVPET, MADIKERI, KODAGU-571 201, KARNATAKA STATE, INDIA

Sole Proprietor

Address for service in India/Attorney address:

LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI

Hospitality services [accommodation], resorts, hotel services; restaurants and tea shop.
BOGMALO FOODS AND HOSPITALITY LLP
FLAT NO.G2 , WYNN GATE APARTMENT,BELATHUR, KADUGODI,NEAR SATHYA SAI ASHRAM, Bangalore Karnataka, 560067
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
SUBHASH KUMAR
25, CHAUHAN MOHALLA, SARAI PIPALTHALLA, DELHI-110033.

Proposed to be Used
CHENNAI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTELS, RESTAURANTS, DHABA, CAFETERIA, LODGING AND BAR SERVICES, FAST FOOD, OUTDOOR CATERING INCLUDED IN CLASS 43
pagla dashu

4517445  02/06/2020

SUVOJIT PAL
111/6 SWAMI VIVEKANANDA ROAD, HOWRAH, WEST BENGAL - 711101
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation, Hotel services, Hotel and restaurant services, Cafe services,
4517824  02/06/2020
SUDEEP MANGLA
House No. 635, Sector-14, Faridabad, Haryana-121007
Book publisher & distributor
INDIVIDUAL
Proposed to be Used
DELHI
1. Providing services in relation to food and beverages 2. Food sculpting
4518561  03/06/2020
KRISHNA RESTAURANT
8-A NATIONAL HIGHWAY, OPP. VANKANER CHOWKDI, KUVADVA, TALUKA & DISTRICT RAJKOT, GUJARAT, INDIA.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ALPESH N. DAVDA
7 - EVEREST SOCIETY, JAYANT K.G.SOCIETY MAIN ROAD, OPP. KHADI BHAVAN, NEAR ANAND BUNGLA CHOWK,
MAVDI MAIN ROAD, RAJKOT - 360 004 -GUJARAT

Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION INCLUDED IN CLASS-43
4518969   03/06/2020
Foshan Yuan Lianghong Catering Management Co., Ltd.
Room 1703, Area A, Yuneng Digital Plaza, No. 46, South Lishui Avenue, Lishui Town, Nanhai District, Foshan City, Guangdong Province China
A Chinese Company

Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS, F-1/2, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI-110020.

Proposed to be Used

DELHI

Hotel services; canteen services; cafeteria services; accommodation bureau services [hotels, boarding houses]; holiday camp services [lodging]; snack-bar services; bar services; restaurant services; food and drink catering; tourist home services.

Transliteration : Yuan Ji Yun Jiao
KLOUDKART

4519443  04/06/2020

SUHAIB KURIKKAL M.P
MANCHERI PUTHIYEDATH HOUSE, MANJERI COLLEGE POST, MALAPPURAM DISTRICT, KERALA-676122

Sole Proprietorship

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS, CAFÉS AND HOTEL SERVICES; RESTAURANT FEATURING DELIVERY SERVICES; TAKE-OUT RESTAURANT SERVICES; SERVICES FOR PROVIDING FOOD AND FOOD ARTICLES, SNACKS, DESSERTS, AERATED DRINKS AND WATER; CATERING AND RESTAURANT SERVICES; PROVIDING OF FOOD COUNTER, FOOD COURT; SERVICES RELATING TO RUNNING OF RESTAURANT, HOTEL, RESORT AND HOSPITALITY SERVICES; PROVISION OF TEMPORARY ACCOMMODATION; RESTAURANT CHAINS.
CONNECTED WELLBEING

3390382  18/10/2016
JOHNSON & JOHNSON HEALTH AND WELLNESS SOLUTIONS, INC.
130 South First Street, Ann Arbor, Michigan 48104, United States of America

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used
DELHI

Providing a website featuring information about health, wellness and nutrition
3589556   11/07/2017
SH. HIMANSHU CHOPRA PROPRIETOR OF CHOPRA DENTAL CLINIC AND IMPLANT CENTRE.
5, GROUND FLOOR, KIRAN VIHAR, NEAR KARKARDOOMA COURT MAIN ROAD, DELHI-110092, INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2011
DELHI
DENTAL CLINIC, MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
Registration of this trade mark shall give no right to the exclusive use of the word DENTAL CLINIC AND IMPLANT CENTRE.
3589949   12/07/2017
SHARAMIT ENTERPRISES PRIVATE LIMITED
806, Tower Edleweiss, Omaxe Heights, Sector 86, Faridabad, Haryana -121002
Body Incorporate
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
D20, Nizamuddin East, New Delhi, 110013

Proposed to be Used
DELHI
Medical clinic services, Human healthcare services
3604807  02/08/2017
S. ARSHDEEP SINGH S/O S. GURCHARAN SINGH
H. No. 40, Guru Teg Bahadur Colony, Malerkotla-148023, Dist. Sangrur (Punjab).
Individual/Sole Proprietor
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2016
DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services included in class 44
BELYSA - THE SALON CAFE

3628066  05/09/2017
JASWINDER KUMAR S/O HARBHAJAN LAL PROPRIETOR OF BELYSA –THE SALON CAFE
SCO-30, CRYSTAL PLAZA, NEAR TAJ, GARHA ROAD, JALANDHAR-144022 (PB.)
Proprietorship Firm

Address for service in India/Accounts address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Hair & Beauty Salon Services
3680242  16/11/2017
KRETIKA GUPTA
128/19 H2 BLOCK, KIDWAI NAGAR, SRI NARAYANA DHAM, KANPUR (U.P.) INDIA.
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :24/09/2017
DELHI
SERVICES RELATED TO HAIR CUTTING, FACIAL AND BEAUTY CARE, SALOON, HAIR DRESSING, BEAUTY MAKEUP , SPA, NAILS, PEDICURE AND MANICURE.
Trade Marks Journal No: 1957, 20/07/2020 Class 44

3686939 24/11/2017
GABA CARE PVT. LTD.
101, SHUBH BUILDING, NEAR COMMUNITY HALL, KATARGAM, SURAT - 394210
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Medical Services; Veterinary Services; Hygienic And Beauty Care For Human Beings Or Animals; Agriculture, Horticulture And Forestry Services
3688482  27/11/2017
YUVRAJ SINGH GROUP PRIVATE LIMITED
A-11/3, DLF-I, GURGAON 122008
SERVICE PROVIDER
Used Since :31/05/2017
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3692318  01/12/2017
MR. RAJESHKUMAR JAMNADAS FULETRA
“SHREE UMIYA NIVAS”, 5 – NEW PAPAIYA WADI, NEAR SAGAR HALL, GOKULDHAM MAIN ROAD, GONDAL ROAD, RAJKOT – 360 004 (GUJARAT) INDIA.
Individual
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT
Proposed to be Used
AHMEDABAD
MEDICAL SERVICES; MEDICAL STORE, VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
ST. KABIR

3693122  02/12/2017
DARISHTI HOSPITAL PVT. LTD.
A-18-19, NEAR IMPROVEMENT TRUST OFFICE, PATEL CHOWK, PATHANKOT (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT.
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2014
DELHI
Hospital Services including Eye Hospitals.
3697786 08/12/2017
MOHIT SINGH CHAUHAN
WARD NO 4, 40077 NEAR TEEN MURTI MARKET, PATAUDI, GURGAON, HARYANA-122503
INDIVIDUAL
Address for service in India/Agents address:
UMESH AGGARWAL
195, GROUND FLOOR, POCKET 15, SECTOR 24, ROHINI, DELHI-110085

Proposed to be Used
DELHI
Hygienic and beauty care for human beings
*Mark shall be used as a device as represented and filed.*
Priority claimed from 15/06/2017; Application No. : 072703 ; Jamaica
3703013   14/12/2017
APPLE INC.
One Apple Park Way, Cupertino, California 95014
A California Corporation
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Health, fitness, exercise, and wellness monitoring and assessment services; providing information in the fields of health, fitness, exercise, and wellness; providing a website featuring information on health, fitness, exercise, and wellness.
3706678  19/12/2017
AKASH GUPTA, TREASURER OF NORTHEX DELHI EDUCATIONAL SOCIETY,
CS/OCF POCKET, SECTOR-5, ROHINI, DELHI-110085
SOCIETY

Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used
DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
3710935    25/12/2017
AKHIL KUKREJA
A-101, KING'S AVENUE APARTMENT, TEG BHADUR ROAD, DEHRADUN, UTTARAKHAND-248001
AN INDIAN INDIVIDUAL
Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
To be associated with:
3710934

DELHI
Health care; Alternative medicine services; aromatherapy services; blood bank services; dentistry services; in vitro fertilization services; health centre services; health counseling; hospital services; medical clinic services; medical assistance; nursing, medical; pharmacy advice; physiotherapy; plastic surgery; preparation of prescriptions by pharmacists; speech therapy; telemedicine services; therapy services; medical services, veterinary services, hygienic and beauty care for human beings or animals included in class 44
3712312  27/12/2017
SIDDHARTH KUMAR
DUMRAON ROAD, NEAR RANCHI-TATA BUS STAND, BIKRAMGANJ - 802212
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
DR QUERY

3713165    28/12/2017
KRISHAN KUMAR MEENA TRADING AS DR QUERY
F-106, NEEKANTH PLAZA, ALPHA-1 COMMERCIAL BELT, Gautam Buddha Nagar, Uttar Pradesh, 201310.
PROPRIETOR

Address for service in India/Attorney address:
GARIMA GOYAL
S 68-69, 2ND FLOOR, MUKTANAND NAGAR, NEAR TEIVANI BRIDGE, GOPALPURA BY PASS, JAJPUR, RAJASTHAN 3020218

Proposed to be Used
DELHI
Medical services; veterinary services.
3714206  28/12/2017
ASHISH KAUSHAL PROPRIETOR OF KAUSHAL ADVANCED DENTAL CARE CENTRE, COSMETIC DENTISTRY INDIA
WITH DEV
H.NO. H-6/3-4, ADARSH COLONY, RAJPURA TOWN-140401, DIST. PATIALA
Proprietorship Firm

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Dental clinic services; Dental hygienist services; Mobile dental care services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS APPEARING ON THE LABEL.
3718496   03/01/2018
CARESSA SOLUTIONS PRIVATE LIMITED
202-A, Town Square, Viman Nagar, Pune – 411014, Maharashtra
Private Limited Company
Address for service in India/Attorney address:
ANJALI MOTHA
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu
Used Since :12/06/2013
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, MEDICAL ASSISTANCE, MEDICAL CLINIC SERVICES, PHARMACY ADVICE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS MAKING HEALTH A PRIORITY EXCEPT SUBSTANTIALLY AS SHOWN IN THE REPRESENTATION ON THE FORM OF APPLICATION.
3720153   05/01/2018
USEKIWI INFOLABS PRIVATE LIMITED
B1/D4, MOHAN ESTATE, NEW DELHI- 110044, INDIA.
A Private Limited Company incorporated as per the Laws of India.
Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners #302 The Capital “B” Wing Adjacent Regent Plaza, Baner Pashan Link Road Pune 411045, MH, India

Proposed to be Used
DELHI
Healthcare; Medical and healthcare services.
3722394  09/01/2018

SH. MUKUND GUPTA

trading as ; IVORY 32 MAXILLOFACIAL IMAGING & DIAGNOSTICS

HOUSE NO A-23, GANDHI NAGAR, HARPAL NAGAR, MORADABAD THAKURDWARA, DISTT MORADABAD-244001 U.P

SERVICE PROVIDER

Address for service in India/Attorney address:

SUNIL KUMAR OJHA

1004, ARIHANT ALTURA, ABHAY KHAND-II, INDRAPURAM, GHAZIABAD U.P

Used Since : 20/11/2017

DELHI

MEDICAL SERVICES I.E CBCT SCANS, DIGITAL INTRA ORAL SCANS ETC.
IVORY 32

3722395  09/01/2018

SH. MUKUND GUPTA
trading as ;IVORY 32 MAXILLOFACIAL IMAGING & DIAGNOSTICS
HOUSE NO A-23, GANDHI NAGAR, HARPAL NAGAR, MORADABAD THAKURDWARA, DISTT MORADABAD-244001 U.P
SERVICE PROVIDER

Address for service in India/Attorney address:
SUNIL KUMAR OJHA
1004, ARHANT ALTURA, ABHAY KHAND-II, INDRAPURAM, GHAZIABAD U.P

Used Since :20/11/2017

To be associated with:
3722394

DELHI
MEDICAL SERVICES I.E CBCT SCANS, DIGITAL INTRA ORAL SCANS, ETC.
3722892 09/01/2018
VISHAL KUMAR SINGH
136, Saket Nagar Colony, Lanka, Varanasi, Uttar Pradesh-221005
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Proposed to be Used
DELHI
MEDICAL SERVICES.
Trade Marks Journal No: 1957, 20/07/2020 Class 44

ALCHEMIST
3724722 11/01/2018
ALCHEMIST LIMITED
Alchemist House, Building No. 23, Nehru Place, New Delhi-110019
Body Incorporate
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since: 15/04/2005

DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals
ALCHEMIST HOSPITAL
3724725  11/01/2018
ALCHEMIST LIMITED
Alchemist House, Building No. 23, Nehru Place, New Delhi-110019
Body Incorporate
Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA
Used Since :15/04/2005
DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals
ALCHEMIST LIMITED
Alchemist House, Building No. 23, Nehru Place, New Delhi-110019

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA

Used Since: 15/04/2005

DELHI

Medical services, veterinary services, hygienic and beauty care for human beings or animals
BELIEVE AND BECOME

3725309  12/01/2018
YUVRAJ SINGH GROUP PRIVATE LIMITED
A-11/3, DLF-I, GURGAON 122008
SERVICE PROVIDER
Used Since :31/05/2017
DELHI
MEDICAL SERVICES
NEHA KAMRA
H-3/75, SECTOR-18 ROHINI, NORTH WEST DELHI
INDIVIDUAL

Address for service in India/Attorney address:
ANAMIKA RAWAT
SRA- 15D, Shipra Riviera, Indrapuram, Uttar Pradesh-201010

Proposed to be Used
DELHI

Providing Beauty Parlor Services and Beauty Consultation thereof.
MRS. HARVINDER KAUR SANDHU.
PLOT NO.-81, 1ST FLOOR, GALI NO.-3, KRISHNA NAGAR, SUDERJUNG ENCLAVE, DELHI-110029, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
BEAUTY SALON, BEAUTY CARE SERVICES AND BEAUTY CARE SERVICES PROVIDED BY A HEALTH SPA INCLUDED IN CLASS 44.
VEDALIFE

3733522  22/01/2018

VEDALIFE REJUVENATION PRIVATE LIMITED.

Body Incorporate

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
3738299  29/01/2018
PAL ECOTECH PRIVATE LIMITED
Daisy-1001, Divine Meadows, GH-04, Sector-108, 201301
Private Limited Company

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006

Proposed to be Used
DELHI
Gardening Services all Included In Class 44
3739413    30/01/2018
KRISHAN KUMAR MEENA TRADING AS DR QUERY
F-106, NEEKANTH PLAZA, ALPHA-1 COMMERCIAL BELT, Gautam Buddha Nagar, Uttar Pradesh, 201310.
INDIVIDUAL
Address for service in India/Attorney address:
GARIMA GOYAL
S 68-69, 2ND FLOOR, MUKTANAND NAGAR, NEAR TEIVANI BRIDGE, GOPALPURA BY PASS, JAIPUR, RAJASTHAN 3020218
Proposed to be Used
DELHI
Healthcare services.
SugarSmart

3740079    30/01/2018
DR. LAL PATHLABS LTD
Block E, Sector 18, Rohini, New Delhi – 110085
LTD COMPANY

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Pathology & Diagnostic services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole
3740714  31/01/2018
RAJDEEP PAL TRADING AS THREE CUBE TATTOO
40, M.G, Road, Thakurpukur, Po-Joka, Kalka, Badamtala, Kolkata 700104
Proprietorship firm.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Tattooing; tattooing services; cosmetic tattooing services; laser tattoo removal services; cosmetic laser treatment of tattoos; permanent make-up tattooing services.
3741107 31/01/2018
MOHAN KHILARIWAL
Flat No 23072, ATS Greens Paradiso, Plot no. GH-03, Sector- Chi IV, Greater Noida, Gautam Budha Nagar- 201308,
Company
Address for service in India/Agents address:
SUNDEEP KUMAR PARASHAR
2F CS 03, SECOND FLOOR, ANSAL CORPORATE SUITES, ANSAL PLAZA, SECTOR-1, VAISHALI, GHAZIABAD-201010,DELHI NCR.
Used Since :06/10/2017
DELHI
Medical Services, Veterinary Services, Hygienic and Beauty Care for Human Beings or Animals, Agriculture, Horticulture and Forestry Services, Medical analysis Services, Pharmacy advice, Services relating to the growing of plants and Treating animals and humans.
3741172  31/01/2018
SRISHTI CLINIC PRIVATE LIMITED
362, SHANTIPALLY, BLOCK – BE, PLOT-3, KOLKATA-700107, WEST BENGAL
BODY INCORPORATE

Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.
Used Since :27/02/2014

KOLKATA
MEDICAL SERVICES, HEALTH CARE, HEALTH COUNSELING, HOSPITAL SERVICES, MEDICAL ASSISTANCE, MEDICAL CLINIC SERVICES AND CARE FOR HUMAN BEINGS RELATED TO ARTIFICIAL INSEMINATION & IN VITRO FERTILIZATION; MIDWIFE SERVICES INCLUDED IN CLASS 44
NIPPON

3741399  31/01/2018
NIPPON AUDIOTRONIX LIMITED
D-08, SECTOR- 10, NOIDA-201 301 (U.P.).
Body Incorporate

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :01/04/1996

DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY AND HEALTH CARE FOR HUMAN BEINGS OR ANIMALS: AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
BIOMIN SP

3743355  02/02/2018
NECTAR BIOSCIENCES
NECTAR BIOSCIENCES REGUS PLATINUM, LEVEL 13 TECHNOPARK, PLOT NO. 17 & 18, SECTOR 30A VASHI NAVI MUMBAI, MUMBAI - 400705
THE TRADE MARK ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :11/02/2016

MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
WELMED HOSPITALS

3743679    03/02/2018

WELMED HOSPITALS
BHARAT HEART INSTITUTE 55 EC ROAD, NEAR ARGHAH CHOWK, DEHRADUN,UTTARAKHAND -248001

THE TRADE MARK ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Medical services
3745367    05/02/2018
MAHENDRA SINGH RANA
PLOT NO. A/3 AROGYA CLINIC, VILLAGE JAGJEETPUR, OPP. JAGJEETPUR PETROL PUMP, LAKSAR ROAD, KANKHAL, HARIDWAR - 249408
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
3747980  08/02/2018
ALPESH MANSUKHBHAI DHAMELIYA
trading as ;BE UNIQ UNISEX SALON
KHODIYAR BHUVAN, KANGALPURI, GITA MANDIR ROAD, MAJUR GAM, AHMEDABAD - CITY, AHMEDABAD, GUJARAT - 380022

Proposed to be Used

AHMEDABAD

BEAUTY SALONS, HAIR IMPLANTATION, HAIR DRESSING SALONS, BEAUTY CARE, HAIR CUTTING, HAIR COLOURS, COSMETICS TREATMENTS, FACIALS, MASSAGES, SPA AND RELAXATION SERVICES, MAKE UP, NAIL ART, CARE ASSESSMENTS, BEAUTY THERAPY, BEAUTY PARLOUR, BEAUTY SALONS, STEAM BATH, HAIR TREATMENT AND SKIN CLINIC.

mark shall be used as represented
3749102  09/02/2018
KAVITA SHARMA
FLAT NO- 32, CGHS ANTRIKSHA APARTMENT VIKAS PURI NEW DELHI-110018
INDIVIDUAL

Address for service in India/Agents address:

PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used

DELHI
DIETICIAN SERVICE; SERVICES RENDERED BY A DIETICIAN
RAJ MEDICITY

3749599  10/02/2018

RAJ MEDICITY
North A. O. C, Imphal West District, Manipur State, Pin Code: 795001
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :25/02/2004

KOLKATA
Healthcare services.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3749609   10/02/2018
HIMANSHU KISHNANI
19, Wazir Hasan Road, Hazratganj, Lucknow- 226001
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/10/2017
DELHI
Health care services.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3749998  08/02/2018
AYUSHMAN EDUCATIONAL AND CHARITABLE TRUST
1314, MATHURA VIHAR, ROORKEE, DISTT-HARIDWAR, UTTARAKHAND TRUST
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION
ELITE PHYSIOTHERAPY AND SPORTS INJURY CENTRE

3750926   12/02/2018

DR. AJAZ AHMAD

trading as ; ELITE PHYSIOTHERAPY AND SPORTS INJURY CENTRE

M-58, BASEMENT, SAKET, DELHI

SERVICE PROVIDER

Address for service in India/Attorney address:

GOGIA AND GOGIA

CHAMBER NO. 846, PATIALA HOUSE COURTS, NEW DELHI

Used Since : 26/12/2016

DELHI

PHYSIOTHERAPY INCLUDING SPORTS PHYSIOTHERAPY/ THERAPIST, MUSCULOSKELETAL, WET CUPPING, (HIJAMA), DRY NEEDLING, ACUPUNCTURE, ACUPRESSURE, EVENTS CONSULTANCY, TAPPING, CHIROPRACTICE, OSTEOPATHY, MYOFASCIAL RELEASE
3751798  13/02/2018
SUKHJINDER KAUR TRADING AS DIET STEP
H. NO-129, URBAN ESTATE, PHASE-III, DUGRI, LUDHIANA-141013 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/11/2017
DELHI
Nutritional & Dietetic Consultancy, Dietary Advice & Dietician Services.
ORTHOCURE HEALTHCARE PRIVATE LIMITED
SPO 214, 2nd Floor, office block, South Point Mall, DLF City Phase-5, Gurgaon-122009, Haryana, India
Private Limited Company

Address for service in India/Attorney address:
AARYAVARTT
C1-601, Panchsheel Greens-1, Sector-16B, Greater Noida West, Noida-201308, Uttar Pradesh, India

Used Since: 17/12/2012

DELHI
Medical Services; Hygienic and beauty care for human beings; Alternative medicine services; Chiropractic; health counselling; hospital services; medical clinic services; Consultancy services relating to orthopaedic implants.
3755184    16/02/2018

DR. DEEPAK GAUR
M.C.F.- 280, Mujesar, Ward No.2, Faridabad, Haryana Pincode- 121005
Individual

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006

Proposed to be Used
DELHI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services all included in class 44.
3760568  22/02/2018
AJAY KUMAR CHHABRA
METRO LANE, OPP RAM BILAS PETROL PUMP, RATU ROAD, RANCHI - 834001
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
VERIFARMS

4262612  11/08/2019

RADHIKA RANJAN NAHAR
PLOT NO. 7, SECTOR 27A, PRADHIKARAN, NIGDI, PUNE – 411044, MAHARASHTRA
Service provider
Joint Applicant
PUNIT SHRIKANT NAHAR
PLOT NO. 7, SECTOR 27A, PRADHIKARAN, NIGDI, PUNE – 411044, MAHARASHTRA
Service provider
Joint Applicant

Address for service in India/Attorney address:
ABHISHEK MAGOTRA
MS LAW PARTNERS B-3, Sagar Apartments 6 Tilak Marg New Delhi - 110 001 India

Proposed to be Used
MUMBAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, controlled environment agriculture horticulture and forestry services, farming services under artificial lights, indoor agricultural services, agricultural services without using sunlight, organic farming, providing advice and information on the subject of farm and agricultural management; consulting services in the field of farm automation
4314844  08/10/2019
VIMAL KHANNA
D11, Ground Floor, Lajpat Nagar-1 New Delhi
Individual
Address for service in India/Attorney address:
SIEBENIP
293, R.P.S. FLATS, SHEIKH SARAI PHASE-I NEW DELHI 110017
Used Since: 07/12/1988
DELHI
Salon & Beauty Care Services
Celestial's Kidney Spray

4325850   19/10/2019
K. PRABAVATHY
C/o T. Umakanthan, Address: 75/4, Durairajapuram colony, Anaikkarapatti (Po), Bodinayakkanur (TK), Theni (Dt), Tamil Nadu – 625582, India
Natural Person

Address for service in India/Agents address:
DR. USHOSHI GUHA
246, GANDHI NAGAR, NAGPUR - 440 010.

Proposed to be Used
CHENNAI
Treatment of various diseases of human and animals.
GAJANAN HOSPITAL AND CRITICAL CARE CENTER

4402893    09/01/2020
GAJANAN HOSPITAL AND CRITICAL CARE CENTER
Sarang Society, Plot No. 8, Gajanan Mandir Chowk, Garkheda, Aurangabad - 431005.
Partnership Firm

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :13/05/2012

MUMBAI
HEALTH CARE SERVICES.
4405118  10/01/2020
NIMIT KUMAR
B 1502 evershine embassy veera desai andheri west 400053
Individual

Address for service in India/Attorney address:
AMIT SAMANI & CO
1310, GHANSHYAM ENCLAVE NR LALJIPADA POLICE CHOWKI, LINK ROAD, KANDIVALI (W). MUMBAI -400067

Proposed to be Used
MUMBAI
Pet care services included in class 44
AKBAR MOHAMMED IQBAL SHAikh
CHETANA PALACE, FLAT NO.15, MITTHA NAGAR, NEAR D.ED COLLEGE, SARVE NO.51, KONDHWA KHURD, PUNE-411014

PROPRIETOR

Address for service in India/Attorney address:
KATNORIYA KAWAL DEEP SINGH
PUNE

Proposed to be Used
MUMBAI

TO PROVIDE SERVICES RELATED TO SALOON AND BEAUTY CARE FOR HUMAN BEINGS
4408978   15/01/2020

DR. VIRANCHI NARENDRA VAIDYA SOLE PROPRIETOR OF KPOND CHILDREN'S SUPER SPECIALITY HOSPITAL
Plot No : 12 & 13, Deep Nagar, Aurangabad – 431 001, Maharashtra, India
Sole Proprietor

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Hospital services
4408979  15/01/2020
DR. VIRANCHI NARENDRA VAIDYA SOLE PROPRIETOR OF KPOND CHILDREN’S SUPER SPECIALITY HOSPITAL
Plot No : 12 & 13, Deep Nagar, Aurangabad – 431 001, Maharashtra, India
Sole Proprietor
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Proposed to be Used
Mumbai
Hospital services
Proposed to be Used

CHENNAI

Counseling relating to holistic psychology and occupational therapy; Consultancy relating to integral psychology; Individual and group psychology services; Laboratory analysis services relating to the treatment of persons; Medical laboratory services for the analysis of blood samples taken from patients; Medical laboratory services for the analysis of samples taken from patients; Medical analysis services for diagnostic and treatment purposes provided by medical laboratories; Medical analysis services relating to the treatment of persons provided by a medical laboratory; Language Class Term en 44: Provision of mental rehabilitation facilities; Providing mental health and wellness information; Counselling in the field of mental health and wellness; Mental health services; Providing mental rehabilitation facilities; Mental health screening services; Psychiatric testing; Psychiatric services; Psychiatric consultation; Addiction treatment services
ULINK AGRITECH PVT. LTD.
E – Space IT Park, Office No. 101 BC, Building A – 1, Nagar Road, Vadgaon Sheri, Pune – 411 014

Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
AGRICULTURE CONSULTANCY.
Trade Marks Journal No: 1957, 20/07/2020 Class 44

4416808  23/01/2020
GITA MALIK TRADING AS SAHIL HOSPITAL
Plot No. 306, Scheme No. 2, Lajpat Nagar, Alwar-301001 (Rajasthan)
PROPRIETOR

Address for service in India/Agents address:
NISHA SETHI
28, GROUND FLOOR, JSEL BUILDING, MALVIYA NAGAR, NAIPUR, RAJASTHAN-302017
Used Since :06/03/2007

AHMEDABAD
Medical services which included in class 44
5E

4417006  23/01/2020

SKEARTH HEALTHCARE PVT. LTD.
104, Kristal Opal, 13th A Crs, 8th Main, BTM 2nd Stage, Karnataka Bangalore - 560076
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :25/10/2018

CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
RRT - RAPID RECOVERY TECHNIQUE

4417916  24/01/2020

DR. SHITAL VAIDYA
SUNDERAM HOSPITAL, 9 ANAND SOCIETY, B/H. EXPRESS HOTEL, R. C. DUTT ROAD, VADODARA- 390 007, GUJARAT, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
DHRUV ASSOCIATES
MRS. PARUL A DANDIWALA, ADVOCATE, B/24, VEDANT RESIDENCY, NEAR SUN RESIDENCY, WAGHODIA - DABHOI RING ROAD, VADODARA - 390 025, GUJARAT

Proposed to be Used
AHMEDABAD
MEDICAL SERVICES
MEDCORDS HEALTHCARE SOLUTION PRIVATE LIMITED
PLOT NO.2, BASANT VIHAR MAIN ROAD DADABARI EXT. KOTA, RAJASTHAN, 324009, INDIA

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD

medical services veterinary services hygienic and beauty care for human beings or animals agriculture, horticulture and forestry services
SIDDARTH NEURO HOSPITAL

4422643  28/01/2020

M/S. UMA GOWRI HOSPITAL PVT LTD
2-32/B, Gowtham Nagar, Chanda Nagar, Hyderabad - 500050, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIK PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since: 13/09/2016

CHENNAI
Hospitals, Medical Treatment Services Provided By Clinics And Hospitals, Healthcare Services, Nursing Homes, Medical Diagnostic Services.
4427210  28/01/2020
SEEMA NITESH KHAIRE TRADING AS M/S K.K. HOSPITAL
No. 52/1/6, Mundhwa Bypass Chowk, Pune Nagar Highway, Chandan nagar Pune. Pin Code – 411014
Sole Proprietor

Address for service in India/Attorney address:
AM LEGAL ASSOCIATES
#5, 3rd Floor, DSK Kartik Building, Apex Coloney, Shantisheela Society, Law College Road Erandwane, Pune 411004 M.S. India

Used Since :13/07/2006

MUMBAI
Nursing and Medical Services, Hospital Services, Nursing Home Services, Medical services.
Dalmia INDIA Medlife

4423087    28/01/2020
DALMIA HEALTHCARE LIMITED
MB-9, INDRAPIRASKH BUILDING 21, BARAKHAMBA ROAD, NEW DELHI-110001
LIMITED COMPANY

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
hospitals, nursing homes, medical centers and clinics
4425773    30/01/2020
SUNILA R. DINGANKAR TRADING AS M/S. MERAKI THERAPY CENTRE
011//009 SWASTIK PLAZA POKHRAN ROAD NO.2, NEAR T.C.S. THANE WEST-400601, MAHARASHTRA
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/08/2019

MUMBAI
Therapy center

No exclusive right for all descriptive matter appearing on the label.
4425878 30/01/2020
DINESH V SHAH - HUF -M/S.HEALTH CARE GUJARAT
FIRST FLOOR,101,RATNAMANI COMPLEX,NAGARSHETH NO VANDO,B/S.MJ MAEKET,GHEEKATA,AHMEDABAD-380001
HUF-HINDU UNDIVIDED FAM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.

Used Since :01/01/2020
AHMEDABAD

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services.

No exclusive right for all descriptive matter appearing on the label.
SNEHA DENTAL CLINIC

4426141  31/01/2020
MR JAYAKRUSHNA BARIK PROPRIETOR OF M/S. SNEHA DENTAL CLINIC
BACHRA PATNA, JATNL, KHURDA, PIN-752050, ODISHA, INDIA
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360, ICE FACTORY ROAD, MANA VILLAS, COLLEGE SQUARE, CUTTACK 753 003, ODISHA, INDIA

Proposed to be Used
KOLKATA
DENTAL CLINIC SERVICES
4431371 05/02/2020
NEUBERG DIAGNOSTICS PRIVATE LIMITED
46 & 48 MASILAMANI ROAD, BALAJI NAGAR, ROYAPETTAH CHENNAI – 600 014
Private Limited Company
Address for service in India/Attorney address:
R. INBARAJU, ADVOCATE
NO.10/17, ANANDHAM COLONY, SOUTH CANAL BANK ROAD, MANDAVELI, CHENNAI - 600 028.
Used Since :01/10/2019
CHENNAI
ALL TYPES OF HEALTH CARE SUPPORT SERVICES INCLUDING, ESTABLISHING HEALTH CARE CENTERS, HOSPITALS, CLINICS, PAIN CURE CENTERS AND TO RENDER CONSULTANCY SERVICES IN HEALTH CARE, SETTING UP HOSPITALS AND NURSING HOMES.
4435609  10/02/2020
CYGNUS MEDICARE PRIVATE LIMITED
A-9A, Ground Floor, Green Park Main, New Delhi-110016
company
Address for service in India/Attorney address:
GENESIS LEGAL
LAWYERS CHAMBER NO. 709, 7TH FLOOR, DWARKA DISTRICT COURT COMPLEX, SEC-10, DWARKA NEW DELHI 110075
Used Since :01/10/2019
DELHI
MEDICAL AND HOSPITAL SERVICES
4435753   07/02/2020
MR. VENKATAPATHIRAJO SAREPELLA
15-25-826/102, MIG 826, KPHB 2ND PHASE, S R HOMES, KUKATPALLY, HYDERABAD - 500072, TELANGANA, INDIA
Individual
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Proposed to be Used
CHENNAI
HOSPITAL SERVICES; CONSULTANCY RELATING TO PHARMACEUTICAL AND MEDICAL PRODUCTS.
RAHUL DEV ARORA
Proprietor of M/s Gyan Shanti Hospital, being an Indian National, having address Plot no. 9, Subhash Nagar Yojna, Kota Rajasthan
Pin Code 324009
Proprietor

Address for service in India/Attorney address:
VIKAS ASAWAT
3/183 GANESH TALAB BASANT VIHAR KOTA, RAJASTHAN 324009

Used Since: 01/01/2018

AHMEDABAD

Hospitals and Hospital Services; Tele-Medicine; therapy services; human tissue bank services; medical screening; medical analysis services for diagnostic and treatment purposes provided by medical laboratories; medical clinic services; health centre services; blood bank services; dentistry services; health counseling; home-visit nursing care; medical advice for individuals with disabilities; orthodontic services; opticians' services; physiotherapy / physical therapy; Nursing (medical), Pharmacy Advice, Medical assistance; the said services being included in class 44.
4463140  04/03/2020

K.R.JAYACHANDRAN
M/s. Gautham Hospital, Panayappilly, Kochi, Kerala, India- 682 005
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA

To be associated with:
1939771

CHENNAI
Medical and healthcare services, Hospital services; Medical and surgical services; medical consultations; medical counselling; medical testing; medical nursing; medical diagnostic services; medical evaluation services; medical imaging services; pharmacy dispensary services; pharmacy advice; laboratory analysis services relating to treatment of persons; medical laboratory services for analysis of samples taken from patients
4475846   18/03/2020
DR. S.R. ARAVIND
No. 359-360, 19th Main, 1st Block, Rajajinagar, BANGALORE 560010
Individual
Address for service in India/Agents address:
SUNDARESH A.V.
301, 12TH AMAIN ROAD, 6TH BLOCK, RAJ AJINAGAR, BANGALORE - 560 010.
Used Since :01/04/1992
CHENNAI
Medical services; Hygienic and beauty care for human beings
AGRI VALUE CHAIN SERVICES PRIVATE LIMITED

4477841  19/03/2020
AGRI VALUE CHAIN SERVICES PRIVATE LIMITED
NO. 6G, VISHNU SRIRAM APARTMENTS, PILLAYAR KOIL STREET, KALIKUNDRAM, THARAMANI CHENNAI Chennai TN 600113 IN
CONSULTING SERVICE RELATING TO STORAGE OF FOODS PRODUCTS
PRIVATE LIMITED COMPANY
Used Since :27/10/2014

CHENNAI
To Offer advisory Services to the prospective investors to setup Agriculture and Horticulture Value Chain Projects on turnkey basis on Agriculture and other allied products
4479049   20/03/2020

PEEYUSH AGGARWAL
221/231 Chauhanan, Jwalapur, Haridwar - 249407, Uttarakhand
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services
SOLAWIT

4479686  20/03/2020
SOLAR CHEMFERTS PVT. LTD.
Plot No. 15, 16, 21/10, Chikloli MIDC Industrial Area, Ambernath (West), Thane 4215050 in the State of Maharashtra within the Union of India.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since :30/06/2011

MUMBAI
spreading of fertilizers and other agricultural chemicals.
MR. AMANDEEP SINGH PROPRIETOR OF M/S LEELZ TATTOO
Village Leel, District Ludhiana (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since: 01/03/2020
DELHI
Tattooing Services
4480752    21/03/2020
DR.SANA FARISTA
Tyre House 64, G E Road, Rajnandgaon, Chattisgarh- 4941441
Proprietor

Address for service in India/Attorney address:
GEETIKA SHARMA
9274, C-9, Vasanat Kunj, New Delhi

Proposed to be Used
MUMBAI
Medical Assistance Consultancy Provided by Doctors and other Specialized Medical Personnel, and other services included in class 44
4483349  30/03/2020
FUTURECURE HEALTH PVT LTD
140 SriGopal Nagar, Gopalpura Bypass Road JAIPUR – 302015, Rajasthan INDIA

Address for service in India/Attorney address:
KSHITIJ MALHOTRA
B 703 CROWN APARTMENTS PLOT -18B SEC-7 DWARKA NEW DELHI 75
Used Since :01/09/2019

AHMEDABAD
MEDICAL SERVICES
4483463  30/03/2020
HEIDELCO MEDICORE PRIVATE LIMITED
D-1/130, GROUND FLOOR, VIBHAV KHAND, GOMTI NAGAR, LUCKNOW
Company

Address for service in India/Attorney address:
ISWAR CHANDRA MOHAPATRA
8/43, BASEMENT, SOUTH PATEL NAGAR, NEW DELHI-110008
Used Since :26/04/2013

DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
Xiaomi Wear

Priority claimed from 19/02/2020; Application No. : 44130209 ;China
4490595  23/04/2020

XIAOMI INC.
No. 006, floor 6, building 6, yard 33, middle Xierqi Road, Haidian District, Beijing, China

A corporation organized and existing under the laws of China

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

DELHI

Sports medicine services; Providing medical information through the website; Healthcare services provided by a healthcare provider over a network under contract; Physical Examination Services; on-line make-up consultation services; Medical care; Health care; Sanatoriums; Dietary nutrition guidance; Body beauty care service; Pet cleaning; Landscape design; Hearing aid fitting service; Nutrition advisory service; Glasses service; Rental of sanitary equipment; Health consultancy services; Weight control consulting services; Dietary therapy counseling; Psychological assessment service; Health advice
ABDUL QADIR JILANI
Jilani Clinic, Ghas Mandi, Thakur Ganj, Lucknow- 226003, Uttar Pradesh.
Individual

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services Under Class “44”
4500610    13/05/2020
MR. MANU GROVER,
S-526, GREATER KAILASH-1, NEW DELHI-110048.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4500815 13/05/2020
KUNAL DHEEP
10, Karpaga Nagar, K Pudur, Madurai North, Madurai, Tamil Nadu-625007
Sole Proprietor
Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008
Used Since :01/02/2019
CHENNAI
Medical and healthcare clinic services, Surgery, X-ray services, Medical laboratory services for the analysis of the blood samples taken from patients, Osteoporosis screening services, Outpatient and inpatient care services, Medical imaging services
KANCHANA SRINIVASAN
trading as : AYUUR TRANCE
NO. 1990, KRISHNA COLONY, OPP. CENTRAL STUDIO, COIMBATORE - 641005. TAMIL NADU, INDIA
SERVICE PROVIDER
PARTNERSHIP FIRM
Used Since: 14/04/2017
CHENNAI
AYURVEDA THERAPY, AYURVEDIC MASSAGE, HERBALISM, MEDICAL SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS AND HOSPITAL SERVICES.
CALLIDORA LASER CLINIC INDIA PRIVATE LIMITED
HOUSE NO 637 SECTOR 36 B CHANDIGARH 160036 CH

Body Incorporate

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
DELHI

Medical Services And Beauty Care For Human Being as included in Class 44.
TELE DERMA

4501030  14/05/2020
PALSONS DERMA PVT. LTD.
10 / D/1, HO - CHI - MINH SARANI,KOLKATA -700071, WEST BENGAL
SERVICE PROVIDER
Address for service in India/Agents address:
D. SEN & CO
6, OLD POST OFFICE STREET, GROUND FLOOR, KOLKATA 700 001.

Proposed to be Used
KOLKATA
Medical tele-reporting [medical services], Tele-reporting (medical services)
4501097    14/05/2020
LABCORP DIAGNOSTICS PRIVATE LIMITED
PROP. NO. B- 101, Block B, PUSHPANJALI ENCLAVE, PITAMPURA DELHI -110034
Private Limited Company
Address for service in India/Attorney address:
NITESH KUMAR SINHA
8A, UG, CS ANSAL PLAZA, SECTOR 1, VAISHALI, GHAZIABAD - 201010
Proposed to be Used
DELHI
Medical services, Pathological Laboratory services, hygienic and beauty care for human beings.
4501339  14/05/2020
S V BABU
Crystal Hospital Building Waman Rao Sawant Road, Maratha Colony, Dahisar East, Mumbai, Maharashtra 400068
NIHS
body corporate
Proposed to be Used
MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4501354  14/05/2020
JAYANT BHALCHANDRA JAHAGIRDAR TRADING AS JAHAGIRDAR AYURVED
Plot No.28, Jaynagar, Jalgaon - 425001
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Lifestyle counselling, Health care services.
Smt. SNEHA LALWANI
AE 32, SHALIMAR BAGH, DELHI-110088
A SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
MEISTER ADVOCATE & SOLICITOR LAW FIRM
B-151, STREET NO-3, GHAZIPUR VILLAGE, DELHI-110096
Used Since :15/02/2020

DELHI
pertains to medical services; veterinary services; hygienic and beauty care for human, medical clinic services, health diet consultancy, pharmacy advice including in class 44
INDOIVF PRIVATE LIMITED
43, ALKAPURI ALWAR
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN

Proposed to be Used
AHMEDABAD
MEDICAL & HEALTH CARE SERVICES, IN VITRO FERTILIZATION SERVICES, HUMAN FERTILITY TREATMENT SERVICES, NURSING HOMES & HOSPITALS, HEALTH FITNESS & MEDICAL INFORMATION SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD "IVF"
4502239  15/05/2020
WMG TECH PRIVATE LIMITED
THIRD FLOOR, TOWER -B, UNITECH CYBER PARK, SECTOR-39, GURUGRAM, HARYANA-122003
BODY INCORPORATE
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENE INCLUDED IN CLASS 44
4502630    15/05/2020
SYSMEX CORPORATION
1-5-1, Wakinohama-kaigandori, Chuo-ku, Kobe-shi Hyogo 651-0073 Japan
COMPANY INCORPORATED UNDER THE LAW OF JAPAN
Address for service in India/Attorney address:
R PARTHASARTHY
B 6/10, Safdarjang Enclave, New Delhi - 110029
Proposed to be Used
DELHI
Medical information services; Medical information services for medical professionals; Providing medical information services related to clinical testing to medical professionals; Providing medical data and information to healthcare professionals; Advisory services related to health and healthcare (including guidance), and providing information thereof; Medical information services related to medical, clinical testing, quality control by means of communication using computer terminals, including those provided via the Internet; Medical information services related to medical, clinical testing, quality control via computer networks; Providing information related to health and healthcare by means of communication using computer terminals, including those provided via the Internet; Medical diagnostic testing, monitoring, and reporting services pertaining to the monitoring, diagnosis and treatment of disease; Medical diagnostic services to assist in the design, development and management of in-vitro diagnostic tests; Medical testing services to provide information regarding disease conditions and disease prevention; Medical diagnostic services, namely, medical diagnostic testing for diseases and disorders; and Rental of medical apparatus and instruments
Proposed to be Used

DELI

Medical information services; Medical information services for medical professionals; Providing medical information services related to clinical testing to medical professionals; Providing medical data and information to healthcare professionals; Advisory services related to health and healthcare (including guidance), and providing information thereof; Medical information services related to medical, clinical testing, quality control by means of communication using computer terminals, including those provided via the Internet; Medical information services related to medical, clinical testing, quality control via computer networks; Providing information related to health and healthcare by means of communication using computer terminals, including those provided via the Internet; Medical diagnostic testing, monitoring, and reporting services pertaining to the monitoring, diagnosis and treatment of disease; Medical diagnostic services to assist in the design, development and management of in-vitro diagnostic tests; Medical testing services to provide information regarding disease conditions and disease prevention; Medical diagnostic services, namely, medical diagnostic testing for diseases and disorders; and Rental of medical apparatus and instruments
NS3 MDCSR

4502652    15/05/2020

VIGNESH RAMANARASIMHAN
NO.19, VKV LAYOUT, POLLACHI, COIMBATORE-642002, TAMILNADU, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI

HEALTHCARE SERVICES, PHYSIOTHERAPY, HEALTH CLINIC SERVICES, PHYSICAL REHABILITATION, MEDICAL EVALUATION SERVICES FOR PATIENTS RECEIVING REHABILITATION FOR PURPOSES OF GUIDING TREATMENT AND ASSESSING EFFECTIVENESS, PROVIDING MENTAL REHABILITATION FACILITIES, REHABILITATION OF ADDICTS, REHABILITATION SERVICES FOR SUBSTANCE ABUSE PATIENTS, OCCUPATIONAL THERAPY AND REHABILITATION SERVICES
4503272 16/05/2020
SHACHI SHARMA
A-3, Park View Residency, 4th Floor Post Marris Road, Japan House, Laxmi Bai Marg Aligarh-202001
INDIVIDUAL
Address for service in India/Agents address:
VIVEK SHARMA
222, 2ND FLOOR, VARDHMAN PREMIUM MALL, OUTER RING ROA, DEEPALI, PITAM PURA, DELHI-110034.
Proposed to be Used
DELHI
to carry on the business of Healthcare services like healthcare organization, help in early diagnosis of the diseases, find out the best treatments available at regional, national and global level, Holistic health solutions available, Best doctors to be consulted personally, choice of therapy available from allopathy, homeopathy, Ayurveda, yoga, siddha, naturopathy, Unani medicine best diagnosed to solve the health problems based on personal data and reports available, cost effective consultation and treatment.
4503277  16/05/2020
GANGAVARAPU KARThICK CHAKRAVARTHY
104, preethi hybel appartments, navabharatnagar first lane, guntur
INDIVIDUAL
Proposed to be Used
CHENNAI
BEAUTY & SALON SERVICES
PATHPOINT LABS

4503374   17/05/2020
PRATEEK BHARDWAJ S/O JAI PARKASH BHARDWAJ.

INDIVIDUAL

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALLI NO-9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI

MEDICAL ANALYSIS FOR THE DIAGNOSIS AND TREATMENT OF PERSON (SUCH AS TAKING OF BLOOD SAMPLES AND X-RAY EXAMINATION), PATHOLOGICAL LABORATORY AND DIAGNOSTIC CENTRE, HEALTH CHECKUP, X-RAY, ECG, ULTRA SOUND SCAN, CT SCAN, MRI SCAN, BLOOD BANK SERVICES.
Dr. Unni's

4504603  19/05/2020

UNNI KRISHNAN K R
TC 28/2729 KESHAU BHAVANAM, KUNNUMPURAM, G PO;THIRUVANATHAPURAM, KERALA-695001

Medical services
INDIVIDUAL

Proposed to be Used
To be associated with:
4411029

CHENNAI
Medical and Beauty Services
AktivCloudPhysio

4505779 20/05/2020
AKTIVORTHO PRIVATE LIMITED
E-83, PASCHIMI MARG, VASANT VIHAR, NEW DELHI-110057
BODY INCORPORATE

Address for service in India/Attorney address:
GAURAV KUMAR
D-122/6, 3rd Floor, Laxmi Nagar, Delhi 110092

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services
CloudPhysio

4505780  20/05/2020

AKTIVORTHO PRIVATE LIMITED
E-83, PASCHIMI MARG, VASANT VIHAR, NEW DELHI-110057
BODY INCORPORATE

Address for service in India/Attorney address:
GAURAV KUMAR
D-122/6, 3rd Floor, Laxmi Nagar, Delhi 110092

Proposed to be Used
DELHI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services
HealenCloudPhysio

4505782  20/05/2020
AKTIVORTHO PRIVATE LIMITED
E-83, PASCHIMI MARG, VASANT VIHAR, NEW DELHI-110057
BODY INCORPORATE

Address for service in India/Attorney address:
GAURAV KUMAR
D-122/6, 3rd Floor, Laxmi Nagar, Delhi 110092

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services
4506085    20/05/2020
PRANAV CHARAN S/O ATUL CHARAN
D-15, VIVEKANAND PURI, BAKSHI KA TALAB, LUCKNOW-226007, (UTTAR PRADESH)
An Individual
Address for service in India/Attorney address:
GAUTAM SATYAVIR SINGH & CO.
420, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007(UP) Email Id:-gssc72ipr@gmail.com, Cont. No. 09868124210 , 09560546922

Proposed to be Used
DELHI
BEAUTY PARLOUR FOR LADIES, GENTS, KIDS AND HIGH TECH PROFESSIONAL BEAUTY SALOON, THERAPY SERVICES, BODY SPA AND ADVISORY SERVICES RELATING TO COSMETICS AND BEAUTY TREATMENT, SALON AND SPA SERVICES; BEAUTY COUNSELING AND CONSULTATION
THE KETO DARZEE
1803, 18TH FLOOR, VISHNU TOWER P.K. ROAD, NEAR GARDI SCHOOL, MULUND WEST, MUMBAI - 400080
Proprietorship

Address for service in India/Agents address:
LALITH TUKARAM KOTIAN
D-2, ARUN NIVAS, OLD DOMBIVLI, SHASTRI NAGAR, DOMBIVLI WEST-421202, THANE

Proposed to be Used
MUMBAI
Nutritional and Dietary Guidance, Nutritional Advice, Food Nutrition Consultation
4507158    22/05/2020
AADIBHOOMI ORGANIC FOOD & HERBS PRODUCER COMPANY LIMITED
C/O KUNJAN RAM, MISSION CHOWK, WEST RING ROAD KEDARPUR, AMBIKAPUR, DISTRICT SURGUJA (CG) 497001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
 Proposed to be Used
MUMBAI
Medical services; Medical screening services; Medical testing services; Medical needling services; Medical examination services; Medical evaluation services; Medical information services; Hygienic and beauty care; Hygienic and beauty care for animals; Hygienic and beauty care for human beings; Agriculture, horticulture and forestry services; Agriculture, aquaculture, horticulture and forestry services; Consultancy services relating to agriculture, horticulture and forestry; Providing information about agriculture, horticulture, and forestry services; Consultancy and advisory services relating to agriculture, horticulture and forestry; Vermin and pest control services for agriculture, aquaculture, horticulture and forestry; Vermin control services for agriculture, aquaculture, horticulture and forestry; Services in the field of agriculture, horticulture and forestry; Provision of information about agriculture, horticulture, and forestry services; Providing online information about agriculture, horticulture, and forestry services; Pest control services for agriculture, aquaculture, horticulture and forestry; Advisory and consultancy services relating to weed, pest and vermin control in agriculture, horticulture and forestry
Intimacell
4507316  22/05/2020
PRABHU CHANDRA MISHRA
69 Kallol Apartment, Plot no-35 IP Extension, New Delhi 110092 India
Individual
Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)
Proposed to be Used
DELHI
Medical services; hygienic and beauty care for human beings or animals;
doConnect
4507780  22/05/2020
DR. REDDY'S LABORATORIES LIMITED TRADING AS MANUFACTURER AND TRADER
trading as ;Manufacturer and trader
8-2-337, Road No. 3, Banjara Hills, Hyderabad- 500 034, Telangana, India
Pharmaceutical
Incorporated and Registered under Indian Law
Proposed to be Used
CHENNAI
Medical services; healthcare; pharmacy advice.
4508427    23/05/2020
DR. SIBY MATHEW
PARAKUDIYIL BUILDING, NEAR CO-OPERATIVE BANK, OONNUKAL, KERALA STATE, PIN-686693, INDIA
Single Firm

Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018

Proposed to be Used

CHENNAI
MEDICAL SERVICES, EXAMINATIONS OR CONSULTANCY; MEDICAL TREATMENT, HOSPITAL SERVICES OR MEDICAL CLINIC SERVICES; MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS BEING INCLUDED IN CLASS 44.
4508667    23/05/2020
PARUL SHARMA
339/5,Gali No 5, Durgapuri Extention, Nera Kalaniketan School , Nand Nagri, North East Delhi- 110093
individual
Address for service in India/Attorney address:
PRASHANT KUMAR
OFFICE NO:-241/4, STREET NO 6-A, OLD ARYA NAGAR, GHAZIABAD
Proposed to be Used
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
4508907  23/05/2020
INCREASE INTERNATIONAL FACILITY MANAGEMENT SERVICES PRIVATE LIMITED
KP VARKEY COMPLEX, NO. 44/75, BASEMENT FLOOR, MKK NAIR ROAD, PALARIVATTOM - 682025
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Medical services
Trade Marks Journal No: 1957, 20/07/2020  Class 44

4509150  24/05/2020
UMESH KUMAR SAHAY
A-308 Survey Mandir, Bavdhan Khurd, Pune City, Pune, Maharashtra - 411021
Individual Person Citizen Of India

Address for service in India/Attorney address:
SHIVAM CHOWDHRY
B-402, SB Youth CGHS, Plot 6B, Sector 2, Dwarka Delhi 110075
Used Since :01/11/2019

To be associated with:
4414564

MUMBAI
Hospitals; Hospital services; Private hospital services; Medical treatment services provided by clinics and hospitals;
Medical clinic services; Medical diagnostic services; Medical analysis services for diagnostic purposes provided by
medical laboratories; Medical clinic services for diagnostic and treatment purposes provided by medical laboratories;
Dental clinic services; Chiropractic, physiotherapy, acupuncture, osteopathy, sports medicine, massage and paramedical
services; Medical and healthcare clinic services; Pharmacy dispensary services; Medical services in the field of diabetes;
Emergency medical assistance;
EMF CLINICS

4509152  24/05/2020
UMESH KUMAR SAHAY
A-308 Survey Mandir, Bavdhan Khurd, Pune City, Pune, Maharashtra - 411021
Individual Person Citizen Of India

Address for service in India/Attorney address:
SHIVAM CHOWDHRY
B-402, SB Youth CGHS, Plot 6B, Sector 2, Dwarka Delhi 110075
Used Since :01/11/2019

To be associated with:
4414564

MUMBAI
Hospitals; Hospital services; Private hospital services; Medical treatment services provided by clinics and hospitals;
Medical clinic services; Medical diagnostic services; Medical analysis services for diagnostic purposes provided by
medical laboratories; Medical clinic services for diagnostic and treatment purposes provided by medical laboratories;
Dental clinic services; Chiropractic, physiotherapy, acupuncture, osteopathy, sports medicine, massage and paramedical
services; Medical and healthcare clinic services; Pharmacy dispensary services; Medical services in the field of diabetes;
Emergency medical assistance;
4509154  24/05/2020
UMESH KUMAR SAHAY
A-308 Survey Mandir, Bavdhan Khurd, Pune City, Pune, Maharashtra - 411021
Individual Person Citizen Of India

Address for service in India/Attorney address:
SHIVAM CHOWDHRY
B-402, SB Youth CGHS, Plot 6B, Sector 2, Dwarka Delhi 110075
Used Since :01/11/2019

To be associated with:
4414564

MUMBAI
Hospitals; Hospital services; Private hospital services; Medical treatment services provided by clinics and hospitals; Medical clinic services; Medical diagnostic services; Medical analysis services for diagnostic purposes provided by medical laboratories; Medical clinic services for diagnostic and treatment purposes provided by medical laboratories; Dental clinic services; Chiropractic, physiotherapy, acupuncture, osteopathy, sports medicine, massage and paramedical services; Medical and healthcare clinic services; Pharmacy dispensary services; Medical services in the field of diabetes; Emergency medical assistance;
Trade Marks Journal No: 1957, 20/07/2020

4509411 25/05/2020
SIBY THOMAS.
MUNDATTU HOUSE, KUNNADYMUKKU, EDAPPALLY P.O - 682 024, EDAPPALLY, ERNAKULAM.
INDIVIDUAL

Address for service in India/Attorney address:
GUDWIL & GOODWILL
41/ 785, "SWATHI" C.P. UMMER ROAD, COCHIN-35, KERALA

Proposed to be Used
CHENNAI
Medical Services, Healthcare Services, Clinic, Hospital, medical diagnostic laboratory.
LIPOMIC

4509515    25/05/2020
VIRENDRA SITARAM UPADHYE
AT- B-57 NARAINA INDUSTRIAL AREA, PHASE-II, NEW DELHI - 110028
PROPRIETOR

Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094

Proposed to be Used
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, AQUACULTURE, ORTICULTURE AND FORESTRY SERVICES IN CLASS 44
4509610    25/05/2020
DEVINDER SINGH SANDHU TRADING AS SANDHU CANCER CENTRE
SCF 9, UDHAM SINGH NAGAR MARKET, CIVIL LINES, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since :01/04/2012
To be associated with:
2842744
DELHI
Medical & Hospital Services, Health Care Services, Health Fitness and Medical Information Services, Physical &
Physiotherapy Services of a Psychologist, Rehabilitation of Substance Abuse Patients, Providing Information on
Healthcare, Consultancy & Medical Counseling, Surgical Treatment Services & Provision of information in the field of
Cancer Prevention, Screening, Diagnosis & Treatment.
AVANTI CANCER CARE PRIVATE LIMITED
402, ORCHID GARDEN HOUSING SOCIETY, KOMPALLY, HYDERABAD, TELANGANA - 500014.

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services included in class 44.
AURASQIN

4510599  26/05/2020

SH. VIJAY SHARMA PROPRIETOR OF M/S AURASQIN SKIN & LASER CLINIC
NEAR MAHAJAN HALL, DALHOUSIE ROAD, PATHANKOT, PUNJAB.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:

SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2018

DELHI
HOSPITAL SERVICES, MEDICAL SERVICES, CLINICS, MEDICAL CLINICS, MEDICAL TREATMENT SERVICES,
HEALTHCARE SERVICES, HEALTHCARE INFORMATION SERVICES, HEALTHCARE CONSULTANCY SERVICES, MEDICAL
CONSULTANCY.
MANOJ SWAMINATHAN
FLAT NO.102, FLOOR NO.1, CORAL NIRMAL LIFESTYLE, L B S ROAD, MULUND WEST, MUMBAI Mumbai City MH 400080 IN
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
MUMBAI
Medical information, Medical consultations, Health consultancy, Health assessment surveys, Public health counseling
4510689  26/05/2020

DR. SHIVAM MALHOTRA S/O DR. PARVEEN MALHOTRA
527 P, HUDA, SECTOR - 18, PANIPAT, HARYANA - 132103, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

medical services veterinary services hygienic and beauty care for human beings or animals agriculture, horticulture and forestry services
4510752  26/05/2020
HEMA BAJAJ SOLE PROPRIETOR OF DR HEMA'S HEALTH CENTER
17/21 ASHIYANA SOCIETY, NEW LINK ROAD, ANDHERI WEST, ANDHERI WEST, 400102
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Health care services, Health counseling, Medical clinic services, Therapy services, healthcare
VARUNA

4510920   26/05/2020
LA-GAJJAR MACHINERIES PVT. LTD.
ACIDWALA ESTATE, NAGARWEL HANUMAN ROAD, AMRAIWADI, AHMEDABAD – 380 026, GUJARAT STATE, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1980

AHMEDABAD
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
SHATOR-10MG

4511377  26/05/2020
RAJKUMAR POPATLAL GANDHI
FLAT NO 12, SHREE KRUPA BLD.,BIBVEWADI PUNE-411037 MAHARASHTRA
INDIVIDUAL
Proposed to be Used
MUMBAI
PROVIDING MEDICAL AND HEALTH CARE SERVICES
SHATOR-20MG
4511378  26/05/2020
RAJKUMAR POPATLAL GANDHI
FLAT NO 12, SHREE KRUPA BLD.,BIBVEWADI PUNE-411037 MAHARASHTRA
INDIVIDUAL
Proposed to be Used
MUMBAI
PROVIDING MEDICAL AND HEALTH CARE SERVICES
TANIA MAKEOVERS

4511587  27/05/2020

TANIA
180-L, MODEL TOWN, OPP. GOVT. GIRLS SCHOOL, JALANDHAR, PUNJAB - 144003
SERVICE PROVIDER

Address for service in India/Attorney address:
SUNIL
37, NEW MARKET BEHIND NARINDER CINEMA JALANDHAR

Proposed to be Used
DELHI
BEAUTY SALON SERVICES, BEAUTY CARE FOR HUMAN BEINGS
4511637  27/05/2020
UTSAV DINESHKUMAR PATEL
BEVERLY HILLS DEESA HIGHWAY, AT. JODANAPURA, PO. CHADOTAR, TA. PALANPUR, BANASKANTHA - 385 001
(GUJARAT) INDIA.
An Individual

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services.
4511887   27/05/2020
LOOSE POWDER MAKEUPS.
B-12, VISHAL ENCLAVE, RAJOURI GARDEN, NEW DELHI-110027.
PARTNERSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
SALON, HAIR SALON, BEAUTY SALON, SPA CENTRE AND MAKEUP SERVICES INCLUDED IN CLASS 44.
IHFA HEALTHCARE PRIVATE LIMITED.
A-9, ADARSH NAGAR, NAJIBABAD, BIJNORE, U.P. -246763 (INDIA).
BODY INCORPORATE

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
PROVIDING MEDICAL, PARAMEDICAL AND HEALTHCARE SERVICES; HOSPITAL AND HOSPITAL SERVICES; HEALTHCARE CENTER; LIFECARE MANAGEMENT; REHABILITATION SERVICES; CLINICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE SERVICES FOR HUMANS.
4512213    27/05/2020
DHVANI ARCHAN PUJARA
ISH, 10 Royal Park, Behind G.T. Sheth School, Kalawad Road,
Individual
Address for service in India/Attorney address:
H K GHAYAL
03, Ishvar Darshan Society, Grid Road, Kabilpore, Navsari

Proposed to be Used
To be associated with:
4485737

AHMEDABAD
medical care, including alternative medicine, hygienic and beauty care given by persons or establishments to human beings and animals; hospital services; telemedicine services; dentistry, optometry and mental health services; therapy services, for example, physiotherapy and speech therapy; pharmacy advice and preparation of prescriptions by pharmacists; dietary and nutritional advice; health spa services; health clubs for physical exercise; health centre services; home visit nursing care; medical advice for individuals with disabilities; medical assistance; acupressure; acupuncture; reflexology; sujok; magnet therapy; color therapy; auriculogy; marma chikitsha; sound therapy; medical yoga;
4512369   28/05/2020
JASEEM SHAFSAD C
CHEMBAKATH HOUSE, THERATTAMMAL AREACODE, URANGATTIRI, MALAPPURAM, ERNAD, KERALA-673639
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :01/06/2017

CHENNAI
Landscape gardening, Flower arranging, Horticulture, Landscaping [gardening], Plant nurseries,
M.SOMASUNDARAM, PROPRIETOR OF M/S. HARRY & MEGHAN HAIR STUDIO
NO.38, 1st CROSS STREET, BHARATHI NAGAR, AMBATTUR, CHENNAI- 600053, TAMILNADU, INDIA

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI

BEAUTY AND HAIR CARE SERVICES, HAIR SALON SERVICES, ADVISORY SERVICES RELATING TO HAIR CARE, HAIR CARE SERVICES, HAIR CUTTING, HAIR REPLACEMENT, HAIR STYLING, HAIR TREATMENT, HAIRDRESSING, PROVIDING INFORMATION RELATING TO HAIRDRESSING AND BEAUTY SALON SERVICES
AI-P-HC

4512693    28/05/2020
ALL INDIA PRIMARY HEALTH CARE
Mulayam Tiraha, 60ft road Mishra Complex, 2nd floor jankipuram Lucknow
Medical services & medical camps
Proprietor

Proposed to be Used
DELHI
Medical care services including medical camps for human well being.
4512836  28/05/2020
RANDAD VIJAY PANDURANGJI
KAPAD GALLI LATUR, MAHARASHTRA - 413512
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Pest control services for agriculture, Pest control services for agriculture, aquaculture, horticulture and forestry, Vermin and pest control services for agriculture, aquaculture, horticulture and forestry, Advisory and consultancy services relating to weed, pest and vermin control in agriculture, horticulture and forestry
4512880  28/05/2020
PRABHANSH KUMAR PROPRIETOR OF SHINE HOSPITAL
JUNABGANJ TIRAHA KANPUR ROAD BANTHRA LUCKNOW, UTTAR PRADESH-226401
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Hospital services
4512977 28/05/2020
MAHADEV BHARAT RAJ PATIL PROPRIETOR OF SHREE RAKSHA
NEAR MBPATIL SHOWROOM HARALAYYA CHOWK BASAVAKALYAN-585327
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Health care services; Medical and health care services; Hospital services; Medical treatment services provided by clinics and hospitals
KONSENCE

4513272 28/05/2020
KONARK HERBALS AND HEALTHCARE
335 - B, Adhyaru Industrial Estate, Sun Mill Compound, Lower Parel, Mumbai – 400013
Partnership Firm
Address for service in India/Attorney address:
VANDITTA MALHOTRA HEGDE
56, World Trade Centre, 1st Floor, The Arcade, Cuffe Parade, Mumbai - 400 005

Proposed to be Used

MUMBAI
AERIAL AND SURFACE SPREADING OF FERTILIZERS AND OTHER AGRICULTURAL CHEMICALS / AERIAL AND SURFACE SPREADING OF FERTILISERS AND OTHER AGRICULTURAL CHEMICALS; ALTERNATIVE MEDICINE SERVICES; AQUACULTURE SERVICES; AROMATHERAPY SERVICES; ARTIFICIAL INSEMINATION SERVICES; BEAUTY SALON SERVICES; HAIRDRESSING; HEALTH CARE; HEALTH SPA SERVICES; HEALTH CENTRE SERVICES / HEALTH CENTER SERVICES; HEALTH COUNSELLING / HEALTH COUNSELLING; HORTICULTURE; MEDICAL ADVICE FOR INDIVIDUALS WITH DISABILITIES; MEDICAL SCREENING; AQUACULTURE, HORTICULTURE AND FORESTRY; PHARMACY ADVICE; PHYSIOTHERAPY / PHYSICAL THERAPY; PLANT NURSERY SERVICES, PREPARATION OF PRESCRIPTIONS BY PHARMACISTS; SERVICES OF A PSYCHOLOGIST; REFORESTATION SERVICES; TELEMEDICINE SERVICES; THERAPY SERVICES; TREE SURGERY; TREE PLANTING FOR CARBON OFFSETTING PURPOSES; VERMIN EXTERMINATING FOR AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY; VETERINARY ASSISTANCE; VISAGISTS’ SERVICES; WEED KILLING; WREATH MAKING.
ARYAKALPA
4514072  29/05/2020
VENUGOPALAN P.K
PRANAV, PAYYOLI, KOZHIKODE - 673 522, KERALA,INDIA
INDIVIDUAL
Address for service in India/Agents address:
GEORGE MATHEW
Used Since: 02/11/2015
CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, AYURVEDA AND PANCHAKARMA TREATMENTS, YOGA THERAPY
ViroTrap

4514109  29/05/2020

AJAY BIO-TECH (INDIA) LIMITED
Sr. No.107, Plot No.2, Baner Road, "Netsurf" 3rd Floor, Pune - 411045

Body Incorporate

Address for service in India/Attorney address:
PANKAJ BHAWARLAL JAIN
KUNDAN CHAMBERS, THUBE PARK, SHIVAJINAGAR, PUNE-411005

Proposed to be Used
MUMBAI

Medical analysis services for diagnostic and treatment purposes provided by medical laboratories.
4514151   29/05/2020
BHUSHAN KAUTIK PAGAR
EKLAHRE ROAD, NEAR BEHADI RIVER, AT POST- KALWAN TAL- KALWAN DIST- NASHIK - 423501
SOLE PROPRIETOR
Address for service in India/Agents address:
GAURAV KULKARNI
N-15, SNEH PARADISE, RAMBAUG COLONY, PAUD ROAD, KOTHRUD, PUNE-411038.

Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services, animal breeding;
ADOVER MEDIA CONSULTING PRIVATE LIMITED
Flat no.D-1, B-124, Third Floor, Khasra no.463, Duggal Colony, Khanpur Delhi South Delhi, Delhi-110062

Body Incorporate

Address for service in India/Agents address:
RAGHAV GOEL

Proposed to be Used

DELHI

Medical and healthcare services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.

4514196   29/05/2020
4514387  29/05/2020
TSQUARE HEALTHCARE SERVICES PRIVATE LIMITED
25, Suketu Complex Near Triveni Arcade, Vallabh Vidhyanagar ANAND Anand GJ 388120 IN
MEDICAL SERVICES, HEALTH CARE SERVICES, HYGIENE CARE SERVICES, DENTAL SERVICES, ORTHODONTIC SERVICES, LABORATORY ANALYSIS SERVICES FOR HUMAN BEINGS
Private limited Company

Proposed to be Used
AHMEDABAD
MEDICAL SERVICES, HEALTH CARE SERVICES, HYGIENE CARE SERVICES, DENTAL SERVICES, ORTHODONTIC SERVICES, LABORATORY ANALYSIS SERVICES FOR HUMAN BEINGS
MD NEXT LIFE SCIENCES LLP
4514943  30/05/2020
MD NEXT LIFE SCIENCES LLP
HOUSE NO. KH-408/409 FARM, CLUB ROAD, VILLAGE SHAHOORPUR CHANDAR HOLLA, NEAR VIDHYA KENDRA, NEW
DELHI-110074
Limited Liability Partnership( LLP)

Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :08/04/2020

DELHI
"Medical & health care services; medical & health information, advisory, assistance, counselling, analysis, testing,
fitness, evaluation & consultation services; medical clinics; pharmacy & diagnostic services; rehabilitation for patients;
telemedicine & tele-consulting services; medical equipment rental services; providing medical, health & wellness
information via a website."
VOCAL FOR LOCAL
4514958 30/05/2020
AVRELLE AGRO PRODUCTS PRIVATE LIMITED
C/O PUSHPA DEVI, W/O DILIP KUMAR, KARAK MARG, WARD NO. 10, BADA BAZAR MADHUBANI, BIHAR
Private Limited Company incorporated under Companies Act 2013 - DPIIT Recognized Startup
Address for service in India/Attorney address:
NEELAM YADAV
Lawyers Chamber No. 775, District Sessions and Civil Court, Greater Noida, Gautam Buddh Nagar, Uttar Pradesh - 201306

Proposed to be Used
KOLKATA
Cultivation of plants; Consultancy services relating to the cultivation of plants; Plant cultivation; Plant cultivation services; Plant care services; Plant nursery services; Consultancy relating to tree planting; Consultancy relating to the cultivation of plants; Tree planting, horticulture, and landscape design services; Providing information relating to garden tree planting; Provision of information relating to garden tree planting; Providing information relating to the rental of potted plants; Consultancy relating to tree planting, horticulture, and landscape design services; Nutrition consultancy; Nutrition counseling; Nutrition counselling; Nutritional guidance; Nutritional advice; Guidance on nutrition; Food nutrition consultation; Nutritional advisory services; Counselling relating to nutrition; Consultancy relating to nutrition; Information relating to nutrition; Advice relating to nutrition; Nutrition and dietetic consultancy; Dietary and nutritional advice; Nutritional and dietetic consultancy; Provision of information relating to nutrition; Providing information relating to dietary and nutritional supplements;
Trade Marks Journal No: 1957, 20/07/2020 Class 44

4515012  30/05/2020
DR.P.PADMA
12-13-483/36A,PLOT NO-10,STREET NO-1,TARNAKA,OPP POULOMI pride
APARTMENTS,SECUNDERABAD,HYDERABAD,TELANGANA-500017

THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Medical treatment services provided by clinics and hospitals
4515401  30/05/2020
M. A. M. MUNEER (PROPRIETOR)
M/s. MADAVOOR AGRO MAKING AND MARKETING, MUKKALARKUDY, KUZHIVELIPADY, EDATHALA P.O., ALUVA, ERNAKULAM - 683 561.
PROPRIETOR
Address for service in India/Attorney address:
KRISHNAKUMAR G
NAMIJITH IP WORLD, 66/2870 A1, C.P UMMER ROAD, COCHIN - 682035
Proposed to be Used
CHENNAI
Farming, Agriculture, Horticulture and Forestry Services; Medical Services, Veterinary Services, Hygienic and Beauty Care for Human Beings or Animals.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4515404   30/05/2020
SHIFA CARE INDIA PRIVATE LIMITED
E-238, Basement, Greater Kailash1, New Delhi, South Delhi, Delhi, INDIA 110048
A private limited company recognized as a startup by the Department for Promotion of Industry and Internal Trade.

Address for service in India/Attorney address:
SHUBHAM JAIN
154, Gayatri Nagar-A, Maharani Farm, Durgapura, Jaipur-302018 (Rajasthan)

Proposed to be Used
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4515445  30/05/2020
SADIYA NASEEM
804, PINNACLE TOWERS, A42/6, SECTOR 62, NOIDA 201 309
Hygiene and Beauty Care Products
PRIVATE LIMITED COMPANY
Proposed to be Used
DELHI
Hygiene and Beauty Care Products
4515640   31/05/2020

V HABBIT UNISEX SALON TRADING AS PINKI SHARMA
MP-8, 1ST Floor, J.P. Market, Behind Gopal Mandir, Pitampura, New Delhi-110034
Sole Proprietor

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DELHI

Beauty salon services, Hair salon services for women, Hair salon services for men, Salons (Hairdressing -), Skin care salons, Services of a hair and beauty salon, Beauty salons, Human hygiene and beauty care, Health spa services.
LUPIN LIMITED
Kalpataru Inspire, 3rd Floor, Off Western Express Highway, Santacruz (East), Mumbai 400055
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services.
4516351   01/06/2020

LUPIN LIMITED

Kalpataru Inspire, 3rd Floor, Off Western Express Highway, Santacruz (East), Mumbai 400055
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

MUMBAI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services.
4516364    01/06/2020
GARIMA THAKUR SANGOTRA
W/O VIKAS KUMAR SANGOTRA,NANGAL BHOR,PATHANKOT,PUNJAB - 145101
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Medical consultancy services
4516532  01/06/2020
DR. SANJEET SHANKER
3 Ram Kishore Marg, Civil Lines Delhi 110054
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
4517457  02/06/2020
SALLONI BIREN CHHEDA
176/8 DATTATRAYA BHUVAN BHALCHANDRA ROAD, NEAR RUIA COLLEGE DADAR EAST MUMBAI MUMBAI
MAHARASHTRA - 400014
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Health care and beauty care; Health and beauty care services provided by saunas, beauty salons, sanatoriums, hairdressing salons and massage parlours; Beauty consultancy services; Beauty consultancy; Spa services; Healthcare services; Beauty therapy services; Hairdressing and beauty salon services
4517741  02/06/2020

SHAJAHAN A
108/1 BHARATHI NAGAR MAIN ROAD, MOOLAPALAYAM, ERODE 638002
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services

Transliteration: People's Pharmacy save health and wealth
MEDBOW CLINIC & DIAGNOSTICS

4518020   03/06/2020
NAWNEET KUMAR
FLAT NO-503, TOWER-22, LOTUS BOULEVARD, SECTOR-100, NOIDA, GAUTAM BUDDHA NAGAR, UP-201301
INDIVIDUAL

Proposed to be Used
DELHI
Medical Services; Hygienic and Beauty Care for Human Beings; Hospital and Health Care Services; Clinical And Diagnostic Services Included, Laboratories, Radiology services, ECG, Pathology Lab, Diagnostic & X-Ray Center
MEDBOW PHARMACY
4518021   03/06/2020
NAWNEET KUMAR
FLAT NO-503, TOWER-22, LOTUS BOULEVARD, SECTOR-100, NOIDA, GAUTAM BUDDHA NAGAR, UP-201301
individual
Proposed to be Used
DELHI
PHARMACY SERVICES, MEDICAL SERVICES, HEALTHCARE SERVICES, HOSPITAL SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS
Trade Marks Journal No: 1957 , 20/07/2020    Class 44

4518048  03/06/2020
MRHM PHARMA PRIVATE LIMITED
No.27/1, Shalimar Plaza 10th Cross, Office No.T-6, 3rd Floor, Palace Guttahalli Main Road, Malleshwaram, Bangalore-560003.
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Medical and healthcare services
Trade Marks Journal No: 1957 ,  20/07/2020           Class 44

4518861    03/06/2020
GAURAV JAIN
984 Sector 15 Part 2 Gurugram, Haryana - 122001
Individual

Address for service in India/Attorney address:
PRATEEK JAIN
984 Sector 15 Part 2 Gurgaon, Haryana - 122001

Proposed to be Used
DELHI
Medical and Health Services, Healthcare, Therapy and Health Counselling
Trade Marks Journal No: 1957, 20/07/2020 Class 44

AMARACHINTHA SURYA PRAKASH
H.No 41/354, Kothapeta, Kurnool – Andhra Pradesh, 518001
Sole Proprietor

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used

CHENNAI
Veterinary services; medical and veterinary medical services; medical and veterinary information services provided via the internet; pet hospital services; pet grooming services; breeding services for pets; consultancy and information services relating to medical products of pets.
NATIONAL INSTITUTE OF AGRICULTURAL EXTENSION MANAGEMENT

4519671  04/06/2020
NATIONAL INSTITUTE OF AGRICULTURAL EXTENSION MANAGEMENT
National Institute of Agricultural Extension Management, Rajendranagar, Hyderabad, Telangana, India, PIN - 500030
A Society registered under Andhra Pradesh Public Societies Registration Act, 1350 Fasli

Address for service in India/Attorney address:

KONDETI RANJITH REDDY
Centre for Innovation and Agripreneurship, National Institute of Agricultural Extension Management (MANAGE), Rajendranagar, Hyderabad 500030.
Used Since :11/06/1987

CHENNAI
AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES
4520990  05/06/2020
LIBERTY GROUP MARKETING DIVISION
Liberty House, Railway Road, Karnal, Haryana- 132001
Partnership Firm incorporated under the Indian partnership laws

Address for service in India/Attorney address:
KAPIL WADHWA
DD 13 Kalkaji, LGF New Delhi 110019 India

Proposed to be Used
DELHI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services.
Kneeport

4521157    05/06/2020
ASHVA WEARABLE TECHNOLOGIES PRIVATE LIMITED
No. 2-2-82/A/1, G5, Sai Pragati Enclave, Turabnagar, Amberpet, Hyderabad - 500013
Private Limited

Address for service in India/Attorney address:
MANJUSHREE
The Startup Zone, No.5b, 2nd floor, 10th Cross, RMV Extension, Sadashivanagar, Bangalore-560080

Used Since :21/09/2018

CHENNAI
medical clinic services and medical analysis services for diagnostic and treatment purposes
SANT NIRANKARI HEALTH CITY

2954732 01/05/2015

SANT NIRANKARI MANDAL
Sant Nirankari Administrative Block, Nirankari Complex, Delhi 110009
SERVICE PROVIDER
A SOCIETY DULY REGD. UNDER THE SOCIETIES ACT, 1860

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since: 23/02/2015

DELHI
SOCIAL WELFARE ACTIVITIES, CHARITABLE ACTIVITIES, NCO SERVICES, PERSONAL & SOCIAL, SPIRITUAL
RELIGIOUS SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS AND SOCIETY AT LARGE AND
GENERAL PUBLIC.

THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORDS HEALTH CITY.
SHUTTERSTOCK
2999403 30/06/2015
SHUTTERSTOCK, INC.
350 Fifth Avenue, New York, New York 10118
licensing of intellectual property
Address for service in India/Attorney address:
DHRUV SURI
PSA, 14A&B, Hansalaya, 15 Barakhamba Road, New Delhi 110001
Used Since: 14/02/2004
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
Tattva Astro - Vastu
3650720  06/10/2017
VIPIN RAI MEHANDIRATTA
J-3/115, 2nd Floor, DDA Flats, Kalkaji New Delhi - 110019
INDIVIDUAL
Address for service in India/Attorney address:
DINESH & CO.,
110, SONAL SHOPPING CENTRE, NALASOPARA (W) MUMBAI-401203
Proposed to be Used
DELHI
Astrology and Vastu services for needs of people included in class 45
Registration of this trade mark shall give no right to the exclusive use of the Astro - Vastu..
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
3662498   25/10/2017

WELFARE ORGANIZATION REFORMATION LEGAL DEVELOPMENT SOCIETY
K-80 –WZ -61-A-2 GF SHYAM NAGAR, NEW DELHI - 110018
WELFARE ORGANIZATION REFORMATION LEGAL DEVELOPMENT SOCIETY

Address for service in India/Agents address:
SHIV REGISTRATION CO.
87, FF, GAGAN VIHAR EXTN., DELHI-110051

Proposed to be Used
DELHI

Providing services related to Human Rights for needy person and Charitable Purpose” Legal services; security services for the protection of human rights and individuals; personal and social services rendered by others to meet the needs of individuals.

Registration of this Trade Mark shall give no right to the exclusive use of the other descriptive matter appearing on the label as the applied trademark is label mark and has descriptive contents..
ABHISHEK AGGARWAL
106, Bank Enclave, Laxmi Nagar, Delhi - 110092
Individual

Address for service in India/Agents address:
ASHISH GUPTA,
C/O DAKSH ASSOCIATES, K-39, HAUZ KHAS ENCLAVE, NEW DELHI-110016

Proposed to be Used
DELHI

Legal Services; Security Services for the protection of property and individuals; personal and social services rendered by others to meet the needs of the individuals.
3668691   02/11/2017
NIPPON PAINT (INDIA) PVT. LTD
PLOT NO: K-8 (I), PHASE - II, SIPCOT INDUSTRIAL PARK, MAMBAKKAM VILLAGE, SRIPERUMBUDUR,
SUNGUVARCHATIRAM, KANCHEEPURAM - 602106, TAMILNADU, INDIA

Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI

Legal services; security services for the physical protection of tangible property and individuals; personal and social
services rendered by others to meet the needs of individuals.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION
SHE CAN FLY GIVE HER THE SKY

3672832  08/11/2017
SMILE FOUNDATION
V-11, LEVEL-1, GREEN PARK, EXTENSION, NEW DELHI-110016, INDIA
A REGISTERED TRUST

Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075

Used Since :28/09/2016

DELHI
CHARITABLE SERVICES, NAMELY, PROMOTING SPORTS COMPETITIONS, A SERIES OF FILMS, CULTURAL EVENTS FOR OTHERS
3673132  08/11/2017
PREM CHAND
614,6TH FLOOR, MILLENNIUM TOWER-1, N.S.P, PATAMPURA, NEW DELHI-110034
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Used Since :01/04/2005

DELHI
VASTU SERVICES, ASTROLOGY RELATED SERVICES, ORGANIZATION OF RITUAL & SPIRITUAL ACTIVITIES SUCH AS TANTRA, MANTRA, YANTRA, VASTU, NUMEROLOGY, PALMISTRY, MEDITATION, HEALING, JANMA KUNDLI PANCHANG AND RELATED SERVICES, MATRIMONIAL AND HOROSCOPE SERVICES, SOCIAL SERVICES IN CLASS 45
3689727   28/11/2017
CHS SECURITY PRIVATE LIMITED
Flat No. 104, Usha Sadan, Indira Enclave Apartment, Adhiwakta Colony, Lane No. 2, Janakpuri, Gola Road, Bailey Road, Danapur, Patna - 801503, Bihar
Private Limited

Address for service in India/Attorney address:
NADAR VENILIA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Security services.
3690608  29/11/2017
PROBAL CHAKRAVERTY
FE 261, SECTOR III, SALT LAKE, KOLKATA-700106
INDIVIDUAL
Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR, PARIVAR APPARTMENT, ABOVE AMUL SHOP, NEAR WEBEL, RAJARHAT, KOLKATA 700 135, WEST BENGAL, INDIA.
Used Since: 07/11/2017
KOLKATA
LEGAL CONSULTATION, PHYSICAL AND DIGITALLY AIDED LEGAL CONSULTATION, DIGITALLY AIDED LEGAL DOCUMENTATION AND LEGAL SECRETARIAL SUPPORT, RESEARCH IN LEGAL AREA, ONLINE SERVICES IN LEGAL AREA.
3700160   12/12/2017
GREYCELLS18 MEDIA LIMITED
Express Trade Tower, Plot no. 15-16, Sector 16 A, Noida, Uttar Pradesh-201301
Body Incorporate
Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.
Used Since :30/07/2014
To be associated with:
3290778, 3290783
DELHI
Social networking & creating an on-line community for registered users to participate in discussions, to get feedback from virtual communities for programs related to education, academics, information, entertainment and other topics of general interest; Social, personal services (including rendered by others) to meet the needs of individuals; Providing information via portal, searchable indexes & databases of information, including text, electronic documents, databases, graphics & audio visual information, on computer & communication networks
PRAGATI SECURITY SERVICES

3702376  14/12/2017

PRAGATI SECURITY SERVICES
KH. NO. 721, DULIYA COLONY, VILLAGE ALIPUR, DELHI-110036

PARTNERSHIP

Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092

Proposed to be Used
DELHI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, SECURITY CONSULTANCY,
MANPOWER SUPPLY, SEMI SKILLED MANPOWER SUPPLY SERVICES, LABOR CONTRACTORS, CONTRACT LABOUR
SUPPLIER SERVICES, UNSKILLED LABOUR SERVICES, CONTRACT STAFFING AGENCY, HOUSEKEEPING SERVICES.
3706679  19/12/2017
AKASH GUPTA, TREASURER OF NORTHEX DELHI EDUCATIONAL SOCIETY,
CS/OCF POCKET, SECTOR-5, ROHINI, DELHI-110085
SOCIETY
Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088
Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
3719724    05/01/2018
VIKAS BANSAL
37, Shakespeare Sarani, 4th floor, Kolkata, 700 017, West Bengal, India
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Personal and social services rendered to meet the needs of individuals, social networking services, consultancy services related to social planning, wedding services, tree plantation, social awareness (health, environmental) and all type of social services for benefit of society and individuals.
3722328  09/01/2018
KAUSHAL KUMAR SHARMA
A-59, FIRST FLOOR, SOUTH EXTN. PART-2, NEW DELHI-110049
NEW APPLICATION

Address for service in India/Attorney address:
QSEK INTELLECTUAL SERVICAS PVT LTD
S-193, SCHOOL BLOCK SHAKARPUR, DELHI, 110092

Proposed to be Used
DELHI

Legal services, personal and social services rendered by others to meet the needs of individuals
3722849  09/01/2018
MONIKA GUPTA
Flat No. 1101, Tower – 14A, Orchid Petals Apt, Sector 49, Gurugram, Haryana – 122018
Individual

Address for service in India/Attorney address:
AVI SANGAL
B-4, 2nd Floor, Sector-88 Noida UP 201305

Proposed to be Used
DELHI
To provide services of Vastu planning and its effective implementations
3732348    19/01/2018
THE YUVA EKTA FOUNDATION
K-30, Green Park Main, New Delhi 110 016.
TRUST
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :10/02/2014
DELHI
Providing social services to meet the needs of individuals, Advisory services in relation to safety.
CAPITAL MANPOWER & ALLIED SERVICES PRIVATE LIMITED
107, Sumati Vihar, Karamtoli Toli, Lalpur, Ranchi – 834001, Jharkhand
Private Limited Company

Address for service in India/Attorney address:
ANJALI MOTA
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu

Used Since :01/12/2017

KOLKATA
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, MONITORING OF BURGLAR AND SECURITY ALARMS, PHYSICAL SECURITY CONSULTANCY
3733305 21/01/2018
MANISH SALUJA
AG-99 GF, SHALIMAR BAGH RING ROAD
individual
Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058
Used Since: 03/11/2015
DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, PLANNING, ONLINE SOCIAL NETWORKING SERVICES AND MARRIAGE AGENCY
Proposed to be Used
AHMEDABAD

Personal and social services rendered by others to meet the needs of individuals under class 45.
PRIME REVIEW BOARD SERVICES

Priority claimed from 31/07/2017; Application No. : 87549563 ;United States of America
3740632  31/01/2018
THE EMMES CORPORATION
401 North Washington Street, Suite 700 Rockville, Maryland 20850, USA
a Maryland corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI
Providing independent review of clinical trials involving human subjects, namely, reviewing research protocols and related information to ensure protection of the rights and welfare of human subjects of research.
JOJO JOSE trading as ABC ADVOCATES, LAW FIRM
13, SIDDARTHA ENCLAVE, RING ROAD, NEW DELHI-110014
SERVICE PROVIDER
Used Since: 01/08/2016

DELHI
SERVICES RENDERED BY LAWYERS, LEGAL ASSISTANTS ETC. TO INDIVIDUALS, GROUPS OF INDIVIDUALS, ORGANIZATIONS AND ENTERPRISES SUCH AS LEGAL SERVICES; ARBITRATION, MEDIATION, CONCILIATION AND OTHER DISPUTE RESOLUTION SERVICES; PREPARATION OF REPORTS IN THE FIELDS OF LAW AND LAW RELATED AREAS; CONSULTANCY, ADVISORY AND INFORMATION SERVICES RELATING TO ALL THE AFORESAID SERVICES BEING SERVICES INCLUDED IN CLASS-45.
HARI OM BANSAL PROPRIETOR OF VASTU SHKATI
111-B, POCKET IV, MAYUR VIHAR-I, DELHI-110 091.

Proprietor Firm

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, [OPP MC DONALD"S] P-2, SECTOR-18, NOIDA-201 301, NCR DELHI, INDIA.

Used Since : 15/10/2017

DELHI

ASTROLOGICAL AND VASTU CONSULTING SERVICES INCLUDED CLASS 45.
3747412  07/02/2018
AMANJEET SINGH SIDHU PROPRIETOR JAI JAWAAN JAI KISSAN
#20033/C, Jujhar Singh Nagar, Street No.12, Bathinda (Punjab)-151001
Sole Proprietor

Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kumar Kadian, RKF LAW, H.No-236, Himshikha Colony Near CRPF Group Centre, Pinjore,Panchkula, Haryana-134104
9216333435, rkflaw@gmail.com

Proposed to be Used
DELHI
Astrology consultation, personal and social services rendered by others to meet the needs of individuals.
3752346  13/02/2018
JYOTI BASU MEMORIAL FOUNDATION
84/1B TOPSIA ROAD, (SOUTH), 7TH FLOOR, KOLKATA 700046, WEST BENGAL, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
SB LEGAL PARTNERS
TARA ARCADIA, 14 HARE STREET, ROOM NO.1, GROUND FLOOR, KOLKATA-700001, WEST BENGAL, INDIA
Used Since : 01/01/2017
To be associated with:
3752345
KOLKATA
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS AND OTHER SERVICES INCLUDED IN CLASS 45.
3752347    13/02/2018
JYOTI BASU MEMORIAL FOUNDATION
84/1B TOPSIA ROAD (SOUTH),7TH FLOOR,KOLKATA 700046,WEST BENGAL,INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
SB LEGAL PARTNERS
TARA ARCADIA, 14 HARE STREET, ROOM NO.1, GROUND FLOOR, KOLKATA-700001, WEST BENGAL, INDIA
Used Since :01/01/2017
To be associated with:
3752345, 3752346
KOLKATA
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS AND OTHER SERVICES INCLUDED IN CLASS 45.
3752348  13/02/2018

JYOTI BASU MEMORIAL FOUNDATION
84/1B TOPSIA ROAD (SOUTH), 7TH FLOOR, KOLKATA 700046, WEST BENGAL, INDIA
SERVICE PROVIDER

Address for service in India/Attorney address:
SB LEGAL PARTNERS
TARA ARCADIA, 14 HARE STREET, ROOM NO.1, GROUND FLOOR, KOLKATA-700001, WEST BENGAL, INDIA
Used Since :01/01/2017

KOLKATA

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS AND OTHER SERVICES INCLUDED IN CLASS 45.
SHUBH 24

3757330   19/02/2018
PRADYUMNA AGARWAL
FLAT NO 103 VRINDAVAN APARTMENT 7/157 A SWAROOP NAGAR, KANPUR
PROPRIETOR

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.

Proposed to be Used
DELHI

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; DATING SERVICES; MARRIAGE AGENCIES; PERSONAL BACKGROUND INVESTIGATIONS; MATRIMONIAL SERVICES, MATCH MAKING SERVICES.
WITH FAMILY

3757331  19/02/2018

PRADYUMNA AGARWAL
FLAT NO 103 VRINDAVAN APARTMENT 7/157 A SWAROOP NAGAR, KANPUR

PROPRIETOR

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.

Proposed to be Used
DELHI

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; DATING SERVICES; MARRIAGE AGENCIES; PERSONAL BACKGROUND INVESTIGATIONS; MATRIMONIAL SERVICES, MATCH MAKING SERVICES.
LAURUS LEGAL

3760993    22/02/2018
INDERJEET SINGH
8, Kundan Nagar, Street No. 6, Near Bank Enclave, Delhi-110092
SERVICE PROVIDER
proprietor

Address for service in India/Agents address:
MOHIT SINGHAL
I-29, ARYA SAMAJ ROAD, UTTAM NAGAR, NEW DELHI-110059
Used Since : 01/12/2015

DELHI
All Types of Legal Services
MY LAWYER

3761470  22/02/2018
BLUE ARCTIC INTERACTIVE PVT. LTD.
SCO 66-67, LEVEL-2, SECTOR 8-C, MADHYA MARG, CHANDIGARH
PRIVATE LIMITED

Address for service in India/Attorney address:
NITIN BHASIN
3320 SECTOR 27/D CHANDIGARH

Proposed to be Used
DELHI

On-line Lawyers Directory, providing on-line legal resources, Legal Services
4107286  05/03/2019
VINOD YADAV
B-174, Sector-3, Kiran Path, Bada Bazar, Mansarover, Jaipur - 302020
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
AHMEDABAD
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
HASTIN BUILDTECH OPC PRIVATE LIMITED
3, SANTHRUPRHI, 1ST CROSS, KEMPAPURA, HEBBAL BENGALURU 560024

The Trademark Act of 1999

Address for service in India/Attorney address:
VRIJ KISHORE CHOUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used
CHENNAI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4404038   10/01/2020
CHETAN MADAYA
#R-603, Purva Park, Behind ITC, Cox Town, Bengaluru - 560005, Karnataka.
PROPRIETORSHIP
Address for service in India/Attorney address:
ADRIJA CHAKRABARTI
19/1 Biren Roy Road East Kolkata-700008

Proposed to be Used
CHENNAI
Legal services, security services and social services
AQUILAW
4411856  18/01/2020
AQUILAW
9, Old Post Office street, 8th Floor, Kolkata-700 001, West Bengal INDIA
An Indian Partnership Firm
Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700 078,WEST BENGAL,INDIA.
Used Since :05/09/2015
KOLKATA
Legal Services, Legal Consultancy Services, Legal Registration Services, Legal Advocacy Services, Legal Aid Services, Legal Mediation Services, Legal Advice, Legal Research being all included in Class 45.
4416407  22/01/2020
TIME BANK OF INDIA TRUST
34/412, PRATAP NAGAR, SANGANER, JAIPUR, RAJASTHAN -302033
TRUST
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :27/12/2018

AHMEDABAD
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, PROVIDING SOCIAL SERVICES SUCH AS EDUCATION TO CHILDREN, LADIES, WIDOW LADIES; UPLIFTMENT OF POOR, ORGANISING CAMPS FOR HEALTH SCREENING, BLOOD DONATION, CLEAN & GREEN DRIVE, EYE DONATION ACTIVITIES, SANSKAR CAMPS, CHARITABLE OUTREACH SERVICES, CONDUCTING RELIGIOUS CEREMONIES, ORGANISATION OF RELIGIOUS MEETINGS UNDER CLASS 45.
SUBHASH SINGH
SHRIKUNJ,KHASRA NO71/B,P1 A BLOCK, 60 FUTA SWAROOP NAGAR ROAD.OPPOSITE SHIV PYAU,KAUSHIK ENCLAVE,BURARI
PROPRIETOR

Address for service in India/Attorney address:
SUMANT KUMAR JHA
VILL-SINGION, PO- RAMPATTI, PS-RAJNAGAR, DIST-MADHUBANI, BIHAR, PIN -847236

Used Since :25/11/2009

DELHI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
ELITEMATRIMONYBUREAU

4424137    29/01/2020
ELITE MARRIAGE BUREAU PRIVATE LIMITED.
PLOT NO.-133, GROUND FLOOR, POCKET B-1, SECTOR-36, ROHINI, DELHI-110042.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
MATRIMONIAL AGENCIES, MARRIAGE BUREAU, MARRIAGE COUNSELLING AND MARRIAGE AGENCY SERVICES INCLUDED IN CLASS 45.
Tell Buddy

4425112  30/01/2020

VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata, 700017, West Bengal, India
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Idea2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used

KOLKATA
Matrimonial Services, Marriage and Wedding related services, Match Making services, online and offline, matrimonial services, personal and social services rendered by others to meet the needs of individuals.
4450644    22/02/2020
RAJIV BAJAJ
Office No. 5, 2nd Floor, P-37&38 ,Gomti Complex, Mayur Vihar-1
PROPRIETOR
Address for service in India/Agents address:
SHIVAM RASTOGI
C-39, SECTOR 12, NOIDA-201301, U.P.
Used Since : 17/01/2020
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
4453355  25/02/2020
KIRAN P. JAIN
Lower Ground Floor, Queens Mansion, A. K. Nayak Marg, Fort, Mumbai -400 001
Service provider
Single Firm

Proposed to be Used
MUMBAI

Services rendered by lawyers, legal assistants, and personal advocates, to individuals, groups of individuals, organizations and enterprises
SHAHEB
4474298  17/03/2020
ARMAN ALI
INDIVIDUAL

Address for service in India/Agents address:
AVANI SANDIP SOLANKI
B-7, SAHJANAND COMPLEX, B/H. MY MY SHOWROOM, NEAR SWASTIK CROSS ROAD, NAVRANGPUR, AHMEDABAD-380009.

Proposed to be Used
KOLKATA
LEGAL SERVICES; ADVISORY AND CONSULTANCY SERVICES; REGISTRATION SERVICES; INFORMATIVE SERVICES RELATING TO LEGAL MATTERS; INCLUDING ONLINE; IPR REGISTRATION SERVICES; TRADE MARK, COPYRIGHT REGISTRATION, INCORPORATION OF COMPANIES AND, CONSULTANCY IN VARIOUS FIELDS, GENERAL, ADMINISTRATIVE, SECRETARIAL, COMMERCIAL, FINANCIAL, LEGAL, ECONOMIC, LABOUR, INDUSTRIAL PUBLIC RELATIONS, SCIENTIFIC, TECHNICAL, QUALITY CONTROL AND PROFESSIONAL CONSULTANCY SERVICES, LEGAL AND PROFESSIONAL SERVICES INCLUDED IN CLASS 45.
PEEYUSH AGGARWAL
221/231 Chauhanan, Jwalapur, Haridwar - 249407, Uttarakhand
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals, astrology consultancy
4479548  20/03/2020
DELPHII LEGAL & IP CONSULTANTS
VILLA NO 66 THUMKUNTA VILLAGE SHAMEERPET HYDERABAD-500078
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Legal services relating to company formation and registration; Advisory services relating to intellectual property rights; Advice, representation and assistance in litigation and judicial procedures relating to intellectual property and associated rights; Legal advice relating to franchising; Legal services relating to copyright licensing; Legal consultancy relating to patent mapping; Legal services in the nature of trademark monitoring; Providing information about legal services via a web site
4479653  20/03/2020

P.R. SIVASAMY
30 A1, NORTH STREET, THURAIMANGALAM PO. (BEHIND BANANA LEAF HOTEL), PERAMBALUR-621220
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Social services rendered by others to meet the needs of individuals

Transliteration : MAKKAL RAJJIYAM
4481920    24/03/2020

BUILDORIDGE RETAIL PRIVATE LIMITED
721, Chinmaya Mission Hospital Rd, Binnamangala, Stage 1, Indiranagar, Bengaluru, Karnataka 560038
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
Aatmiyata
4488101  16/04/2020
THE AATMIYATA TRUST, A TRUST REGISTERED IN INDIA UNDER INDIAN TRUST ACT 1882, AND REPRESENTED BY MR. RAKESH KUMAR JOLLY
Flat No. 501, Amrapali, Tower 10, Grand sector Zeta 1, Greater Noida, Gautam Budh Nagar, Uttar Pradesh-201306
Trustee
Address for service in India/Agents address:
KHAITAN & CO.
1105, ASHOKA ESTATE (11TH FLOOR), 24, BARAKHAMBA ROAD, N. DELHI.
Used Since :03/04/2020
To be associated with:
4488100
DELHI
Personal and social services rendered by others to meet the needs of individuals
SOLEMN SIDE

4493434    29/04/2020

TARUN NIGAM
B-302, BPTP Freedom Park Life Apartments, Sector 57, Gurugram -122003
Individual

Address for service in India/Agents address:
SAPNA KHANDELWAL
205, IIND FLOOR , A-BLOCK, VYAPAR KENDRA, PALAM VIHAR, GURUGRAM-122017.(HR)

Proposed to be Used

DELHI

Astrology, Vaastu Services, Gemology, Fengshui, Astrology Consultation, Astrological and Future Forecasting services and other Personal and social services rendered to meet the needs of individuals and falling in class 45.
4495292  03/05/2020
RAMMEHAR SHARMA PROPRIETOR OF M/S ANANT GYAN
BH – 21, KRISHNA APARTMENT, LIG FLAT, SHALIMAR BAGH, NEW DELHI – 110088
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used
DELHI
Astrological Services, Religious and Spiritual Services, Services of Marriage Agencies

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS ANANT GYAN
4496145  05/05/2020
PREACH LAW LLP
Plot No.B-34, Second Floor, Arjun Park
Active

Address for service in India/Attorney address:
KRISHNA KUMAR MISHRA
For PREACH LAW LLP Office: B-34, Second Floor, Arjun Park, New Delhi 110043 E-mail: admin@preachlaw.com | www.preachlaw.com
Used Since :25/06/2018

DELHI
LEGAL SERVICES, CONSULTANCY AND ADVISORY SERVICES, SECURITY CONSULTANCY, INTELLECTUAL PROPERTY CONSULTANCY, ARBITRATION AND MEDIATION SERVICES, DOMAIN NAMES, LEGAL RESEARCH, LITIGATION SERVICES, PROPERTY DOCUMENT AND DU-DILIGENCE, COMPANY SECRETARY AND CHARTERED ACCOUNTANT SERVICES. SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS.
Trade Marks Journal No: 1957, 20/07/2020

BAGAI LEGAL
4497916  08/05/2020
ANIRUDH BAGAI
42, BUNGALOW ROAD
Sole Proprietorship

Address for service in India/Attorney address:
ANIRUDH BAGAI
42 BUNGALOW ROAD, DELHI - 110007

Proposed to be Used
DELHI
Legal services and consultancy; company formation and registration services; intellectual property service and consultancy; advice relating to mergers, acquisitions, investments and other commercial transactions; drafting of contracts and other legal documents; advice on matters relating to the technology sector and startups, including but not limited to blockchain, data privacy, venture capital investments, drones; legal compliance and regulatory services; dispute resolution services, including arbitration and mediation; and other legal services being included in Class 45.
4500540 13/05/2020
RUMELA MITRA
45 Bansdroni Place, Bansdroni, Kolkata-700070, West Bengal
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :05/09/2019

KOLKATA
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals
4500636  13/05/2020
KARANJEET MALIK
786/21, Preet Vihar, Bulandshahr, Uttar-Pradesh - 203001
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 01/09/2016

DELHI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
HopeMirror Foundation

4501822  15/05/2020

RAMJAN MUSTAK SHAIKH
Royal Ashiyanı, Shop No.01, Plot no. 111, Sector- 19, Ulwe, Navi Mumbai- 410206
Individual

Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
MUMBAI

Social services rendered by others to meet the needs of individuals; Personal and social services rendered by others to meet the needs of individuals; Organization of religious meetings; Personal and social services provided by third parties to meet the needs of individuals; Charitable services.
4501823  15/05/2020
RAMJAN MUSTAK SHAIKH
Royal Ashiyana, Shop No.01, Plot no. 111, Sector- 19, Ulwe, Navi Mumbai- 410206
Individual
Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
MUMBAI
Social services rendered by others to meet the needs of individuals; Personal and social services rendered by others to meet the needs of individuals; Organization of religious meetings; Personal and social services provided by third parties to meet the needs of individuals; Charitable services.
MANOJ NARANG SOLE PROPRIETOR OF SARFAESI SOLUTIONS
33, EDWARD LINES, GTB NAGAR, NEW DELHI
PROPRIETOR

Used Since: 25/06/2012

DELHI
EXPERT CONSULTANCY RELATING TO LEGAL ISSUES, INFORMATION ADVISORY AND CONSULTANCY SERVICES RELATING TO LEGAL MATTERS, LEGAL ADVICE, LEGAL SERVICES, LEGAL ADVOCACY SERVICES, LEGAL SUPPORT SERVICES, LEGAL CONSULTATION SERVICES, PREPARATION OF LEGAL DOCUMENTS UNDER CLASS 45.
QAUSE

4502938  16/05/2020
MINDISM TECH PRIVATE LIMITED
30, ARJUN MARG, DLF PHASE-I, GURUGRAM, HARYANA - 122002
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :20/08/2019
DELHI
Social Services rendered to meet the need of Individual and underprivileged children, students.
4502941   16/05/2020
MINDISM TECH PRIVATE LIMITED
30, ARJUN MARG, DLF PHASE- I, GURUGRAM, HARYANA - 122002
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :20/08/2019

DELHI
Social Services rendered to meet the need of Individual and underprivileged children, students.
4502981  16/05/2020
PARDEEP SINGH
RZ K-2, 245, Nihal Vihar, Nangloi, Nilothi, West Delhi - 110041
Individual

Address for service in India/Agents address:
SIMARJEET SINGH
WZ 27A, KRISHNA PURI, TILAK NAGAR, NEW DELHI-110018

Proposed to be Used
DELHI
SOCIAL AND WELFARE SERVICES; SOCIAL SERVICES FOR THE COMMUNITY AT LARGE
4503548    18/05/2020
DIPTI YADAV
473, Rishi Colony, Ward No.1, Jhajjar, Haryana - 124103
Proprietor
Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
CORAL SERVICES
4504175  18/05/2020
CORAL SERVICES PRIVATE LIMITED
MANADA MARKET, 3RD FLOOR, ROOM NO H-2, A.K.AZAD ROAD, GUWAHATI - 781 018
SECURITY AND PAYROLL MANAGEMENT
Private Limited Company
Used Since :18/07/2016
KOLKATA
SECURITY SERVICES
Photon

4504278   18/05/2020
PHOTON LEGAL
B1/2002-03, F-Residences, Balewadi, Pune 411045, Maharashtra
Owner

Address for service in India/Attorney address:
AMIT KOSHAL
B1/2002-03, F Residences, Balewadi, Pune 411045, MH, India

Used Since :10/06/2019

To be associated with:
4384386

Mumbai
ILAYA TAMIL SANGAM
3/50, THATTARAPATTI VILL, O.G.HALLI PO, PENNAGARAM TK, DHARMAPURI DISTRICT, PIN-636809, TAMILNADU

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Used Since : 11/02/2014

CHENNAI

Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
ULAO GROUP CORP.
P.O. BOX 31119 GRAND PAVILION, HIBISCUS WAY, 802 WEST BAY ROAD, GRAND CAYMAN, KY1-1205 CAYMAN ISLANDS
A COMPANY EXISTING UNDER THE LAWS OF CAYMAN ISLANDS

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
SPIRITUAL CONSULTANCY; COPYRIGHT MANAGEMENT; ONLINE SOCIAL NETWORKING SERVICES; INTELLECTUAL PROPERTY CONSULTANCY; LICENSING OF INTELLECTUAL PROPERTY; MARRIAGE AGENCY SERVICES; DATING SERVICES.
4505899   20/05/2020
KENISHAA FRANCIS
F401, Ranka Plaza, Frazer Town, Bangalore - 560005
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :14/04/2020

CHENNAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
Trade Marks Journal No: 1957 ,   20/07/2020           Class 45

4508851    23/05/2020
ABHINAV AGARWAL
448 OM PURWA LAL BANGLA KATRISAFIPUR, HARJINDER NAGAR-208007
Individual
Address for service in India/Agents address:
ABHINAV AGARWAL
D-50F, 2nd floor, Chattarpur Enclave, Phase I, New Delhi-110074.
Proposed to be Used
DELHI
All kinds of Consultancy services in the areas of setting up of organization, Secretarial, Legal, intellectual property right and other registration or licenses of business organization.
Spingle
4509247    24/05/2020
VINAY JHAWAR
21/22, Seven Hills, Aurangabad - 431001
Proprietor

Address for service in India/Attorney address:
VINAY JHAWAR
PLOT NO. 21/22, SEVEN HILLS COLONY, AURANGABAD.

Proposed to be Used
MUMBAI
Internet dating services, Internet-based dating and social introduction services, Dating services, matchmaking and personal introduction services, Providing information via interactive online websites in the field of dating and to facilitate introduction of individuals and development of relationships and friendships, Personal and social services rendered by others to meet the needs of individuals; Online booking of legal services; Providing online electronic greeting cards; Online booking of baby-sitting services; Online social networking services accessible by means of downloadable mobile applications; Preparation of customized gift boxes; Licensing of computer games;
TEESRINAZAR.COM
4509338    25/05/2020
TEESRINAZAR.COM
72/26, Opp. Shivalik Park Parking, Shanti Nagar, Adj. Khera Mandir, Manimajra, Chandigarh
LIVE CCTV VIDEO MONITORING SOLUTION
Active
Proposed to be Used
DELHI
security services for the protection of property and individuals included in class 45
SHRI BALAJI GROUPS

4509428   25/05/2020
SUNIL SHUKLA
111/361 ASHOK NAGAR KANPUR UP 208012
INDIVIDUAL
Proposed to be Used
DELHI
MANPOWER SUPPLY, LABOR CONTRACTORS, LABOR SERVICES, MANPOWER SUPPORT SERVICES, HOUSEKEEPING SERVICES, SECURITY SERVICES AS INCLUDED CLASS 45
LIFECHAIN

4509769    25/05/2020

ROHIT RAJ

506, BLOCK C, LEEDS ENCLAVE, BEHIND AIRPORT POLICE STATION, AIRPORT ROAD, INDORE, MADHYA PRADESH - 452005, INDIA

MANAGEMENT CONSULTANCY

INDIVIDUAL

Proposed to be Used

MUMBAI

Social Services Rendered by Others to Meet the Needs of Individuals and Providing Social Services like Animal Welfare, Human Welfare, Environment Protection and Maintenance, Education, Medical, Sports, Personal and Social Services Rendered by Others to Meet the Needs of Individuals and the Services Included in Class 45.
4510271  26/05/2020  
FILINGDOOR ADVISORS PRIVATE LIMITED  
D-238, Street No 12 Dasrathpuri, Dabri Palam Road, Delhi, South West Delhi  
Company  
Address for service in India/Attorney address:  
RAHUL KUMAR  
First Floor-4, Nand Apartment, Mandi Estate, New Delhi-110047  
Used Since :20/05/2019  
DELHI  
LEGAL FACILITATION AND SUPPORT SERVICES
4510658  26/05/2020
TINKU GUPTA Proprietor of TG SECURITY GROUP
Vill-Demdema, P.O-Salugara, P.s.Bhaktinagar
Single Firm
Address for service in India/Attorney address:
GOPAL DUDANI
M.G.ROAD, NEAR SANI MANDIR, KHALPARA, SILIGURI-734005

Proposed to be Used
KOLKATA
Security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
SUMEET SACHDAVA
House No 468 Mohalla Katoratal Punjabi Colony Children Public School Kashipur Udham Singh Nagar UK 244713 IN
Service Provider
Single Firm

Address for service in India/Attorney address:
HIMANSHU BHATIA
G-76 BALI NAGAR NEW DELHI 110015
Used Since :01/05/2020

DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
VARUNA
4510921  26/05/2020
LA-GAJJAR MACHINERIES PVT. LTD.
ACIDWALA ESTATE, NAGARWEL HANUMAN ROAD, AMRAIWADI, AHMEDABAD – 380 026, GUJARAT STATE, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/01/1980
AHMEDABAD
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
4511038  27/05/2020
REHAN HUCK
E 1602, JMD GARDEN, SOHNA ROAD SECTOR 33, GURGAON
Individual
Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)
Proposed to be Used
DELHI
Security services for the physical protection of tangible property and individuals; guard services; night guard services; physical security consultancy.
NAVTARANG SEWA TRUST
B-28, T/F, KH. NO. 1685, PHASE- 1, AYA NAGAR, NEW DELHI 110047

Address for service in India/Agents address:
SHIV REGISTRATION CO.
87, FF, GAGAN VIHAR EXTN., DELHI-110051

Proposed to be Used
DELHI

Social services rendered by ours to meet the needs of individuals
4511373  27/05/2020
WHISTLEBUGLE INDIA (OPC) PRIVATE LIMITED
PLOT NO.1-A, FLAT NO-204, PRITAM APARTMENT, NAGPUR, MAHARASHTRA-440026
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
VMS LEGAL SERVICES LLP
K-2/7, GROUND FLOOR, MODEL TOWN 2, NORTH DELHI, DELHI 110009

Proposed to be Used
MUMBAI
Legal consultancy services, Legal consultancy in the field of taxation, Consultancy relating to the licensing of computer software, Forensic advice for criminal investigations
4512097  27/05/2020
TUSKER SECURITY PRIVATE LIMITED
C-142, SAI KUNJ, NEW PALAM VIHAR, VILL. CHAUMA, GURUGRAM-122017, HARYANA
Indian Private Limited Company
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Used Since :28/02/2015
DELHI
Security services for the protection of property and individuals
WOFROH

4512232   27/05/2020
MOHAN RAJKUMAR DEWAN
1147/B, MOHAN VILLA, NEAR KEDARNATH TEMPLE, MODEL COLONY, SHIVAJINAGAR, PUNE 411016.
AN INDIAN NATIONAL

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
LEGAL SERVICES; LEGAL ADVISORY SERVICES; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO LEGAL MATTERS; INTELLECTUAL PROPERTY CONSULTANCY SERVICES; INTELLECTUAL PROPERTY LICENSING AND WATCHING SERVICES; COPYRIGHT AND INDUSTRIAL PROPERTY RIGHTS MANAGEMENT; LEGAL RESEARCH, WATCHING AND INVESTIGATION SERVICES; MEDIATION (LEGAL SERVICES); LITIGATION SERVICES.
4512247    27/05/2020
S A R VENTURE PRIVATE LIMITED
156, Avtar Enclave, Paschim Vihar, New Delhi - 110063
Company
Address for service in India/Agents address:
BRAJESH PURVAY
E-279/9, ROOP NAGAR, HARI NAGAR EXTENSION PART 3,BADARPUR, NEW DELHI-110044.
Proposed to be Used
DELHI
Security consultancy, Security services, Security monitoring services, Security guard services, Monitoring of security systems.
REG30

4512456  28/05/2020

LEGASIS SERVICES PVT. LTD
12A/09, 13th Floor, Parinee Cresenzo, G-Block, BKC, Bandra East, Mumbai - 400051, India

Company Incorporated under The Companies Act,1956

Address for service in India/Attorney address:
LEGASIS PARTNERS
38A/B, JOLLY MAKER CHAMBERS II, 3RD FLOOR, 225, NARIMAN POINT, MUMBAI - 400 021

Proposed to be Used

MUMBAI

LEGAL SERVICES, LEGAL CONSULTANCY SERVICES; LEGAL RESEARCH; CONSULTANCY SERVICES PERTAINING TO LEGAL COMPLIANCE; LEGAL COMPLIANCE MANAGEMENT; ALL THE AFORESAID SERVICES PROVIDED FROM AN ONLINE DATABASE OR WEBSITE
Muhoortham Matrimony

4512745  28/05/2020
BANALYTIQ INNOVATION PRIVATE LIMITED
1 ST FLOOR ASCO PLAZA,OTTAPALAM,KERALA 679501

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Marriage agency services
KING STUBB & KASIVA

4513268  28/05/2020

KING STUBB & KASIVA
1 A Lavelle Mansion ½ Lavelle Road, Bangalore 560001
Partnership Firm

Address for service in India/Attorney address:
SHIV GUPTA
King Stubb & Kasiva Advocates & Attorneys 1A Lavelle Mansion, 1/2 Lavelle Road, Bangalore 560001.
Used Since :20/04/2002

CHENNAI
Legal Services
Z CRAFT INDIA PRIVATE LIMITED
#1224, Sector 8C, Madhya Marg, Chandigarh
Body Incorporate

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Proposed to be Used
DELHI

Legal services, security services for the protection of property and individuals, personal and social services rendered by others to meet the needs of individuals.
Poonam Joshi
solution4tax

4514664    30/05/2020
POONAM JOSHI
B- 502, Shreeji Arcade, Anand Mahal Road, Adajan, Surat, 395009.
Individual
Address for service in India/Attorney address:
HARPREETSINGH BANKER
‘SATGURU HOUSE’ Opp.VIKAS GRUH, Nr. SHANDILYA COMPLEX, PALDI, AHMEDABAD, GUJARAT, INDIA. PIN:- 380007
Used Since :01/04/2002
AHMEDABAD
Legal services
Trade Marks Journal No: 1957, 20/07/2020 Class 45

4514756 30/05/2020
SHEFALI GARG
E3/38, ROHINI, SECTOR 7, NORTH WEST DELHI, DELHI-110085
INDIVIDUAL
Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092

Proposed to be Used
DELHI

Legal services, Litigation services [services of a lawyer], Litigation support services, Litigation consulting, On-site legal services, Legal advice, Consultancy and legal services in the field of privacy and security laws, regulations, and requirements, Consulting services in the field of national security, Legal investigation services, Attorney services [legal services], Intellectual property services, Intellectual property consultation; Intellectual property management services; Protection of intellectual property; Enforcement of intellectual property rights; Investigations in relation to intellectual property; Licensing of intellectual property and copyright; Advisory services relating to intellectual property protection; Legal services relating to the acquisition of Intellectual property; Intellectual property consultancy services for universities and research institution; consultancy relating to the management of intellectual property and copyrights; Licensing of intellectual property in the field of copyrights, Trade Marks, Patents [legal services]; Intellectual property consultancy services in the field of patents and patent applications; legal services relating to the negotiation and drafting of contracts relating to intellectual property rights, Licensing of technology [legal services], Legal research relating to business mergers.
SUIPOTENS LAW OFFICE

4515557    31/05/2020
VISHAL BAKSHI Sole proprietor of SUIPOTENS LAW OFFICE
A-56, Sector-31, Noida,
Sole Proprietor
Address for service in India/Attorney address:
PRAMOD KUMAR SHARMA
H.NO-16, DASHARATH KUNJ-B, WEST ARJUN NAGAR, AGRA

Proposed to be Used
DELHI
LEGAL SERVICES, LEGAL CONSULTANCY, LEGAL DRAFTING, AND OTHER LAW RELATED SERVICES AS BEING COVERED UNDER CLASS 45
Trade Marks Journal No: 1957, 20/07/2020          Class 45

4515566    31/05/2020

YOGESH TILLANI
17, Hida ki mori, Ramganj Bazar
Sole Proprietorship

Address for service in India/Attorney address:
ANKUR SHARMA
232, VAISHNAVI MARG, AMAR NAGAR C, NEAR SANSKAR SCHOOL, VAISHALI NAGAR-302012, Jaipur, RJ

Proposed to be Used
AHMEDABAD
SOCIAL NETWORKING AND SOCIAL SHARING SERVICES
TakaTak

4515701   01/06/2020

PIYUSH VERMA
1/2570, Ram Nagar, Loni Road, Shahdara Delhi - 110032
Social Networking service provider
Single Firm

Proposed to be Used
DELHI
On-Line Social Networking Services
Uthavi

4516293   01/06/2020
MACAPPSTUDIO PRIVATE LIMITED
#32 8th Cross Street, Ram Nagar South, Madipakkam, Chennai – 600091, Tamil Nadu
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
STARLAW

4518448 03/06/2020

STARLAW PARTNERS LLP

# 97, ROYAL ENCLAVE, SRIRAMAPURA, JAKKUR, BANGALORE NORTH, BANGALORE-560064, KARNATAKA, INDIA.

Service Provider

Address for service in India/Agents address:
SANJEEV SHRIKANT NIPHADKAR
2/32, Swanand Anand Nagar, Nehru Road, Santacruz (E), Mumbai - 400 055

Used Since: 26/05/2020

CHENNAI

Legal service; legal advice; legal research, mediation (legal); legal information; registration services (legal); legal consultancy; legal compliance auditing; legal watching services; legal representation; preparation of legal reports & documents; alternative dispute resolution (legal); arbitration services (legal); copyright management; intellectual property consultancy; monitoring intellectual property rights for legal advisory purposes; registration of domain names [legal services; legal administration of licences; licensing of intellectual property; litigation services and mediation included in Class-45.
4518634  03/06/2020
AASHAYEIN A RAY OF HOPE SOCIETY
SO, BEHIND O.S. MOTOR, MASOORIA SECTOR 3, CHOPASANI ROAD, JODHPUR - 342001, RAJASTHAN, INDIA
Service Provider
SOCIETY
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
AHMEDABAD
legal services security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals
SANDDEEP BAJAJ
9394/6, STREET NO. 9, MULTANI DHANDA, PAHAR GANJ, SWAMI RAM TIRTH, NEW DELHI-110055
ASTRO & NUMEROLOY SERVICES
INDIVIDUAL
Used Since :01/01/2015
DELHI
ASTRO AND NUMEROLOGY SERVICES
RISHTONKA.COM
4/233 FIRDAUS NAGAR QILA ROAD CIVIL LINES ALIGARH
PARTNERSHIP
Address for service in India/Attorney address:
SHOEB ALI, ADVOCATE
LEXLEGACY, 4-739 FRIENDS COLONY CIVIL LINES ALIGARH 202001

Proposed to be Used
DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; DATING SERVICES; INVESTIGATIONS (PERSONAL BACKGROUND -); MARRIAGE AGENCIES; PERSONAL BACKGROUND INVESTIGATIONS; MATRIMONIAL SERVICES, PROVIDING ALL KINDS OF MATCH MAKING SERVICES
VIZI

4520279  04/06/2020

BOSTON IVY HEALTHCARE SOLUTIONS PRIVATE LIMITED
17,18,19,20,21, Technopolis Knowledge Park, MahakaliCaves Road, Andheri (E) Mumbai Mumbai City MH 400093 IN
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI

Software licensing; Granting of software licenses
TRIPRAT
4522527  07/06/2020
AMIYA SINGH DEO
B - 19, Sector - 30, NOIDA, UTTAR PRADESH - 201301, India.
Individual
Address for service in India/Attorney address:
SIDDHARTH MATHUR
A-503, 5th Floor, Titanium Heights, Corporate Road, Prahlad Nagar, Near Vodafone House, Ahmedabad, Gujarat 380015
Proposed to be Used
DELHI
Social networking services to provide a platform for travelers to share information and experiences through various media which creates customized itineraries along with affiliate links for respective reservations for the same.
RPM

1537096 05/03/2007
LES MILLS INTERNATIONAL LIMITED
LEVEL 2, RAINGER HOUSE, 150 VICTORIA STREET WEST, AUCKLAND, NEW ZEALAND.
manufacturers, merchants and service providers
(A COMPANY ORGANISED AND EXISTING UNDER THE LAWS OF NEW ZEALAND)

Address for service in India/Agents address:
LALL & SETHI.
M-19 A, N.D.S.E. - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

Cl.16; PRINTED MATTER IN THIS CLASS, INCLUDING USER MANUALS, PROMOTIONAL MATERIALS AND INSTRUCTIONAL INFORMATION

Cl.25; CLOTHING AND HEADGEAR.

Cl.28; GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; EXERCISE BALLS AND EXERCISE BALL ACCESSORIES, NAMELY, EXERCISE BALL PUMPS AND PLUGS; BALANCE BALLS, EXERCISE BANDS, RESISTANCE BANDS, EXERCISE TUBING, STABILITY BOARDS AND DISCS, STRETCHING STARS AND STRETCHING HANDLES.

Cl.41; RECREATION AND TRAINING SERVICES; SPORTING ACTIVITIES; EDUCATION SERVICES; PRODUCING AND CONDUCTION EXERCISE-TO-MUSIC CLASSES AND PROGRAMMES; GYMNASIUM SERVICES; HEALTH CLUB SERVICES; SPORTS CLUB SERVICES; FITNESS CLUB SERVICES; EXERCISE INSTRUCTION, ADVISORY AND TRAINING SERVICES; PROVISION OF EXERCISE FACILITIES, SPORTS TUITION, COACHING AND INSTRUCTION; RENTAL OF SPORTS OR EXERCISE EQUIPMENT; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO ANY OR ALL OF THE AFORESAID; PUBLICATION OF PRINTED MATTER AND ELECTRONIC MEDIA, INCLUDING THE PUBLICATION OF MUSIC AND VIDEO RESOURCES WITH RESPECT TO FITNESS AND HEALTH CLUB RELATED PROGRAMS AND TRAINING MATERIALS FORMAT.
BENS

2794206  20/08/2014
BENSKOREA CO., LTD.
105-113, 81, Gilju-ro, Wonmi-gu, Bucheon-si, Gyeonggi-do, Republic of Korea
Manufacturers, Merchants & Service Providers
A Korean Corporation

Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020

Proposed to be Used

DELHI

Cl.7; Coin-operated washing machines; Washing machines [laundry]; Wringer machines for laundry; Electric blenders for household purposes; Kitchen grinders, electric; Dishwashers; Vacuum cleaner bags; Vacuum cleaners; Robot cleaners for household purposes; Waste disposers [machines]; Kitchen machines, electric; Robots [machines]
Cl.9; Monitors [computer hardware]; DVD players; Locks, electric; Compact disc players; Portable media players; Telephone transmitters; Telephone receivers; Smartphones; Portable phones; Computer programs [downloadable software]; Computers; Tablet computers; Monitoring apparatus, electric; Electronic publications, downloadable; Cameras [photography]; Computer game software; Computer peripheral devices; Headphones; Laptop computers; Sound reproduction apparatus; Sound apparatus and machines; Telephone apparatus; Video screens; Video baby monitors; Television apparatus; Mirrors [optics]
Cl.11; Burners; Stoves; Kitchen ranges (ovens); Sinks; Toilet bowls; Bidets; Disinfectant dispensers for toilets; Showers; Bath tubs; Wash-hand basins [parts of sanitary installations]; Hearths; Boilers, other than parts of machines; Water heaters; Heating apparatus, electric; Ventilation hoods; Ventilation [air-conditioning] installations and apparatus; Washers for water taps; Gas scrubbers [parts of gas installations]; Air cleaners; Clean chambers; Water purification installations; Sterilizers; Lighting apparatus and installations; Electric lamps; Refrigerators; Water filtering apparatus; Microwave ovens [cooking apparatus]; Autoclaves [electric pressure cookers]; Kettles, electric; Bread toasters; Cookers; Cooking utensils, electric; Cooking apparatus and installations; Drying apparatus; Hair dryers [dryers]; Ice machines and apparatus; Laundry dryers, electric; Light-emitting diodes [LED] lighting apparatus; Pressure cooking saucepans, electric; Air conditioning apparatus; Hot air apparatus; Heating apparatus; Electric fans; Freezers
Cl.35; Presentation of goods on communication media, for retail purpose; Advertising; Providing commercial information through website; Organization of exhibitions for commercial or advertising purposes; Sales promotion for others; Procurement services for others [purchasing goods and services for other businesses]; Marketing; Import-export agencies; Commercial intermediary services; Negotiation and conclusion of commercial transactions for third parties; Radio advertising; Television advertising; Outdoor advertising; Advertising agencies; Distribution of samples; Dissemination of advertising matter; Marketing research; Layout services for advertising purposes; Telemarketing services; Organization of fashion shows for promotional purposes; Invoicing; Administrative processing of purchase orders; Business research; Publicity; Retail department store services; Comprehensive shopping mall by internet; Wholesale store services featuring wallpapers; Wholesale store services featuring toilet paper; Retail or wholesale services for furniture; Wholesale store services featuring cement and cement-based products; Brokerage services of stone and artificial stone
ARICO

ARICO FOODS PRIVATE LIMITED
437-438, 1ST FLOOR DOUBLE STOREY, NEW RAJINDER NAGAR, NEW DELHI 110060
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS.
A COMPANY REGISTERED UNDER INDIAN COMPANIES ACT, 1956

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :30/09/2014

DELHI

Cl.31; Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS. WITH RESPECT TO "COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE, FRESH FRUITS AND VEGETABLES.

Cl.39; Transport; packaging and storage of goods; travel arrangement.
OCULUS

2974043  28/05/2015
FACEBOOK TECHNOLOGIES, LLC
1601 Willow Road, Menlo Park, California 94025, U.S.A.
Manufacturers and Service Providers
A Delaware Limited Liability Company

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Virtual reality game software; Virtual reality game computer hardware; Computer peripheral devices; Virtual reality software for use in enabling computers, video game consoles, handheld video game consoles, tablet computers, mobile devices, and mobile telephones to provide virtual reality experiences; Electronic game software for wireless devices; Electronic game software for handheld electronic devices; Computer game software for personal computers and home video game consoles; Computer programs for video and computer games; Video and computer game programs; Wearable peripherals for computers, tablet computers, mobile devices and mobile telephones, namely, configurable head-mounted displays; Virtual reality software; Video game software; Interactive multimedia computer game programs; Downloadable electronic game programs; Computer game software; Headsets for use with computers.

Cl.25; Clothing for men, women, and children, namely, shirts, t-shirts, jackets, tops, sweat shirts, headwear, hats, caps.

Cl.28; Virtual reality headsets and helmets adapted for use in playing video games; Virtual reality headsets for playing video games for connection to computers, video game consoles, handheld video game consoles, tablet computers, mobile devices, and mobile phones in order to enable virtual reality experiences; Video game consoles; Video game interactive remote control units; Wearable peripherals for playing video games specially adapted for computers, video game consoles, handheld video game consoles, tablet computers, mobile devices, and mobile telephones; Game controllers for computer games; Video game consoles.

Cl.35; Marketing, advertising and promotion services; Provision of market research information; Promoting the goods and services of others via computer and communication networks; Facilitating the exchange and sale of services and products of third parties via computer and communication networks; Online retail store services featuring virtual reality headsets, and virtual reality content and data; Providing online marketplaces for sellers of goods and/or services; Providing online facilities for connecting sellers with buyers; Business networking.

Cl.38; Providing access to computer, electronic and online databases; Telecommunications services, namely, electronic transmission of virtual reality content and data; Providing online forums for communication on topics of general interest; Providing electronic bulletin boards for transmission of messages among users in the field of general interest; Voice over IP services; Telephony communication services.

Cl.41; Entertainment services, namely, providing virtual reality games, interactive entertainment and virtual reality content; Organizing exhibitions in the field of interactive entertainment, virtual reality, consumer electronics and video game entertainment industries for cultural or educational purposes; Production of video and computer game software; Providing a computer game for use network-wide by network users; Providing online augmented reality games; Entertainment services, namely, providing online video games.

Cl.42; Design and development of computer game hardware and software and virtual reality hardware and software; Computer programming services for creating augmented reality videos and games; Designing and developing computer game software and video game software for use with computers, video game program systems and computer networks; Development of computer hardware for computer games; Video game development services; Computer services, namely, creating virtual communities for registered users to organize groups and events, participate in discussions, get feedback from their peers, and engage in social, business and community networking; Computer services, namely, hosting electronic facilities for others for organizing and conducting meetings, events and interactive discussions via communication networks; Application service provider (ASP) services, namely, hosting computer software applications of others; Application service provider (ASP) featuring software to enable or facilitate the uploading, downloading, streaming, posting, displaying, blogging, linking, modifying, sharing or otherwise providing electronic media or information over communication networks; Providing an online network service that enables users to transfer personal identity data to and share personal identity data with and among multiple online sites; Providing online sites featuring technology that enables online users to create personal profiles featuring social and business networking information and to transfer and share such information among multiple online sites; Providing information from searchable indexes.
and databases of information, including text, electronic documents, databases, graphics, photographic images and audio visual information, by means of computer and communication networks; Providing temporary use of non-downloadable software applications for social networking, creating a virtual community, and transmission of virtual reality content and data; Computer services in the nature of providing customized online pages featuring user-defined or specified information, personal profiles, and virtual reality content and data; Computer services, namely, providing search engines for obtaining data on a global computer and communication networks; Providing non-downloadable e-commerce software to allow users to perform electronic business transactions via a global computer and communication networks; Providing online sites that gives users the ability to upload, modify and share virtual reality content and data.

Cl.45; Internet-based social introduction, networking and dating services; Providing on-line computer databases in the fields of social networking, social introduction and dating.
OPTION B

Priority claimed from 13/08/2015; Application No. : 86724290 ;United States of America

3186583   15/02/2016

LEAN IN FOUNDATION (DBA LEANIN.ORG)
Building 5, Suite 350, 855 El Camino Real, Palo Alto, California 94301, United States of America

MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A nonprofit public benefit corporation of California

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
DELHI

Cl.9; Downloadable electronic publications in the nature of written articles featuring personal stories and video recordings that will synthesize the most compelling research on grief, personal loss and adversity and offer strategies for becoming more resilient and tapping into the power of peer support.

Cl.16; Printed paper publications, namely, newsletters and pamphlets that will synthesize the most compelling research on grief, personal loss and adversity and offer strategies for becoming more resilient and tapping into the power of peer support.

Cl.41; On-line journals featuring research on grief, personal loss, and resilience; providing a website featuring blogs and non-downloadable publications in the nature of written articles featuring personal stories that will synthesize the most compelling research on grief, personal loss and adversity and offer strategies for becoming more resilient and tapping into the power of peer support.
BUMBLO
3305036  08/07/2016
BUBBLESCENE LTD.
33a Villiers Street, Apartment 7, London WC2N 6ND, United Kingdom
Manufacturers, merchande and service providers
A Private limited company organized under the laws of England and Wales

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used
DELI
Cl.9; Computer software for displaying and sharing a user’s location and finding, locating, and interacting with other users and places; Computer software for displaying rankings of restaurants, nightlife and entertainment based on social media for leisure and entertainment purposes; Computer software for locating restaurants, nightlife and entertainment; Computer software for obtaining specific informed recommendations of specific consumer products and services validated by the users” inputted preferences and social network; Computer software for providing information, namely, compilations, rankings, ratings, reviews, referrals and recommendations relating to businesses, restaurants, nightlife, entertainment, events, and places; Computer software in the field of customer relationship management, marketing and on-line reservations for restaurants, nightlife and entertainment; Computer software for displaying stylized icons; Downloadable computer software in the nature of a mobile application for displaying and sharing a user’s location and finding, locating, and interacting with other users and places; Downloadable computer software in the nature of a mobile application for displaying rankings of restaurants, nightlife and entertainment based on social media for leisure and entertainment purposes; Downloadable computer software in the nature of a mobile application for locating restaurants, nightlife and entertainment; Downloadable computer software in the nature of a mobile application for obtaining specific informed recommendations of specific consumer products and services validated by the users” inputted preferences and social network; Downloadable computer software in the nature of a mobile application for providing information, namely, compilations, rankings, ratings, reviews, referrals and recommendations relating to businesses, restaurants, nightlife, entertainment, events, and places; Downloadable computer software in the nature of a mobile application for customer relationship management, marketing and on-line reservations for restaurants, nightlife and entertainment; Downloadable computer software in the nature of a mobile application for displaying stylized icons; Computer application software for mobile phones, namely, software for posting reviews and recommendations on products and services of others; Downloadable software for providing consumer information, namely, compilations, rankings, ratings, reviews, referrals and recommendations relating to businesses, restaurants, events, and places; Providing an on-line computer database in the field of restaurants, nightlife and entertainment; Computer application software for computers, mobile phones, media players, virtual reality devices, and Internet website platforms, namely, software for authoring, editing, taking, capturing, managing, processing, operating, viewing, storing, arranging, combining, sharing, manipulating, modifying, commenting on, transmitting and displaying interactive 360 degree panoramic photographic views of restaurants and entertainment establishments; computer software for spherical and panoramic photo and video content

Cl.35; On-line business directories featuring restaurants, nightlife and entertainment; Providing consumer information, namely, compilations, rankings, ratings, reviews, referrals and recommendations relating to businesses, restaurants, nightlife, entertainment, events, and places; Providing a website featuring ratings, reviews, referrals and recommendations relating to businesses, restaurants, nightlife, entertainment, events, and places; Providing a website featuring ratings, reviews, referrals and recommendations relating to businesses, restaurants, nightlife, entertainment, events, and places; Providing a website featuring ratings, reviews, referrals and recommendations relating to businesses, restaurants, nightlife, entertainment, events, and places; Providing a website where users can post reviews and recommendations on products and services of others for commercial purposes; Providing a website for users with specific informed recommendations of specific consumer products and services validated by the users” inputted preferences and social network; On-line advertising on computer networks; Providing a searchable on-line advertising guide featuring the goods and services of other vendors via the Internet; Promoting goods and services by providing a mobile application featuring coupons, rebates, discounts or special offerings on goods and service provided by others; Promoting the goods and services of others by providing special offers for the goods and services of others; Contests and incentive award programs to promote the sale of products and services of others; Promoting the goods and services of others; On-line advertising services for others; Providing telephone directory information via global communications networks; Providing an online interactive website obtaining users comments concerning businesses, restaurants, events, and places; Providing information, namely, compilations, rankings, ratings, reviews, referrals and recommendations relating to
businesses, restaurants, events, and places using a global computer network; Advertising services, namely, providing
information as to the availability of restaurants, nightlife and entertainment; Administration of a program that enables
customer to obtain recommendations for restaurants, nightlife and entertainment; Downloadable 360 degree and virtual
reality video recordings

Cl.38; Providing online electronic bulletin boards for transmission of messages among computer users concerning
rankings, ratings, reviews, referrals, and recommendations relating to businesses, restaurants, nightlife, entertainment,
events, and places; Chat room services for social networking; Providing on-line chat rooms for transmission of messages
among computer users concerning businesses, restaurants, nightlife, entertainment, events, and places

Cl.39; Providing driving directions for travel purposes.

Cl.41; Providing entertainment information relating to rankings of restaurants, bars and clubs
via a website; On-line journals, namely blogs featuring information regarding ratings, reviews,
referrals, and recommendations relating to businesses, restaurants, nightlife, entertainment,
events, and places; Entertainment services in the nature of arranging, organizing and hosting
social entertainment events; Entertainment services in the nature of production, distribution and
post-production multimedia entertainment and virtual reality content displayed on a website.

Cl.42; Providing on-line non-downloadable software for displaying and sharing a user's location
and finding, locating, and interacting with other users and places; Providing on-line non-
downloadable software for displaying stylized icons providing a website where users can post
ratings, reviews, referrals and recommendations relating to businesses, restaurants, events,
and places; Computer services, namely, creating an on-line community for registered users to
participate in discussions, get feedback from their peers, form virtual communities, engage in
social networking and plan gatherings. Computer services, namely, creating computer network-
based indexes of information, websites and resources; Computer services, namely, hosting online
web facilities for others for organizing and conducting online meetings, gatherings, and
interactive discussions; Computer services, namely, acting as an application service provider in
the field of information management to host computer application software for the purpose of
leisure and entertainment; Computer services, namely, creating an on-line virtual environment
for leisure and entertainment purposes; Computer services, namely, providing search platforms
to allow users to obtaining specific informed recommendations of specific consumer products
and services validated by the users' inputted preferences and social network

Cl.43; Providing on-line information regarding restaurants, bars and clubs Facilitating reservations and bookings for
others for reservations at restaurants, bars and clubs

Cl.45; On-line social networking services
GOPLAYBOOK

3581336  30/06/2017

AVIJEET SINGH GUMBER
2006 Outram Line, Kingsway Camp, Delhi -110009
individual

Address for service in India/Attorney address:
PROSENJIT MONDAL
BASEMENT, B-25, LAJPAT NAGAR-III, NEW DELHI-110024

Proposed to be Used
DELHI

Cl.41; Services relating to sporting and entertainment; Organizing of sports events; Publishing services; Providing publications relating to sports.

Cl.42; Design and development of software and hardware; Programming services; Updating and maintenance of software; Graphic design; Software as a Service; Hosting computer web sites; Hosting of computerized data, files, applications and information relating to sports.

Cl.45; Online social networking services; Online social networking services accessible by means of downloadable mobile applications relating to sports.
3583053  03/07/2017
PUNEET BANGA
234, SUKHDEV VIHAR, NEW DELHI-110025
MANUFACTURER, MERCHANT AND SERVICE PROVIDER
Address for service in India/Attorney address:
TARUN VERMA
13B, 2ND FLOOR, ABOVE CENTRAL BANK OF INDIA, NETAJI SUBHASH MARG, DARYAGANJ, NEW DELHI-110002
Used Since: 01/06/2016
DELHI
Cl.9: APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING ELECTRICITY
Cl.37: REPAIR AND INSTALLATION SERVICES
PLAY MARC
3586044  06/07/2017
AMIT NARANG
PLAYMART INDIA PVT.LTD, SF 20, 2 ND FLOOR, CITY EMPORIUM MALL, INDUSTRIAL AREA, PHASE 2, CHANDIGARH-160002
INDIVIDUAL
Address for service in India/Attorney address:
RAJIV KUMAR CHAUDHRY
D20, Nizamuddin East, New Delhi, 110013
Proposed to be Used
DELHI
Cl.25; CLOTHING, HEADGEAR, FOOTWEAR.
Cl.28; GAMES, TOYS AND PLAYTHINGS, GYMNASITC AND SPORTING ARTICLES, DECORATIONS FOR CHRISTMAS TREES, VIDEO GAMES APPARATUS.
SENFA

Priority claimed from 26/01/2017; Application No. : 17 4 332 612 ;France

3588557 10/07/2017

SENFA
1, rue de Morat - 67600 SELESTAT - FRANCE
A French company

Address for service in India/Agents address:

VUTTS & ASSOCIATES

Used Since :14/03/2014

DELHI

Cl.17; Insulating materials ; materials in particular insulating against waves emitted by wireless communication networks and devices ; insulating (metal foil for -) ; insulating felt ; soundproofing materials ; insulating materials ; thermal and sound insulating materials ; insulating buildings against moisture (substances for -) ; insulating paper ; insulating fabrics ; fibreglass fabrics for insulation

Cl.24; Fabrics ; cotton fabrics ; upholstery fabrics ; furnishing fabric ; fabrics for furniture and decorations ; filtering materials of textile ; coverings for furniture ; jersey [fabric] ; plastic material [substitute for fabrics] ; coated fabrics ; coated textile fabrics for digital printing ; furniture coverings of textile ; adhesive fabric for application by heat ; fabric of imitation animal skins ; fabrics ; elastic woven material ; hemp fabric ; wall hangings of textile, chenille fabric ; lingerie fabric ; flax fabrics ; jute fabric ; elastic woven material ; silk fabrics for printing patterns ; ramie fabric ; rayon fabric ; silk cloth ; esparto fabric ; fibreglass fabrics, for textile use ; fabric for footwear ; traced cloths for embroidery ; fabrics ; hemp cloth ; ticks [mattress covers] ; cheese cloth ; gummed cloth, other than for stationery ; oilcloth (for use as tablecloths) ; trellis cloth ; knit fabrics ; blinds, all of textile ; lining fabric for shoes ; lining and interlining for clothing, in particular for shirts and blouses ; interfacings for fabrics ; table linen ; sleeping bags ; filtering materials of textile ; bed linen and table linen ; furnishing fabric ; moleskin ; individual place mats made of textile ; non-woven textiles ; curtains of textile or plastic ; flame resistant fabrics

Cl.40; Treatment of fabrics and textiles ; coating of fabrics ; mothproofing of fabrics ; applying finishes to fabric ; fabric bleaching ; pattern printing ; textile fireproofing ; cloth pre-shrinking ; dyeing of cloth and fabrics ; textile dyeing ; cloth waterproofing ; crease-resistant treatment of fabric ; wool treating ; dyeing services ; applying finishes to textiles ; taxidermy ; embroidery ; cloth cutting ; cutting of fabrics
3602940  31/07/2017
HARUKADO CO., LTD.
413-2, Tomondo, Miyake-cho, Shiki-gun, Nara 636-0213 - JAPAN
A corporation organized and existing under the laws of Japan

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.1; Wax, coating agent for automobile, water repellent agent for automobile, water-proofing agent for automobile.

Cl.3; Scent, Incense, perfumery, natural incense/perfumery of plant origin, natural incense/perfumery of animal origin, synthetic incense/perfumery, blended incense/perfumery, aromatic preparations for food made from essential oils, oils for perfumes and scents, glazing agent, polishing agent, polish for automobile, soaps, cleaning clay, scent/incense/perfumery for automobile, essential oils, scent/incense/perfumery for home use.

Cl.5; Deodorants, odor eliminating agent, aromatic odor eliminating agent for automobile, odor eliminating agent for automobile, odor eliminating agent for home use.

Cl.11; Electric aroma diffuser for home use.
STERLING AGRO INDUSTRIES LTD.
11TH FLOOR, AGGARWAL CYBER PLAZA 2, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI - 110034
A Company incorporated under the laws of India

Address for service in India/Attorney address:
R PARTHASARTHY
B 6/10, Safdarjung Enclave, New Delhi - 110029

Proposed to be Used
To be associated with:
566187, 1556252, 1851324, 3194912, 3343720

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO., 566187, 1556252, 1851324, 3194912, 3343720.

Cl.29; Malted Milk-based Products and Other Malted Products for Human Consumption.
Cl.32; Malt-based Beverages.
3625900  01/09/2017
ZHANG SHIPING
Room 1201, Building 12-C, Qilin Garden Block A, No.3 Yuquan Road, Nanshan District, Shenzhen, Guangdong, China

Other
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI

Cl.9: Smart cards [integrated circuit cards]; computers; readers [data processing equipment]; computer peripheral devices; counters; phototelegraphy apparatus; measures; vehicle breakdown warning triangles; telephone apparatus; headphones; cameras [photography]; gauges; magnifying glasses [optics] materials for electricity mains [wires, cables]; sockets, plugs and other contacts [electric connections]; protective masks; acoustic alarms; galvanic cells; chargers for electric batteries; eyeglasses

Cl.12: Vehicles for locomotion by land, air, water or rail; ashtrays for automobiles; cigar lighters for automobiles; rearview mirrors; hoods for vehicles; pumps for bicycle tires; electric vehicles; hand cars; sleighs [vehicles]; adhesive rubber patches for repairing inner tubes; repair outfits for inner tubes; civilian drones; fenders for ships; upholstery for vehicles; luggage nets for vehicles; caps for vehicle petrol [gas] tanks; valves for vehicle tires [tyres]; luggage carriers for vehicles; covers for vehicle steering wheels; anti-glare devices for vehicles

Cl.17: Synthetic rubber; rubber sleeves for protecting parts of machines; plastic film, other than for wrapping; sheets of regenerated cellulose, other than for wrapping; flexible hoses, not of metal; asbestos paper; fibreglass for insulation; waterproof packings; packing [cushioning, stuffing] materials of rubber or plastics; bags [envelopes, pouches] of rubber, for packaging

Cl.34: Cigarettes; electronic cigarettes; liquid solutions for use in electronic cigarettes; tips of yellow amber for cigar and cigarette holders; tobacco pouches; tobacco pipes; cigarette cases; oral vaporizers for smokers; matches; lighters for smokers; firestones; cigarette filters; flavourings, other than essential oils, for tobacco; flavourings, other than essential oils, for use in electronic cigarettes; ashtrays for smokers
SHENZHEN ZHIZONGSIHAI SCIENCE AND TECHNOLOGY CO., LTD.
Floor 2, Building 4, Hengling Industrial Area, Minfeng Road, Minzhi Street, Longhua New District, Shenzhen, China
a limited liability company incorporated under the laws of People's Republic of China.

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAH RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

Cl.10: medical apparatus and instruments; massage apparatus; babies' bottles; physiotherapy apparatus; orthopaedic articles; suture materials; dental apparatus and instruments; galvanic therapeutic appliances; physiotherapy apparatus; condoms; love dolls [sex dolls]

Cl.12: electric vehicles; bicycles; cars; automobiles; motor cars; electric bicycles; upholstery for vehicles; vehicles for locomotion by land, air, water or rail; tyres for vehicle wheels; pushchairs; strollers; safety seats for children, for vehicles; trolleys; hand cars; repair outfits for inner tubes

Cl.21: tea services [tableware]; kitchen utensils; drinking vessels; containers for household or kitchen use; toothbrushes; porcelain ware; cosmetic utensils; combs*; insect traps; electric devices for attracting and killing insects

Cl.28: toys; fishing tackle; body-building apparatus; balls for games; machines for physical exercises; games*; apparatus for games; rods for fishing; knee guards [sports articles]; climbers' harness
Xperiential

3649782    05/10/2017

ENLEARN EDUCATION PVT. LTD.
K - 1, GREEN PARK MAIN, NEW DELHI - 110016
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER

Address for service in India/Attorney address:
NAMITHA MATHEWS AND POORVA PANT
B-14, BASEMENT, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used

To be associated with:
3649780

DELHI

Cl.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES; ARTISTS" MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PRINTERS" TYPE; PRINTING BLOCKS

Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
RISERVA DUCALE

3665777  30/10/2017

Ruffino S.r.l.
Piazzale Ruffino, 1, 50065 Pontassieve, Italy
A company duly organised and existing under the Laws of Italy

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

KOLKATA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words separately. Mark shall be used as a whole.

Cl.9; Sunglasses; magnets; eyewear pouches; thermometers, not for medical purposes

Cl.14; Chains [jewellery]; necklaces [jewellery]; earrings; ornamental pins; rings [jewellery]; medals; bracelets

Cl.16; Noteboards; stationery; postcards; wall calendars; pads; [stationery]; visitors books; gift bags; calendar stands; booklets; calendar desk pads, coasters of cardboard; calendar desk stands; chalkboards; bottle envelopes of paper or cardboard; daily planners; writing implements; bottle wrappers of paper or cardboard; bags [envelopes, pouches] of paper or plastics, for packaging; books in the field of wine, dining, food pairing, cooking; paper wine gift bags; maps; adhesive plastic film for packaging; organizers for stationery use; paper place mats; note books; pamphlets; posters; cardboard gift boxes

Cl.18; Wine carrying cases; travelling bags; umbrellas; rucksacks; parasols; key cases; bags; shopping bags; pocket wallets; tote bags; all-purpose carrying bags

Cl.24; Fabric place mats; napkins of textile (table-); table cloths; household textile articles; kitchen and table linens

Cl.25; Sweaters; sleeveless jackets; aprons [clothing]; tops; trousers; scarves; polo shirts; hats; skirts; caps; shirts; t shirts; jackets; sweatsuits; vests

Cl.33; Alcoholic beverages [except beers], wines
ONESPEND

3669679  03/11/2017
RAJEEV MANCHANDA
E-148, EAST OF KAILASH, NEW DELHI -110065
An Indian National

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/11/2017

DELHI

Cl.9;Mobile applications; computer software, hardware, peripherals, data storage and processing equipment; scanners.
Cl.36;Financial affairs, insurance; monetary affairs.
AMERICAN AIRLINES

3669741   03/11/2017
AMERICAN AIRLINES, INC.
4333 Amon Carter Boulevard, Fort Worth, Texas 76155, United States of America
A Company incorporated under the laws of the State of Delaware

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used

DELHI

Cl.25; Clothing; footwear; headgear; shirts; jackets; T-shirts; sweatshirts; pants; shorts; skirts; sweat pants; pajamas; caps; socks; hats; coats.

Cl.28; Games, toys and playthings; Scale model airplanes; scale model vehicles; plush toys; dolls, dolls' clothes; playing cards

Cl.36; Banking; real estate affairs; financial affairs; monetary affairs; Issuance of credit cards through a licensee; issuing of tokens of value; issuing of payment gift cards; aircraft financing; valuation services

Cl.38; Telecommunications; providing access to databases; Internet access services

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; on-line publication of electronic books and journals; providing on-line and recorded electronic publicatios, not downloadable; radio entertainment; providing on-line and recorded music, not downloadable; providing on-line and recorded videos, not downloadable; providing films, not downloadable, via video-on-demand transmission services; television entertainment; Provision of multimedia entertainment programs by television, broadband, wireless and on-line services; Entertainment, education and instruction services; Providing films and audio books, not downloadable, via video-on-demand transmission services; Providing television programs, not downloadable, via video-on-demand transmission services; Entertainment services in the form of television programs; Music entertainment services; radio entertainment services; Entertainment by film; Providing online electronic publications, namely, online magazines and online newsletters in the field of general interest; publication of magazines; providing in-flight and airport lounge entertainment services, namely, providing movies, audio and audio programs, music, documentaries, music videos, news and information in the field of sports, live and recorded television programs, e-books, audio books, tablets, video and online games, and children's programming

Cl.43; Services for providing food and drink; temporary accommodation; Providing lounge facilities; providing accommodation reservation services; bar services; bistro services; café services, catering; coffee shop services; providing event facilities and temporary office and meeting facilities; restaurant services; snack bar services; club services for the provision of food and drink; providing conference rooms; provision of conference facilities; rental of conference rooms; private members drinking and dining club services; travel agency services for booking restaurants and hotels; customer club services for commercial, promotional and/or advertising purposes; hotel services; Food and drink catering; Café services; Providing conference room facilities; Providing hotel reservation and coordination services for others.
AAdvantage
3669744  03/11/2017
AMERICAN AIRLINES, INC.
4333 Amon Carter Blvd. Fort Worth, Texas 76155 UNITED STATES
A company incorporated under the laws of the State of Delaware
Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used
To be associated with:
1246727, 1246728

DELHI

Cl.35; advertising; business management; business administration; office functions; administration of frequent flyer programs; administration of consumer loyalty programs; sales promotion for others; presentation of goods on communication media, for retail purposes; advertising, marketing and promotional services; advertising, marketing and promotional consultancy, advisory and assistance services; management, operation, organization and supervision of customer, incentive, loyalty, discount and promotional schemes; incentive, loyalty, discount and promotional card services; club membership subscription services; administration of incentive award programs to promote the sale of the goods and services of others; customer club services, for commercial, promotional and/or advertising purposes; loyalty, incentive, discount, promotional and bonus program services; business assistance, management and administrative services; promoting the goods and services of others over the internet; provision of an on-line marketplace for buyers and sellers of goods and services; promoting goods and services by means of loyalty program, discount program, promotional program and an incentive awards program whereby points are earned or awarded for purchases made by members which can then be redeemed for merchandise, services and travel; promoting goods and services by means of providing an on-line shopping mall with links to the retail web sites of others in the field of books, computers, software, office supplies, consumer electronics, music, sporting and recreational equipment, gifts, gift cards, travel items, apparel, jewelry, health and beauty, toys, travel, home and garden-related items, and general retail merchandise; a loyalty program, a discount program, a promotional program and an incentive awards program whereby points are earned for purchases made via credit cards which can be redeemed for merchandise, services and travel; managing and tracking the transfer and redemption of points that are earned or awarded for purchases made by members; customer incentive loyalty, discount, and reward programs featuring information on and access to special events offered to members; promotion of special events

Cl.36; banking; insurance; financial affairs; monetary affairs; real estate affairs; issuance of points of value; issuance of award miles of value; issuance of credit cards through a licensee; issuing of tokens of value; issuing of payment gift cards; electronic commerce payment service that enables consumers to use loyalty points, reward points and miles to make online purchases, in whole or in part, of goods and services; electronic commerce payment service that enables consumers to use loyalty points, reward points, and miles; issuance of points of value; issuance of award miles of value; issuance of credit cards through a licensee; electronic commerce payment service that enables consumers to use loyalty points, reward points, and miles to make online purchases, in whole or in part, of goods and services; electronic commerce payment service that enables consumers to use loyalty points, reward points, and miles to make online purchases, in whole or in part, of goods and services; electronic commerce payment service that enables consumers to use loyalty points, reward points, and miles

Cl.43; services for providing food and drink; temporary accommodation; providing lounge facilities; providing accommodation reservation services; bar services; bistro services; café services, catering; coffee shop services; providing event facilities and temporary office and meeting facilities; restaurant services; snack bar services; club services for the provision of food and drink; providing conference rooms; provision of conference facilities; rental of conference rooms; private members drinking and dining club services; travel agency services for booking restaurants and hotels; customer club services for commercial, promotional and/or advertising purposes; hotel services; food and drink catering; café services; providing conference room facilities; providing hotel reservation and coordination services for others
HALCYON
Priority claimed from 05/05/2017; Application No. : 87438439 ;United States of America

VARIAN MEDICAL SYSTEMS, INC.
3100 Hansen Way, Palo Alto, California 94304, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
SRIJOY DAS
102B, Beverly Park - 1, M. G. Road, Gurgaon - 122002, Haryana

Proposed to be Used
DELHI

Cl.9; Downloadable computer software for use in developing treatment plans, monitoring, controlling and simulating patient treatment, managing and transmitting patient data, information and radiographic images, delivering radiotherapy, and controlling medical apparatus.

Cl.10; Medical linear accelerators used in radiotherapy and computer software embedded therein for use in the field of radiotherapy, sold as a unit; Medical apparatus and systems for patient positioning in connection with radiotherapy treatment, patient imaging and diagnosis using scanning devices, and treatment simulation; medical apparatuses, systems and processes for locating and targeting volumes in a body; medical apparatuses, systems and processes for maintaining patient positioning between or among treatment, imaging, diagnostic and simulation systems; Radiation beam collimation apparatus for conformal beam radiotherapy

Cl.42; Consultation and technical support services in the field of computer systems used to maintain patient treatment information and develop plans of medical treatment; consultation and technical support services in the fields of medical apparatus and medical systems; Cloud-based computer software for use in forming medical diagnoses, developing treatment plans, monitoring, controlling and simulating patient treatment, managing and transmitting patient data, information and radiographic images, delivering radiotherapy, and controlling medical apparatus.
ICHINEN TASCO CO., LTD.
1-17-20, Inadauemachi, Higashiosaka, Osaka 577-0002 Japan

Company

Address for service in India/Attorney address:
SHARAD VADEHRA
KAN AND KRISHME, Attorneys at Law, KNK House, A-11, Shubham Enclave, Paschim Vihar, New Delhi-110063, INDIA

Proposed to be Used

DELHI

Cl.3; Rust removing preparations; stain removing benzine; fabric softeners for laundry use; laundry bleach; paint stripping preparations; polishing preparations; soaps and detergents.

Cl.7; Electric wax-polishing machines for industrial purposes; vacuum cleaners for industrial purposes

Cl.8; Bladed or pointed hand tools; hand tools [other than "carpenters" inkpots and their accessories, razor strops, sharpening steels and whetstones’]; razor strops [leather strops]; sharpening steels; whetstones [sharpening stones].

Cl.9; Fire extinguishers; fireplugs; sprinkler systems for fire protection; fire alarms; gas alarms; anti-theft warning apparatus; laboratory apparatus and instruments; measuring or testing machines and instruments; electric or magnetic meters and testers.

Cl.19; Plastic building materials; rubber building or construction materials.

Cl.21; Cleaning tools and washing utensils; flower pots; hydroponic plant pots for home gardening.
Priority claimed from 24/10/2017; Application No. : 87/657476 ;United States of America

ENERGY EVERYWHERE, INC.
1013, Pardee Street, Suite 109 Berkeley, California -94710 United States of America
A company duly incorporated under the laws of state of Delaware.

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI

Cl.7; Solar panel manufacturing machines; solar cell manufacturing machines.
Cl.9; Solar panels for the production of electricity; solar cells.
BAREFOOT CLOTHING

3684981    22/11/2017

VIKAS KAPUR
B 38 Geetanjali Enclave
Individual

Address for service in India/Attorney address:
DR VIKRANT NARAYAN VASUDEVA
94, Lawyers- Chamber (A.K. Sen Chamber Block) Supreme Court of India, Tilak Marg, New Delhi - 110001

Proposed to be Used
DELHI

Cl.14; JEWELLERY OF ALL KINDS INCLUDING BRACELETS ALL BEING GOODS INCLUDED IN CLASS 14.

Cl.18; WALLETS, PURSES, CREDIT CARD HOLDERS, BRIEFCASES, HANDBAGS, POUCHES, TRAVELLING BAGS, INCLUDED IN CLASS 18.
CRIMP POWER

3687032  24/11/2017
SRI RAM IMPEX
6, RAJPUTPARA
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
RUSHIT SHETH
M/s. V. B. Sheth & Co., "Dhanraj", Dr. Radhakrishnan road, Nr. Moti Tanki, Opp. 15 Panchnath Plot, Rajkot - 360 001 (Gujarat) (India)

Used Since :01/09/2017

AHMEDABAD

Cl.7; CRIMPING MACHINE
Cl.8; HAND OPERATED CRIMPING TOOL
3688073    27/11/2017

HPS WELLNESS PVT. LTD.  
‘Advait’, A-69, Puru co-operative Housing Society  
COMPANY

Address for service in India/Attorney address:  
KATARIYA VISHAL PRAKASH  
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE--8  
Used Since :28/04/2016

MUMBAI

Cl.42; Health related software services
Cl.44; Health related services such as counseling, screening, centers, clinics,
CARBON

Priority claimed from 31/05/2017; Application No. : 87/470,238 ;United States of America

3689469  28/11/2017

CARBON, INC.
1089 Mills Way, Redwood City, CA 94063, United States of America

a Delaware Corporation, USA

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.37; Repair and maintenance services for three-dimensional printers, including leased three-dimensional printers

Cl.40; Leasing manufacturing equipment, namely, three-dimensional printers; additive manufacturing

Cl.42; Engineering design services, namely, providing design services for the manufacture of objects made by three dimensional printing
Priority claimed from 31/05/2017; Application No. : 87470043 ;United States of America
3689944    29/11/2017
KINGSTON TECHNOLOGY CORPORATION
17600 Newhope Street, Fountain Valley, California, 92708, United States of America
A Company duly organized and existing under the laws of California, United States of America

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Used Since :29/09/2003

DELHI

THIS IS SUBJECT TO DELETING THE GOODS*eyewear* FROM THE SPECIFICATIONS SET OUT IN THE APPLICATION in class 28 BY FILING A REQUEST ON TM-M.

Cl.9;Headphones, headsets and related accessories, namely, detachable microphone, microphone plug, earphone cushions, audio cable, splitter cable, extension cable, and mesh bag for headsets; mousepads; blank USB flash drives; solid state drives for data storage devices; carrying case for headsets; USB audio controllers; USB stands; video and mobile gaming consoles and accessories, namely, game controllers and remote interactive game controllers, comprising fighting sticks; charges, charging cables, charging stands and stations for game controllers; gaming console stands; downloadable software for gaming consoles, and accessories; memory modules for computers and gaming systems; microphones and accessories, namely, microphone cables and stands

Cl.28;eyewear for video gaming and chargers and stands for eyewear for video gaming and video gaming accessories, namely, gaming keyboards and mouse.
GALVIN

3690187  29/11/2017

Daniel Galvin Limited
58-60 George Street, London W1U 7ET, United Kingdom
A company duly organised and existing under the Laws of United Kingdom

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Used Since :01/11/2016

KOLKATA

Cl.3; Perfumes; essential oils; cosmetics; hair treatment preparations; shampoos, conditioning substances for use on hair; hair lotions; hair care products; hair colouring products; hair colouring agents and dyes for use in hair; bleaches for use on the hair; hair waving preparations; lacquers; cleansing preparations for use on hair; styling gels, creams, mousses and lotions; hair sprays; products for the care, beauty and maintenance of the hair; non-medicated hair and scalp treatment preparations; essential oils for hair; two-part and two-kits of ingredients for treatment of the hair and scalp.

Cl.41; Educational, teaching and training services and seminars, all relating to hair cutting and styling, hair colouring, hair lightening and to beauty treatment and products for hair and skin care.

Cl.44; Hairdressing salon services; hair styling; hair colouring; hair waving; hair treatment services.
Priority claimed from 31/05/2017; Application No. : 2017-073110 ;Japan

ICHINEN TASCO CO., LTD.
1-17-20, Inadauemachi, Higashiosaka-shi, Osaka 577-0002 Japan

Address for service in India/Attorney address:
SHARAD VADEHRA
KAN AND KRISHME, Attorneys at Law, KNK House, A-11, Shubham Enclave, Paschim Vihar, New Delhi-110063, INDIA

Proposed to be Used

DELHI

Cl.1; Surface-active chemical agents; chemical agents.

Cl.3; Rust removing preparations; stain removing benzine; fabric softeners for laundry use; laundry bleach; paint stripping preparations; polishing preparations; soaps and detergents.

Cl.6; Nonferrous metals and their alloys; valves of metal, not machine elements; metal junctions for pipes; metal flanges; metal hardware, not including "security locks, keys for locks, ring of metal for keys and padlocks"; metal stepladders and ladders; metal joinery fittings.

Cl.7; Electric wax-polishing machines for industrial purposes; vacuum cleaners for industrial purposes

Cl.8; Bladed or pointed hand tools; hand tools [other than "carpenters" inkpots and their accessories, razor strops, sharpening steels and whetstones"]; razor strops [leather strops]; sharpening steels; whetstones [sharpening stones].

Cl.9; Fire extinguishers; fireplugs; sprinkler systems for fire protection; fire alarms; gas alarms; anti-theft warning apparatus; laboratory apparatus and instruments; measuring or testing machines and instruments; electric or magnetic meters and testers.

Cl.12; Automobiles; two-wheeled motor vehicles, bicycles; rickshaws; sleighs and sleds [vehicles]; carts

Cl.19; Ceramic building materials, bricks and refractory products; building materials made of linoleum for fixing to existing walls or floors; plastic building materials; synthetic building materials; asphalt, and asphalt building or construction materials; rubber building or construction materials; plaster for building purposes; lime building or construction materials; building or construction materials of plaster; rockslide retention nets of textiles [construction materials].

Cl.21; Cleaning tools and washing utensils; flower pots; hydroponic plant pots for home gardening.
NATERA
Priority claimed from 01/06/2017; Application No. : 87472240 ;United States of America 3691469 30/11/2017
NATERA, INC.
201 Industrial Road, Suite 410 San Carlos, California 94070, U.S.A.
A company incorporated and existing under the laws of Delaware
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Used Since :30/10/2013
DELHI
Cl.5;Reagents for medical use; medical diagnostic reagents; genetic tests comprised of reagents for medical purposes.
Cl.10;Blood collection kit comprised of blood collecting tubes.
NUTRIEN

Priority claimed from 07/06/2017; Application No. : 1841262 ;Canada

NUTRIEN LTD.
122 - 1st Avenue South, Suite 500 Saskatoon, Saskatchewan, S7K 7G3 Canada
A company organized and existing under the laws of Canada

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

DELHI

Cl.1; Potash; fertilizers; chemicals for use in the manufacture of fertilizers including, nitrogen, ammonia, ammonium, potassium, potash, phosphate, sulphur, potassium nitrate, ammonium nitrate, ammonium phosphate, urea, sulphuric acid and phosphoric acid; chemicals for use in the manufacture of pesticides; pesticides, herbicides, fungicides, insecticides and rodenticides; agricultural chemicals, namely surfactants, adjuvants, and wetting agents for use in the application of herbicides, insecticides, pesticides, and soil nutrients; adjuvants for use with agricultural chemicals; oil spray adjuvant for use with agricultural insecticides and fungicides; active chemical ingredients for use in the manufacture of fertilizer, pesticides, herbicides, fungicides, insecticides and rodenticides; soil conditioners for agricultural use; nutritive additive to enhance the biological activity of water and soil for purposes of fertilization, improvement of soil pH and irrigation water pH, improvement of soil penetrability, and enhancement of pesticide and fertilizer performance; chemical preparations for use in agriculture, namely, chemical preparations for the treatment of seeds; soil surfactant used to promote uniform movement of water in soil; soil inoculants for application to seeds used in agriculture; chemical additives for fertilizers; wetting agent, spreading agent, penetrant and surfactant for use in connection with pesticides, herbicides, desiccants, defoliants, insecticides, fungicides, acaricides, plant growth regulators and foliar nutrients; water conditioners, namely, phosphates for potable water treatment; anti foamer, defoamer for agricultural use; amino acids for use with water soluble plant nutritional products; amino acids as a nitrogen source for use with water soluble plant nutritional products and amino acids as a nitrogen sources for use in combination with water soluble plant nutritional products formulated for foliar or drip irrigation application; plant growth nutrients; plant food; water treatment additive for use in golf course turf management; high purity urea solution for the treatment and control of diesel exhaust, nitric oxide and nitrogen dioxide emissions, namely, chemical additives for fuel exhaust.

Cl.2; Non-staining blue coloring agent for use with pesticides and fertilizers; professional colorant for contained bodies of water, namely, ornamental lakes, ponds and fountains for golf courses, corporate grounds, parks and recreational areas and large privately and publicly owned properties.

Cl.4; Flax and linseed oil for use in further manufacture of other items in the field of general manufacture and industrial use, namely, linoleum, paints and other surface coatings.

Cl.5; Pesticides; herbicides; fungicides; insecticides; rodenticides; parasiticides.

Cl.9; Downloadable computer software for use by customers to manage data relating to farm inputs, costs and crop yield results; Providing online downloadable software for use by customers to manage data relating to farm inputs, costs and crop yields results; computer software for use by farmers to improve seed and crop input management methods as well for determining farm inputs, costs and crop yield results; Providing online downloadable software for use by customers to manage data relating to farm inputs, costs and crop yield results; computer application software for mobile phones, handheld computers and other portable devices, namely, software for submitting and collecting sample information from plants, crops and soil in agriculture; computer application software for mobile phones, handheld computers and other portable devices, namely, software for generating reports containing information about plant, crop and soil histories along with product recommendations for improving agricultural yields; computer software to control and manage the order process for use in the fertilizer industry; computer software containing data featuring information about fertilizer and plant nutrition recommendations; applications for mobile phones, smart phones, tablets and computers in the form of interactive video games.

Cl.16; Newsletters in the field of agriculture that describes benefits of the use of fertilizer in agriculture.

Cl.20; Refillable and reusable plastic containers for liquid pesticides and hydrocarbons for commercial and industrial use.

Cl.29; Milled flax seeds, namely, linseed; flax and linseed products, namely, flax-based and linseed-based spreads, salad oil, nut-based and seed-based nutritional snack bars.
Cl.30; Flax and linseed products, namely, foodstuffs containing such oils, fats or meals for human consumption, namely, breakfast cereals and whole grain cereal-based snacks, bakery products, namely, dough, flour, flour mixes, muffin mixes, pastries, pies, bread, bread mixes, whole grain snacks.

Cl.31; Living flax plants; unprocessed edible flax seeds, namely, linseed; unprocessed flax seeds for agricultural use, namely, linseed; and linseed products for use as food for animal consumption, namely, edible oils, fats, meals, and foodstuffs containing such oils, fats and meals; seed, namely, cottonseed; seed for agricultural, commercial and horticultural use; grass seed for distribution in the professional turf and ornamental seed markets.

Cl.35; Providing business information services relating to the distribution of seed, fertilizer, chemical and biological ingredients for use in the manufacture of fertilizer, pesticides, herbicides, fungicides, insecticides and rodenticides; providing business information services relating to distribution of nitrogen, phosphate and potash; administration of employee service award programs; personnel placement and recruitment; internal and external employee recruitment programs and campaigns; arranging and conducting incentive reward programs to promote the sale of agricultural chemicals; tracking inventory in transit, namely the tracking and tracing of pesticides, herbicides and fertilizers stored in retrievable reusable containers; business in the agricultural input field; farm business planning services; providing financial record-keeping services for farms; business risk management and cost analysis services for farms; farm management services for others; providing in the field of maintaining farm business records; business consulting services that provides transformational strategies to companies wishing to move towards sustainability and socially responsible business practices in the field of agriculture; charitable services, namely, organizing and conducting volunteer programs and community services projects in the nature of assisting farmers and agricultural-based businesses in global and local communities in areas of crop diversification, seed conservation, effective fertilizer use and environmental protection; charitable services, namely, coordination of the procurement and distribution of fertilizer donations from production facilities supporting communities in areas of economic, social and environmental sustainability; promoting public awareness of environmental matters; promoting public awareness of environmental issues and initiatives; organizing and conducting opportunities for participation in youth, culture, health and environmental community service projects; providing global and local support to communities through charitable services, namely, organizing and conducting volunteer programs and community service programs; direct marketing and direct marketing consulting for fertilizer, seeds, chemicals, landscape supplies, namely, compost, manure, potting soil, peat, humus and soil conditioner, cedar chips, cedar mulch, tinted mulch, pine bark mulch, pine bark nuggets, cypress mulch, black hardwood mulch and topsoil for use in agriculture, horticulture and turf; business management services in the areas of manufacturing process safety, namely, safe plant operations, equipment reliability, equipment procurement, operational cost improvement to prevent catastrophic losses related to environmental damage, loss of containment, worker injuries, energy and chemical releases, knowledge networks, namely, internal cross functional and cross facility technical, and business teams, councils and working groups, project management, equipment reliability, cost improvement and employee engagement and collaboration and environment health, safety and security performance; providing business management and data collection services for the agriculture and turf industries; retail stores in the field of chemicals, seeds and fertilizers; distributorship services in the field of agricultural chemicals, seeds, and fertilizers; retail services by direct solicitation by sales agents in the field of agricultural inputs, namely, fertilizers, pesticides, herbicides, fungicides, insecticides, seeds.

Cl.36; Financial services, namely financing of crop input purchases; insurance services, namely crop insurance agency and crop insurance brokerage; financial services, namely, provision of revolving line of credit; financing services; loan financing; extending credit for the purchase of agriculture products, namely, fertilizer, chemicals and seed; providing loan financing and credit services, and loan evaluation and processing services, to direct suppliers and lenders of agricultural products, namely, for fertilizers, chemicals and seed; financial risk management services for farms; providing charitable support to global and local communities by providing monetary donations to support partnerships and programs in the areas of economic, social and environmental sustainability; providing charitable financial support to global and local communities for programs in the areas of crop diversification, seed conservation, effective fertilizer use and environmental protection; providing funding for community programs in the areas of youth, arts and culture, health and environmental opportunities in communities; providing global and local support to communities by providing charitable and monetary contributions for the purpose of providing support to communities; financial sponsorship for communities in the areas of medical and emergency services; administration of employee reward systems; internal and external employee recruitment programs and campaigns; administration of employee remuneration programs, namely, pension plans, benefit plans, profit-sharing plans, stock bonus plans.

Cl.37; Mining and/or extracting phosphate ore; Mining and/or extracting potash; mining and/or extraction services.

Cl.39; Transportation and distribution of commodity fertilizers; distribution services, namely, delivery of agricultural chemicals, seeds, and fertilizers.

Cl.40; Processing of phosphate ore, namely fertilizer manufacturing; Processing of potash, namely fertilizer manufacturing; custom production of fluids, namely, chemicals, by means of blending component liquids in certain proportions and filling in refillable and reusable containers.

Cl.41; Educational services, namely, providing educational programs in the nature of community presentations on phosphate ore and/or potash extraction and controls put in place to protect the environment, agriculture and mining; providing community educational presentations in the field of environmental stewardship practices and safe guards, regulatory compliance procedures and performance, environmental hazard protection; educational services, namely, providing interactive displays for children to teach them about the essentials of plant growth and the role of agriculture in the environment; educational programs in environmental sustainability that challenge school children to identify solutions to environmental issues related to watersheds; educational services, namely, providing educational programs in the nature of educational games, interactive displays, and programs on protecting the environment and agriculture;
educational services, namely, providing live and on-line workshops, classes and seminars in the field of world food sustainability that challenges youth to explore real-life conditions and make decisions that will impact environments, economies and societies locally and globally; educational services, namely, providing community awareness presentations relating to environmental hazards and personal emergency preparedness techniques; providing community educational programs, namely, programs in the field of youth, culture, health and environment; educational services in the field of farm management services, namely, conducting classes, seminars, conferences and workshops in the field of crop planning, crop scouting, crop growth modeling, record keeping, business planning, pest management, risk management and cost production analysis and distribution of course material in connection therewith; educational services, namely, providing workshops and seminars in the areas of process safety, namely, safe plant operation, equipment reliability, equipment procurement, and operational cost improvement to prevent catastrophic losses related to environmental damage, loss of containment, worker injuries, energy and chemical releases, knowledge networks, namely, internal cross functional and cross facility technical, and business teams, councils and working groups, project management, equipment reliability, cost improvement and, employee engagement and collaboration and environment, health, safety and security performance; training services, namely, on the job training, workshops, career development, classroom and lectures in the areas of process safety, namely, safe plant operation, equipment reliability, equipment procurement, and operational cost improvement to prevent catastrophic losses related to environmental damage, loss of containment, worker injuries, energy and chemical releases, knowledge networks, namely, internal cross functional and cross facility technical, and business teams, councils and working groups, project management, equipment reliability, cost improvement, employee engagement and collaboration and environment, health, safety and security performance; organizing and conducting educational programs in the field of agricultural to encourage students to participate in the agricultural industry and be educated on the values of crop health; providing a website featuring blogs in the nature of articles and posts in the field of fertilizer and agronomy.

Cl.42; Agriculture crop management, namely, crop planning, crop scouting and crop growth modeling; agricultural field mapping services; providing advice in the field of crop information, namely, soil sampling, tissue sampling, assessing and tracking crop progress and crop quality across agricultural fields, by tracking plant diseases, pests and other plant health factors for the purpose of advising on methods to improve crop yields; providing information in the field of environmental protection in the field of agriculture; agricultural services, namely providing information in the field of sustainability; providing data analysis services for the agriculture and turf industries; consulting services in the fields of agriculture and agronomy, namely, providing crop and yield production management information in the nature of agricultural advice and crop recommendations; research and development in the field of farming and crop management.

Cl.44; Custom application, namely application of fertilizer and other agricultural chemicals; agronomic consulting services; agronomy services, namely, consulting services in the nature of providing crop and yield production management information in the nature of agricultural advice and crop recommendations, pest management recommendations and seed recommendations; agronomic management, namely, providing information relating to precision agriculture and variable rate technology using global positioning systems, geographical information systems and satellite imagery; pest control services for agriculture; agricultural advice and information in the fields of crop production, crop planning, crop feasibility, crop seeding rates, crop cultivation, crop monitoring, crop fertility, seed selection and improving crop production.

Cl.45; Providing information in the field of regulatory compliance procedure in the field of environmental regulations; tracking services for the retrieval of encoded products in transit, namely the tracking and tracing of encoded retrievable reusable containers for pesticides, herbicides and fertilizers used in the agricultural industry.
Trade Marks Journal No: 1957 , 20/07/2020           Class 99

Priority claimed from 08/06/2017; Application No. : 1841545 ;Canada
3692506    01/12/2017

NUTRIEN LTD.
122 - 1st Avenue South, Suite 500 Saskatoon, Saskatchewan, S7K 7G3 Canada
A company organized and existing under the laws of Canada

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used

DELHI

Cl.1; Potash; fertilizers; chemicals for use in the manufacture of fertilizers including, nitrogen, ammonia, ammonium, potassium, potash, phosphate, sulphur, potassium nitrate, ammonium nitrate, ammonium phosphate, urea, sulphuric acid and phosphoric acid; chemicals for use in the manufacture of pesticides; pesticides, herbicides, fungicides, insecticides and rodenticides; agricultural chemicals, namely surfactants, adjuvants, and wetting agents for use in the application of herbicides, insecticides, pesticides, and soil nutrients; adjuvants for use with agricultural chemicals; oil spray adjuvant for use with agricultural insecticides and fungicides; active chemical ingredients for use in the manufacture of fertilizer, pesticides, herbicides, fungicides, insecticides and rodenticides; soil conditioners for agricultural use; nutritive additive to enhance the biological activity of water and soil for purposes of fertilization, improvement of soil pH and irrigation water pH, improvement of soil penetrability, and enhancement of pesticide and fertilizer performance; chemical preparations for use in agriculture, namely, chemical preparations for the treatment of seeds; soil surfactant used to promote uniform movement of water in soil; soil inoculants for application to seeds used in agriculture; chemical additives for fertilizers; wetting agent, spreading agent, penetrant and surfactant for use in connection with pesticides, herbicides, desiccants, defoliants, insecticides, fungicides, acaricides, plant growth regulators and foliar nutrients; water conditioners, namely, phosphates for potable water treatment; anti foamer, defoamer for agricultural use; amino acids for use with water soluble plant nutritional products and amino acids as a nitrogen sources for use in combination with water soluble plant nutritional products formulated for foliar or drip irrigation application; plant growth nutrients; plant food; water treatment additive for use in golf course turf management; high purity urea solution for the treatment and control of diesel exhaust, nitric oxide and nitrogen dioxide emissions, namely, chemical additives for fuel exhaust.

Cl.2; Non-staining blue coloring agent for use with pesticides and fertilizers; professional colorant for contained bodies of water, namely, ornamental lakes, ponds and fountains for golf courses, corporate grounds, parks and recreational areas and large privately and publicly owned properties.

Cl.4; Flax and linseed oil for use in further manufacture of other items in the field of general manufacture and industrial use, namely, linoleum, paints and other surface coatings.

Cl.5; Pesticides; herbicides; fungicides; insecticides; rodenticides; parasiticides.

Cl.9; Downloadable computer software for use by customers to manage data relating to farm inputs, costs and crop yield results; Providing online downloadable software for use by customers to manage data relating to farm inputs, costs and crop yields results; computer software for use by farmers to improve seed and crop input management methods as
well for determining farm inputs, costs and crop yield results; Providing online downloadable software for use by customers to manage data relating to farm inputs, costs and crop yield results; computer application software for mobile phones, handheld computers and other portable devices, namely, software for submitting and collecting sample information from plants, crops and soil in agriculture; computer application software for mobile phones, handheld computers and other portable devices, namely, software for generating reports containing information about plant, crop and soil histories along with product recommendations for improving agricultural yields; computer software to control and manage the order process for use in the fertilizer industry; computer software containing data featuring information about fertilizer and plant nutrition recommendations; applications for mobile phones, smart phones, tablets and computers in the form of interactive video games.

Cl.16; Newsletters in the field of agriculture that describes benefits of the use of fertilizer in agriculture.

Cl.20; Refillable and reusable plastic containers for liquid pesticides and hydrocarbons for commercial and industrial use.

Cl.29; Milled flax seeds, namely, linseed; flax and linseed products, namely, flax-based and linseed-based spreads, salad oil, nut-based and seed-based nutritional snack bars.

Cl.30; Flax and linseed products, namely, foodstuffs containing such oils, fats or meals for human consumption, namely, breakfast cereals and whole grain cereal-based snacks, bakery products, namely, dough, flour, flour mixes, muffin mixes, pastries, pies, bread, bread mixes, whole grain snacks.

Cl.31; Living flax plants; unprocessed edible flax seeds, namely, linseeds; unprocessed flax seeds for agricultural use, namely, linseed; and linseed products for use as food for animal consumption, namely, edible oils, fats, meals, and foodstuffs containing such oils, fats and meals; seed, namely, cottonseed; seed for agricultural, commercial and horticultural use; grass seed for distribution in the professional turf and ornamental seed markets.

Cl.35; Providing business information services relating to the distribution of seed, fertilizer, chemical and biological ingredients for use in the manufacture of fertilizer, pesticides, herbicides, fungicides, insecticides and rodenticides; providing business information services relating to distribution of nitrogen, phosphate and potash; administration of employee service award programs; personnel placement and recruitment; internal and external employee recruitment programs and campaigns; arranging and conducting incentive reward programs to promote the sale of agricultural chemicals; tracking inventory in transit, namely the tracking and tracing of pesticides, herbicides and fertilizers stored in retrievable reusable containers for use in the agricultural industry; farm business planning services; providing financial record-keeping services for farms; business risk management and cost analysis services for farms; farm management services for others; providing information in the field of maintaining farm business records; business consulting services that provides transformational strategies to companies wishing to move towards sustainability and socially responsible business practices in the field of agriculture; charitable services, namely, organizing and conducting volunteer programs and community services projects in the nature of assisting farmers and agricultural-based businesses in global and local communities in areas of crop diversification, seed conservation, effective fertilizer use and environmental protection; charitable services, namely, coordination of the procurement and distribution of fertilizer donations from production facilities to partners supporting projects for global and local communities aimed at economic, social and environmental sustainability; promoting public awareness of environmental matters; promoting public awareness of environmental issues and initiatives; organizing and conducting opportunities for participation in youth, culture, health and environmental community service projects; providing global and local support to communities through charitable services, namely, organizing and conducting volunteer programs and community service programs; direct marketing and direct marketing consulting for fertilizer, seeds, chemicals, landscape supplies, namely, compost, manure, potting soil, peat, humus and soil conditioner, cedar chips, cedar mulch, tinted mulch, pine bark mulch, pine bark nuggets, cypress mulch, black hardwood mulch and topsoil for use in agriculture, horticulture and turf; business management services in the areas of manufacturing process safety, namely, safe plant operations, equipment reliability, equipment procurement, operational cost improvement to prevent catastrophic losses related to environmental damage, loss of containment, worker injuries, energy and chemical releases, knowledge networks, namely, internal cross functional and cross facility technical, and business teams, councils and working groups, project management, equipment reliability, cost improvement and employee engagement and collaboration and environment health, safety and security performance; providing business management and data collection services for the agriculture and turf industries; retail stores in the field of agricultural chemicals, seeds, and fertilizers; distributorship services in the field of agricultural chemicals, seeds, and fertilizers; retail services by direct solicitation by sales agents in the field of agricultural inputs, namely, fertilizers, pesticides, herbicides, fungicides, insecticides, seeds.

Cl.36; Financial services, namely financing of crop input purchases; insurance services, namely crop insurance agency and crop insurance brokerage; financial services, namely, provision of revolving line of credit; financing services; loan financing; extending credit for the purchase of agriculture products, namely, fertilizer, chemicals and seed; providing loan financing and credit services, and loan evaluation and processing services, to direct suppliers and lenders of agricultural products, namely, for fertilizers, chemicals and seed; financial risk management services for farms; providing charitable support to global and local communities by providing monetary donations to support partnerships and programs in the areas of economic, social and environmental sustainability; providing charitable financial support to global and local communities for programs in the areas of crop diversification, seed conservation, effective fertilizer use and environmental protection; providing funding for community programs in the areas of youth, arts and culture, health and environmental opportunities in communities; providing global and local support to communities by providing charitable and monetary contributions for the purpose of providing support to communities; financial sponsorship for communities in the areas of medical and emergency services; administration of employee reward systems; internal and external employee recruitment programs and campaigns; administration of employee remuneration programs, namely, pension plans, benefit plans, profit-sharing plans, stock bonus plans.
agriculture and agronomy, namely, providing crop and yield production management information in the nature of agricultural advice and crop recommendations, pest management recommendations and seed recommendations; agronomic management, namely, providing information relating to precision agriculture and variable rate technology using global positioning systems, geographical information systems and satellite imagery; pest control services for agriculture; agricultural advice and information in the fields of crop production, crop planning, crop feasibility, crop seeding rates, crop cultivation, crop monitoring, crop fertility, seed selection and improving crop production.

Providing information in the field of regulatory compliance procedure in the field of environmental regulations; tracking services for the retrieval of encoded products in transit, namely the tracking and tracing of encoded retrievable reusable containers for pesticides, herbicides and fertilizers used in the agricultural industry.
TAKTII

3693433  02/12/2017
REBEL EDUTECH RISING PRIVATE LIMITED
WZ- 44-B Third Floor, Village Asalatpur ,Janakpuri, New Delhi, West Delhi- 110058, INDIA
Private Limited Company

Address for service in India/Attorney address:
MR. NEERAJ LAL
D 1A-26, JANAK PURI DELHI-58

Proposed to be Used
DELHI

Cl.9; Application Software, Computer software application, Downloadable Mobile applications
Cl.35; Advertising; business management; business administration; office functions, Data management
Cl.38; Telecommunication services
Cl.41; Education, entertainment and sport services, library services, organisation of conference and competitions
Cl.42; Application service provider (ASP), Application system testing consultancy, Hosting of multimedia applications, Development of computer software application solutions, Development and design of mobile applications
Mehroz

3699601 11/12/2017

KIRTIMAN SINGH
A-90, SECTOR 92, NOIDA, 201305, UP
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
SURBHI MEHTA
CHAMBER NO. 6, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003

Proposed to be Used

DELHI

Cl. 5; PHARMACEUTICALS, MEDICAL AND VETERINARY PREPARATIONS; SANITARY PREPARATIONS FOR MEDICAL PURPOSES; DIETETIC FOOD AND SUBSTANCES ADAPTED FOR MEDICAL OR VETERINARY USE, FOOD FOR BABIES; DIETARY SUPPLEMENTS FOR HUMANS AND ANIMALS; PLASTERS, MATERIALS FOR DRESSINGS; MATERIAL FOR STOPPING TEETH, DENTAL V/AX; DISINFECTANTS; PREPARATIONS FOR DESTROYING VERMIN; FUNGICIDES, HERBICIDES.

Cl. 30; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
KuGan
3699602  11/12/2017
SHIV KUMAR SINGH
B1/205, NIRALA NAGAR, LUCKNOW-226020
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
SURBHI MEHTA
CHAMBER NO. 6, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003

Proposed to be Used
DELHI

Cl.5; PHARMACEUTICALS, MEDICAL AND VETERINARY PREPARATIONS; SANITARY PREPARATIONS FOR MEDICAL PURPOSES; DIETETIC FOOD AND SUBSTANCES ADAPTED FOR MEDICAL OR VETERINARY USE, FOOD FOR BABIES; DIETARY SUPPLEMENTS FOR HUMANS AND ANIMALS; PLASTERS, MATERIALS FOR DRESSINGS; MATERIAL FOR STOPPING TEETH, DENTAL WAX; DISINFECTANTS; PREPARATIONS FOR DESTROYING VERMIN; FUNGICIDES, HERBICIDES.

Cl.30; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
AMBUJ JAIN
H-1503 Amrapali platinum, sector-119, Noida- 201301 Uttar Pradesh
Proprietorship

Address for service in India/Attorney address:
SURYA PRAKASH MISHRA
10-C/5, Sector-10, Vasundhara, Ghaziabad-201012, Uttar Pradesh

Proposed to be Used

DELHI

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “ELECTRONICS”.

Cl.9; LED LIGHTS, SOLAR LIGHTS, TELEVISION
Cl.11; GEYSER, HEATER, AIR PURIFIERS, ELECTRICAL APPLIANCES
CORTEVA AGRISCIENCE

3705316  18/12/2017

E. I. DU PONT DE NEMOURS AND COMPANY

Chestnut Run Plaza, 974 Centre Road, Wilmington, Delaware, 19805, USA

A company incorporated and existing under the laws of Delaware

Address for service in India/Attorney address:

NIHARIKA SINGH

Mirandah Asia (India), Level 5, Caddie Commercial Tower, Hospitality District, Aerocity, IGI Airport, New Delhi-110037

Proposed to be Used

DELHI

Cl.1; Chemicals used in agriculture, horticulture and forestry; adjuvants; fertilizers; soil amendments; genes of seeds for agricultural production.

Cl.5; Pesticides, preparations for destroying vermin, fungicides, herbicides and insecticides.

Cl.31; Agricultural seeds.
CORTEVA
3705317   18/12/2017
E. I. DU PONT DE NEMOURS AND COMPANY
Chestnut Run Plaza, 974 Centre Road, Wilmington, Delaware, 19805, USA
A company incorporated and existing under the laws of Delaware

Address for service in India/Attorney address:
NIHARIKA SINGH
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Hospitality District, Aerocity, IGI Airport, New Delhi-110037

Proposed to be Used
DELHI
Cl.1; Chemicals used in agriculture, horticulture and forestry; adjuvants; fertilizers; soil amendments; genes of seeds for agricultural production.
Cl.5; Pesticides, preparations for destroying vermin, fungicides, herbicides and insecticides.
Cl.31; Agricultural seeds.
CAFÉ C
3708687  21/12/2017
DLF LIMITED
2nd Floor, DLF Gateway Tower, DLF Cyber City, Phase – III, Gurugram -122002 (Haryana )
An Indian company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Cl.43; Services for providing food and drink; temporary accommodation.
Trade Marks Journal No: 1957 , 20/07/2020 Class 99

Huiyun

3713487  28/12/2017
DALIAN WANDA GROUP CO., LTD.
No. 539, Changjiang Road, Xigang District, Dalian, China
A company incorporated under the laws of China

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used

DELHI

Cl.35; Providing business information via a web site; Business project management services for construction projects; Updating and maintenance of data in computer databases; Computerized file management; Systemization of information into computer databases; Data search in computer files for others; Advisory services for business management; Organization of exhibitions for commercial or advertising purposes; Organization of trade fairs for commercial or advertising purposes; Advertising; Presentation of goods on communication media, for retail purposes; Shop window dressing; Accounting; Sales promotion for others; Procurement services for others [purchasing goods and services for other businesses]; Personnel management consultancy; Sponsorship search; Price comparison services; Business management assistance; Cost price analysis; Business efficiency expert services; Marketing studies; Business investigations; Business research; Professional business consultancy; Commercial administration of the licensing of the goods and services of others; Outsourcing services [business assistance]; Tender offer; Compilation of information into computer databases; Typing service for putting information into computers; Marketing research; Business management consultancy; Economic forecasting; Business information.

Cl.36; Real estate management; apartment house management; leasing of real estate; real estate agencies; accommodation bureaux [apartments]; rental of apartments; real estate brokerage; real estate appraisal; rent collection; brokerage; Financing service; capital investment; art appraisal; rental of offices [real estate]; leasing of farms; sales of commercial housing; guarantees; charitable fund raising; trusteeship; lending against security; insurance consultancy; actuarial services.

Cl.38; Providing online forums; Transmission of electronic mail; Information about telecommunication; Providing internet chatrooms; Transmission of digital files; Computer aided transmission of messages and images; Providing access to databases; Electronic bulletin board services [telecommunications services]; Voice mail services; Television broadcasting; Message sending; Videoconferencing services; Transmission of greeting cards online.

Cl.41; Academies [education]; teaching; publication of texts, other than publicity texts; on-line publication of electronic books and journals; electronic desktop publishing; providing on-line electronic publications, not downloadable; entertainment services; organization of competitions [education or entertainment]; organization of fashion shows for entertainment purposes; providing recreation facilities; club services [entertainment or education]; game services provided on-line from a computer network; production of shows; presentation of live performances; production of radio and television programmes; photography; translation; production of music; concert hall; programming; amusement park services; presentation of circus performances; organization of balls; arranging and conducting of concerts; toy rental; providing sports facilities; health club services [health and fitness training]; rental of sports equipment, except vehicles; rental of stadium facilities; personal trainer services [fitness training]; games equipment rental; organization of lotteries; cinema presentations; videotape editing; entertainer services.

Cl.42; Architectural services; interior design; installation of computer software; computer software consultancy; computer system design; updating of computer software; design of interior decor; architectural consultation; industrial design; consultancy in the design and development of computer hardware; conversion of data or documents from physical to electronic media; construction drafting; packaging design; research and development of new products for others; web site design consultancy; information technology [IT] consultancy; urban planning; engineering; technical research; technical project studies; consultancy in the field of energy-saving; research in the field of environmental protection; provision of scientific information, advice and consultancy in relation to carbon offsetting; water analysis; scientific laboratory services; energy auditing; scientific research; engineering drawing; quality control; quality evaluation of standing timber; quality testing; quality evaluation; certificate of quality system; geological surveys; surveying; geological research; geological prospecting; material testing; mechanical research; construction projects development; computer programming; rental of computer software; recovery of computer data; maintenance of computer software; computer system analysis; duplication of computer programs; creating and maintaining web sites for others; hosting computer sites [web sites]; data conversion of computer programs and data [not physical conversion]; rental of web servers; computer virus protection services; providing search engines for the internet; digitization of documents [scanning]; monitoring of computer systems by remote access; software as a service [SaaS]; server hosting.
GEM's English Reader

3713819  28/12/2017

RATNA SAGAR PRIVATE LIMITED
Virat Bhawan, Commercial Complex, Mukherjee Nagar, New Delhi-110009
MANUFACTURER, MERCHANT AND SERVICE PROVIDER.
Private Limited Company

Address for service in India/Attorney address:
ARASHVEER BRAR
U2A, Green Park, New Delhi-110016

Used Since: 01/04/1999

DELHI

Cl.16; Books

Cl.41; Education Information; Publication of texts, other than Publicity texts; Publication of books.
GRAMMAR & MORE

3713821  28/12/2017
RATNA SAGAR PRIVATE LIMITED
Virat Bhawan, Commercial Complex, Mukherjee Nagar, New Delhi-110009
MANUFACTURER, MERCHANT AND SERVICE PROVIDER.
Private Limited Company

Address for service in India/Attorney address:
ARASHVEER BRAR
U2A, Green Park, New Delhi-110016
Used Since :01/04/2009

DELHI

Cl.16; Books
Cl.41; Education Information; Publication of texts, other than Publicity texts; Publication of books
Grammar Plus

3713822    28/12/2017
RATNA SAGAR PRIVATE LIMITED
Virat Bhawan, Commercial Complex, Mukherjee Nagar, New Delhi-110009
MANUFACTURER, MERCHANT AND SERVICE PROVIDER.
Private Limited Company

Address for service in India/Attorney address:
ARASHVEER BRAR
U2A, Green Park, New Delhi-110016
Used Since :01/04/2004

DELHI

Cl.16; Books
Cl.41; Education Information; Publication of texts, other than Publicity texts; Publication of books.
2Minutes 2 Times Everyday

JHS SVENNGAARD BRANDS LIMITED
B1/E23, Mohan Co-Operative Industrial Area, Mathura Road, New Delhi-110044
An Indian company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.3; Cosmetic oral care preparations; toothpaste; mouthwash; dental rinses; dentifrines; tooth whitening preparations; medicated toothpaste. toilet preparations such as toilet soap, shave cream, shave stick, shave soap, tooth powder, talc powder (toilet) baby powder (for toilet purposes), shampoo, lipstick, cold cream, vanishing cream, brilliantine in solid and liquid form, hair oils and brilliantines for dressing hair, rouge, perfume, face powder, flavoured toothpaste, milk toothpaste, teething toothpaste, hygiene cap, stand with toothpaste, charactered toothpaste, mouthwash, denture care.

Cl.21; Toothbrushes, brush-making materials, instruments and material for cleaning purposes, steelwool, glassware, procelain and earthware not included in other classes for tooth cleaning, electric toothbrush, lightning toothbrush, timer toothbrush, flavoured toothbrush, flavor infused toothbrush, hygiene cap, toothbrush with suction cup, coloured toothbrush, charactered toothbrush, tongue cleaner, manual toothbrushes, electric toothbrushes, dental floss, water flossers.
3717616  02/01/2018
RATIONAL INTELLECTUAL HOLDINGS LTD
Douglas Bay Complex, King Edward Road, Onchan, Isle of Man IM3 1DZ
Body Incorporate

Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector-56, Gurgaon-122011

Proposed to be Used
DELHI

Cl.9; Computer software and computer programs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer software platforms for social networking in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer application software in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; video games; interactive video games; downloadable electronic games and computer software platforms for social networking that may be accessed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; pre-recorded CDs, DVDs and discs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; parts and fittings for all the aforesaid goods; downloadable electronic publications in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; electronic publications distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; sunglasses; frames for glasses; sport glasses (eye glasses); goggles for use in sports; sports eyewear; spectacle holders; binoculars; cases adapted for binoculars; bags and cases specially adapted for holding or carrying any portable communications device which is a hand-held or wearable device, any portable computing device such as a smartphone, any piece of computing equipment that can be used in the hand, such as a smartphone or tablet computer and any general-purpose computer contained in a touchscreen panel; carriers for mobile phones; cases for mobile phones; holders adapted for mobile phones; mobile phone covers; mobile phone straps; laptop carrying cases; laptop covers; mouse mats; mouse pads; smart cards; magnetic coded cards; electronic data carrier cards; credit cards; debit cards; chip cards; stored value cards; payment cards; prepaid cards; cards using magnetic memories and integrated circuit memories; cards containing an integrated circuit chip; data carriers with integrated electronic chips; data carriers with integrated microprocessor chips; pre-paid magnetic cards; encoded
chip cards containing programming used for financial applications, loyalty programs, rewards programs and card holder preferences; security encoded cards; cards encoded with security features for authentication purposes; hologram impregnated cards; USB Flash drives.

Cl.25; Clothing; footwear; headgear; sports clothing; sports garments.

Cl.28; Games and playthings; soft toys; card games; poker chips; gaming chips; gaming chip sets; chips and dice (gaming equipment); cups for dice; playing cards; cases for playing cards; playing card shuffling devices; coin-operated gaming equipment; games relating to sport; sports equipment; balls being sporting articles; bags adapted for carrying sporting articles; bags specially adapted for sports equipment; cases adapted for carrying sporting apparatus; sports gloves.

Cl.41; Entertainment services; television entertainment services; providing television programmes; sporting and cultural activities; amusement services; amusement game services; gaming services; gambling services; betting services; casino services; card game services; poker game services; the provision of games of skill; organisation, production, and presentation of any of the aforesaid services; organisation, production and presentation of tournaments, competitions, games, gameshows and events; the provision of any of the aforesaid services live or through the medium of television or on-line from a computer database or via the Internet or via portable, mobile, handheld or tablet devices; electronic games services provided by means of the Internet; multi-player card games, card rooms and games of skill provided live or by means of the Internet or via television or via portable, mobile, handheld or tablet devices; organisation, production and presentation of any of the aforesaid services; providing news, consultancy and advisory services relating to any of the aforesaid services; the provision of information relating to entertainment services, television entertainment services, television programmes, sporting activities, cultural activities, amusement services, amusement games; the provision of information relating to gaming services, gambling services, betting services, casino services, card game services, poker game services, tournaments, competitions, games, gameshows and events; the provision of on-line electronic publications; providing electronic newsletters distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; organisation, administration and running of entertainment services, television entertainment services, sporting activities, cultural activities, amusement services; organisation, administration and running of amusement games, gaming services, gambling services, betting services, casino services, card game services, poker game services, tournaments, competitions, games, gameshows and events.
RATIONAL INTELLECTUAL HOLDINGS LTD
Douglas Bay Complex, King Edward Road, Onchan, Isle of Man IM3 1DZ
Body Incorporate

Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011

Proposed to be Used

DELHI

Cl.9; Computer software and computer programs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer software platforms for social networking in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer application software in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; video games; interactive video games; downloadable electronic games and computer software platforms for social networking that may be accessed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; pre-recorded CDs, DVDs and discs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; electronic publications distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; sunglasses; frames for glasses; sport glasses (eye glasses); goggles for use in sports; sports eyewear; spectacle holders; binoculars; cases adapted for binoculars; bags and cases specially adapted for holding or carrying any portable communications device which is a hand-held or wearable device, any portable computing device such as a smartphone, any piece of computing equipment that can be used in the hand, such as a smartphone or tablet computer and any general-purpose computer contained in a touchscreen panel; carriers for mobile phones; cases for mobile phones; holders adapted for mobile phones; mobile phone covers; mobile phone straps; laptop carrying cases; laptop covers; mouse mats; mouse pads; smart cards; magnetic coded cards; electronic data carrier cards; charge cards; bank cards; credit cards; debit cards; chip cards; stored value cards; payment cards; prepaid cards; cards using magnetic memories and integrated circuit memories; cards containing an integrated circuit chip; data carriers with integrated electronic chips; data carriers with integrated microprocessor chips; pre-paid magnetic cards; encoded chip cards containing programming used for financial applications, loyalty programs, rewards programs and card holder preferences; security encoded cards; cards encoded with security features for authentication purposes; hologram impregnated cards; USB Flash drives.

Cl.25; Clothing; footwear; headgear; sports clothing; sports garments.

Cl.28; Games and playthings; soft toys; card games; poker chips; gaming chips; gaming chip sets; chips and dice (gaming equipment); cups for dice; playing cards; cases for playing cards; playing card shuffling devices; coin-operated gaming equipment; games relating to sport; sports equipment; balls being sporting articles; bags adapted for carrying sporting articles; bags specially adapted for sports equipment; cases adapted for carrying sporting apparatus; sports gloves.

Cl.41; Entertainment services; television entertainment services; providing television programmes; sporting and cultural activities; amusement services; amusement game services; gaming services; gambling services; betting services; casino services; card game services; poker game services; the provision of games of skill; organisation, production, and presentation of any of the aforesaid services; organisation, production and presentation of tournaments,
competitions, games, game shows and events; the provision of any of the aforesaid services live or through the medium
of television or on-line from a computer database or via the Internet or via portable, mobile, handheld or tablet devices;
electronic games services provided by means of the Internet; multi-player card games, card rooms and games of skill
provided live or by means of the Internet or via television or via portable, mobile, handheld or tablet devices; organisation,
production and presentation of any of the aforesaid services; providing news, consultancy and advisory services relating
to any of the aforesaid services; the provision of information relating to entertainment services, television entertainment
services, television programmes, sporting activities, cultural activities, amusement services, amusement games; the
provision of information relating to gaming services, gambling services, betting services, casino services, card game
services, poker game services, tournaments, competitions, games, game shows and events; the provision of on-line
electronic publications; providing electronic newsletters distributed via the Internet, electronic mail or portable, mobile,
handheld or tablet devices; organisation, administration and running of entertainment services, television entertainment
services, sporting activities, cultural activities, amusement services; organisation, administration and running of
amusement games, gaming services, gambling services, betting services, casino services, card game services, poker
game services, tournaments, competitions, games, game shows and events.
Proposed to be Used

DELIHI

Cl.9; Computer software and computer programs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer software platforms for social networking in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer application software in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; video games; interactive video games; downloadable electronic games and computer software platforms for social networking that may be accessed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; pre-recorded CDs, DVDs and discs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; electronic publications distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; sunglasses; frames for glasses; sport glasses (eye glasses); goggles for use in sports; sports eyewear; spectacle holders; binoculars; cases adapted for binoculars; bags and cases specially adapted for holding or carrying any portable communications device which is a hand-held or wearable device, any portable computing device such as a smartphone, any piece of computing equipment that can be used in the hand, such as a smartphone or tablet computer and any general-purpose computer contained in a touchscreen panel; carriers for mobile phones; cases for mobile phones; holders adapted for mobile phones; mobile phone covers; mobile phone straps; laptop carrying cases; laptop covers; mouse mats; mouse pads; smart cards; magnetic coded cards; electronic data carrier cards; charge cards; bank cards; credit cards; debit cards; chip cards; stored value cards; payment cards; prepaid cards; cards using magnetic memories and integrated circuit memories; cards containing an integrated circuit chip; data carriers with integrated electronic chips; data carriers with integrated microprocessor chips; pre-paid magnetic cards; encoded chip cards containing programming used for financial applications, loyalty programs, rewards programs and card holder preferences; security encoded cards; cards encoded with security features for authentication purposes; hologram impregnated cards; USB Flash drives.

Cl.25; Clothing; footwear; headgear; sports clothing; sports garments.

Cl.28; Games and playthings; soft toys; card games; poker chips; gaming chips; gaming chip sets; chips and dice (gaming equipment); cups for dice; playing cards; cases for playing cards; playing card shuffling devices; coin-operated gaming equipment; games relating to sport; sports equipment; balls being sporting articles; bags adapted for carrying sporting articles; bags specially adapted for sports equipment; cases adapted for carrying sporting apparatus; sports gloves.

Cl.41; Entertainment services; television entertainment services; providing television programmes; sporting and cultural activities; amusement services; amusement game services; gaming services; gambling services; betting services; casino services; card game services; poker game services; the provision of games of skill; organisation,
production, and presentation of any of the aforesaid services; organisation, production and presentation of tournaments, competitions, games, gameshows and events; the provision of any of the aforesaid services live or through the medium of television or on-line from a computer database or via the Internet or via portable, mobile, handheld or tablet devices; electronic games services provided by means of the Internet; multi-player card games, card rooms and games of skill provided live or by means of the Internet or via television or via portable, mobile, handheld or tablet devices; organisation, production and presentation of any of the aforesaid services; providing news, consultancy and advisory services relating to any of the aforesaid services; the provision of information relating to entertainment services, television entertainment services, television programmes, sporting activities, cultural activities, amusement services, amusement games; the provision of information relating to gaming services, gambling services, betting services, casino services, card game services, poker game services, tournaments, competitions, games, gameshows and events; the provision of on-line electronic publications; providing electronic newsletters distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; organisation, administration and running of entertainment services, television entertainment services, sporting activities, cultural activities, amusement services; organisation, administration and running of amusement games, gaming services, gambling services, betting services, casino services, card game services, poker game services, tournaments, competitions, games, gameshows and events.
3717623  02/01/2018
RATIONAL INTELLECTUAL HOLDINGS LTD
Douglas Bay Complex, King Edward Road, Onchan, Isle of Man IM3 1DZ
Body Incorporate

Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011

Proposed to be Used

DELI

Cl.9; Computer software and computer programs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer software platforms for social networking in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer application software in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; video games; interactive video games; downloadable electronic games and computer software platforms for social networking that may be accessed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; pre-recorded CDs, DVDs and discs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; electronic publications distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; sunglasses; frames for glasses; sport glasses (eye glasses); goggles for use in sports; sports eyewear; spectacle holders; binoculars; cases adapted for binoculars; bags and cases specially adapted for holding or carrying any portable communications device which is a hand-held or wearable device, any portable computing device such as a smartphone, any piece of computing equipment that can be used in the hand, such as a smartphone or tablet computer and any general-purpose computer contained in a touchscreen panel; carriers for mobile phones; cases for mobile phones; holders adapted for mobile phones; mobile phone covers; mobile phone straps; laptop carrying cases; laptop covers; mouse mats; mouse pads; smart cards; magnetic coded cards; electronic data carrier cards; charge cards; bank cards; credit cards; debit cards; chip cards; stored value cards; payment cards; prepaid cards; cards containing magnetic memories and integrated circuit memories; cards containing an integrated circuit chip; data carriers with integrated electronic chips; data carriers with integrated microprocessor chips; pre-paid magnetic cards; encoded chip cards containing programming used for financial applications, loyalty programs, rewards programs and card holder preferences; security encoded cards; cards encoded with security features for authentication purposes; hologram imregnated cards; USB Flash drives.

Cl.25; Clothing; footwear; headgear; sports clothing; sports garments.

Cl.28; Games and playthings; soft toys; card games; poker chips; gaming chips; gaming chip sets; chips and dice (gaming equipment); cups for dice; playing cards; cases for playing cards; playing card shuffling devices; coin-operated gaming equipment; games relating to sport; sports equipment; balls being sporting articles; bags adapted for carrying sporting articles; bags specially adapted for sports equipment; cases adapted for carrying sporting apparatus; sports gloves.

Cl.41; Entertainment services; television entertainment services; providing television programmes; sporting and cultural activities; amusement services; amusement game services; gaming services; gambling services; betting services; casino services; card game services; poker game services; the provision of games of skill; organisation, production, and presentation of any of the aforesaid services; organisation, production and presentation of tournaments, competitions, games, gameshows and events; the provision of any of the aforesaid services live or through the medium.
of television or on-line from a computer database or via the Internet or via portable, mobile, handheld or tablet devices; electronic games services provided by means of the Internet; multi-player card games, card rooms and games of skill provided live or by means of the Internet or via television or via portable, mobile, handheld or tablet devices; organisation, production and presentation of any of the aforesaid services; providing news, consultancy and advisory services relating to any of the aforesaid services; the provision of information relating to entertainment services, television entertainment services, television programmes, sporting activities, cultural activities, amusement services, amusement games; the provision of information relating to gaming services, gambling services, betting services, casino services, card game services, poker game services, tournaments, competitions, games, game shows and events; the provision of on-line electronic publications; providing electronic newsletters distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; organisation, administration and running of entertainment services, television entertainment services, sporting activities, cultural activities, amusement services; organisation, administration and running of amusement games, gaming services, gambling services, betting services, casino services, card game services, poker game services, tournaments, competitions, games, game shows and events.
Trade Marks Journal No: 1957, 20/07/2020  Class 99

3717628  02/01/2018
RATIONAL INTELLECTUAL HOLDINGS LTD
Douglas Bay Complex, King Edward Road, Onchan, Isle of Man IM3 1DZ
Body Incorporate

Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector-56, Gurgaon-122011

Proposed to be Used
DELHI

Cl.9: Computer software and computer programs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer software platforms for social networking in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer application software in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; parts and fittings for all the aforesaid goods; downloadable electronic publications in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; electronic publications distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; pre-recorded CDs, DVDs and discs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; parts and fittings for all the aforesaid goods; downloadable electronic publications in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; electronic publications distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; sunglassess; frames for glasses; sport glasses (eye glasses); goggles for use in sports; sports eyewear; spectacle holders; binoculars; cases adapted for binoculars; bags and cases specially adapted for holding or carrying any portable communications device which is a hand-held or wearable device, any portable computing device such as a smartphone, any piece of computing equipment that can be used in the hand, such as a smartphone or tablet computer and any general-purpose computer contained in a touchscreen panel; carriers for mobile phones; cases for mobile phones; holders adapted for mobile phones; mobile phone covers; mobile phone straps; laptop carrying cases; laptop covers; mouse mats; mouse pads; smart cards; magnetic coded cards; electronic data carrier cards; charge cards; bank cards; credit cards; debit cards; chip cards; stored value cards; payment cards; prepaid cards; cards using magnetic memories and integrated circuit memories; cards containing an integrated circuit chip; data carriers with integrated electronic chips; data carriers with integrated microprocessor chips; pre-paid magnetic cards; encoded chip cards containing programming used for financial applications, loyalty programs, rewards programs and card holder preferences; security encoded cards; cards encoded with security features for authentication purposes; hologram impregnated cards; USB Flash drives.

Cl.25: Clothing; footwear; headgear; sports clothing; sports garments.

Cl.28: Games and playthings; soft toys; card games; poker chips; gaming chips; gaming chip sets; chips and dice (gaming equipment); cups for dice; playing cards; cases for playing cards; playing card shuffling devices; coin-operated gaming equipment; games relating to sport; sports equipment; balls being sporting articles; bags adapted for carrying sporting articles; bags specially adapted for sports equipment; cases adapted for carrying sporting apparatus; sports gloves.

Cl.41: Entertainment services; television entertainment services; providing television programmes; sporting and cultural activities; amusement services; amusement game services; gaming services; gambling services; betting services; casino services; card game services; poker game services; the provision of games of skill; organisation, production, and presentation of any of the aforesaid services; organisation, production and presentation of tournaments, competitions, games, gameshows and events; the provision of any of the aforesaid services live or through the medium of television or on-line from a computer database or via the Internet or via portable, mobile, handheld or tablet devices;
electronic games services provided by means of the Internet; multi-player card games, card rooms and games of skill
provided live or by means of the Internet or via television or via portable, mobile, handheld or tablet devices; organisation,
production and presentation of any of the aforesaid services; providing news, consultancy and advisory services relating
to any of the aforesaid services; the provision of information relating to entertainment services, television entertainment
services, television programmes, sporting activities, cultural activities, amusement services, amusement games; the
provision of information relating to gaming services, gambling services, betting services, casino services, card game
services, poker game services, tournaments, competitions, games, gameshows and events; the provision of on-line
electronic publications; providing electronic newsletters distributed via the Internet, electronic mail or portable, mobile,
handheld or tablet devices; organisation, administration and running of entertainment services, television entertainment
services, sporting activities, cultural activities, amusement services; organisation, administration and running of
amusement games, gaming services, gambling services, betting services, casino services, card game services, poker
game services, tournaments, competitions, games, gameshows and events.
RATIONAL INTELLECTUAL HOLDINGS LTD
Douglas Bay Complex, King Edward Road, Onchan, Isle of Man IM3 1DZ

Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011

Proposed to be Used
DELHI

Cl.9; Computer software and computer programs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer software platforms for social networking in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer application software in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; video games; interactive video games; downloadable electronic games and computer software platforms for social networking that may be accessed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; pre-recorded CDs, DVDs and discs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; parts and fittings for all the aforesaid goods; downloadable electronic publications in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; electronic publications distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; sunglasses; frames for glasses; sport glasses (eye glasses); goggles for use in sports; sports eyewear; spectacle holders; binoculars; cases adapted for binoculars; bags and cases specially adapted for holding or carrying any portable communications device which is a hand-held or wearable device, any portable computing device such as a smartphone, any piece of computing equipment that can be used in the hand, such as a smartphone or tablet computer and any general-purpose computer contained in a touchscreen panel; carriers for mobile phones; cases for mobile phones; holders adapted for mobile phones; mobile phone covers; mobile phone straps; laptop carrying cases; laptop covers; mouse mats; mouse pads; smart cards; magnetic coded cards; electronic data carrier cards; charge cards; bank cards; credit cards; debit cards; chip cards; stored value cards; payment cards; prepaid cards; cards using magnetic memories and integrated circuit memories; cards containing an integrated circuit chip; data carriers with integrated electronic chips; data carriers with integrated microprocessor chips; pre-paid magnetic cards; encoded chip cards containing programming used for financial applications, loyalty programs, rewards programs and card holder preferences; security encoded cards; cards encoded with security features for authentication purposes; hologram impregnated cards; USB Flash drives.
Cl.25; Clothing; footwear; headgear; sports clothing; sports garments.

Cl.28; Games and playthings; soft toys; card games; poker chips; gaming chips; gaming chip sets; chips and dice (gaming equipment); cups for dice; playing cards; cases for playing cards; playing card shuffling devices; coin-operated gaming equipment; games relating to sport; sports equipment; balls being sporting articles; bags adapted for carrying sporting articles; bags specially adapted for sports equipment; cases adapted for carrying sporting apparatus; sports gloves.

Cl.41; Entertainment services; television entertainment services; providing television programmes; sporting and cultural activities; amusement services; amusement game services; gaming services; gambling services; betting services; casino services; card game services; poker game services; the provision of games of skill; organisation, production, and presentation of any of the aforesaid services; organisation, production and presentation of tournaments, competitions, games, gameshows and events; the provision of any of the aforesaid services live or through the medium of television or on-line from a computer database or via the Internet or via portable, mobile, handheld or tablet devices; electronic games services provided by means of the Internet; multi-player card games, card rooms and games of skill provided live or by means of the Internet or via television or via portable, mobile, handheld or tablet devices; organisation, production and presentation of any of the aforesaid services; providing news, consultancy and advisory services relating to any of the aforesaid services; the provision of information relating to entertainment services, television entertainment services, television programmes, sporting activities, cultural activities, amusement services, amusement games; the provision of information relating to gaming services, gambling services, betting services, casino services, card game services, poker game services, tournaments, competitions, games, gameshows and events; the provision of on-line electronic publications; providing electronic newsletters distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; organisation, administration and running of entertainment services, television entertainment services, sporting activities, cultural activities, amusement services; organisation, administration and running of amusement games, gaming services, gambling services, betting services, casino services, card game services, poker game services, tournaments, competitions, games, gameshows and events.
Food Truck Trail

3720229  05/01/2018
Motimahal Delux Management Services Pvt Ltd.
B-30/A First Floor, Kalkaji, New Delhi 110019, India
An Indian Company

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used

DELHI

Cl.29: Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.

Cl.30: Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.

Cl.43: Services for providing food and drink; temporary accommodation.
3727198  15/01/2018

3H ENTERPRISE
SUN COMPLEX OPP GEB, 81, 514 81 G, HIGHWAY, SIDHPUR, PATAN, GUJARAT, 384151
RAVAL HITARTH M IS THE SOLE PROPRIETOR OF 3H ENTERPRISE.

Address for service in India/Attorney address:
JEETAM KUMAR SAINI
G-36,DWARIKA TOWER CENTRAL SPINE VIDHYADHAR NAGAR,JAIPUR,RAJASTHAN

Proposed to be Used
AHMEDABAD

CI.30; PEPPER, GINGER, GARLIC, CARDAMOM, TURMERIC, CASHEW AND OTHER SPICES INCLUDED IN CLASS 30
CI.31; ALL TYPE OF SEEDS INCLUDED IN CLASS -31
Footflexx
3728349 16/01/2018
LIDL STIFTUNG & CO. KG
Stiftsbergstraße 1, 74172 Neckarsulm, Germany
A German company
Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS, TOWER 1, 2ND FLOOR, BLOCK EP, PLOT NO. 11 & 12, SALT LAKE, SECTOR V, KOLKATA 700 091, WEST BENGAL, INDIA
Proposed to be Used
KOLKATA
Cl.25; Footwear
Cl.35; Advertising; business management; business administration; office functions; wholesale and retail store services featuring footwear, retail store services through Internet and computerized online sales ordering services all featuring footwear
3728378  16/01/2018
LIDL STIFTUNG & CO. KG
Stiftsbergstraße 1, 74172 Neckarsulm, Germany
A German Company

Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS, TOWER 1, 2ND FLOOR, BLOCK EP, PLOT NO. 11 & 12, SALT LAKE, SECTOR V, KOLKATA 700 091, WEST BENGAL, INDIA

Proposed to be Used
KOLKATA
Cl.25; Clothing, footwear, headgear
Cl.35; Advertising; business management; business administration; office functions; retail services, wholesale services, retail services through Internet and computerized online sales orderingservices in relation to clothing, footwear, headgear
3729229     17/01/2018
SHIVESHA ENTERPRISES PRIVATE LIMITED
C/O SHEOJEE RAM, S/O LATE JEO DHAN RAM 4H/56, B.H. COLONY, BAHADURPUR PATNA Patna BR 800026 IN
PVT LTD COMPANY

Address for service in India/Agents address:
AMIT JAIN.
G-10, SATYAM PLAZA COMPLEX, CIVIL LINES, NEAR HOSPITAL, GURGAON122001, HARYANA.

Proposed to be Used
KOLKATA

HOMEPOD

Priority claimed from 19/09/2017; Application No. : 2017-124950 ;Japan
3729359 17/01/2018

APPLE INC.
One Apple Park Way, Cupertino, California 95014
A California Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.11; Thermostats, monitors, sensors, and controls exclusively for air conditioning, heating, and ventilation devices and systems; remote controllers exclusively for lighting apparatus; electric and electronic lamps and other lighting apparatus; household electronic appliances, their parts and accessories; air-conditioning apparatus; non-electric cooking heaters for household purposes; water heaters for household purposes.

Cl.20; Furniture; curtain metal fittings; fastening metal fittings made of plastic in substitution for metal; nails, wedges, nuts, screws, tacks, bolts, rivets and casters (exclusive of those made of metal); seats and washers (exclusive of those made of metal, rubber or vulcanized fiber); locks (exclusive of electric locks or those made of metal); cushions; Japanese cushions; pillows; mattresses; interior blinds; rattan blinds; bead curtains for decoration; sunshades; single leaf screens; folding screens; cradles; baby walkers.

Cl.36; Financial transaction services; bill payment services; providing secure financial transactions; credit and debit card services; credit card authorization; credit card verification; credit card, debit card and electronic check transaction processing services; electronic payment and funds transfer services; charitable fund raising.
PROPACK

3729831  17/01/2018
ESSEL PROPACK LIMITED
Top Floor, Times Tower, Kamala City, Senapati Bapat Marg, Lower Parel, Mumbai - 400 013.

Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011

Used Since :25/07/2001

MUMBAI


Cl.17; Laminated Plastic Tubes For Packing of Products Related to Beauty, Cosmetic, Food Items, Cleaning, Lubricants, Pesticides, Adhesives, Pharma, Healthcare And Oral Care; Decorative Plastic Tubes for Packing Products Related to Beauty, Cosmetic, Food Items, Cleaning, Lubricants, Pesticides, Adhesives, Pharma, Healthcare And Oral Care; Flexible Tubes of Plastic; Tubes of Plastic Barrier Laminates (Pbl) Used for Packing Products Related to Beauty, Cosmetic, Food Items, Cleaning, Lubricants, Pesticides, Adhesives, Pharma, Healthcare and Oral Care; Flexible Tubes Of Plastic Capable of Being Sold Carton Less; Plastic Tubes for Packing Made From Plastic in Extruded Form, and Packing Material Made from Gutta-Percha Gum, Asbestos, Rubber And Mica; Flexible Pipes not of Metal

Cl.21; Household or Kitchen Utensils and Containers (Not of Precious Metal Or Coated Therewith); Combs and Sponges; Brushes (Except Paints Brushes); Brush Making Materials; Articles for Cleaning Purposes; Steel Wool; Unworked or Semi-Worked Glass (Except Glass Used In Building); Glassware, Porcelain and Earthenware not Included in other classes.
Trade Marks Journal No: 1957, 20/07/2020 Class 99

VIDEO.LY

Priority claimed from 19/07/2017; Application No.: 017000373; European Union

3731841 19/01/2018

MUSICAL.LY

P.O. Box 2804, Floor 4, Willow House, Cricket Square Grand Cayman K1-1112 Cayman Islands

an incorporated company

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire-extinguishing apparatus; magnets; pocket calculators; magnetic data media; media for recording sound or images; video and sound recordings; cinematographic film and photographic transparencies; animated cartoons; computers; computer peripheral devices; computer software; downloadable applications; computer video games software; computer programs; computer games; magnetic, non-magnetic and optical data recording media; MP3 and MP4 players; audio tapes, audio cassettes, audio discs; audio-video tapes, audio-video cassettes, audio-video discs; video tapes, video cassettes, video discs; CDs, DVDs; downloadable electronic publications; glasses, spectacle glasses, sunglasses, protective glasses and cases therefor; protective clothing; protective helmets; bicycle helmets; cases for mobile phones; cases adapted for computers, photographic equipment, mobile phones, DVD players and CD players; cases for MP3 players; telephone and paging apparatus and instruments; reward cards; telephone cards; smart cards; CD-Roms, mini-discs, MP3's; laser discs; mouse pads; crash helmets; luminous door signs; calculators; phone cards; cameras; apparatus and instruments, all for recording, transmitting, processing or reproducing (or for any combination of these activities) of sound, data or images (or any combination thereof); automatic amusement apparatus; parts and fittings for all the aforesaid goods.

Cl.28; Electronic games consoles; electronic, video and computer games apparatus; game and amusement apparatus, all adapted for use with television or video receivers or video display units.
3733290  21/01/2018
SAPNA JAISWAL
13-9-8188, Pandu Ranga Nagar, Beside Bharat Nagar MMTS Stn, Erragadda, Hyderabad-18
Education Research and Development, IT Services
Khoj Labs (OPC) Private Limited

Proposed to be Used
CHENNAI

Cl.9; Scientific Experiment Kit, teaching apparatus and instruments Kit

Cl.41; Education; Providing of training; and cultural activities

Cl.42; Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software, publication of research in Digital and Physical form
Priority claimed from 20/07/2017; Application No. : 1848482 ;Canada
3735540    24/01/2018
LAUNCHLIFE INTERNATIONAL INC.
100 YORK BOULEVARD SUITE 400 RICHMOND HILL ONTARIO L4B 1J8 CANADA
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
AJAY SAHNI & ASSOCIATES
31/42 PUNJABI BAGH (W) NEW DELHI 110026

Proposed to be Used
DELHI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.9;COMPUTER AND APPLICATION SOFTWARE FOR TEACHING AND TRAINING IN THE FIELD OF HEALTH CARE, BUSINESS ADMINISTRATION ASSISTANCE, BUSINESS ADMINISTRATION, BUSINESS OFFICE ADMINISTRATION, BUSINESS OFFICE SKILLS, MARKETING, HOSPITALITY MANAGEMENT, EVENT PLANNING, CUSTOMER SERVICE AND INFORMATION CLERK, HOME INSPECTION, SALES PROFESSIONAL TECHNIQUES, PROJECT ADMINISTRATION, LOGISTIC AND SUPPLY CHAIN OPERATION, MICRO COMPUTER BUSINESS APPLICATIONS, COMPUTER, COMPUTER PROGRAMS, INFORMATION TECHNOLOGY, INFORMATION TECHNOLOGY SECURITY, COMPUTER AIDED DRAFTING AND DESIGN, COMMUNITY SUPPORT SERVICES, ADDICTION WORKERS, BUSINESS OFFICE ACCOUNTING CLERK, COMMUNITY SERVICES WORKER, POLICE FOUNDATION, WEB AND GRAPHIC DESIGN, ACCOUNTING, LAW; PRE-RECORDED INSTRUCTIONAL VIDEOS AND AUDIO RECORDINGS CONTAINING INFORMATION IN THE FIELD OF HEALTH CARE, BUSINESS ADMINISTRATION ASSISTANCE, BUSINESS ADMINISTRATION, BUSINESS OFFICE ADMINISTRATION, BUSINESS OFFICE SKILLS, MARKETING, HOSPITALITY MANAGEMENT, EVENT PLANNING, CUSTOMER SERVICE AND INFORMATION CLERK, HOME INSPECTION, SALES PROFESSIONAL TECHNIQUES, PROJECT ADMINISTRATION, LOGISTIC AND SUPPLY CHAIN OPERATION, MICRO COMPUTER BUSINESS APPLICATIONS, COMPUTER, COMPUTER PROGRAMS, INFORMATION TECHNOLOGY, INFORMATION TECHNOLOGY SECURITY, COMPUTER AIDED DRAFTING AND DESIGN, COMMUNITY SUPPORT SERVICES, ADDICTION WORKERS, BUSINESS OFFICE ACCOUNTING CLERK, COMMUNITY SERVICES WORKER, POLICE FOUNDATION WEB AND GRAPHIC DESIGN, ACCOUNTING, LAW; ELECTRONIC BOOKS, ELECTRONIC BROCHURES, ELECTRONIC NEWSLETTERS; ELECTRONIC EDUCATIONAL MATERIALS, NAMELY COURSE NOTES, COURSE MATERIALS CONTAINING INFORMATION IN THE FIELD OF HEALTH CARE, BUSINESS ADMINISTRATION ASSISTANCE, BUSINESS ADMINISTRATION, BUSINESS OFFICE ADMINISTRATION, BUSINESS OFFICE SKILLS, MARKETING, HOSPITALITY MANAGEMENT, EVENT PLANNING, CUSTOMER SERVICE AND INFORMATION CLERK, HOME INSPECTION, SALES PROFESSIONAL TECHNIQUES, PROJECT ADMINISTRATION, LOGISTIC AND SUPPLY CHAIN OPERATION, MICRO COMPUTER BUSINESS APPLICATIONS, COMPUTER, COMPUTER PROGRAMS, INFORMATION TECHNOLOGY, INFORMATION TECHNOLOGY SECURITY, COMPUTER AIDED DRAFTING AND DESIGN, COMMUNITY SUPPORT SERVICES, ADDICTION WORKERS, BUSINESS OFFICE ACCOUNTING CLERK, COMMUNITY SERVICES WORKER, POLICE FOUNDATION, WEB AND GRAPHIC DESIGN, ACCOUNTING, LAW.

Cl.16;BOOKS, BROCHURES, NEWSLETTERS; EDUCATIONAL MATERIALS,) NAMELY COURSE NOTES, COURSE MATERIALS CONTAINING INFORMATION IN THE FIELD OF HEALTH CARE, BUSINESS ADMINISTRATION ASSISTANCE, BUSINESS ADMINISTRATION, BUSINESS OFFICE ADMINISTRATION, BUSINESS OFFICE SKILLS, MARKETING, HOSPITALITY MANAGEMENT, EVENT PLANNING, CUSTOMER SERVICE AND INFORMATION CLERK, HOME INSPECTION, SALES PROFESSIONAL TECHNIQUES, PROJECT ADMINISTRATION, LOGISTIC AND SUPPLY CHAIN OPERATION, MICRO COMPUTER BUSINESS APPLICATIONS, COMPUTER, COMPUTER PROGRAMS, INFORMATION TECHNOLOGY, INFORMATION TECHNOLOGY SECURITY, COMPUTER AIDED DRAFTING AND DESIGN, COMMUNITY SUPPORT SERVICES, ADDICTION WORKERS, BUSINESS OFFICE ACCOUNTING CLERK, COMMUNITY SERVICES WORKER, POLICE FOUNDATION, WEB AND GRAPHIC DESIGN, ACCOUNTING, LAW.
EDUCATIONAL SERVICES IN THE FIELD OF HEALTH CARE, BUSINESS ADMINISTRATION ASSISTANCE, BUSINESS ADMINISTRATION, BUSINESS OFFICE SKILLS, MARKETING, HOSPITALITY MANAGEMENT, EVENT PLANNING, CUSTOMER SERVICE AND INFORMATION CLERK, HOME INSPECTION, SALES PROFESSIONAL TECHNIQUES, PROJECT ADMINISTRATION, LOGISTIC AND SUPPLY CHAIN OPERATION, MICRO COMPUTER BUSINESS APPLICATIONS, COMPUTER, COMPUTER PROGRAMS, INFORMATION TECHNOLOGY, INFORMATION TECHNOLOGY SECURITY, COMPUTER AIDED DRAFTING AND DESIGN, COMMUNITY SUPPORT SERVICES, ADDICTION WORKERS, BUSINESS OFFICE ACCOUNTING CLERK, COMMUNITY SERVICES WORKER, POLICE FOUNDATION, WEB AND GRAPHIC DESIGN, ACCOUNTING, LAW; WORKSHOP AND SEMINARS IN THE FIELD OF HEALTH CARE, BUSINESS ADMINISTRATION ASSISTANCE, BUSINESS ADMINISTRATION, BUSINESS OFFICE ADMINISTRATION, BUSINESS OFFICE SKILLS, MARKETING, HOSPITALITY MANAGEMENT, EVENT PLANNING, CUSTOMER SERVICE AND INFORMATION CLERK, HOME INSPECTION, SALES PROFESSIONAL TECHNIQUES, PROJECT ADMINISTRATION, LOGISTIC AND SUPPLY CHAIN OPERATION, MICRO COMPUTER BUSINESS APPLICATIONS, COMPUTER, COMPUTER PROGRAMS, INFORMATION TECHNOLOGY, INFORMATION TECHNOLOGY SECURITY, COMPUTER AIDED DRAFTING AND DESIGN, COMMUNITY SUPPORT SERVICES, ADDICTION WORKERS, BUSINESS OFFICE ACCOUNTING CLERK, COMMUNITY SERVICES WORKER, POLICE FOUNDATION, WEB AND GRAPHIC DESIGN, ACCOUNTING, LAW; COACHING IN THE FIELD OF CAREER DEVELOPMENT; TUTORING.
URBANBRICKS REALTY
3735915 24/01/2018
RAVI SAREEN
HOUSE NO. B - 63, WESTEND HEIGHTS, DLF PHASE 5, GURUGRAM - 122001
INDIVIDUAL
Address for service in India/Attorney address:
KANISHKAGARWAL
R-514 New Rajendra nagar new delhi -110060
Proposed to be Used
DELHI
Cl.35; business management and organization consultancy business management consultancy professional business consultancy consultancy regarding public relations communication strategies consultancy regarding advertising communication strategies
Cl.36; financial evaluation rental of offices [real estate] real estate agency services real estate brokerage real estate appraisal real estate management rental of real estate
NEUTROGENA BRIGHT BOOST

3736321  24/01/2018

JOHNSON & JOHNSON
ONE JOHNSON & JOHNSON PLAZA, NEW BRUNSWICK, NEW JERSEY, 08933 U.S.A.
A corporation organized and existing under the laws of the State of New Jersey, U.S.A

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used
To be associated with:
851450, 891429, 1211571, 1265070, 1407722, 1450402, 1458414, 1572389, 1617987, 2804802, 3543220, 3551128

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION
NO.851450, 891429, 1211571, 1265070, 1407722, 1450402, 1458414, 1572389, 1617987, 2804802.

Cl.3; Non-medicated skincare preparations, namely, skin and facial lotions and moisturizers, skin and facial cleansers, body scrubs, body wash and body soap, skin cleansing wipes and pads, skin toners, creams, gels, lotions, body moisturizers, body cleansers, toners, astringents, essence, serums, under eye serum, polish, and mist; anti-aging cream, anti-aging gel, anti-aging lotion and treatment; sunscreen preparations; Non-medicated acne treatments and preparations; disposable wipes impregnated with a skin cleanser; makeup removing wipes; scrubs, foams; facial masks, namely, clay masks, paper masks, and hydrogel masks.

Cl.9; Computer software; downloadable computer software; downloadable mobile applications; Downloadable mobile applications that enable users of a cosmetic medical device to receive education and training about use of the device, to receive messages about proper use and maintenance of the device, to pay for purchases via mobile pay functionality, and that also provides entertainment in the nature of videos, games, music, social media interactions, frames and graphics, and other related services.

Cl.10; Medical device and apparatus for the cosmetic and medical treatment of skin conditions
3739047  29/01/2018
BYTEDANCE LTD.
Scotia Centre, 4th Floor, Willow House, Cricket Square, P.O. Box 2804, George Town, Grand Cayman KY1-1112, Cayman Islands
A company incorporated under the laws of Cayman Islands

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Used Since :19/01/2018

DELHI

C1.9; Application software; Application software for smart phone; Downloadable computer software applications; Downloadable smart phone application (software); Computer application software that gives computer users the ability to upload, exchange and share videos; Downloadable image files.

C1.35; Advertising and advertisement services; Advertising agencies; On-line advertising on computer networks; Pay per click advertising; Preparing advertisements for others; Dissemination of advertising matter; Advertising through all public communication means; Sales promotion for others; Advice in the field of business management and marketing; Search engine optimization for sales promotion; Providing and rental of advertising space on the internet; Business advice and information; Assistance in management of business activities; Commercial information agency services; Providing business information via a website; Personnel management consultancy; Updating and maintenance of data in computer databases.

C1.38; Short message services [SMS]; Communication via virtual private networks [VPN]; Electronic delivery of images and photographs via a global computer network; Data transmission and telecommunication services; Telecommunications services for providing access to data/sound or images; Transmission of text/photo/video by smart phones; Transmission of information by smart phones; Transmission, broadcasting and reception of audio, video, still and moving images, text and data; Providing access to a video sharing portal; Providing on-line forums for the transmission of messages, comments and multimedia content among users; Live streaming services.

C1.41; Providing of on-line electronic publications (not downloadable) via mobile devices; Multimedia publishing of printed matter, books, magazines, journals, newspapers, newsletters, maps, graphics, photographs, videos, music and electronic publications; Electronic publication of information on a wide range of topics on-line; Presentation of music videos via mobile device on online; Providing on-line videos, not downloadable; Provision of entertainment information via the Internet; Entertainment services; Organization and conducting of competitions (entertainment); Organization and presentation of live performances.

C1.42; Computer programming; Computer software design; Providing search engines for the internet; Data conversion of computer programs and data, not physical conversion; Conversion of data or documents from physical to electronic media; Creating and maintaining web sites for others; Providing search engines for obtaining data on a global computer network; Electronic data storage; Software as a service (SAAS) services; Cloud computing; Hosting a website for the electronic storage of digital photographs and videos; Hosting digital content on the Internet; Hosting multimedia entertainment content; Hosting of multimedia and interactive applications; Hosting on-line web facilities for others for sharing on-line content; Web site hosting services; Information technology [IT] consulting services.
HART
3739349  30/01/2018
FIELDCOMM GROUP, INC.
9430 Research Blvd, Suite 1-120, Austin, Texas 78759, United States of America

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Used Since :31/12/1995

DELHI

Cl.9; Downloadable electronic publications, namely, white papers, pamphlets, brochures, manuals, and specification sheets, all in the field of industrial automation; Computer software for use in testing an electronic communications standard for field devices for use in industrial automation in class 9

Cl.41; Training in the implementation and use of computer software for use in network communication protocols for automated industrial processes; Training and education services in the nature of seminars, presentations, informational sessions, webcasts, online non-downloadable videos, and courses related to a communications protocol for field devices for use in industrial automation in class 41

Cl.42; Consulting and product testing services for communications technology for field devices for use in industrial automation; providing online non-downloadable computer software for use in testing an electronic communications standard for field devices for use in industrial automation; providing information in the field of industrial automation, namely, providing information in the field of industrial automation devices and computer and industrial automation system engineering and integration in class 42
MAKE GIVING COUNT

Priority claimed from 03/10/2017; Application No. : 3260946; United Kingdom

3739551 30/01/2018

CAF NOMINEES LIMITED

25 Kings Hill Avenue, Kings Hill, West Malling, Kent, ME19 4TA, United Kingdom

a company organised and existing under the laws of United Kingdom

Address for service in India/Attorney address:

REMFRY & SAGAR

REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.9; Video and audio tapes and discs, educational software, electronic publications being downloadable from the Internet and CD Rom

Cl.16; Printed matter

Cl.35; Business research; provision of business information in the form of reports, statistics and accounts

Cl.36; Charitable fundraising; financial advice and consultancy services; financial arrangements to facilitate charitable giving; investment trust services, preparation of financial reports and analyses; deposit taking services; debit card services; online financial services; grant making services; recovery of tax and payment of funds to the charity; financial research

Cl.41; Arranging and conducting conferences, seminars and workshops; organising and arranging charity and financial awards; publication of books and texts
MAKING GIVING COUNT
Priority claimed from 03/10/2017; Application No. : 3260947 ;United Kingdom
3739552  30/01/2018
CAF NOMINEES LIMITED
25 Kings Hill Avenue, Kings Hill, West Malling, Kent, ME19 4TA, United Kingdom
a company organised and existing under the laws of United Kingdom
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.9; Video and audio tapes and discs, educational software, electronic publications being downloadable from the Internet and CD Rom
Cl.16; Printed matter
Cl.35; Business research; provision of business information in the form of reports, statistics and accounts
Cl.36; Charitable fundraising; financial advice and consultancy services; financial arrangements to facilitate charitable giving; investment trust services, preparation of financial reports and analyses; deposit taking services; debit card services; online financial services; grant making services; recovery of tax and payment of funds to the charity; financial research
Cl.41; Arranging and conducting conferences, seminars and workshops; organising and arranging charity and financial awards; publication of books and texts
3740229  30/01/2018
SHENZHEN ONETHING TECHNOLOGIES CO., LTD.
Rm.201, Bldg. A, NO. 1. First Qianwan RD., Qianhai Shenzhen & HK Cooperation Zones, Shenzhen City, Guangdong, China
A Company duly organized and existing under the laws of China
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.16; Pamphlets; writing or drawing books; Handbooks [manuals]; Posters; Books; Printed publications; Comic books; Magazines [periodicals]; Bags [envelopes, pouches] of paper or plastics, for packaging; Paper or cardboard (filled or cushioned) packaging materials.

Cl.35; Advertising; Presentation of goods on communication media, for retail purposes; Professional business consultancy; Business management and organization consultancy; Provision of commercial and business contact information; Sales promotion for others; Procurement services for others [purchasing goods and services for other businesses]; provision of an on-line marketplace for buyers and sellers of goods and services; updating and maintenance of data in computer databases; Web site traffic optimization.

Cl.36; Insurance brokerage; Fund investments; Financial consultancy; Providing financial information via a web site; Fund investments; Apartment house management; Leasing of real estate; Charitable fund raising; Fiduciary; Exchanging money.

Cl.38; Providing online forums; Providing access to databases; Providing internet chatrooms; Providing user access to global computer networks; Computer aided transmission of messages and images; Transmission of digital files; video-on-demand transmission; Cellular telephone communication; Television broadcasting.

Cl.41; Education; Tuition; Arranging and conducting of conferences; Publication of books; Publication of electronic books and journals on-line; Providing on-line electronic publications, not downloadable; Production of radio and television programmes; Providing movies through video-on-demand transmission, not downloadable; Providing on-line games through video-on-demand transmission, not downloadable; Game services provided on-line from a computer network.

Cl.42; Technical research; Research and development of new products for others; Scientific research; Data conversion of computer programs and data [not physical conversion]; Conversion of data or documents from physical to electronic media; Off-site data backup; Electronic data storage; Computer programming; Software as a service [SaaS]; Computer system design.

Cl.45; On-line social networking services.
ENI ASTER

3740808  31/01/2018
ENI S.P.A.
Piazzale Enrico Mattei, 1, 00144 ROMA, ITALY
a Joint-Stock Company organized and existing under the laws of Italy

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
1011402, 2634095, 2634097

DELHI
Cl.1; Chemical additives for oils
Cl.4; Industrial oils and greases; lubricants; synthetic oils
Priority claimed from 01/08/2017; Application No. : 87551739 ;United States of America
3741103   31/01/2018
Obernesser LLC
2711 Centerville Rd, Suite 400, Wilmington, Delaware 19808, U.S.A
a limited liability company organized and existing under the laws of state of Delaware, U.S.A.
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Cl.18; Purses, and handbags, all-purpose carrying bags, tote bags, traveling bags, shoulder bags, clutch purses, backpacks, athletic bags, wallets, coin purses and cosmetic bags sold empty.
Cl.25; Clothing, footwear, and headgear, namely, blouses, shirts, t-shirts, sweatshirts, pants, leggings, denim jeans, slacks, shorts, skirts, tunics, tank tops, dresses, jumpsuits, sweaters, pullovers, scarves, jackets and coats, raincoats, fashion headbands and hats, belts, sleepwear, lingerie, socks, gloves, and hosiery
28 PALMS

Priority claimed from 01/08/2017; Application No. : 87551633 ;United States of America

3741104    31/01/2018

Obernesser LLC
2711 Centerville Rd, Suite 400, Wilmington, Delaware 19808, U.S.A

a limited liability company organized and existing under the laws of the State of Delaware, U.S.A

Address for service in India/Agents address:

S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.18;Purses, and handbags, all-purpose carrying bags, tote bags, traveling bags, shoulder bags, clutch purses, backpacks, athletic bags, wallets, coin purses and cosmetic bags sold empty.

Cl.25;Clothing, footwear, and headgear, namely, blouses, shirts, t-shirts, sweatshirts, pants, leggings, denim jeans, slacks, shorts, skirts, tunics, tank tops, dresses, jumpsuits, sweaters, pullovers, scarves, jackets and coats, raincoats, fashion headbands and hats, belts, sleepwear, lingerie, socks, gloves, and hosiery
GECE PRIVATE LIMITED
375, Sector – 14, Rohtak, Haryana, 124001, India
an Indian Company

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 27/02/2017

DELHI

Cl.6; Common metals and their alloys; metal building materials; transportable buildings of metal; materials of metal for railway tracks; non-electric cables and wires of common metal; ironmongery, small items of metal hardware; pipes and tubes of metal; safes; goods of common metal not included in other classes; ores; roofing of metal, incorporating solar cells

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying ventilating, water supply and sanitary purposes; Air purifiers; Filters for air purifiers; Air purifiers, electric; Industrial air purifiers; Water purifiers; Filters for water purifiers; Water purifiers for industry; Electric water purifiers for household purposes; Wastewater purification installations; Wastewater treatment apparatus; Wastewater treatment installations; Wastewater purification units

Cl.40; Treatment of materials; Hazardous waste management; Waste management services recycling; Providing technical information in the field of waste management; technical consulting in the field of solid and hazardous waste management; provision of information, advice and consultancy in relation to the production of energy, and the treatment, management, recycling, transformation and incineration of waste; Consultancy relating to the incineration of waste and trash; Provision of information, advice and consultancy in relation to the production of energy, and the treatment, management, recycling, transformation and incineration of waste; Waste treatment; Waste processing; Waste incineration; Waste destruction; Waste water reprocessing; Waste water treatment; Waste recycling services; Hazardous waste management; Treatment of industrial waste; Waste treatment by electrolysis
NANOTRICS

3742799  02/02/2018
NANOTRICS INNOVATIONS PRIVATE LIMITED
B-101, Assotech, Crossing Republic, Ghaziabad-201016
A company incorporated under the laws of India

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.9; Computer software, recorded; computer programs [downloadable software]; computer software applications, downloadable; computer software platforms, recorded or downloadable; Computer hardware modules for use with the Internet of Things [IoT]; Computer application software for use in implementing the Internet of Things [IoT]; Computer hardware modules for use in electronic devices using the Internet of Things [IoT]; humanoid robots with artificial intelligence; laboratory robots; security surveillance robots

Cl.42; Information technology [IT] consultancy; computer technology consultancy; design and development of computer hardware and software
HOMAGE

3745191  05/02/2018
KATHNI KARNI MEDIA PRIVATE LIMITED
BANJARIYA PASCHIM,NIRALA NAGAR, NEAR JUNIOR HIGH SCHOOL, KHALILABAD, DISTT.- SANT KABIR NAGAR,
UTTAR PRADESH
An Indian Company

Address for service in India/Attorney address:
N. MAHABIR
Litmus Legal, 405, Mercantile House, 15, Kasturba Gandhi Marg, New Delhi - 110001

Proposed to be Used
DELHI

mark shall be used as represented

Cl.9: Information technology and audio-visual, multimedia and photographic devices; Computers; Lap Top computers; Computer peripherals and accessories; Printers: Data processing equipment and accessories: Mobile phone and accessories; Data storage devices; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs.

Cl.16: Paper, cardboard and goods made from these materials, not included in other classes; printer matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artistic materials; paint brushes; typewriters and office requisitions (except furniture); instructional and teaching material (except apparatus) plastic materials for packaging (not included in other classes);
Kajaria Ply
3745886  06/02/2018
Kajaria Plywood Private Limited
J-1/B-1 (Extn.), Mohan Co-operative Industrial Estate, Mathura Road, New Delhi – 110044, India
a company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI
Cl.19; Lumber; Plywood; Wood beams; Wood boards; Wood paneling; Wood posts; Wood siding; Wood trim; Wood veneers; Boards of wood; Plywood board; Wall panels not of metal; Non-metal building materials, namely, paneling made of wood, bamboo, palm; Non-metal ceiling panels; Non-metal fire-resistant boards and panels for construction; Non-metal suspended ceiling systems comprising panels; Wall boards; Wood boards; Wood paneling; floor tiles of wood; Veener Wood; wood laminates; Laminates (Non-metallic -).

Cl.35; Advertising; on-line advertising, retail store services, retail and department store services, retail store services in respect of all kind of plywood, laminates, building and construction material.
3746487  06/02/2018
SAHUL KHURANA TRADING AS THE VENDING COMPANY
SECTOR- 04, PLOT NO- 28 IIE, SIDCUL PANTNAGAR (U.S. NAGAR), UTTARAKHAND
A sole proprietorship concern under the laws of India
Address for service in India/Attorney address:
CHARU MEHTA LAW ASSOCIATES
A-432, Defence Colony, New Delhi- 110024
Used Since :01/11/2017
DELHI
Cl.7; Beverage-making machines and installations consisting thereof; vending machines; beverage and water dispensing machines and parts and fittings thereof included in Class 7.
Cl.11; Cooling installations for water; hot water heating installations; water coolers; hot and cold water and beverage water dispensers; heating and cooling apparatus for dispensing hot and cold beverages and parts and fittings thereof included in Class 11.
HostBooks

3746508  06/02/2018
HOSTBOOKS LIMITED
G-02 Hemkunt Chambers, 89 Nehru Place, New Delhi-19
Software Services
Limited company registered under The Companies Act since 2009

Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.
Used Since :09/07/2016

DELHI

Cl.9; Computer software, databases and electronic publications for use in the field of personal and business finance, bookkeeping and accounting, including tracking of online and offline financial data, sale, purchase, inventory, income, expenses, assets, liabilities, cash, bank transactions, human resources management, payroll, tax, financial planning, invoices, bills, receipts, payments, bank accounts, online banking, employees records, budgets, debtors, creditors, vendors, branches, departments, credit cards and investment accounts, financial reports, books of accounts, profit and loss, balance sheet, cash flow statements, fund flow statements, data hosting, database management, data aggregation, data reporting, data transmission, transaction processing, receipt printing, customer relationship management, inventory management, operations management, point of sale transactions, computer printers, point of sale terminals, credit card and debit card readers and scanners, bar code readers and scanners, credit card and transaction processing terminals and computer hardware; create, customize, print, export, and e-mail financial reports; synchronizing data, printing checks, accessing accounts and financial transaction management.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer software; providing software as a service (SaaS); providing temporary use of online non-downloadable computer software for accounting, bookkeeping, transaction processing, transaction management, tax preparation and planning, business process management and financial planning including tracking of online and offline financial data, sale, purchase, inventory, income, expenses, assets, liabilities, cash, bank transactions, human resources management, payroll, taxation, financial planning, invoices, bills, receipts, payments, bank accounts, online banking, employees records, budgets, debtors, creditors, vendors, branches, departments, credit cards and investment accounts, financial reports, books of accounts, profit and loss, balance sheet, cash flow statements, fund flow statements, data hosting, cloud storage, database management, data aggregation, data reporting, data transmission, transaction processing, receipt printing, customer relationship management, inventory management, operations management, point of sale software; create, customize, print, export, and e-mail financial reports; synchronizing data, printing checks, accessing accounts and financial transaction management.
BRAS N THINGS
bras N things

Series trade mark u/s 15 of Trade Marks Act, 1999

3747081  07/02/2018
BRAS N THINGS PTY LTD
Level 2, Building 1, 75-85 O' Riordan Street, Alexandria, NSW, 2015 Australia
a company organized and existing under the laws of Australia

Address for service in India/Attorney address:
DE PENNING AND DE PENNING
2B, GROUND FLOOR, SOLITAIRE PLAZA, M. G. ROAD, GURGAON-122 002, NATIONAL CAPITAL REGION

Proposed to be Used
DELHI
Cl.25; Clothing, footwear, headgear, sleepwear, tops, bottoms, shapewear, underwear, undergarments, bodysuits, swimwear.
Cl.35; Retail store services and online retail store services featuring clothing, footwear, headgear, sleepwear, tops, bottoms, shapewear, underwear, undergarments, bodysuits, swimwear.
ATL DIGICOM INDIA PRIVATE LIMITED
SCO-57, Second Floor, Old Judiciary Complex, Sector-15, Civil Lines, Gurgaon-122001
Body Incorporate

Address for service in India/Attorney address:
PARUL GUPTA & ASSOCIATES
H.NO. 100/3, NEAR JAIN MANDIR, JACOBPURA, GURGAON, HARYANA-122001.

Proposed to be Used
DELHI

Cl.9: Apparatus for recording, transmission or reproduction of sound or images; Magnetic data carriers, recording discs; Compact discs, DVDs and other digital recording media; Mechanisms for coin-operated apparatus; Cash registers, calculating machines, data processing equipment, computers; Computer software;

Cl.16: Paper and cardboard; Printed matter; Bookbinding material; Photographs; Stationery and office requisites, except furniture; Adhesives for stationery or household purposes; Drawing materials and materials for artists; Paintbrushes; Instructional and teaching materials; Plastic sheets, films and bags for wrapping and packaging; Printers' type, printing blocks
KAJARIA LAM
3748885  09/02/2018
Kajaria Plywood Private Limited
J-1/B-1 (Extn.), Mohan Co-operative Industrial Estate, Mathura Road, New Delhi – 110044, India
a company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.19; Lumber; Plywood; Wood beams; Wood boards; Teak boards; Hardboards; Wood paneling; Wood posts; Wood siding; Wood trim; Wood veneers; Boards of wood; Plywood board; Wall panels not of metal; Non-metal building materials, namely, paneling made of wood, bamboo, palm; Non-metal ceiling panels; Non-metal fire-resistant boards and panels for construction; Non-metal suspended ceiling systems comprising panels; Wall boards; Wood boards; Boxes, window (not of metal), doors (not of metal); Sunmica; floor tiles of wood; Veener Wood; wood laminates; Laminates (Non-metallic).

Cl.35; Advertising; on-line advertising, retail store services, retail and department store services, retail store services in respect of all kind of plywood, laminates, building and construction material.
KAJARIA MDF

3748886 09/02/2018

Kajaria Plywood Private Limited
J-1/B-1 (Extn.), Mohan Co-operative Industrial Estate, Mathura Road, New Delhi – 110044, India

a company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.19; Lumber; Plywood; Wood beams; Wood boards; Teak boards; Hardboards; Wood paneling; Wood posts; Wood siding; Wood trim; Wood veneers; Boards of wood; Plywood board; Wall panels not of metal; Non-metal building materials, namely, paneling made of wood, bamboo, palm; Non-metal ceiling panels; Non-metal fire-resistant boards and panels for construction; Non-metal suspended ceiling systems comprising panels; Wall boards; Wood boards; Boxes, window (not of metal), doors (not of metal); Sunmica; floor tiles of wood; Veener Wood; wood laminates; Laminates (Non-metallic).

Cl.35; Advertising; on-line advertising, retail store services, retail and department store services, retail store services in respect of all kind of plywood, laminates, building and construction material.
MISHLEE

3749065  09/02/2018

KANAM INDUSTRIES
PLOT NO. 163, NAND NAGAR INDUSTRIAL ESTATE-||, MAHUAKHERA GANJ, KASHIPUR - 244713

Partnership Firm

Address for service in India/Attorney address:

ASHWARYA SHARMA
RAMNAGAR ROAD, BEHIND HERO SHOWROOM, KASHIPUR

Proposed to be Used

DELHI

Cl.12; RUBBER PRODUCTS USED IN AUTOMOBILE INDUSTRY 1. RUBBER TUBES 2. RUBBER TYRES 3. RUBBER BLADDERS 4. RUBBER ENVELOPES 5. RUBBER CUSHIONS 6. RUBBER CURING BAGS 7. RUBBER PATCHES.

Cl.17; RUBBER PRODUCTS 1. RUBBER TUBES 2. RUBBER TYRES 3. RUBBER BLADDERS 4. RUBBER ENVELOPES 5. RUBBER CUSHIONS 6. RUBBER CURING BAGS 7. RUBBER PATCHES.
Priority claimed from 30/01/2018; Application No. : 17754664 ;European Union
3749754   08/02/2018
FUMEX AB
Verkstadsvägen 2, 931 61 SKELLEFTEÅ, Sweden
A company organised and existing under the laws of Sweden.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1281805, 2759840

DELHI
Cl.9;Fume-cupboards for laboratory use.
Cl.11;Materials and units for ventilation, filtration and purification of airborne pollution; parts and fittings for these goods.
Cl.20;Laboratory furniture.
Cl.35;Retail services of fume-cupboards for laboratory use, materials and units for ventilation, filtration and purification of airborne pollution, laboratory furniture; parts and fittings for these goods.
3749954  08/02/2018
REE.DEEMING BEAUTY, INC.
3864 Courtney Street Suite 190 Bethlehem, Pennsylvania, 18017, United States of America
A company incorporated and existing under the laws of the State of California
Address for service in India/Attorney address:
NIHARIKA SINGH
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Hospitality District, Aerocity, IGI Airport, New Delhi-110037

Proposed to be Used
DELHI
Cl.3; Non-medicated cleansers, namely, cleanser for cleaning cosmetic sponge applicators and make up brushes; cosmetics.
Cl.18; Cosmetic cases sold empty; Travel cases; Vanity cases sold empty; Pouches for holding makeup accessories sold empty; Makeup accessory carrying cases sold empty.
Cl.21; Sponge applicator for applying makeup; Sponges used for applying makeup; Sponge holders; Cosmetic storage kits including a palette empty of cosmetics used for color matching purposes and storage of customized cosmetic blends in a nonmetal storage container; Cosmetic blending sponge kits comprising sponges for applying makeup and sponge cleanser; Tools for skin care, namely, cosmetic brushes.
BEAUTYBLENDER
3749955  08/02/2018
REA.DEEMING BEAUTY, INC.
3864 Courtney Street Suite 190 Bethlehem, Pennsylvania, 18017, United States of America
A company incorporated under the laws of the State of California
Address for service in India/Attorney address:
NIHARIKA SINGH
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Hospitality District, Aerocity, IGI Airport, New Delhi-110037
Proposed to be Used
DELHI
Cl.3; Non-medicatened cleansers, namely, cleanser for cleaning cosmetic sponge applicators and make up brushes; cosmetics.
Cl.18; Cosmetic cases sold empty; Travel cases; Vanity cases sold empty; Pouches for holding makeup accessories sold empty; Makeup accessory carrying cases sold empty.
Cl.21; Sponge applicator for applying makeup; Sponges used for applying makeup; Sponge holders; Cosmetic storage kits including a palette empty of cosmetics used for color matching purposes and storage of customized cosmetic blends in a nonmetal storage container; Cosmetic blending sponge kits comprising sponges for applying makeup and sponge cleanser; Tools for skin care, namely, cosmetic brushes.
SARAN
3751154  12/02/2018
ASAHI KASEI KABUSHIKI KAISHA
1-105 Kanda Jinbocho, Chiyoda-ku, Tokyo 101-8101 Japan
A corporation organized and existing under the laws of Japan
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.1; Chemicals for use in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; fire extinguishing and fire prevention compositions; tempering and soldering preparations; substances for tanning animal skins and hides; adhesives for use in industry; putties and other paste fillers; compost, manures, fertilizers; biological preparations for use in industry and science; polyvinylidene chloride emulsion.
Cl.17; Unprocessed and semi-processed rubber, gutta-percha, gum, asbestos, mica and substitutes for all these materials; plastics and resins in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, tubes and hoses, not of metal; semi-finished synthetic resins; semi-finished synthetic plastics; semi-finished synthetic resin compounds; semi-finished synthetic plastic compounds; semi-finished thermoplastic elastomer resins; rubber latex; synthetic artificial resin latex.
CELEBRATING ENERGY

3752130    13/02/2018
AMPLUS ENERGY SOLUTIONS PRIVATE LIMITED
A-57 DDA SHEDS, OKHLA INDUSTRIAL AREA PHASE II, NEW DELHI, 110020
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; solar batteries, solar panels for the production of electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.
Cl.40; Production of energy.
AVESTAN

3753403  14/02/2018
DECIEM BEAUTY GROUP INC.
517 Richmond St. E. Toronto, Ontario M5A 1R4 Canada
Manufacturers and Merchants, Service provider

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049

Proposed to be Used
DELHI

Cl.3; Cosmetic body care preparations; skin and body care products, namely, face moisturizers, body moisturizers, face anti-aging treatments; body anti-aging products, namely, body anti-aging creams, lotions, gels, oils, cleaners, body soap, peels, moisturizers, skin conditioners, skin emollients and wrinkle removing skin care preparations; topical neck treatments, namely, lotions, creams, gels, oils, cleaners, peels, moisturizers, skin conditioners, skin emollients and wrinkle removing skin care preparations for the neck; non-medicated stretch mark treatments, namely, lotions, creams, gels, oils, cleaners, peels, moisturizers, skin conditioners, skin emollients and wrinkle removing skin care preparations for the treatment of skin stretch marks; non-medicated cellulite treatments, namely, lotions, creams, gels, oils, cleaners, moisturizers, skin conditioners for cellulite reduction; skin whitening and/or brightening treatments, namely, lotions, creams, gels, oils, cleaners, moisturizers, skin conditioners for skin whitening and skin brightening; hair care products, namely, hair sprays, hair care lotions, hair conditioners and hair gel; cosmetics; cleaning preparations, bleaching preparations and other substances for laundry use, namely, laundry bleach, laundry detergents and laundry wax; cleaning, polishing, scouring and abrasive preparations; soaps, namely, antiperspirant soaps, body soaps, bath soap and hand soap; essential oils, hair lotions; dentifrices, face and body creams, body washes, shampoos, body moisturizers, cologne; eau de parfum; perfumes; deodorant for personal use

Cl.35; Retail store services in the field of cosmetics, personal care products, skin, face and body care products and beauty products; online retail services in the field of cosmetics, personal care products, skin, face and body care products and beauty products
TREASURES

3755260  16/02/2018

CADBURY UK LIMITED
P.O. Box 12, Bournville Lane, Bournville, Birmingham B30 2LU, United Kingdom
A company incorporated under the laws of UK

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used
DELHI

Cl.29; Yoghurts

Cl.30; Cocoa; cocoa and chocolate based beverages and preparations for making such beverages; chocolate, non-medicated confectionery, in particular chocolate confectionery and sugar confectionery; biscuits, wafers, cakes, pastries, baked and dough products; preparations made from cereals; snack mixes consisting of cereal, rice, or wheat; edible ices, namely ice cream products, frozen confectionery and desserts; chilled confectionery and desserts; chocolate spreads, yoghurt.
POND’S MEN ACNO CLEAR OIL CONTROL

3757692  19/02/2018

UNILEVER PLC
Port Sunlight, Wirral, Merseyside England CH62 4ZD, United Kingdom
A company organized and existing under the laws of United Kingdom.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.3; Soaps and cleaning preparations for personal use; perfumery; non-medicated toilet preparations; bath and shower preparations; skin care preparations; oils, creams and lotions for the skin; shaving preparations; pre-shave and aftershave preparations; depilatory preparations; sun-tanning and sun protection preparations; cosmetics; make-up and make-up removing preparations; petroleum jelly; lip care preparations; talcum powder; cotton wool, cotton sticks; cosmetic pads, tissues or wipes; pre-moistened or impregnated cleansing pads, tissues or wipes; beauty masks, facial packs, medicated soap.

Cl.5; Pharmaceutical preparations; disinfectants and antiseptics; deodorants and air-freshening preparations; sanitary products and preparations; dental wax; bandages, plasters, material for dressings; medicated skin and hair preparations; medicated preparations for the lips; preparations for the treatment and/or alleviation of sunburn; petroleum jelly for medical purposes; dietetic substances for medical use; herbal preparations for medical purposes; herbal supplements and herbal extracts; medicated herbal beverages; vitamins, minerals; nutritional supplements.
KELDA
Priority claimed from 12/10/2017; Application No. : 87643415 ;United States of America
3759678    21/02/2018
KELDA INC.
1947 Center Street, Suite 600, Berkeley, CA 94704, U.S.A.
A corporation of the State of Delaware, U.S.A.
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.9;Computer software for use in deploying, managing and maintaining application software in cloud computing environments; computer software for use in sharing and reusing infrastructure; computer software to encode how to operate existing software applications; computer software development tools; computer system development tools.
Cl.42;Providing temporary use of online non-downloadable software for use in deploying, managing and maintaining application software in cloud computing environments; providing temporary use of online non-downloadable software for use in sharing and reusing infrastructure; providing temporary use of online non-downloadable software to encode how to operate existing software applications; providing temporary use of online non-downloadable software development tools; providing temporary use of online non-downloadable computer system development tools.
3760196 21/02/2018
MONTBLANC-SIMPLO GMBH
Hellgrundweg 100, 22525 Hamburg, Germany
A corporation organized and existing under the laws of Germany.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Computer and tablets carrying cases and bags; holders and cases for portable telephones and smartphones; measuring, navigational, signalling and checking (supervision) apparatus and instruments; sensors, not for medical purposes; apparatus for recording and transmission of data; mobile (digital) electronic apparatus; mobile (digital) electronic apparatus for accessing the internet and for transmission, reception and storage of data; (wireless) apparatus for communication with networks; (wireless) electronic communication devices and instruments; global positioning apparatus (GPS); data processing hardware; computer; (downloadable) software; Computer databases electronic handheld units for the wireless receipt, storage and/or transmission of data and messages, and electronic devices that enable the user to keep track of or manage personal information; global positioning system (GPS) devices; global positioning system (GPS) computer software; computer software for identifying, locating, grouping, distributing, and managing data and links between computer servers and users connected to global communication networks and other computer, electronic and communications networks; computer software for use on handheld mobile digital electronic devices and other consumer electronics; computer software for personal information management; character recognition software; voice recognition software; electronic mail and messaging software; remote control apparatus; downloadable software applications (apps); electronic tags for goods; computer equipment for use with all of the aforesaid goods; electronic apparatus with multimedia functions for use with all of the aforesaid goods; electronic apparatus with interactive functions for use with all of the aforesaid goods; accessories, parts, fittings, and testing apparatus for all of the aforesaid goods.

Cl.16; Paper, cardboard and goods made in these materials not included in other classes; printed matter; stationery; articles of paper or cardboard, namely, boxes, bags, envelopes and pouches for packaging; wrapping paper; writing instruments; pouches for writing instruments; cases for writing instruments; desk sets, pen stands, desk pads; writing books; calendars, colouring books, note books, sketch books, indexes, covers [stationery], files [office requisites], announcement cards [stationery]; writing paper, envelopes, index cards [stationery]; business cards; writing pads; writing instrument holders; paperweights; diaries, cover for diaries, replacement papers for diaries and notebooks; inkwells; check book holders, passport holders; document trays; document holders and cases; albums; bookends; money clips; writing cases [sets], letter trays, pen strays; letter openers; organisers.
Trade Marks Journal No: 1957, 20/07/2020  Class 99

3761769   23/02/2018
SAIC-GM-WULING AUTOMOBILE CO., LTD.
No.18, Hexi Road, Liunan District, Liuzhou, Guangxi, China
A Company duly organized and existing under the laws of China

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.12; Vehicles for locomotion by land, air, water or rail; Wagons; Cars; Automobile chassis; Motors for land vehicles; Automobile bodies; Shock absorbers for automobiles; Automobile Wheel; Cycles; Moped; Cable cars; Trolleys; Tires for vehicle wheels; Air vehicles; Yachts; Windscreen wipers; Upholstery for vehicles

Cl.35; Advertising; Bill-posting; Demonstration of goods; Television advertising; On-line advertising on a computer network; Presentation of goods on communication media, for retail purposes; Business investigations; Import-export agencies; Marketing; Systemization of information into computer databases

Cl.37; Repair information; Machinery installation, maintenance and repair; Motor vehicle maintenance and repair; Vehicle greasing; Vehicle service stations [refuelling and maintenance]; Vehicle cleaning; Rustproofing; spray smear service; Retreading of tires; Tyres (Vulcanization of –) [repair]

Transliteration : BAO; JUN
3761770  23/02/2018
SAIC-GM-WULING AUTOMOBILE CO., LTD.
No.18, Hexi Road, Liunan District, Liuzhou, Guangxi, China
A Company duly organized and existing under the laws of China

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.12; Vehicles for locomotion by land, air, water or rail; Wagons; Cars; Automobile chassis; Motors for land vehicles; Automobile bodies; Shock absorbers for automobiles; Automobile Wheel; Cycles; Moped; Cable cars; Trolleys; Tires for vehicle wheels; Air vehicles; Yachts; Windscreen wipers; Upholstery for vehicles

Cl.35; Advertising; Bill-posting; Demonstration of goods; Television advertising; On-line advertising on a computer network; Presentation of goods on communication media, for retail purposes; Business investigations; Import-export agencies; Marketing; Systemization of information into computer databases

Cl.37; Repair information; Machinery installation, maintenance and repair; Motor vehicle maintenance and repair; Vehicle greasing; Vehicle service stations [refuelling and maintenance]; Vehicle cleaning; Rustproofing; spray smear service; Retreading of tires; Tyres (Vulcanization of –) [repair]
Priority claimed from 22/11/2017; Application No. : UK00003272256 ;United Kingdom
3765917    27/02/2018
ONVU LEARNING LIMITED
Building 4 Chiswick Park, 566 Chiswick High Road, London, W4 5YE, United Kingdom
A Company duly organized and existing under the laws of the United Kingdom
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.9; A computer platform integrated with surveillance cameras, consisting of computer software for the controlling and management of surveillance cameras, and also consisting of computer software for the analysis of video footage from surveillance cameras and the consequent provision of educational- or training-related analytics, information and data; a computer platform integrated with surveillance cameras, consisting of computer software for the management, controlling and viewing of live or recorded images, video footage and audio feeds from surveillance cameras via smartphones, tablet computers or portable computers, and also consisting of recorders or remotely-located recorders of images, video footage and audio feeds from surveillance cameras; computer software for the analysis of video footage and the consequent provision of educational-, or training-related analytics, information and data; computer software; computer hardware; computer software and applications for mobile computer systems (apps); electric and electronic video surveillance installations; application software; computer software applications, downloadable; computer software to enable software as a service (SaaS) and platform as a service (PaaS) capabilities; computer hardware and computer software programs for the integration of text, audio, graphics, still images and moving pictures into an interactive delivery for multimedia applications; computer hardware and computer software for controlling the operation of video and audio devices for viewing, transmitting, playing, receiving and recording data, image, audio, video and multimedia files and content; parts and fittings for all the aforesaid goods.

Cl.38; Streaming of audio, visual and audio-visual material via a global computer network or on the Internet; electronic transmission services relating to surveillance camera footage; electronic, digital or wireless transmission services relating to the provision of non-downloadable video and audio footage from surveillance cameras presented to mobile communication devices via a global computer network or wireless networks; information, advisory, support and consultancy services relating to all of the aforesaid.

Cl.41; Education and educational services; educational assessment services; training of teachers; educational and training services, namely, the observation and review of teachers, classrooms and lessons, the (self-)assessment of educational lessons, the appraisal of successful lesson outcomes, or the professional development of teachers; providing a web site that features live images from surveillance cameras for educational or training purposes; the provision of information and data relating to education and training through video surveillance as a service (VSaaS) systems and services featuring a computer platform integrated with surveillance cameras for the analysis, management and viewing of video footage from surveillance cameras; providing of training; providing of training in relation to computer hardware, computer software, computer systems or computer platforms related to surveillance or educational information; providing non-downloadable video and audio footage from surveillance cameras presented to mobile
communication devices via a global computer network or wireless networks, for educational or training purposes; providing video and audio footage from surveillance cameras through the internet or mobile telephone communication, for the purposes of providing educational information for use in relation to the observation and review of teachers, classrooms and lessons, the (self-)assessment of educational lessons, the appraisal of successful lesson outcomes, or the professional development of teachers; the electronic monitoring of classrooms, lessons, teachers and students, for the purposes of providing educational information for use in relation to the observation and review of teachers, classrooms and lessons, the (self-)assessment of educational lessons, the appraisal of successful lesson outcomes, or the professional development of teachers; information, advisory, support and consultancy services relating to all of the aforesaid.

Cl.42; Installation and customisation of computer applications software; application service provider (ASP), namely, hosting, managing, developing, and maintaining applications, software, and web sites, in the fields of surveillance or educational information; software as a service (SaaS); software as a service (SaaS) services featuring software integrated with surveillance cameras for the analysis, management and viewing of video footage from surveillance cameras, for the purposes of providing educational information for use in relation to the observation and review of teachers, classrooms and lessons, the (self-)assessment of educational lessons, the appraisal of successful lesson outcomes, or the professional development of teachers; platform as a service (PaaS) featuring computer software integrated with surveillance cameras for the analysis, management and viewing of video footage from surveillance cameras, for the purposes of providing educational information for use in relation to the observation and review of teachers, classrooms and lessons, the (self-)assessment of educational lessons, the appraisal of successful lesson outcomes, or the professional development of teachers; electronic storage on computer servers or on cloud computer servers of video, audio or data from surveillance cameras; providing automatic updates to applications and software as a service (SaaS); updating of computer software for others; updating and maintaining cloud-based computer software through on-line updates, enhancements and patches; information, advisory, support and consultancy services relating to all of the aforesaid.
Turing Labs
4219133  27/06/2019
DIVYASHISH JINDAL
Unit 502, AltF Spaces, Veritas Tower, Behind Ibis Hotel, Sector 53, Gurgaon, Haryana 122003
MANUFACTURER AND SERVICE PROVIDER
Address for service in India/Attorney address:
SRISHTI GOEL
75/232A, 1st Floor, Bhandari Building, Halsey Road, Kanpur-208001
Used Since : 01/05/2018
DELHI
Cl.9; Computer Software for blockchain technology. Developing, Building, operating, and aiding consumer blockchain applications
Cl.35; Marketing, Advertising, Commercial Consultancy in the field of Blockchain. Compilation and analysis of business data providing business information and data.
Cl.42; Data Storage, authentication, certification of data via blockchain. Design, research and development of new technology
FLOWERCYCLING

4281335  31/08/2019

KANPUR FLOWERCYCLING PRIVATE LIMITED
Arazi Number 428,429 Bhaunti, Pratappur, Kalyanpur, Kanpur 209305
A Private Limited Company incorporated as per the Laws

Address for service in India/Attorney address:
DHARA DOSHI
805, New Shivani Apartment, Plot No. 51, Sector 56, Gurugram-122011

Used Since :18/01/2016

DELHI

Cl.1; compost, fertilizers, fertilizing preparations, flower preservatives, Agriculture, Horticulture, Forestry And Manures, vermicompost
Cl.3; air fragrancing preparations, aromatics, essential oils, perfumery, incense, incense stick, incense cones, flower extracts
Cl.4; candles, nightlight candles, perfumed candles
Cl.5; air deodorizing preparations, insecticide, pesticide
Cl.6; incense stands made of metal, metallic incense holders, small items of metal, Works of art of metal, items of wrought iron, metal handicrafts
Cl.16; stationery and office requirements, catalogue, envelopes (stationary), files, packing material of paper or cardboard, pamphlets, paper sheets (stationary), calendars, diaries, notebooks, instructional and teaching manual (except apparatus)
Cl.20; wooden incense stick holders, wooden incense stick stands, wooden incense cone holders.
Cl.21; candle sticks, candle jars (holders), ceramic incense stands, ceramic incense holder
Cl.35; advertising, business management, business administration, office functions, marketing, promotion, sales, online sales, wholesale, import export of incense sticks, incense cones, incense holder, incense stand, vermicompost, handicrafts
Mango seed

4379107 16/12/2019
JE INTERNATIONAL CORPORATION
4-144-2 Akanabe Hishino, Gifu-shi, Gifu-ken 500-8268, Japan
A corporation duly organised and existing under the Laws of Japan

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI

Cl.35; Information retrieval services on the Internet using artificial intelligence program for others; Information retrieval services executed using electronic calculators, for others; Providing information for others for sales of goods by Internet websites; Agency services of products or services and for companies on the Internet; Planning and agency of execution for promoting the sale and for promoting the provision of goods and services of others through a global computer network; Intermediary services for the purchase and sale of goods through shopping malls on Internet websites; Providing information about sale of goods offered in the form of shopping malls on Internet websites; Planning and agency of execution for promoting the sale and for promoting the provision of goods and services on the Internet; Advertising; Advertising agency services on Internet -based shopping malls, for others; Provision of advertising space on the Internet and provision of information related to such services; Agency of corporate advertising on the Internet; Intermediary services for the purchase and sale of goods on the Internet; Planning and agency of execution for promoting the sale and for promoting the provision of goods and services by advertising on Internet websites; Provision of advertising space on the Internet; Planning and agency of execution for promoting the sale and for promoting the provision of goods and services by awarding purchase points for credit card use; Office work related to application and reception of credit card use; Operation management regarding the operation of computer systems; Systematization of data in computer databases; General office work regarding management of pecuniary claim by computer; Issuing or issuing intermediary and clearing of trading stamp or coupon or point accumulation type card and discount privilege card; Investigation or introduction or advice and provision of information regarding issuing systems of trading stamp or coupon or point accumulation type card and discount privilege card; Recruitment and management of trading stamp or coupon or point accumulation type card franchise or member; Issuing of trading stamp; Issuing or clearing and managing point cards; Providing information on the use of point cards; Advertising to promote the sale of products and the use of services by the point accumulation method or discount privilege grant method; Marketing; Accounting for third parties; Accounting; Provision of information on issuance of discount coupons (including electronic coupons); Management analysis; Management analysis or advice regarding management; Provision of advertising space; Agency for planning and execution for advertising and sales promotion, advice for such purposes; Providing information on advertising and sales promotion planning and execution agency; Advertising including distribution of advertising materials; Provision or lending of advertising space (including on the Internet); Lending of advertising equipment; Market research or analysis; Providing commercial information; Issuing or managing or clearing of accumulable points given to users according to the purchase price of goods and services that can be exchanged with goods or services or offered for discounts and provision of information related thereto; Office work regarding the purchase and sale of goods for others; Intermediary services for the purchase and sale of goods and provision of information related thereto; Providing information on product sales; Issuing or managing or clearing points for promoting sales of products and providing services; Accumulating points and clearing points to promote product sales and services; Planning or operation or agency of execution for promoting the sale and promoting the provision of goods and services on the Internet; Planning or agency of execution regarding promoting the sale and promoting the provision of goods and services on the Internet; Issuing coupons (including electronic coupons) and discount coupons (including electronic discount coupons) to promote product sales or services; Agency for issuing coupons (including electronic coupons) and discount coupons to promote product sales or services; Issuing or managing or clearing coupons (including electronic coupons) and discount coupons for promoting sales of products or providing services and provision of information related thereto; Issuing or managing or clearing points (including electronic points) for promoting sales of products or providing services and provision of information related thereto; Issuing or managing or clearing point cards for promoting sales of products or providing services; Providing information on issuance or management or clearing of point cards for promoting sales of products or
providing services; Agency work related to payment for goods; Agency or agency of mail order sales; Providing business information related to electronic commerce; Providing information on stores that can use coupons (including electronic coupons) for registered members of electronic money services; Providing information on sales management; Agency of sales aggregation and provision of information related thereto; Recruitment and management of merchant or members of point cards for sales promotion; Recruitment and management of merchants and members of trading stamps or coupons or point accumulation cards or discount benefit cards for sales promotion or sales promotion; Issuing or intermediary of issuing or clearing of privilege points (stored and managed as electronic data) for sales promotion or service provision promotion; Provision of information on issuing or intermediary of issuing or clearing of privilege points (stored and managed as electronic data) for sales promotion or for promotion of the provision of services

Cl.42; Provision of artificial intelligence computer programs; Provision of computer programs designed to the means of others; Provision of application software; Provision of programs for electronic calculators; Application program design or creation or maintenance; Design or creation or maintenance of computer software and programs; Providing search engines for information or websites and other information sources available on computer networks; Internet search engine provision; Introduction and explanation of performance, operation methods, of machines that require highly specialized knowledge, technology, or experience in order to perform accurate operations according to the purpose of electronic computers, automobiles, Lending of electronic calculators; Providing computer software for conversation using chatbots (artificial intelligence); Lending of computers software; Lending of storage space on the server; Cloud Computing.
OFFICIALLY AMAZING

4402765 09/01/2020
GUINNESS WORLD RECORDS LTD.
South Quay Building, 189 Marsh Wall, London, E14 9SH
A private limited company

Address for service in India/Attorney address:
ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India

Used Since: 31/03/2012

MUMBAI

Cl.16; Activity books; albums; board books; book marks; books; calendars; catalogues; certificates; colouring books; comic books; educational magazines; exercise books; magazines; notebooks; journals, almanacs, part works (serialisations); periodicals; newspapers; white papers; reports; journals; educational materials (except apparatus); printed publications; graphic reproductions; printed matter; newsletters; envelopes (stationery); photographs; posters; identity badges; paper; cardboards and goods made from paper; stationery; instructional and teaching materials; plastic materials for packaging (not included in other classes), publication of journals and online material.

Cl.35; Business consulting services in the field of world records, record achievements, world record breaking events and world record attempts; advertising services, public relations and marketing services, namely, promoting and marketing the goods and services of others through all public communication means.

Cl.41; Entertainment services, namely, providing on-going television programs in the field of world records, record achievements or world record breaking attempts; providing educational and entertainment information in the fields of world records, record achievements and world breaking attempts by means of a global computer information network; media production services, namely, development, production and post-production services in the fields of video, film and television programs; organizing and conducting live events and exhibitions for educational and entertainment purposes, namely, world record breaking attempts, competitions, challenges, games, quizzes, shows and audience participation events; publication of books; photographic library services, namely, preserving and cataloging photography related to world records and record breaking attempts.

Cl.42; Accreditation services, namely, setting and providing standards for world records or record breaking accomplishments for the purpose of accreditation; consulting services in the field of setting and providing standards for world records or record breaking accomplishments for the purpose of accreditation; authentication services in the nature of verifying the legitimacy an accuracy of world records, world record breaking attempts, record breaking accomplishments, and issuing certificates in connection therewith.

Cl.45; Licensing of intellectual property related to world record achievements.
4413524  20/01/2020
BAIDU ONLINE NETWORK TECHNOLOGY (BEIJING) CO., LTD.
3/F BAIDU CAMPUS, NO. 10, SHANGDI 10TH STREET, HAIDIAN DISTRICT, BEIJING, CHINA
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.9; Downloadable image files; computer software applications, downloadable; electronic publications, downloadable; computer programs [downloadable software]; computer game software, downloadable; Networking Device; Global Positioning System [GPS] apparatus; data processing apparatus; computer peripheral devices; portable media players.

Cl.42; Computer software design; updating of computer software; research and development of new products for others; Consultancy in the design and development of computer hardware; creating and maintaining web sites for others; computer virus protection services; Software as a service [SaaS]; electronic data storage; providing information on computer technology and programming via a web site cloud computing; technological research.
TASKI CHOICE

4415881    22/01/2020
DIVERSEY, INC.
1300 Altura Road, Suite 125, Fort Mill, SC 29708, United States of America

A company incorporated and existing under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
PREMSAI CHANDRASEKARAN
Mirandah Asia (India), Level 5, Caddie Commercial Tower, Aerocity, IGI Airport, New Delhi-110037.

Proposed to be Used
DELHI
Cl.7; Floor cleaning machines; Vacuum cleaners
Cl.21; Tools used for floor cleaning, including, mops and brooms
4416892    23/01/2020
TASTESHOP PVT. LTD.
B-173, GREATER KAILASH PART-I NEW DELHI-110048
Private Limited Company

Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.

Proposed to be Used
DELHI

Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.

Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.

Cl.32; BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

Cl.33; ALCOHOLIC BEVERAGES (EXCEPT BEERS)

Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
Blooom Insights

4422424  28/01/2020
BLOOOM INTERNATIONAL, AG
Industriestrasse 9, Zug, Canton of Zug, Switzerland
MANUFACTURER AND SERVICE PROVIDER
A company incorporated in Switzerland

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005 NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI

Cl.9; Software application to assist farmers in better decision-making.
Cl.42; Services relating to providing scientific and technical information, services to the farmers as regards crop, soil, seed preparation and planting
TIXX

4423323  28/01/2020
FARMOVA ORGANICS PRIVATE LIMITED
H.No. 8-2-293/192/38/C, Road No.14 S.V. Nagar, Banjara Hill, Hyderabad Telangana 500034 India

Private Limited Company

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used

CHENNAI

Cl.1; Genes of seeds for agricultural production, Growing media, fertilizers and chemicals for use in agriculture, horticulture and forestry

Cl.5; Pesticides, Pesticides for agricultural use, Pesticides for horticultural use, preparation for destroying vermin, fungicides and herbicides
PARIATUR

4424652   28/01/2020
FARMOVA ORGANICS PRIVATE LIMITED
H.No. 8-2-293/192/38/C, Road No.14 S.V. Nagar, Banjara Hill, Hyderabad Telangana 500034 India

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used
CHENNAI

Cl.1; Genes of seeds for agricultural production, Growing media, fertilizers and chemicals for use in agriculture, horticulture and forestry

Cl.5; Pesticides, Pesticides for agricultural use, Pesticides for horticultural use, preparation for destroying vermin, fungicides and herbicides
4437142   11/02/2020
The Jute Corporation of India Ltd.
15N Nellie Sengupta Sarani, HUDCO Building, 7th Floor, (New Market Area), Kolkata – 700087
A Govt. of India Enterprise

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091, India

Used Since :01/04/1979

KOLKATA

Cl.18; Bags; Beach bags; Conference folders / conference portfolios; Credit card cases (wallets); Handbags; Net bags for shopping; Pocket wallets; Purses; Rucksacks / backpacks; School bags / school satchels; Shopping bags; Traveling bags.

Cl.22; Jute; Nets; Ropes; Textile fibres; Twine for nets.

Cl.24; Coasters of textiles; Door curtains; Fabric for textile use; Felt; Jute fabric; Table mats of textile.

Cl.25; Clothing, footwear, headgear.

Cl.35; Auctioneering; Commercial administration of the licensing of the goods and services of others. Import-export agency services; Provision of an online marketplace for buyers and sellers of goods and services; Organization of exhibitions for commercial or advertising purposes; Organization of trade fairs for commercial or advertising purposes. Organization of fashion shows for promotional purposes; Pay per click advertisement; Procurement services for others.
Trade Marks Journal No: 1957 , 20/07/2020  Class 99

4441295  14/02/2020
"ALKOR AND CO", LLC
Leninsky prospekt 72/2, Moscow, 119261, Russian Federation
A LIMITED LIABILITY COMPANY

Address for service in India/Attorney address:
L.S.DAVAR & CO.
Globsyn Crystals, Tower 1, 2nd Floor, Block EP, Plot No. 11 & 12, Salt Lake Sector V, Kolkata – 700 091

Proposed to be Used
KOLKATA

Cl.3; Non-medicated cosmetics and toiletry preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; adhesives for affixing false hair; smoothing stones; grinding preparations / sharpening preparations; shaving stones [astringents]; almond oil; almond soap; amber [perfume]; starch glaze for laundry purposes; laundry starch / starch for laundry purposes; polishing rouge / jewellers' rouge; soap; soap for brightening textile; laundry bleuing; badian essence; cosmetic preparations for baths; shaving soap; lipsticks; cotton sticks for cosmetic purposes / cotton swabs for cosmetic purposes; beauty masks; bergamot oil; whiting; skin whitening creams / cream for whitening the skin; leather bleaching preparations; bleaching salts; bleaching soda; laundry bleach / laundry bleaching preparations; laundry glaze; scented wood; mouthwashes, not for medical purposes; nail polish / nail varnish; make-up preparations; hair lotions; carbides of metal [abrasives]; silicon carbide [abrasive]; essential oils of cedarwood; volcanic ash for cleaning; shoe cream; hair dyes / hair colorants; hair waving preparations / waving preparations for the hair; false eyelashes; cosmetic preparations for eyelashes; polishing preparations; shoe wax; polish for furniture and flooring; shining preparations [polish]; shoemakers' wax; cobbler's wax; mustache wax / moustache wax; wax for parquet floors; polishing wax; tailors' wax; essential oils of lemon; eau de Cologne; colorants for toilet purposes; preservatives for leather [polishes] / leather preservatives [polishes]; coromund [abrasive]; cosmetics for animals; cosmetic kits; cosmetics; cotton wool for cosmetic purposes; cleaning chalk; stain removers; cosmetic pencils; polishing creams; cosmetic creams; washing soda, for cleaning; pastes for razor strops; creams for leather / waxes for leather; detergents, other than for use in manufacturing operations and for medical purposes; scouring solutions; degreasers, other than for use in manufacturing processes; make-up removing preparations; dentifrices; descaling preparations for household purposes; diamantine [abrasive]; antistatic preparations for household purposes; emery paper; lacquer-removing preparations; emery cloth; color-removing preparations / colour-removing preparations; varnish-removing preparations; Javelle water / potassium hypochloride; lavender water; scented water; toilet water; quillia bark for washing; emery; incense; depilatory preparations / depilatories; depilatory wax; laundry soaking preparations / preparations for soaking laundry; ethereal essences; essential oils / ethereal oils; extracts of flowers [perfumes]; make-up; cleaning preparations; bases for flower perfumes; fumigation preparations [perfumes]; cake flavorings [essential oils] / cake flavourings [essential oils]; gaultheria oil; petroleum jelly for cosmetic purposes; geraniol; greases for cosmetic purposes; hydrogen peroxide for cosmetic purposes; heliotrope; oils for cosmetic purposes; jasmine oil; lavender oil; oils for cleaning purposes; oils for perfumes and scents; rose oil; oils for toilet purposes; ionone [perfumery]; lotions for cosmetic purposes; cleansing milk for toilet purposes; laundry preparations; toiletry preparations; windshield cleaning liquids / windscreen cleaning liquids; smoothing preparations [starching]; mint essence [essential oil]; mint for perfumery; eyebrow cosmetics; musk [perfumery]; neutralizers for permanent waving; shampoos; perfumes; false nails; nail care preparations; wallpaper cleaning preparations; polishing paper; sandpaper / glass paper; perfumery; cosmetic preparations for skin care; soap for foot perspiration; polishing stones; pumice stone; pomades for cosmetic purposes; make-up powder; shaving preparations; deodorant soap; sachets for perfuming linen; safrol; cakes of toilet soap / cakes of soap; soda lye; eyebrow pencils; talcum powder, for toilet use; cosmetic dyes; turpentine for degreasing; oil of turpentine for degreasing; terpenes [essential oils]; abrasive cloth / sandcloth; glass cloth [abrasive cloth]; antiperspirants [toiletries]; antiperspirant soap; tripoli stone for polishing; abrasives; abrasive paper; ammonia [volatile alkali] [detergent] / volatile alkali [ammonia] [detergent]; alum stones [astringents]; almond milk for cosmetic purposes; rust removing preparations; sun-tanning preparations [cosmetics]; aromatics [essential oils]; flavorings for beverages [essential oils] / flavourings for beverages [essential oils]; color-brightening chemicals for household purposes [laundry] / colour-brightening chemicals for household purposes [laundry]; bath salts, not for medical purposes; beard dyes; cosmetic preparations for slimming purposes; adhesives for affixing false eyelashes; paint stripping preparations; deodorants for human beings or for animals; decorative transfers for cosmetic purposes; astringents for cosmetic purposes; bleaching preparations [decolorants] for cosmetic purposes; fabric softeners for laundry use; preparations for cleaning dentures; preparations for unblocking drain pipes; shampoos for pets [non-medicated grooming preparations]; tissues impregnated with
cosmetic lotions; denture polishes; adhesives for cosmetic purposes; after-shave lotions; hair spray; mascara; potpourris [fragrances]; breath freshening sprays; dry-cleaning preparations; x removers [scouring preparations]; non-slipping wax for floors; non-slipping liquids for floors; canned pressurized air for cleaning and dusting purposes; dental bleaching gels; cloths impregnated with a detergent for cleaning; preparations to make the leaves of plants shiny; joss sticks; drying agents for dishwashing machines; air fragrancing preparations; breath freshening strips; deodorants for pets; douching preparations for personal sanitary or deodorant purposes [toiletries]; aloe vera preparations for cosmetic purposes; massage gels, other than for medical purposes; lip glosses; balms, other than for medical purposes; dry shampoos; nail art stickers; sunscreen preparations; essential oils of citron; henna [cosmetic dye]; shoe polishes; bath preparations, not for medical purposes; hair conditioners; hair straightening preparations; tissues impregnated with make-up removing preparations; collagen preparations for cosmetic purposes; teeth whitening strips; food flavourings [essential oils] / food flavorings [essential oils]; phytocosmetic preparations; cleansers for intimate personal hygiene purposes, non medicated; herbal extracts for cosmetic purposes; nail varnish removers / nail polish removers; floor wax; shampoos for animals [non-medicated grooming preparations]; eye-washes, not for medical purposes; vaginal washes for personal sanitary or deodorant purposes; chemical cleaning preparations for household purposes; air fragrance reed diffusers; bleaching preparations [decolorants] for household purposes; massage candles for cosmetic purposes; cosmetics for children; breath freshening preparations for personal hygiene; baby wipes impregnated with cleaning preparations; basma [cosmetic dye]; gel eye patches for cosmetic purposes; nail glitter; micellar water; body paint for cosmetic purposes; liquid latex body paint for cosmetic purposes; toothpaste; cotton wool impregnated with make-up removing preparations; color run prevention laundry sheets / color run prevention laundry sheets; antistatic dryer sheets / antistatic drier sheets.

Cl.5: Pharmaceuticals, medical and veterinary preparations; sanitary preparations for medical purposes; dietetic food and substances adapted for medical or veterinary use, food for babies; dietary supplements for human beings and animals; plasters, materials for dressings; material for stopping teeth, dental wax; disinfectants; preparations for destroying vermin; fungicides, herbicides; absorbent cotton / absorbent wadding; acal powder dietary supplements; acaricides; acetates for pharmaceutical purposes; acids for pharmaceutical purposes; acme treatment preparations aconitine; adhesive plaster / sticking plaster; adhesive tapes for medical purposes / adhesive bands for medical purposes; adhesives for dentures; adjuvants for medical purposes; air deodorizing preparations / air deodorising preparations; air purifying preparations; albumin dietary supplements; albuminous foodstuffs for medical purposes; alkaloids for medical purposes; alkaline iodides for pharmaceutical purposes; alloys of precious metals for dental purposes; almond milk for pharmaceutical purposes; aloe vera preparations for pharmaceutical purposes; aluminium acetate for pharmaceutical purposes; amino acids for medical purposes; amino acids for veterinary purposes; anaesthetics; analgesics; angostura bark for medical purposes; animal washes [insecticides]; anti-uric preparations; antibacterial handwashes; antibacterial soap; antibiotics; antiphtlympic preparations; antiparasitic collars for animals; antiparasitic preparations for medical purposes; appetite suppressant pills; appetite suppressants for medical purposes; aseptic cotton; astringents for medical purposes; babies' diaper-pants / babies' nappy-pants; babies' diapers / babies' nappies; bacterial poisoning / bone cement for surgical and orthopaedic purposes / bone cement for surgical and orthopaedic purposes / bone cement for surgical and orthopaedic purposes; bone void fillers comprised of living tissues; bouillons for bacteriological cultures / bacteriological culture mediums / media for bacteriological cultures; bracelets impregnated with insect repellent; breast-nursing pads; bromine for pharmaceutical purposes; bronchodilating preparations; business cards; by-products of the processing of cereals for dietary or medical purposes; cachets for pharmaceutical purposes; cachen for pharmaceutical purposes; preparations for callouses; calomel [fungicide]; campor for medical purposes; camphor oil for medical purposes; cannabis for medical purposes / marijuana for medical purposes; capsules for medicines; capsules made of dendrimer-based polymers, for pharmaceuticals; carbolineum [parasiticide]; casein dietary supplements; castor oil for medical purposes; cattle washes [insecticides]; caustic pencils; caustics for pharmaceutical purposes; cedar wood for use as an insect repellent; cellulose esters for pharmaceutical purposes; cellulose ethers for pharmaceutical purposes; cement for animal hooves; charcoal for pharmaceutical purposes; chemical conductors for electrocardiograph electrodes; chemical contraceptives; chemical preparations for medical purposes; chemical preparations for pharmaceutical purposes; chemical preparations for the diagnosis of pregnancy; chemical preparations for treating diseases affecting cereal plants; chemical preparations for treating diseases affecting vine plants; chemical preparations for treating mildew; chemical preparations for treating phylloxera; chemical preparations for treating wheat blight / chemical preparations for treating wheat smut; chemical preparations for veterinary purposes; chemical preparations for medical purposes / chemical preparations for medical or veterinary use; chemico-pharmaceutical preparations; chewing gum for medical purposes; chilblain preparations; chinoline for medical purposes; Chloroform; Cocaine; cod liver oil; collagen for medical purposes; collodion for pharmaceutical purposes; collyrium; compresses; condurango bark for medical purposes; contact lens cleaning preparations; solutions for contact lenses / solutions for use with contact lenses; contraceptive sponges; cooling sprays for medical purposes; corn remedies; corn rings for the feet; cotton for medical purposes; cotton swabs for medical purposes / cotton sticks for medical purposes; cream of tartar for pharmaceutical purposes; cremesote for pharmaceutical purposes; croton bark; crystallized rock salt for medical purposes; cultures of microorganisms for medical or veterinary use; curare; decoctions for pharmaceutical purposes; dental abrasives; dental amalgams; dental amalgams of gold; dental cements; dental impression materials; dental lacquer; dental mastics; deodorants for clothing and textiles; deodorants, other than for human beings or for animals; Depuratives; preparations for destroying dry rot fungus; preparations for destroying mice; preparations for destroying noxious animals; detergents for medical purposes; diabetic bread adapted for medical use; diagnostic biomarker reagents for medical purposes; diagnostic preparations for medical purposes; diagnostic preparations for veterinary purposes; diaper changing mats, disposable, for babies / nappy
sanitary tampons / menstruation tampons; sanitary towels / sanitary napkins / sanitary pads; sarsaparilla for medical purposes; scapulars for surgical purposes; sea water for medicinal bathing; sedatives / tranquilizers; semen for artificial insemination; serotherapeutic medicines; sera; personal sexual lubricants; sexual stimulant gels; siccatives [drying agents] for medical purposes; slimming pills; slug exterminating preparations; smelling salts; smoking herbs for medical purposes; sodium salts for medical purposes; soil-sterilizing preparations / soil-sterilising preparations; solvents for removing adhesive plasters; soporifics; starch for dietetic or pharmaceutical purposes; stem cells for medical purposes; stem cells for veterinary purposes; sterilizing preparations / sterilising preparations; steroids; stick liquorice for pharmaceutical purposes; strychnine; styptic preparations; sugar for medical purposes; sulphonamides [medicines]; sulfur sticks [disinfectants]; sunburn ointments; suppositories; surgical dressing; surgical glue; surgical implants comprised of living tissues; swim diapers, disposable, for babies / swim nappies, disposable, for babies; swim diapers, reusable, for babies / swim nappies, reusable, for babies; syrups for pharmaceutical purposes; tanning pills; tartar for pharmaceutical purposes; teeth filling material; therapeutic preparations for the bath; thermal water; thymol for pharmaceutical purposes; tincture of iodine; tinctures for medical purposes; tissues impregnated with pharmaceutical lotions; tobacco extracts [insecticides]; tobacco-free cigarettes for medical purposes; tonics [medicines]; preparations of trace elements for human and animal use; transplants [living tissues]; preparations for the treatment of burns; turpentine for pharmaceutical purposes; vaccines; vaginal washes for medical purposes; vermifuges / anthelmintics; vermin destroying preparations; vectoclysis / vorection; vitamin supplement patches; vulnerary sponges; wadding for medical purposes; wart pencils; wheat germ dietary supplements; yeast dietary supplements; yeast for pharmaceutical purposes.

Cl.16: Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers' type, printing blocks; absorbent sheets of paper or plastic for foodstuff packaging; address plates for addressing machines; address stamps; addressing machines; adhesive bands for stationery or household purposes; adhesive tape dispensers [office requisites]; adhesive tapes for stationery or household purposes; adhesives [glues] for stationery or household purposes; advertisement boards of paper or cardboard; albums / scrapbooks; almanacs; animation cells; announcement cards [stationery]; aquarelles / watercolors [paintings] / watercolours [paintings]; architects' models; arithmetical tables / calculating tables; artists' watercolour saucers / artists' watercolor saucers; atlases; baggage claim check tags of paper; bunting of paper; barks of plastics, for bags for microwave cooking; banknotes; banners of paper; barcode ribbons; bibs of paper; bibs, sleeved, of paper; binding strips [bookbinding]; binding strips; banknotes; banners of paper; barcode ribbons; bibs of paper; bibs, sleeved, of paper; binding strips [bookbinding]; biological samples for use in microscopy [teaching materials]; blackboards; blotters; blueprints / plans; bookbinding apparatus and machines [office equipment]; bookbinding material; bookends; bookmarks / bookmarkers; books; bottle envelopes of paper or cardboard; bottle wrappers of paper or cardboard; boxes of paper or cardboard; bunting of paper; calendars; canvas for painting; carbon paper; cardboard tubes; cardboard; cards / charts; cases for stamps [seals]; catalogues; chalk for lithography; chalk holders; charcoal pencils; chart pointers; non-electronic chart pointers [charts / chromos] / chart pointers [charts / chromos]; clips for name badges [office requisites]; clips for name badges [office requisites]; clips for offices / staples for offices; cloth for bookbinding / bookbinding cloth; coasters of paper; comic books; compasses for drawing; composing frames [printing]; composing sticks; conical paper bags; copying paper [stationery]; cords for bookbinding / bookbinding cords; correcting fluids [office requisites]; correcting ink [heliography]; correcting tapes [office requisites]; covers [stationery] / wrappers [stationery]; cream containers of paper; credit card imprints, non-electric; dental tray covers of paper; desk mats; desktop cabinets for stationery [office requisites]; diagrams; document files [stationery]; document holders [stationery]; document laminators for office use; drawerliners of paper, perfumed or not; drawing boards; drawing instruments; drawing materials; drawing pads; drawing pens; drawing pins / thumbtacks; drawing rulers; drawing sets; duplicators; elastic bands for office use; electric cardiograph paper; electrotypes; embroidery designs [patterns]; engraving plates; engravings; envelope sealing machines for offices; envelopes [stationery]; erasing products; erasing shields; etching needles; etchings; fabrics for bookbinding; face towels of paper; figures of papier mâché / statuettes of papier mâché; files [office requisites]; filter paper; filtering materials of paper; finger-stalls [office requisites]; flags of paper; flower-pot covers of paper / covers of paper for flower pots; flyers; folders for papers / jackets for papers; forms, printed; fountain pens; franking machines for office use / postage meters for office use; French curves; galley racks [printing]; garbage bags of paper or of plastics; geographical maps; glitters for stationery purposes; glue for stationery or household purposes / pastes for stationery or household purposes; gluten [glue] for stationery or household purposes; graining combs; graphic prints; graphic representations; graphic reproductions; greeting cards; gummed cloth for stationery purposes; gummed tape [stationery]; gums [adhesives] for stationery or household purposes; hand labelling appliances; hand-rests for painters; handkerchiefs of paper; handwriting specimens for copying; hat boxes of cardboard; hectographs; historiographical sections for teaching purposes; holders for cheque books / holders for chequemarks; holders for stamps [seals]; house painters' rollers; humidity control sheets of paper or plastic for foodstuff packaging; index cards [stationery]; indexes; Indian inks; ink sticks; ink stones [ink reservoirs]; ink; inking pads; inking ribbons; inking sheets for document reproducing machines; inking sheets for duplicators; inkstands; inkwells; isinglass for stationery or household purposes; ledgers [books]; letter trampers; lithographic stones / lithographic works of art; lithographs; loose-leaf binders / ring binders; magazines [periodicals]; manifolds [stationery]; manuals [handbooks] / handbooks [manuals]; marking chalk; marking pens [stationery]; mats for beer glasses; mimeograph apparatus and machines; modellising clay; modelling materials; modelling paste; moulding wax, not for dental purposes; moissteners [office requisites]; moissteners for gummed surfaces [office requisites]; money clips; moulds for modelling clays [artists' materials] / molds for modelling clays [artists' materials]; apparatus for mounting photographs; musical greeting cards; name badge holders [office requisites]; name badges [office requisites]; newsletters; newspapers; nib; nibs of gold; note books; numismatics: numbers lines / obliterating stamps; office perforators; office requisites, except furniture; olegographs; packaging material made of starches; packing [cushioning, stuffing] materials of paper or cardboard; padding materials of paper or cardboard / stuffings of paper or cardboard; pads [stationery]; page holders; paint boxes for use in schools; paint trays; paintbrushes; painters' brushes; painters' easels; paintings [pictures], framed or unframed; palettes for painters; pamphlets; pantographs [drawing instruments]; pen nibs; pencil bags for use in the sterilization of medical instruments / paper bags for use in the sterilization of medical instruments; paper bows, other than haberdashery or hair decorations; paper clasps; paper coffee
filters; paper creasers [office requisites]; paper cutters [office requisites]; paper for medical examination tables; paper for
radiograms; paper for recording machines; paper knives [letter openers]; paper ribbons, other than haberdashery or hair
decorations; paper sheets [stationery]; paper shredders for office use; paper tapes and cards for the recordal of computer
programmes; paper wipes for cleaning; paper; paper-clips; papers for painting and calligraphy; paperweights; papier
mâché; parchment paper; passport holders; pastels [crayons]; pen cases / boxes for pens; pen clips; pen wipers; pencil
holders; pencil lead holders; pencil leads; pencil sharpeners, electric or non-electric; pencil sharpening machines,
electric or non-electric; pencils; penholders; pens [office requisites]; perforated cards for Jacquard looms; periodicals;
photo-engravings; photograph stands; photographs [printed]; pictures; placards of paper or cardboard; place mats of
paper; plastic bags for pet waste disposal; plastic bubble packs for wrapping or packaging; plastic cling film, extensible,
for palletization; plastic film for wrapping; plastics for modelling; polymer modelling clay; portraits; postage stamps;
postcards; posters; printed coupons; printed matter; printed publications; printed sheet music; printed timetables;
printers' blankets, not of textile; printers' reglets; printing blocks; printing sets, portable [office requisites]; printing type;
prints [engravings]; prospectuses; punches [office requisites]; retractable reels for name badge holders [office
requisites]; rice paper; rollers for typewriters; rubber erasers; school supplies [stationery]; scrapers [erasers] for offices;
sealing compounds for stationery purposes; sealing machines for offices; sealing stamps; sealing wafers;sealing wax;
seals [stamps]; self-adhesive tapes for stationery or household purposes; sewing patterns; sheets of reclaimed cellulose
for wrapping; shields [paper seals]; signboards of paper or cardboard; silver paper; slate pencils; song books; spools for
inking ribbons; spray chalk; square rulers for drawing; squares for drawing; stamp pads; stamp stands; stamps [seals];
stands for pens and pencils; stapling presses [office requisites]; starch paste [adhesive] for stationery or household
purposes; stationery; steatite [tailor's chalk]; steel letters; steel pens; stencil cases; stencil plates; stencils; stencils
[stationery]; stencils for decorating food and beverages; stickers [stationery]; T-squares for drawing; table linen of paper;
table napkins of paper; table runners of paper; tablecloths of paper; tablemats of paper; tags for index cards; tailors'
chalk; teaching materials [except apparatus]; terrestrial globes; tickets; tissues of paper for removing make-up; toilet
paper / hygienic paper; towels of paper; tracing cloth; tracing needles for drawing purposes; tracing paper; tracing
patterns; trading cards, other than for games; transfers [decalcomanias] / decalcomanias; transparencies [stationery];
trays for sorting and counting money; type [numerals and letters] / letters [type]; typewriter keys; typewriter ribbons;
typewriters, electric or non-electric; vignetting apparatus; viscose sheets for wrapping; washi; waxed paper; wood pulp
board [stationery]; wood pulp paper; wrapping paper / packing paper; wristbands for the retention of writing instruments;
writing board erasers; writing brushes; writing cases [sets]; writing cases [stationery]; writing chalk; writing instruments;
writing materials; writing or drawing books; writing paper; writing slates.

Cl.21;Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs
and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semiworked glass, except building glass; glassware, porcelain and earthenware; abrasive pads for kitchen purposes; abrasive
sponges for scrubbing the skin; aerosol dispensers, not for medical purposes; animal bristles [brushware]; animal
grooming gloves; aquarium hoods; aromatic oil diffusers, other than reed diffusers, electric and non-electric; electric
devices for attracting and killing insects; autoclaves, non-electric, for cooking / pressure cookers, non-electric; baby
baths, portable; baking mats; basins [receptacles]; baskets for household purposes; basting brushes; basting spoons
[cooking utensils]; beaters, non-electric; beer mugs; beverage urns, non-electric; bird baths; birdcages; blenders, nonelectric, for household purposes; boot jacks; boot trees; bottle openers, electric and non-electric; bottles; bowls [basins] /
basins [bowls]; boxes for dispensing paper towels; boxes for sweets / candy boxes; boxes of glass; bread baskets for
household purposes; bread bins; bread boards; broom handles; brooms; material for brush-making; brushes for cleaning
tanks and containers; brushes for footwear; brushes; electric brushes, except parts of machines; buckets / pails; buckets
made of woven fabrics; bulb basters; busts of porcelain, ceramic, earthenware, terra-cotta or glass; butter dishes; butterdish covers; buttonhooks; cabarets [trays]; cages for household pets; cake decorating tips and tubes;cake moulds / cake
molds; candelabra [candlesticks] / candlesticks; candle drip rings / bobeches; candle extinguishers; candle jars [holders];
candle warmers, electric and non-electric; car washing mitts; carpet beaters [hand instruments]; carpet sweepers;
cauldrons; ceramics for household purposes; chamber pots; chamois leather for cleaning / buckskin for cleaning / skins
of chamois for cleaning; cheese-dish covers; china ornaments; chopsticks; cinder sifters [household utensils]; cleaning
instruments, hand-operated; cleaning tow; closures for pot lids; cloth for washing floors;clothes-pegs / clothes-pins;
clothing stretchers / stretchers for clothing; cloths for cleaning / rags for cleaning; coasters, not of paper or textile;
cocktail shakers; cocktail stirrers; coffee filters, non-electric; coffee grinders, hand-operated; coffee percolators, nonelectric; coffee services [tableware]; coffeepots, non-electric; coin banks; cold packs for chilling food and beverages;
comb cases; combs for animals; combs;electric combs; confectioners' decorating bags [pastry bags]; containers for
household or kitchen use; cookery moulds / cookery molds; cookie [biscuit] cutters; cookie jars; cooking mesh bags,
other than for microwaves; cooking pot sets; cooking pots; cooking skewers of metal / cooking pins of metal; cooking
utensils, non-electric; corkscrews, electric and non-electric; cosmetic spatulas; cosmetic utensils; cotton waste for
cleaning; couscous cooking pots, non-electric; cruet sets for oil and vinegar; cruets; crumb trays; crushers for kitchen
use, non-electric; crystal [glassware]; cups; cups of paper or plastic; currycombs; cutting boards for the kitchen;
decanter tags; decanters; decorative glass spheres; deep fryers, non-electric; demijohns / carboys; deodorizing
apparatus for personal use / deodorising apparatus for personal use; diaper disposal pails / nappy disposal bins; dish
covers / covers for dishes; dishcloths dishes; dishwashing brushes; disposable aluminium foil containers for household
purposes / disposable aluminum foil containers for household purposes; disposable table plates; drinking bottles for
sports; drinking glasses; drinking horns; drinking troughs; drinking vessels; dripping pans; droppers for cosmetic
purposes; droppers for household purposes; drying racks for laundry; dustbins / garbage cans / refuse bins / trash cans;
dusting apparatus, non-electric; dusting cloths [rags]; earthenware / crockery; earthenware saucepans; egg cups; egg
poachers; egg separators, non-electric, for household purposes; egg yolk separators; enamelled glass, not for building;
epergnes; eyebrow brushes; eyelash brushes; feather-dusters; feeding troughs; fibreglass thread, other than for textile
use / fiberglass thread, other than for textile use; fibreglass, other than for insulation or textile use / fiberglass, other than
for insulation or textile use; figurines of porcelain, ceramic, earthenware, terra-cotta or glass / statuettes of porcelain,
ceramic, earthenware, terra-cotta or glass; flasks; flat-iron stands; floss for dental purposes; flower pots; flower-pot
covers, not of paper / covers, not of paper, for flower pots; fly swatters; fly traps; foam toe separators for use in
pedicures; food steamers, non-electric; fruit cups; fruit presses, non-electric, for household purposes; frying pans;

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funnels; furniture dusters; fused silica [semi-worked product], other than for building; gardening gloves; garlic presses [kitchen utensils]; glass bulbs [receptacles] / glass vials [receptacles]; glass flasks [containers]; glass for vehicle windows [semi-finished product]; glass incorporating fine electrical conductors; glass jars [carboys]; glass stoppers; glass wool, other than for insulation; glass, unworked or semi-worked, except building glass; glass [receptacles]; glove stretchers; gloves for household purposes; glue-pots; graters for kitchen use; grill supports / gridiron supports; grills [cooking utensils] / griddles [cooking utensils]; hair for brushes; heads for electric toothbrushes; heat-insulated containers; heat-insulated containers for beverages; heaters for feeding bottles, non-electric; hip flasks; holders for flowers and plants [flower arranging]; horse brushes; horsehair for brush-making; hot pots, not electrically heated; ice buckets / coolers [ice pails] / ice pails; ice cube molds / ice cube moulds; ice tongs; indoor aquaria / tanks [indoor aquaria]; indoor terrariums [plant cultivation]; indoor terrariums [vivariums]; inflatable bath tubs for babies; insect traps; insulating flasks / vacuum bottles; ironing board covers, shaped; ironing boards; isothermic bags; jugs / pitchers; kettles, non-electric; kitchen containers; kitchen grinders, non-electric; kitchen utensils; knife rests for the table; ladles for serving wine; lamp-glass brushes; large-toothed combs for the hair; lazy susans; lint removers, electric or non-electric; liqueur sets; litter traps for pets / litter trays for pets; lunch boxes; majolica; make-up brushes; make-up removing appliances; make-up sponges; mangers for animals; menu card holders; mess-tins; mills for household purposes, hand-operated; mixing spoons [kitchen utensils]; mop wringer buckets; mop wringers; mops; mortars for kitchen use; mosaics of glass, not for building; moulds [kitchen utensils] / molds [kitchen utensils]; mouse traps; mugs; nail brushes; napkin rings; nest eggs, artificial; noodle machines, hand-operated; nozzles for watering cans / roses for watering cans; nozzles for watering hose; nutcrackers; opal glass; opaline glass; oven mitts / barbecue mitts / kitchen mitts; painted glassware; paper plates; pasta makers, hand-operated; pastry cutters; pepper mills, hand-operated; pepper pots; perfume burners; perfume vaporizers / perfume sprayers; pestles for kitchen use; pet feeding bowls; pet feeding bowls, automatic; fitted picnic baskets, including dishes; pie servers / tart scoops; pig bristles for brush-making; piggy banks; place mats, not of paper or textile; plate glass [raw material]; plates for diffusing aromatic oil; plates to prevent melting; pig-cleaning brushes; pig-cleaning flints; pig-droppings; pin bushers; pins for clearing blockages; pins; plastic and machines, for household purposes, non-electric; polishing clothes; polishing gloves; polishing leather; polishing materials for making shiny, except preparations, paper and stone; porcelain ware; portable cool boxes, non-electric / portable coolers, non-electric; pot lids; potholders; pots; pottery; poultry rings; pouring spouts; powder compacts, empty; powder puffs; powdered glass for decoration; rat traps; refrigerating bottles; reusable ice cubes; reusable silicone food covers; rings for birds; roller tubes for peeling garlic; rolling pins, domestic; rotary washing lines; salad bowls; salad tongs; salt cellars / salt shakers; saucepan scourers of metal; saucers; scoops for household purposes; scouring pads / pads for cleaning; scrubbing brushes; services [dishes]; serving ladies; shaving brush stands / stands for shaving brushes / shaving cans; shoe horns; shoe trees; sieves [household utensils]; sifters [household utensils]; signboards of porcelain or glass; siphon bottles for carbonated water / siphon bottles for aerated water; ski wax brushes; smoke absorbers for household purposes; soap boxes; soap dispensers; soap holders / dishes for soap; soup bowls; spatulas for kitchen use; spice sets; sponge holders; sponges for household purposes; sprinklers; squeegees [cleaning instruments]; stands for portable baby baths; statues of porcelain, ceramic, earthenware, terra-cotta or glass; steel wool for cleaning; stew-pans; strainers for household purposes; straws for drinking / drinking straws; sugar bowls; sugar tongs; syringes for watering flowers and plants / sprinklers for watering flowers and plants; table napkin holders; table plates; table mats, not of paper or textile; tableware, other than knives, forks and spoons; tajines, non-electric /tagines, non-electric; tankards; tar-brushes, long handled; tea bag rests; tea caddies; tea cosies; tea infusers / tea balls; tea services [tableware]; teapots; thermally insulated containers for food; tie presses; toilet brushes; toilet cases / fitted vanity cases; toilet paper dispensers; toilet paper holders; toilet sponges; toilet utensils; toothbrushes; toothbrushes, electric; toothpaste tube squeezers; toothpick holders; toothpicks; tortilla presses, non-electric [kitchen utensils]; towel rails and rings / rails and rings for towels; trays for household purposes; trays of paper, for household purposes; trivets [table utensils]; trouser presses; utensils for household purposes; vases; vegetable dishes; vessels of metal for kitchen use; vitreous stoves for textile use / vitrified stoves for textile use; waffle irons, non-electric; washing boards; washstubs; waste paper banks; water apparatus for cleaning teeth and gums; watering cans; water devices / sprinkling devices; apparatus for wax-polishing, non-electric; wax-polishing appliances, non-electric, for shoes; whisks, non-electric, for household purposes; window-boxes; wine aerators; wine pourers; wine-tasting pipettes / wine tasting siphons; wool waste for cleaning; works of art of porcelain, ceramic, earthenware, terra-cotta or glass;
masks; slippers; slips [underclothing]; sock suspenders; socks; inner soles; soles for footwear; spats / gaiters; sports jerseys; sports shoes; sports singlets; stocking suspenders; stockings; studs for football boots; stuff jackets [cloth]; suits; sweat-absorbent socks; sweat-absorbent stockings; sweat-absorbent underwear / sweat-absorbent underclothing; sweaters / jumpers [pullovers] / pullovers; teddies [underclothing] / bodies [underclothing]; tee-shirts; tights; tips for footwear; togas; top hats; trouser straps / gaiter straps; trousers / pants (Am.); turbans; underpants; underwear / underclothing; uniforms; valenki [felted boots]; veils [clothing]; visors being headwear; waistcoats / vests; waterproof clothing; wets for footwear; wet suits for water-skiing; wimples; wooden shoes.

Cl.28: Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees; amusement machines, automatic and coin-operated; arcade video game machines; archery implements; artificial fishing bait; artificial snow for Christmas trees; ascenders [mountaineering equipment]; baby gyms; backgammon games; bags especially designed for skis and surfboards; ball pitching machines; balls for games; bar-bells; baseball gloves; batting gloves [accessories for games]; bells for Christmas trees; billiard balls; billiard cue tips; billiard cues; billet markers; billiard table cushions; billiard tables; bingo cards; bite indicators [fishing tackle]; bite sensors [fishing tackle]; bowling implements / bats for games; board games; bob-sticks; body-building apparatus / body-rehabilitation apparatus / body-training apparatus; bodyboards; boomerangs; bowling apparatus and machinery; bows for archery; boxing gloves; building blocks [toys]; building games; butterfly nets; camouflage screens [sports articles]; candle holders for Christmas trees; caps for pistols [toys]; carnival masks; chalk for billiard cues; chess games; chessboards; chest expanders [exercisers] / exercisers [expanders]; chips for gambling; Christmas crackers [party novelties]; Christmas tree stands; Christmas trees of synthetic material; clay pigeon traps; clay pigeons [targets]; clowns' harness; coin-operated billiard tables; Confetti; conjuring apparatus; controllers for game consoles; controllers for toys; counters [discs] for games; creels [fishing traps]; cricket bags; cups for dice; darts; decoys for hunting or fishing; lures for hunting or fishing; dice; discusses for sports; divert repair tools [golf accessories] / pitch mark repair tools [golf accessories]; dolls; dolls' beds; dolls' clothes; dolls' feeding bottles; dolls' houses; dolls' rooms; dominoes; draughtboards / checkerboards; draughts [games] / checkers [games]; drones [toys]; dumb-bells; edges of skins; elbow guards [sports articles]; electronic targets; fairground ride apparatus; fencing gauntlets / fencing gloves; fencing masks; fencing weapons; fish hooks; fishing lines; fishing tackle; flippers for diving; flippers for swimming; floats for fishing; flying discs [toys]; foosball tables; apparatus for games; games; gaming machines for gambling; gloves for games; golf bag tags; golf bag trolleys / golf bag carts; golf bags, with or without wheels; golf clubs; golf gloves; gut for fishing; gut for rackets; appliances for gymnastics; gyroscope and flight stabilizers for model aircraft; hand-held consoles for playing video games; hang gliders; harness for sailboards; harpoon guns [sports articles]; hockey sticks; horsehoe games; hunting game calls; ice skates; in-line roller skates; inflatable games for swimming pools; jigsaw puzzles; joysticks for video games; kaleidoscopes; kite reeils; kites; knee guards [sports articles]; landing nets for anglers; mah-jong; marbles for games; masks [playthings]; masts for sailboards; matryoshka dolls; men's athletic supporters [sports articles]; needles for pumps for inflating balls for games; nets for sports; novelty toys for parties; novelty toys for playing jokes; ornaments for Christmas trees, except lights, candles and confectionery; pachinkos; paddlesboards; paintball guns [sports apparatus]; paintballs [ammunition for paintball guns]; paper party hats; party games / parlour games / parlor games / party novelties; paper party hats / party novelties; percussion caps [toys] / detonating caps [toys]; machines for physical exercises; pittas; play balloons; play tents; playhouses for children; playing balls; playing cards; plush toys; plush toys with attached comfort blanket; poles for pole vaulting; portable games and toys incorporating telecommunication functions; portable games with liquid crystal displays; protective caps for sports; protective films adapted for screens for portable games; protective paddings [parts of sports suits]; pumps specially adapted for use with balls for games; punching bags; puppets / marionettes; quoids; rackets / bats for games; rattles [playthings]; reels for fishing; remote-controlled toy vehicles; rhythmic gymnastics ribbons; ring games; rock climbing; rope for fishing; roller skates; roller skis; rollers for stationary exercise bicycles; rolls of unbleached toilettes; roulette wheels [toys]; scale model vehicles; scale models [toys]; scale models of vehicles; scale models of sporting suits; scales for hunting or fishing; scooters [toys]; scratch cards for playing lottery games; seal skins [coverings for skins]; shin guards [sports articles]; shuttlecocks; skateboards; skating boots with skates attached; skeleton sleds; ski bindings; ski poles; ski sticks for roller skis / ski poles; skiing equipment; slings; snow globes; snow globes / snowspheres; soap bubbles [toys]; sole coverings for skis; spinning tops [toys]; spring boards [sports articles]; starting blocks for sports; stationary exercise bicycles; strings for rackets; stuffed toys; surf skis; surfboard leashes; surfboards; swimming belts; swimming jackets; swimming kickboards; swimming pool air floats; swimming pools [play articles]; swimming webs / webbed gloves for swimming; swings; tables for table tennis; targets; teddy bears; tennis ball throwing apparatus; tennis nets; theatrical masks; toy air pistols; toy dough; toy figures; toy imitation cosmetics; toy mobiles; toy models; toy pistols; toy pot; toy robots; toy vehicles; toys for pets; toys; trading cards for games; trampolines; tricycles for infants [toys]; twirling batons; video game consoles; video game machines; waist trimmer exercise belts; water wings; waterskis; weight lifting belts [sports articles]; yoga swings.
4441362    14/02/2020
"ALKOR AND CO", LLC
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A LIMITED LIABILITY COMPANY

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Proposed to be Used
KOLKATA

Cl.3; Non-medicated cosmetics and toiletary preparations; non-medicated dentifrices; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; adhesives for affixing false hair; smoothing stones; grinding preparations / sharpening preparations; shaving stones [astringents]; almond oil; almond soap; amber [perfume]; starch glaze for laundry purposes; laundry starch / starch for laundry purposes; polishing rouge / jewellers' rouge; soap; soap for brightening textile; laundry blueing; badian essence; cosmetic preparations for baths; shaving soap; lipstick; cotton sticks for cosmetic purposes / cotton swabs for cosmetic purposes; beauty masks; bergamot oil; whiting; skin whitening creams / cream for whitening the skin; leather bleaching preparations; bleaching salts; bleaching soda; laundry bleach / laundry bleaching preparations; laundry glaze; scented wood; mouthwashes, not for medical purposes; nail polish / nail varnish; make-up preparations; hair lotions; carbides of metal [abrasives]; silicon carbide [abrasive]; essential oils of cedarwood; volcanic ash for cleaning; shoe cream; hair dyes / hair colorants; hair waving preparations / waving preparations for the hair; false eyelashes; cosmetic preparations for eyelashes; polishing preparations; shoe wax; polish for furniture and flooring; shining preparations [polish]; shoemakers' wax; cobbler's wax; mustache wax / moustache wax; wax for parquet floors; polishing wax; tailors' wax;
essential oils of lemon; eau de Cologne; colorants for toilet purposes; preservatives for leather [polishes] / leather preservatives [polishes]; corundum [abrasive]; cosmetics for animals; cosmetic kits; cosmetics; cotton wool for cosmetic purposes; cleaning chalk; stain removers; cosmetic pencils; polishing creams; cosmetic creams; washing soda, for cleaning; pastes for razor stubs; creams for leather / waxes for leather; detergents, other than for use in manufacturing operations and for medical and veterinary preparations; scouring solutions; degreasers, other than for use in manufacturing processes; make-up removing preparations; dentifrices; descaling preparations for household purposes; diamantine [abrasive]; antistatic preparations for household purposes; emery paper; lacquer-removing preparations; emery cloth; color-removing preparations / colour-removing preparations; varnish-removing preparations; Javelle water / potassium hypochloride; lavender water; scented water; toilet water; guaiacum bark for washing; emery; incense; depilatory preparations / depilatories; depilatory wax; laundry washing preparations / preparations for soaking laundry; ethereal essences; essential oils / ethereal oils; extracts of flowers [perfumes]; make-up; cleaning preparations; bases for flower perfumes; fumigation preparations [perfumes]; cake flavorings [essential oils] / cake flavourings [essential oils]; gaultheria oil; petroleum jelly for cosmetic purposes; geraniol; greases for cosmetic purposes; hydrogen peroxide for cosmetic purposes; heliotrope; oils for cosmetic purposes; jasmine oil; lavender oil; oils for cleaning purposes; oils for perfumes and scents; rose oil; oils for toilet purposes; ionone [perfumery]; lotions for cosmetic purposes; cleansing milk for toilet purposes; laundry preparations; toiletry preparations; windshield cleaning liquids / windshield cleaning liquids; smoothing preparations [starching]; mint essence [essential oil]; mint for perfumery; eyebrow cosmetics; musk [perfumery]; neutralizers for permanent waving; shampoos; perfumes; false nails; nail care preparations; wallpaper cleaning preparations; polishing paper; sandpaper / glass paper; perfumery; cosmetic preparations for skin care; soap for foot perspiration; polishing stones; pumice stone; pomades for cosmetic purposes; make-up powder; shaving preparations; deodorant soap; sachets for perfuming linen; safrol; cakes of toilet soap / cakes of soap; soda lye; eyebrow pencils; talcum powder, for toilet use; cosmetic dyes; turpentine for degreasing; oil of turpentine for degreasing; terpenes [essential oils]; abrasive cloth / sandcloth; glass cloth [abrasive cloth]; antiperspirants [toiletries]; antiperspirant soap; tripodina; polishing; abrasi [volatile alkali] / alkali [detergent]; alum stones [astringents]; almond milk for cosmetic purposes; rust removing preparations; sun-tanning preparations [cosmetics]; aromatics [essential oils]; flavorings for beverages [essential oils] / flavourings for beverages [essential oils]; color-brightening chemicals for household purposes [laundry] / colour-brightening chemicals for household purposes [laundry]; bath salts, not for medical purposes; beard dyes; cosmetic preparations for slimming preparations; adhesives for affixing false eyelashes; paint stripping preparations; deodorants for human beings or for animals; decorative transfers for cosmetic purposes; astringents for cosmetic purposes; bleaching preparations [decolorants] for cosmetic purposes; fabric softeners for laundry use; preparations for cleaning dentures; preparations for unblocking drain pipes; shampoos for pets [non-medicated grooming preparations]; tissues impregnated with cosmetic lotions; denture polishes; adhesives for cosmetic purposes; after-shave lotions; hair spray; mascara; potpourris [fragrances]; breath freshening sprays; dry-cleaning preparations; x removers [scouring preparations]; non-slipping wax for floors; non-slipping liquids for floors; canned pressurized air for cleaning and dusting purposes; dental bleaching gels; cloths impregnated with a detergent for cleaning; preparations to make the leaves of plants shiny; joss sticks; drying agents for dishwashing machines; air fragrant preparations; breath freshening strips; deodorants for pets; douching preparations for personal sanitary or deodorant purposes [toiletries]; aloe vera preparations for cosmetic purposes; massage gels, other than for medical purposes; lip glosses; balms, other than for medical purposes; dry shampoos; nail art stickers; sunscreen preparations; essential oils of citron; henna [cosmetic dye]; shoe polish stick cases; bath preparations, not for medical purposes; hair conditioners; hair straightening preparations; tissues impregnated with make-up removing preparations; collagen preparations for cosmetic purposes; teeth whitening strips; food flavourings [essential oils] / food flavourings [essential oils]; phytocosmetic preparations; cleansers for intimate personal hygiene purposes, non medicated; herbal extracts for cosmetic purposes; nail varnish removers / nail polish removers; floor wax; shampoos for animals [non-medicated grooming preparations]; eye-washes, not for medical purposes; paste for shaving; cleansers for personal sanitary use; chemical cleaning; pastes for household purposes; air fragrance reed diffusers; bleaching preparations [decolorants] for household purposes; massage candles for cosmetic purposes; cosmetics for children; breath freshening preparations for personal hygiene; baby wipes impregnated with cleaning preparations; basma [cosmetic dye]; gel eye patches for cosmetic purposes; nail glitter; micellar water; body paint for cosmetic purposes; liquid latex body paint for cosmetic purposes; toothpaste; cotton wool impregnated with make-up removing preparations; color run prevention laundry sheets / colour run prevention laundry sheets; antistatic dryer sheets / antistatic drier sheets.
medical purposes; bicarbonate of soda for pharmaceutical purposes; biocides; biological preparations for medical purposes; biological preparations for veterinary purposes; biological tissue cultures for medical purposes; biological tissue cultures for veterinary purposes; bismuth preparations for pharmaceutical purposes; bismuth subnitrate for pharmaceutical purposes; blood for medical purposes; blood plasma; bone cement for surgical and orthopaedic purposes; bone void fillers comprised of living tissues; boullions for bacteriological cultures / bacteriological culture mediums / media for bacteriological cultures; bracelets impregnated with insect repellent; breast-nursing pads; bromine for pharmaceutical purposes; bronchodilating preparations; butter pads; by-products of the processing of cereals for dietary or medical purposes; cachets for pharmaceutical purposes; cachou for pharmaceutical purposes; preparations for callosities; calomel (fungicide); camphor for medical purposes; camphor oil for medical purposes; cannabis for medical purposes / marijuana for medical purposes; capsules for medicines; capsules made of derminder-based polymers, for pharmaceuticals; carboneul / para-asite; casein dietary supplements; castor oil for medical purposes; cattle washes [insecticides]; caustic pencils; caustics for pharmaceutical purposes; cedar wood for use as an insect repellent; cellulose esters for pharmaceutical purposes; cellulose ethers for pharmaceutical purposes; cement for animal hooves; charcoal for pharmaceutical purposes; chemical conductors for electrocardiograph electrodes; chemical contraceptives; chemical preparations for medical purposes; chemical preparations for pharmaceutical purposes; chemical preparations for the diagnosis of pregnancy; chemical preparations for treating diseases affecting cereal plants; chemical preparations for treating diseases affecting vine plants; chemical preparations for treating mildeew; chemical preparations for treating phylloxera; chemical preparations for treating wheat blight / chemical preparations for treating wheat smut; chemical preparations for veterinary purposes; chemical reagents for medical or veterinary purposes; chemico-pharmaceutical preparations; chewing gum for medical purposes; chilblain preparations; chinoline for medical purposes; Chloroform; Cocaine; cod liver oil; collagen for medical purposes; colloid for pharmaceutical purposes; collyrium; compresses; condurango bark for medical purposes; contact lens cleaning preparations; solutions for contact lenses / solutions for use with contact lenses; contraceptive sponges; cosmetic preparations for medical purposes; cotton remnants for the feet; cotton for medical purposes; cotton swabs for medical purposes / cotton sticks for medical purposes; cream of tartar for pharmaceutical purposes; creosote for pharmaceutical purposes; croton bark; crystallized rock sugar for medical purposes; cultures of microorganisms for medical or veterinary use; curare; decocations for pharmaceutical purposes; dental abrasives; dental amalgams; dental amalgams of gold; dental cements; dental impression materials; dental lacquer; dental mastics; deodorants for clothing and textiles; deodorants, other than for human beings or for animals; Depuratives; preparations for destroying dry rot fungus; preparations for destroying mice; preparations for destroying noxious animals; detergents for medical purposes; diagnostic preparations for medical purposes; diagnostic preparations for veterinary purposes; diagnostic preparations for veterinary purposes; diagnostic preparations for veterinary purposes; diaper changing mats, disposable, for babies / nappy changing mats, disposable, for babies; diapers for incontinence; diapers for pets; diastase for medical purposes; dietary fibre / dietary fiber; dietary supplements for animals; dietary supplements with a cosmetic effect; dietetic beverages adapted for medical purposes; dietetic foods adapted for medical purposes; dietetic substances adapted for medical use; digestive for pharmaceutical purposes; Digitalin; dill oil for medical purposes; disinfectant soap; Disinfectants; disinfectants for chemical toilets; disinfectants for hygiene purposes; dog washes [insecticides]; douching preparations for medical purposes; dressings, medical; drugs for medical purposes; elixirs [pharmaceutical preparations]; enzyme dietary supplements; enzyme preparations for medical purposes; enzyme preparations for veterinary purposes; enzymes for medical purposes; enzymes for veterinary purposes; ergot for pharmaceutical purposes; esters for pharmaceutical purposes; extracts of hops for pharmaceutical purposes; eyepatches for medical purposes; preparations to facilitate teething; febrifuges; fennel for medical purposes; ferments for pharmaceutical purposes; first-aid boxes, filled; fish meal for pharmaceutical purposes; flour for pharmaceutical purposes / meal for pharmaceutical purposes; flowers of sulfur for pharmaceutical purposes; fly catching paper; fly destroying preparations; fly glue / fly catching adhesives; food for babies adapted for medical purposes; food for babies for medical purposes; food for babies for medical purposes / lyophilised food adapted for medical purposes / lyophilized food adapted for medical purposes; freeze-dried meat adapted for medical purposes; freeze-dried meat adapted for medical purposes / lyophilised meat adapted for medical purposes / lyophilized meat adapted for medical purposes; frostbite salve for pharmaceutical purposes; gutta percha for medical purposes; gum for medical purposes / meal for medical purposes / meal for pharmaceutical purposes; haematogen / hematogen; haemoglobin / hemoglobin; haemorrhoid preparations / hemorrhoid preparations; haemostatic vegetable powder / hemostatic vegetable powder; headache relief sticks; herbal extracts for medical purposes; herbal teas for medical purposes; herbicides / preparations for destroying noxious plants / weedkillers; homogenized food adapted for medical purposes / homogenised food adapted for medical purposes; hormones for medical purposes; Hydastine; Hydastinine; hydrated chloral for pharmaceutical purposes; hydrogen peroxide for medical purposes; Immunostimulants; infant formula; injectable dermal fillers; insect repellent incense; insect repellents; insecticidal animal shampoos; insecticidal veterinary washes; insecticides; iodides for pharmaceutical purposes; iodine for pharmaceutical purposes; iodine for veterinary purposes; iodides for pharmaceutical purposes; iodides for medicinal purposes; iodides for veterinary purposes; isotopes for medical purposes; Jalap; jujube; medicated; lactic acid for medical purposes; larvae exterminating preparations; laxatives; lead water / Goulard water; lecithin for medical purposes; leeches for medical purposes; lice treatment preparations [pediculicides]; lime-based pharmaceutical preparations; liniments; linseed dietary supplements / flaxseed dietary supplements; linseed meal for pharmaceutical purposes / flaxseed meal for pharmaceutical purposes; linseed oil dietary supplements / flaxseed oil dietary supplements; lint for medical purposes; liquorice for pharmaceutical purposes; lotions for pharmaceutical purposes; lotions for veterinary purposes; lupulin for pharmaceutical purposes; lupulin for veterinary purposes; magnesium for medical purposes; magnesium for veterinary purposes; malleable for pharmaceutical purposes; mallow for pharmaceutical purposes; malt for pharmaceutical purposes; milled milk beverages for medical purposes; mangrove bark for pharmaceutical purposes; massage candles for therapeutic purposes; massage gels for medical purposes; medical preparations for slimming purposes; medicated after-shave lotions; medicated animal feed; medicated dentifrices; medicated dry shampoos; medicated eye-washes; medicated hair lotions; medicated shampoos; medicated shampoos for pets;
medicated soap; medicated sweets / medicated candies; medicated toiletry preparations; medicated toothpaste; medicinal alcohol; medicinal drinks; medicinal hair growth preparations; medicinal herbs; medicinal infusions; medicinal mud / medicinal sediment [mud]; medicinal oils; medicinal roots; medicinal tea; medicine cases, portable, filled; medicines for alleviating constipation; medicines for dental purposes; medicines for human purposes; medicines for veterinary purposes; melissa water for pharmaceutical purposes; menthol; mercurial ointments; preparations of microorganisms for medical or veterinary use; milk ferments for pharmaceutical purposes; milk sugar for pharmaceutical purposes / lactose for pharmaceutical purposes; milking grease; mineral food supplements; mineral water salts; mineral waters for medical purposes; mint for pharmaceutical purposes; moleskin for medical purposes; mothproofing paper / mothproof paper; mothproofing preparations; moulding wax for dentists / molding wax for dentists; mouth washes for medical purposes; mud for baths; mustard for pharmaceutical purposes; mustard oil for medical purposes; mustard plasters / mustard poultices; myrobalan bark for pharmaceutical purposes; narcotics; nerviness; nicotine gum for use as an aid to stop smoking; nicotine patches for use as aids to stop smoking; nutritional preparations for therapeutic or medical purposes; nutritious substances for microorganisms; oil of turpentine for pharmaceutical purposes; ointments for pharmaceutical purposes; opiates; opium; opodeldoc; opotherapy preparations / organotherapy preparations; oxygen baths; oxygen cylinders, filled, for medical purposes; oxygen for medical purposes; pants, absorbent, for incontinence; panty liners [sanitary]; paper for mustard plasters / paper for mustard poultices; parasites; pastilles for pharmaceutical purposes / lozenges for pharmaceutical purposes; pearl powder for medical purposes; pectin for pharmaceutical purposes; pediculicidal shampoos; pepsins for pharmaceutical purposes; peptones for pharmaceutical purposes; Pesticides; petroleum jelly for medical purposes; pharmaceutical preparations for skin care; pharmaceutical preparations for treating dandruff; pharmaceutical preparations for treating sunburn; Pharmaceuticals; phenol for pharmaceutical purposes; phosphates for pharmaceutical purposes; phytotherapy preparations for medical purposes; plant extracts for pharmaceutical purposes; poisons; pollen dietary supplements; pomades for medical purposes; porcelain for dental prostheses; potassium salts for medical purposes; powder of cantharides; powder of gold for babies; pre-filled syringes; propolis for medical purposes; propolis for pharmaceutical purposes; protein dietary supplements; protein supplements for animals; purgatives / evacuants; pyrethrum powder; quassia for medical purposes; quebracho for medical purposes; quinine for medical purposes; quinquina for medical purposes / cinchona for medical purposes; radioactive substances for medical purposes; radiological contrast substances for medical purposes; radium for medical purposes; rat poison; reagent paper for medical purposes; reagent paper for veterinary purposes; preparations for reducing sexual activity; remedies for foot perspiration; remedies for perspiration; repellents for dogs; rhubarb roots for pharmaceutical purposes; royal jelly dietary supplements; royal jelly for pharmaceutical purposes; rubber for dental purposes; salts for medical purposes; salts for mineral water baths; sanitary pantyliners / menstruation knickers / sanitary knickers / sanitary pants; sanitary tampons / menstrual tampons; sanitary towels / sanitary napkins / sanitary pads; sarsaparilla for medical purposes; scapulars for surgical purposes; sea water for medicinal bathing; sedatives / tranquillizers; semen for artificial insemination; sero-therapeutic medicines; sera; personal sexual lubricants; sexual stimulant gels; siccatives [drying agents] for medical purposes; slimming pills; slug exterminating preparations; smelling salts; smoking herbs for medical purposes; sodium salts for medical purposes; sodium salts for dental purposes; sodium starch glycolate; solvents for dental purposes; starch [amylase] for medical purposes; starches for human and animal use; transplants [living tissues]; transplants for medical purposes; vaccines; vaginal washes for medical purposes; vermifuges / anthelmintics; vermin destroying preparations; vesicants; veterinary preparations; vitamin preparations; vitamin supplement patches; vulnerary ointments; wadding for medical purposes; wart paints; wheat germ dietary supplements; yeast dietary supplements; yeast for pharmaceutical purposes.

Cl.16: Paper and cardboard; printed matter; bookbinding material; photographs; stationery and office requisites, except furniture; adhesives for stationery or household purposes; drawing materials and materials for artists; paintbrushes; instructional and teaching materials; plastic sheets, films and bags for wrapping and packaging; printers’ type, printing blocks; absorbent sheets of paper or plastic for foodstuff packaging; address plates for addressing machines; address stamps; addressing machines; adhesive bands for stationery or household purposes; adhesive tape dispensers [office requisites]; adhesive tapes for stationery or household purposes; adhesives [glues] for stationery or household purposes; advertisement boards of paper or cardboard; albums / scrapbooks; almanacs; animation cells; announcement cards [stationery]; aquarelles / watercolours [paintings]; architects’ models; arithmetical tables / calculating tables; artists’ watercolour saucers / artists’ watercolor saucers; aties; baggage claim check tags of paper; banners of paper; barcode ribbons; bibs of paper; bibs, sleeved, of paper; binding strips [bookbinding]; blackboards; blotters; blueprints / plans; bookbinding apparatus and machines [office equipment]; bookbinding material; bookends; booklets; bookmarks / bookmarkers; books; bottle envelopes of paper or cardboard; bottle wrappers of paper or cardboard; boxes of paper or cardboard; boxes for books; boxes for medical purposes; breakfast cereals; calendar cards; calendar tubes; calendar cards; cardboard tubes; cards / charts; cases for stamps [seals]; catalogues; chalk for lithography; chalk holders; charcoal pencils; chart pointers, non-electronic; chromatographs [chromos] / chromos; cigar bands; clipboards; clips for name badge holders [office requisites]; clips for offices / staples for offices; cloth for bookbinding / bookbinding cloth; coasters of paper; comic books; compasses for drawing; composite frames [printing]; composing sticks; conical paper bags; copying paper [stationery]; cords for bookbinding / bookbinding cords; correcting fluids [office requisites]; correcting ink [heliography]; correcting tapes [office requisites]; covers [stationery] / wrappers [stationery]; cream containers of paper; credit card imprints, non-
electric; dental tray covers of paper or cardboard; desktop cabinets for stationery [office requisites]; diagrams; document files [stationery]; document holders [stationery]; document laminators for office use; drawer liners of paper, perfumed or not; drawing boards; drawing instruments; drawing materials; drawing pads; drawing pens; drawing pins / thumbtacks; drawing rulers; drawing sets; duplicators; elastic bands for offices; electrophotograph paper; electrotypes; embroidery designs [patterns]; engraving plates; engravings; envelope sealing machines for offices; envelopes [stationery]; erasing products; erasing shields; etching needles; etchings; fabrics for bookbinding; face towels of paper; figurines of papier mâché / statuettes of papier mâché; files [office requisites]; filter paper; filtering materials of paper; finger-stalls [office requisites]; flags of paper; flower-pot covers of paper / covers of paper for flower pots; flywheels; folders for papers / jackets for papers; forms, printed; fountain pens; franking machines for office use / postage meters for office use; French curves; galley racks [printing]; garbage bags of paper or of plastics; geographical maps; gilt for stationery purposes; glue for stationery or household purposes; pastes for stationery or household purposes; glutin [glue] for stationery or household purposes; graining combs; graphic prints; graphic representations; graphic reproductions; greeting cards; gummed cloth for stationery purposes; gummed tape [stationery]; gums [adhesives] for stationery or household purposes; hand labelling appliances; hand rests for painters; handkerchiefs of paper; handwriting specimens for copying; hat boxes of cardboard; hectographs; histological sections for teaching purposes; holders for cheque books / holders for checkbooks; holders for stamps [seals]; house painters' rollers; humidity control sheets of paper or plastic for foodstuff packaging; index cards [stationery]; indexes; Indian inks; ink sticks; ink stones [ink reservoirs]; ink; inking pads; inking ribbons; inking sheets for document reproducing machines; inking sheets for duplicators; inkstands; inkwells; isinglass for stationery or household purposes; labels of paper or cardboard; ledgers [books]; letter trays; lithographic stones; lithographic works of art; lithographs; loose-leaf binders / ring binders; magazines [periodicals]; manifolds [stationery]; manuals [hardbacks] / handbooks [manuals]; marking chalk; marking pens [stationery]; mats for beer glasses; mimeograph apparatus and machines; modelling clay; moulding materials; modelling paste; modelling wax, not for dental purposes; moisturisers [office requisites]; moisturisers for humidifying purposes [office requisites]; money clips; moulds for artists [artists' materials]; apparatus for modelling with paper; musical greeting cards; name badge holders [office requisites]; name badges [office requisites]; newsletters; newspapers; nips; nibs of gold; note books; numbering apparatus; numbers [type]; obliterating stamps; office perforators; office requisites, except furniture; oleographs; packaging material made of starches; packing [cushioning, stuffing] materials of paper or cardboard; padding materials of paper or cardboard / stuffing of paper or cardboard; pads [stationery]; page holders; paint boxes for use in schools; paint trays; paintbrushes; painters' brushes; painters' easels; paintings [pictures], framed or unframed; palettes for painters; pantographs; paper [office]; papers for printing apparatus for medical instruments; paper bows, other than haberdashery or hair decorations; paper clasp; paper coffee filters; paper creasers [office requisites]; paper cutters [office requisites]; paper for medical examination tables; paper for radiograms; paper for recording machines; paper knives [letter openers]; paper ribbons, other than haberdashery or hair decorations; paper sheets [stationery]; paper shredders for office use; paper tapes and cards for the recordal of computer programmes; paper wipes for cleaning; paper; paper-clips; papers for painting and calligraphy; paperweights; papier mâché; parchment paper; passport holders; pastels [crayons]; pen cases / boxes for pens; pen clips; pen wipers; pencil holders; pencil lead holders; pencil leads; pencil sharpeners, electric or non-electric; pencil sharpening machines, electric or non-electric; pencils; penholders; pens [office requisites]; perforated cards for Jacquard looms; periodicals; photo-engravings; photograph stands; photographs [printed]; pictures; placards of paper or cardboard; place mats of paper; plastic bags for pet waste disposal; plastic bubble packs for wrapping or packaging; plastic cling film, extensible, for palletization; plastic film for wrapping; plastics for modelling; polymer modelling clay; portraits; postage stamps; postcards; posters; printed coupons; printed matter; printed publications; printed sheet music; printed timetables; printers' blankets, not of textile; printers' reglets; printing blocks; printing sets, portable [office requisites]; printing type; prints [engravings]; prospectuses; punches [office requisites]; retractable reels for name badge holders [office requisites]; rulers; rulers for paper; rollers for paper / typewriter ribbons; rubber bands / rubber bands for office uses; sealing compounds for stationery purposes; sealing machines for offices; sealing stamps; sealing waxes; sealing wax; seals [seals]; self-adhesive tapes for stationery or household purposes; sewing patterns; sheets of reclaimed cellulose for wrapping; shields [paper seals]; signboards of paper or cardboard; silver paper; slate pencils; song books; spoons for inking ribbons; spray chalk; square rulers for drawing; squares for drawing; stamp pads; stamp stands; stamps [seals]; stands for pens and pencils; stapling presses [office requisites]; starch paste [adhesive] for stationery or household purposes; stationery; stationery [tailor's chalk]; steel letters; steel pens; stencil cases; stencil plates; stencils; stationery [office]; stationery; stickers [stationery]; T-squares for drawing; table linen of paper; table napkins of paper; table runners of paper; tablecloths of paper; tablatures of paper; tags for index cards; tailors' chalk; teaching materials [except apparatus]; terrestrial globes; tickets; tissues of paper for removing make-up; toilet paper / hygienic paper; towels of paper; tracing cloth; tracing needles for drawing purposes; tracing paper; tracing patterns; trading cards, other than for games; transfers [decalcomanias] / decalcomanias; transparency materials [stationery]; trays for sorting and counting money; type [numerals and letters] / letters [type]; typewriter keys; typewriter ribbons; typewriters, electric or non-electric; vignetting apparatus; viscose sheets for wrapping; washi; waxed paper; wood pulp board [stationery]; wood pulp paper; wrapping paper / packing paper; wristbands for the retention of writing instruments; writing board erasers; writing brushes; writing cases [sets]; writing cases [stationery]; writing chalk; writing instruments; writing materials; writing or drawing books; writing paper; writing slates.

Cl.21; Household or kitchen utensils and containers; cookware and tableware, except forks, knives and spoons; combs and sponges; brushes, except paintbrushes; brush-making materials; articles for cleaning purposes; unworked or semi-worked glass, except building glass; glassware, porcelain and earthenware; abrasive pads for kitchen purposes; abrasive sponges for scrubbing the skin; aerosol dispensers, not for medical purging the skin: bristles [brushware]; animal dressing; grooming gloves; aquarium hoods; aromatic oils diffusers, other than Reed diffusers; electric and non-electric; electric devices for attracting and killing insects; autoclaves, non-electric, for cooking / pressure cookers, non-electric; baby baths, portable; baking mats; basins [receptacles]; baskets for household purposes; basting brushes; basting spoons [cooking utensils]; beaters, non-electric; beer mugs; beverage urns, non-electric; bird baths; birdcages; blenders, non-electric, for household purposes; boot jars; boot trees; bottle openers, electric and non-electric; bottles; bowls [basins] / basins [bowls]; boxes for dispensing paper towels; boxes for sweets / candy boxes; boxes of glass; bread baskets for
household purposes; bread bins; bread boards; broom handles; brooms; material for brush-making; brushes for cleaning tanks and containers; brushes for footwear; brushes; electric brushes, except parts of machines; buckets / pails; buckets made of woven fabrics; bulb basters; busts of porcelain, ceramic, earthenware, terra-cotta or glass; butter dishes; butter-dish covers; buttonhooks; cabarets [trays]; cages for household pets; cake decorating tips and tubes; cake moulds / cake molds; candelabra [candlesticks] / candlesticks; candle drip rings / bobeches; candle extinguishers; candle jars [holders]; candle warmers, electric and non-electric; car washing mitts; carpet beaters [hand instruments]; carpet sweepers; cauldrons; ceramics for household purposes; chamber pots; chamois leather for cleaning / buckskin for cleaning / skins of chamois for cleaning; cheese-dish covers; china ornaments; chopsticks; cinder sifters [household utensils]; cleaning instruments, hand-operated; cleaning trow; closures for pot lids; cloth for washing floors; clothes-pegs / clothes-pins; clothing stretchers / stretchers for clothing; cloths for cleaning / rags for cleaning; coasters, not of paper or textile; cocktail shakers; cocktail stirrers; coffee filters, non-electric; coffee grinders, hand-operated; coffee percolators, non-electric; coffee services [tableware]; coffeepots, non-electric; coin banks; cold packs for chilling food and beverages; comb cases; combs for animals; combs; electric combs; confectioners' decorating bags [pastry bags]; containers for household or kitchen use; cookery moulds / cookery molds; cookie [biscuit] cutters; cookie jars; cooking mesh bags, other than for microwaves; cooking pot sets; cooking pots; cooking skewers of metal / cooking pins of metal; cooking utensils, non-electric; corkscrews, electric and non-electric; cosmetic spatulas; cosmetic utensils; cotton waste for cleaning; couscous cooking pots, non-electric; cruets set for oil and vinegar; cruet; crumb trays; crushers for kitchen use, non-electric; crystal [glassware]; cups; cups of paper or plastic; currycombs; cutting boards for the kitchen; decanter tags; decanters; decorative glass spheres; deep fryers, non-electric; demi-johns / carboys; deodorizing apparatus for personal use / deodorising apparatus for personal use; diaper disposal pails / nappy disposal bins; dish covers / covers for dishes; dishtowels, not of paper; dishcloths dishes; dishwashing brushes; disposable aluminium foil containers for household purposes / disposable aluminium foils for household purposes; disposable table plates; drinking bottles for sports; drinking glasses; drinking horns; drinking troughs; drinking vessels; drinking pans; droppers for cosmetic use, non-electric; drop cloth / drop cloths; dustbins / garbage cans / dustbins; dry food; earthenware / crockery; earthenware saucepans; egg cups; egg poachers; egg separators, non-electric; for household purposes; egg yolk separators; enameled glass, not for building; epergnes; eyebrow brushes; eyelash brushes; feather-dusters; feeding troughs; fibreglass thread, other than for textile use / fiberglass thread, other than for textile use; fibreglass, other than for insulation or textile use / fiberglass, other than for insulation or textile use; figurines of porcelain, ceramic, earthenware, terra-cotta or glass / statuettes of porcelain, ceramic, earthenware, terra-cotta or glass; flats; flat-iron stands; floss for dental purposes; food steamers, non-electric; funnels; furniture dusters; fused silica [semi-worked product], other than for building; gardening gloves; garlic presses [kitchen utensils]; glass bulbs [receptacles] / glass vials [receptacles]; glass flasks [containers]; glass for vehicle windows [semi-finished product]; glass incorporating fine electrical conductors; glass jars [carboys]; glass stoppers; glass wool, other than for insulation; glass, unworked or semi-worked, except building glass; glasses [receptacles]; glove stretchers; gloves for household purposes; glue-pots; graters for kitchen use; grill supports / gridiron supports; grills [cooking utensils] / griddles [cooking utensils]; hair for brushes; heads for electric toothbrushes; heat-insulated containers; heat-insulated containers for beverages; heaters for feeding bottles, non-electric; hip flasks; holders for flowers and plants [flower arranging]; horse brushes; horsehair for brush-making; hot pots, not electrically heated; ice buckets / coolers [ice coolers]; ice pails / ice pails; ice cream scoops; ice cube moulds / ice cube molds; ice tongs; indoor aquaria / tanks [indoor aquaria]; indoor terrariums [plant cultivation]; indoor terrariums [vivariums]; inflatable bath tubs for babies; insect traps; insulating flasks / vacuum bottles; ironing board covers, shaped; ironing boards; isothermic bags; jugs / pitchers; kettles, non-electric; kitchen containers; kitchen grinders, non-electric; kitchen utensils; knife rests for the table; ladies for serving wine; lamp-glass brushes; large-toothed combs for the hair; lazy susans; lint removers, electric or non-electric; letter boxes; letter holders; letter trimmers; lunch boxes: majolica; mangle-boards; manhole covers; manger / mangers for animals; menu card holders; mess-tins; mill for household purposes, hand-operated; mixing spoons / molds [kitchen utensils]; mop wringer buckets; mop wringers; mops; mortars for kitchen use; mosaics of glass, not for building; moulds [kitchen utensils] / molds [kitchen utensils]; mouse traps; mugs; nail brushes; napkin rings; nest eggs, artificial; noodle machines, hand-operated; nozzles for watering cans / roses for watering cans; nozzles for watering hose; nutcrackers; opal glass; opaline glass; oven mitts / barbecue mitts / kitchen mitts; painted glassware; paper plates; pasta makers, hand-operated; pastry cutters; pepper mills, hand-operated; pepper pots; perfume burners; perfume vaporizers / perfume sprayers; pestles for kitchen use; pet feeding bowls; pet feeding bowls, automatic; fitted picnic baskets, including dishes; pie servers / tart scoops; pig bristles for brush-making; piggy banks; place mats, not of paper or textile; plate glass [raw material]; plates for diffusing aromatic oil; plates to prevent milk boiling over; plug-in diffusers for mosquito repellents; plunger for clearing blocked drains; polishing apparatus and machines, for household purposes, non-electric; polishing cloths; polishing gloves; polishing leather; polishing materials for making shiny, except preparations, paper and stone; porcelain ware; portable cool boxes, non-electric / portable coolers, non-electric; pot lids; potholders; pots; pottery; poultry rings; pouring spouts; powder compacts, empty; powder puffs; powdered glass for decoration; rat traps; refrigerating bottles; reusable ice cubes; reusable silicone food covers; rings for birds; roller tubes for peeling garlic; stands for porcelain, ceramic, earthenware, terra-cotta or glass; steel wool for cleaning; stands / sows for household purposes; straws for drinking / drinking straws; sugar bowls; sugar tongs; syringes for watering flowers and plants / sprinklers for watering flowers and plants; table napkin holders; table plates; tablemats, not of paper or textile; tableware, other than knives, forks and spoons; tajines, non-electric / tagines, non-electric; tankards; tar-brushes, long handled; tea bag rests; tea caddies; tea cosies; tea infusers / tea balls; tea
services [tableware]: tea strainers; teapots; thermally insulated containers for food; tie presses; toilet brushes; toilet cases / fitted vanity cases; toilet paper dispensers; toilet paper holders; toilet sponges; toilet utensils; toothbrushes; toothbrushes, electric; toothpaste tube squeezer; toothpick holders; toothpicks; tortilla presses, non-electric [kitchen utensils]; towel rails and rings / rails and rings for towels; trays for household purposes; trays of paper, for household purposes; trivets [table utensils]; trouser presses; utensils for household purposes; vases; vegetable dishes; vessels of metal for making ices and iced drinks; vitreous silica fibres, other than for textile use / vitreous silica fibers, other than for textile use; waffle irons, non-electric; washing boards; washubs; waste paper baskets; water apparatus for cleaning teeth and gums; watering cans; watering devices / sprinkling devices; apparatus for water-pollishing, non-electric; wax-polishing appliances, non-electric, for shoes; whiskers, non-electric, for household purposes; window-boxes; wine aerators; wine pourers; wine-tasting pipettes / wine tasting siphons; wool waste for cleaning; works of art of porcelain, ceramic, earthenware, terra-cotta or glass.

Cl.25; Clothing, footwear, headwear; adhesive bras / adhesive brassieres; albs; ankle boots; aprons [clothing]; ascots; babies’ pants [underwear]; bandanas [neckerchiefs]; bath robes; bath sandals; bath slippers; bathing caps; bathing suits / swimsuits; bathing trunks / bathing shorts; bell-bottoms; belts [clothing]; bibs, sleeved, not of paper; boas [necklets]; bodices [lingerie]; boot uppers; boots for sports; boots; boxer shorts; braces for clothing [suspenders] / suspenders; Brassieres; breeches for wear; Camisoles; cap peaks; caps being headwear; chabulas; clothing containing slimming substances; clothing for gymnastics; clothing incorporating LEDs; clothing of imitations of leather; clothing of leather; clothing; coats; collars [clothing]; combinations [clothing]; corselets; corsets [underclothing]; cuffs / wristbands [clothing]; cyclists’ clothing; detachable collars; dress shields; dresses; dressing gowns; ear muffs [clothing]; embroidered clothing; esparto shoes or sandals; fingerless gloves; fishing vests; fittings of metal for footwear; football shoes / football boots; footmuffs, not electrically heated; footwear uppers; footwear; fur pourers; wine-tasting pipettes / wine tasting siphons; wool waste for cleaning; works of art of porcelain, ceramic, and gums; watering cans; watering devices / sprinkling devices; apparatus for wax-polishing, non-electric; wax-polishing textile use; waffle irons, non-electric; washing boards; washtubs; waste paper baskets; water apparatus for cleaning teeth and gums; watering cans; watering devices / sprinkling devices; apparatus for water-pollishing, non-electric; wax-polishing appliances, non-electric, for shoes; whiskers, non-electric, for household purposes; window-boxes; wine aerators; wine pourers; wine-tasting pipettes / wine tasting siphons; wool waste for cleaning; works of art of porcelain, ceramic, earthenware, terra-cotta or glass.

Cl.28; Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees; amusement machines, automatic and coin-operated; arcade video game machines; archery implements; artificial fishing bait; artificial snow for Christmas trees; ascenders [mountaineering equipment]; baby gums; backgammon games; bags especially designed for skins and surfboards; ball pitching machines; balls for games; bar-balls; baseball gloves; batting gloves [accessories for games]; bells for Christmas trees; billiard balls; billiard cue tips; billiard cues; billiard markers; billiard table cushions; billiard tables; bingo cards; bite indicators [fishing tackle]; bite sensors [fishing tackle]; bladders of balls for games; board games; bob-sleighs; body-building apparatus / body rehabilitation apparatus / body-training apparatus; bodyboards; boomersangs; bowing apparatus and machinery; bows for archery; boxing gloves; building blocks [toys]; building games; butterfly nets; camouflage screens [sports articles]; candle holders for Christmas trees; canoes [toys]; canoes; chess games; chess sets; chest masks; chest protectors; chips for gambling; Christmas crackers [party novelties]; Christmas tree stands; Christmas trees of synthetic material; clay pigeons; clay pigeons; dolls’ clothes; dolls’ feeding bottles; dolls’ houses; dolls’ rooms; dominoes; draughtboards / checkerboards; draughts [games] / checkers [games]; drones [toys]; dumb-bells; edges of skis; elbow guards [sports articles]; electronic targets; fairground ride apparatus; fencing gauntlets / fencing gloves; fencing masks; fencing weapons; fish hooks; fishing lines; fishing tackle; flippers for diving; flippers for swimming; floats for fishing; flying discs [toys]; football tables; apparatus for games; games; gaming machines for gambling; gloves for games; golf bags; golf bag trolleys / golf bag carts; golf bags, with or without wheels; golf clubs; golf gloves; gut for fishing; gut for racquets; appliances for gymnastics; gyroscope and flight stabilizers for model aircraft; hand-held consoles for playing video games; hang gliders; harness for sailboards; harpoon guns [sports articles]; hockey sticks; horseshoe games; hunting game calls; ice skates; in-line roller skates; inflatable games for swimming pools; jigsaw puzzles; joystick for video games; kaleidoscopes; kite reels; kite; knee guards [sports articles]; rhinestones; mah-jong; marble for games; masks [playthings]; masses for sailboards; matryoshka dolls; men’s athletic supporters [sports articles]; needles for pumping inflating balls for games; nets for sports; novelty toys for parties; novelty toys for playing jokes; ornaments for Christmas trees, except lights, candles and confectionery; pachinkos; paddleboards; paintball guns [sports apparatus]; paintballs [ammunition for paintball guns] [sports apparatus]; paper party hats; paragliders; parlour games / parlor games; party poppers [party novelties]; percussion caps [toys] / detonating caps [toys]; machines for physical exercises; piñatas; play balloons; play tents; playhouses for children; playing cards; playing balls; playing cards; platoons; punch toys; toys with attached comfort blanket; poles for pole vaulting; portable games and toys incorporating telecommunication functions; portable games with liquid crystal
displays; protective cups for sports; protective films adapted for screens for portable games; protective paddings [parts of sports suits]; pumps specially adapted for use with balls for games; punching bags; puppets / marionettes; quoits; rackets / bats for games; rattles [playthings]; reels for fishing; remote-controlled toy vehicles; rhythmic gymnastics ribbons; ring games; rocking horses; rods for fishing; roller skates; roller skis; rollers for stationary exercise bicycles; rosin used by athletes; roulette wheels; sailboards; scale model kits [toys]; scale model vehicles; scent lures for hunting or fishing; scooters [toys]; scratch cards for playing lottery games; seal skins [coverings for skis]; shin guards [sports articles]; shuttlecocks; skateboards; skating boots with skates attached; skeleton sleds; ski bindings; ski sticks / ski poles; ski sticks for roller skis / ski poles for roller skis; skis; skittles; skittles [games] / ninepins; sleds [sports articles]; slides [playthings]; sling shots [sports articles]; slot machines [gaming machines]; snow globes; snowboards; snowshoes; soap bubbles [toys]; sole coverings for skis; spinning tops [toys]; spring boards [sports articles]; starting blocks for sports; stationary exercise bicycles; strings for rackets; stuffed toys; surf skis; surfboard leashes; surfboards; swimming belts; swimming jackets; swimming kickboards; swimming pool air floats; swimming pools [play articles]; swimming webs / webbed gloves for swimming; swings; tables for table tennis; targets; teddy bears; tennis ball throwing apparatus; tennis nets; theatrical masks; toy air pistols; toy dough; toy figures; toy imitation cosmetics; toy mobiles; toy models; toy pistols; toy putty; toy robots; toy vehicles; toys for pets; toys; trading cards for games; trampolines; tricycles for infants [toys]; twirling batons; video game consoles; video game machines; waist trimmer exercise belts; water wings; waterskis; weight lifting belts [sports articles]; yoga swings.

Cl.32; Beers; non-alcoholic beverages; mineral and aerated waters; fruit juices and fruit juices; syrups and other non-alcoholic preparations for making beverages; aloe vera drinks, non-alcoholic; aperitifs, non-alcoholic; barley wine [beer]; beer; beer wort; beer-based cocktails; carbonated water / aerated water; preparations for making carbonated water / preparations for making aerated water; cider, non-alcoholic; cocktails, non-alcoholic; energy drinks; extracts of hops for making beer; fruit juices / fruit juice; fruit nectars, non-alcoholic; ginger beer / ginger ale; grape must, unfermented; isotonic beverages; kvass; lemonades; lithia water; malt beer; malt wort; mineral water [beverages]; must; non-alcoholic beverages; non-alcoholic beverages flavoured with coffee / non-alcoholic beverages flavored with coffee; non-alcoholic beverages flavoured with tea / non-alcoholic beverages flavored with tea; non-alcoholic dried fruit beverages; non-alcoholic essences for making beverages; non-alcoholic fruit extracts; non-alcoholic fruit juice beverages; non-alcoholic honey-based beverages; non-alcoholic preparations for making beverages; orgeat; pastilles for effervescing beverages; powders for effervescing beverages; protein-enriched sports beverages; rice-based beverages, other than milk substitutes; sarsaparilla [non-alcoholic beverage]; seltzer water; shandy; sherbets [beverages] / sorbets [beverages]; smoothies; soda water; soft drinks; soya-based beverages, other than milk substitutes; syrups for beverages; syrups for lemonade; table waters; tomato juice [beverage]; vegetable juices [beverages]; waters [beverages]; whey beverages.
W3LL PEOPLE

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Proposed to be Used

DELHI

Cl.3; Cosmetics; cosmetics, skin care and personal care products, namely, eye pencils, eyeliners, eye shadows, blush, foundation, lip gloss, lipstick, lip balm, lip pencils, lip liner, bronzers, highlighters, illuminizers, mascaras, nail polish, emery boards, face and body glitter, face and body lotions, face and body creams, BB cream, setting powder, face powder, facial moisturizers, tinted moisturizers, astringents, concealers, soaps, chemical peels; essential oils; hair lotions; make-up kits comprised primarily of lipstick, lip gloss, nail polish, blush, eyeliner, eye shadow primer, face make-up primer, false eyelashes and also containing make-up brushes and eyebrow stencils.

Cl.8; Eyelash curlers; tweezers; manicure implements, namely, nail files, orange sticks, nail clippers, cuticle pushers, nail and cuticle scissors; manicure sets; pedicure sets.

Cl.21; Cosmetic brushes; applicator sticks for applying make-up.

Cl.35; Retail store services and on-line retail store services featuring cosmetics, skin care products, personal care products and beauty products, manicure implements, manicure sets, pedicure sets, eyelash curlers, tweezers, cosmetic brushes, applicator sticks for applying make-up.
DELTA COMPRESIÓN S.R.L.
Benito Lynch 500 / PC: 1648 Tigre – Buenos Aires Province – Argentina
A company organized and existing under the laws of Argentina

Address for service in India/Autors address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since : 23/04/2003

To be associated with:
1473679

DELHI

Cl.7; Gas compressors, fuel conversion apparatus; fuel feed apparatus for engines, fuel tanks.
Cl.9; Petrol gauges; apparatus for filling stations; fuel dispensing and regulating apparatus.
4473294  16/03/2020

TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED
Plot No 1, Bidadi Industrial Area, Bidadi, Ramnagara District, Karnataka- 562109
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

CHENNAI

Cl.12; Vehicles; apparatus for locomotion by land, air or water.

Cl.35; Promoting the sale of goods and services in the automotive industry; Promoting the sale of goods and services in the automotive industry by dissemination of promotional materials and product information through an online global computer network, through the distribution of printed material, audio and video recordings, television and radio recordings, and promotional contests; import and export agency; organizing and conducting of product presentations on communication media, for retail purposes; on-line advertising on a computer network; advertising by mail order in the nature of direct mail advertising services; online services, namely, providing data and information regarding vehicle fleet management and tracking and monitoring of vehicles for commercial purposes and driver personnel management; advertising; business Management; business administration; office functions.

Cl.37; Repair; servicing, maintaining and installation services.
ARVIND LIFESTYLE BRANDS LIMITED
8th Floor, Du Parc Trinity, No.17, M.G. Road, Bangalore -560001 and Registered office at Naroda Road, Ahmedabad - 380025.
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI

Cl.18; Leather and imitations of leather; animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.

Cl.25; Clothing, footwear, headgear.

Cl.35; Retail stores; retail sales services provided by means of a global computer network; showroom services, ordering and on-line retail, wholesale, dealership distributorship services and agency; advertising, promotional and information services relating to the retailing, wholesaling and delivery of goods, publication of advertising material on-line; all related to clothing, footwear, headgear, advertising; marketing; business management; business administration; office functions.
Trade Marks Journal No: 1957, 20/07/2020, Class 99

Priority claimed from 23/12/2019; Application No.: 2019-164375; Japan
4479323 20/03/2020

NEC CORPORATION
7-1, SHIBA 5-CHOME, MINATO-KU, TOKYO, JAPAN
a corporation existing under the laws of Japan

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
4479322

CHENNAI

Cl.9; Computer hardware and software for use in biometric identification and authentication; computer hardware and software for use in biometric identification and authentication, and in fingerprint, iris, voice, voiceprint, face, vein, palm print and otoacoustic recognition and verification; biometric recognition system software for identification and authentication; biometric matching software; downloadable computer programs software for use in biometric matching, indexing, identification and authentication; downloadable smart phones, tablet PCs, handheld computers applications software for use in biometric matching, indexing, identification and authentication; recorded computer software for use in biometric matching, indexing, identification and authentication; recorded computer operating programs; computer software for use in biometric matching, indexing, identification and authentication; biometric recognition system comprising biometric identification apparatus; biometric identification apparatus; biometric access control systems comprising biometric identification apparatus; computer software for use in biometric access control systems; electronic security gates, namely, electronic access control systems for interlocking doors; computer software for use in multimodal biometric identification and authentication; computer programs for biometric identification and authentication using video cameras; computer programs for video security; identification verification services, namely, authenticating of personal characteristic data for identifying persons; computer software for the collection, secure sharing and storage of identity data; computer software for the identity verification and proofing; data bases and software used by biometric apparatus for identifying persons; downloadable databases in the field of biometric data for identifying persons; computer software for identifying persons with biometric data; computer software used to process payments using biometric data; computer software for processing electronic payment; authentication software for authenticating the identity of persons; computer software for use in connection with the electronic storage, transmission, presentation, verification, authentication, and redemption of coupons, rebates, discounts, incentives, and special offers; computer software for providing travel information, namely, tour guides and tourism recommendations.

Cl.42; Computer software design for others; computer software and database development; computer programming for others; computer software consultation; configuration, installation, fault diagnosis, repair, upgrading and maintenance of computer software; consultancy in the field of information technology; providing on-line non-downloadable software for use in biometric identification and authentication; providing on-line non-downloadable software for use in biometric identification and authentication, and in fingerprint, iris, voice, voiceprint, face, vein, palm print and otoacoustic recognition and verification; providing on-line non-downloadable software for use in biometric access control systems; providing on-line information in the fields of biometric authentication; providing on-line non-downloadable computer programs for biometric identification and authentication using video cameras; providing on-line non-downloadable software for use in biometric access control systems; providing on-line non-downloadable computer programs for video security; providing on-line non-downloadable software for use in identification verification services, namely, authenticating of personal characteristic data for identifying persons; providing on-line non-downloadable software for use in identifying persons with biometric data; providing on-line non-downloadable software used to process payments using biometric data; providing on-line non-downloadable software for use in processing electronic payment; providing on-line non-downloadable software for use in authenticating the identity of persons; providing on-line non-downloadable software for use in connection with the electronic storage, transmission, presentation, verification, authentication, and redemption of...
coupons, rebates, discounts, incentives, and special offers; providing on-line non-downloadable software for use in providing travel information, namely, tour guides and tourism recommendations; Cloud computing.
447390  20/03/2020
KEUS AUTOMATION PRIVATE LIMITED
#8-2-309/3/A, 4th Floor, Central Square, Road No.14, Banjara Hills, Hyderabad – 500034, Telangana, India
Private Limited Company
Address for service in India/Attorney address:
SHOBANA KOMAL
Old no. 83A, New no. 20A, Luz Avenue, 5th Street, Mylapore, Chennai - 600 004, Tamil Nadu, India
Proposed to be Used
CHENNAI
Cl.11; Lighting installations and apparatus; Lighting fittings and fixtures; Lighting units; Electric lighting apparatus; Sockets for electrical lights; LED lighting systems; Computer-controlled lighting apparatus.
Cl.35; Advertising, Business administration and business management activities, Export and import, On-line marketing, Showrooms for display of lighting products; Wholesale distribution, Online sale, Retail services in connection with sale of electronic access control apparatus and installations, electrical and electronic goods, electric or electronic control modules, lighting systems, lighting fittings and fixtures, lighting installations and apparatus
Cl.37; Installation, maintenance, repair of lighting apparatus, electrical and electronic goods, electronic access control apparatus and installations, electric or electronic control modules; Replacement of lights; Advisory and information services relating to installation, maintenance and repair of lighting apparatus, electrical and electronic products
KEUS AUTOMATION PRIVATE LIMITED
#8-2-309/3/A, 4th Floor, Central Square, Road No.14, Banjara Hills, Hyderabad – 500034, Telangana, India
Private Limited Company

Address for service in India/Attorney address:
SHOBANA KOMAL
Old no. 83A, New no. 20A, Luz Avenue, 5th Street, Mylapore, Chennai - 600 004, Tamil Nadu, India

Proposed to be Used

CHENNAI

Cl.11; Lighting installations and apparatus; Lighting fittings and fixtures; Lighting units; Electric lighting apparatus; Sockets for electrical lights; LED lighting systems; Computer-controlled lighting apparatus, all other kind of lighting products

Cl.35; Advertising, Business administration and business management activities, Export and import, On-line marketing, Showrooms for display of lighting products; Wholesale distribution, Online sale, Retail services in connection with sale of electronic access control apparatus and installations, electrical and electronic goods, electric or electronic control modules, lighting systems, lighting fittings and fixtures, lighting installations and apparatus

Cl.37; Installation, maintenance, repair of lighting apparatus, electrical and electronic goods, electronic access control apparatus and installations, electric or electronic control modules; Replacement of lights; Advisory and information services relating to installation, maintenance and repair of lighting apparatus, electrical and electronic products
BlooomGX

4479441 20/03/2020
BLOOOM INTERNATIONAL, AG
Industriestrasse 9, 6300 Zug, Canton of Zug, Switzerland
A company incorporated in Switzerland

Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SCNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI

Cl.9; Software application to assist farmers in better decision-making
Cl.42; Services relating to providing scientific and technical information, services to the farmers as regards crop, soil, seed preparation and planting
Trade Marks Journal No: 1957, 20/07/2020  Class 99

4479967    21/03/2020
SSHARK AUM LLP
BRINDAVAN GARDENS, 98, CHRISTOPHER ROAD, BUILDING B4, 1ST FLOOR, FLAT NO 3, KOLKATA
Body Corporate

Address for service in India/Attorney address:
AKANSHA AGARWAL
67 anand marg govind nagar west jaipur

Proposed to be Used
KOLKATA

Cl.29; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND OTHER DAIRY PRODUCTS, EDIBLE
OILS, PICKLES, JELLIES, JAMS, FRUIT SUACES AND ALL ITEMS INCLUDED IN CLASS 29.

Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, BREAD, PASTRY, PULSES, HONEY, SALT, MUSTARD, SAUCES, SPICES,
CONDIMENTS AND ALL ITEMS INCLUDED IN CLASS 30

Cl.31; AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER
CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS,
FOODSTUFFS FOR ANIMALS, MALT AND ALL ITEMS INCLUDED IN CLASS 31.
OnePlus Nord

4482120    25/03/2020
OnePlus Technology (Shenzhen) Co., Ltd.
18C02, 18C03, 18C04, and 18C05, Shum Yip Terra Building, Binhe Avenue North, Futian District, Shenzhen, Guangdong, China
A limited company organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
To be associated with:
2625738, 4333746

DELHI

Cl.9; Data processing apparatus; Encoded identification bracelets, magnetic; Tablet computers; Smartphones; Global positioning system (GPS) apparatus; Sleeves for laptops; Loudspeakers; Headphones; Electronic book readers; Television apparatus; Remote control apparatus; Electrical adapters; Eyeglasses; Battery chargers; Batteries, electric; Digital televisions; Smartwatches.

Cl.35; Advertising; Online advertising on a computer network; Rental of advertising time on communication media; Market studies; Providing commercial and business contact information; Sales promotion for others; Provision of an online marketplace for buyers and sellers of goods and services; Systemization of information into computer databases; Updating and maintenance of data in computer databases; Rental of vending machines.

Cl.42; Technological research; Research and development of new products for others; Industrial design; Packaging design; Computer software design; Computer virus protection services; Software as a service [SaaS]; Cloud computing; Electronic data storage; Off-site data backup; Weather forecasting; Outsource service providers in the field of information technology.
Xiaomi

4483360  30/03/2020
XIAOMI INC.
Floor 13, Rainbow City Shopping Mall II of China Resources, No. 68, Qinghe Middle Street, Haidian District, Beijing, China
a corporation organized and existing under the laws of China

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.31; Undressed timber; Unprocessed cereals; Flowers, dried, for decoration; Live livestock; Arrangements of fresh fruit; Fresh areca; Vegetables, fresh; Cereal seeds, unprocessed; Bred stock; Malt for brewing and distilling; Sanded paper [litter] for pets; Fruit, fresh; Berries, fresh; Live animals; Garden herbs, fresh; Trees

Cl.32; Beer; Beer wort; Waters [beverages]; Vegetable juices [beverages]; Soda water; Purified water for drinking; Protein-enriched sports beverages; Preparations for making beverages; Preparations for making aerated water; Orgeat; Mineral water [beverages]; Fruit juices; Non-alcoholic beverages; Smoothies; Soft drinks; Energy drinks
Redmi

4483361  30/03/2020
XIAOMI INC.
Floor 13, Rainbow City Shopping Mall II of China Resources, No. 68, Qinghe Middle Street, Haidian District, Beijing, China
a corporation organized and existing under the laws of China

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELI

Cl.6; Metals in foil or powder form for 3D printers; Water-pipes of metal; Doors of metal for indoor use; Railway material of metal; Wrapping or binding bands of metal; Cable joints of metal, non-electric; Hardware of metal, small; Non-electric window openers; Metal chains for keys; Locks of metal, other than electric; Safes, electronic; Pulleys of metal, other than for machines; Containers of metal [storage, transport]; Memorial plates of metal; Bells for animals; Rods of metal for welding; Mooring buoys of metal; Identification bracelets of metal; Weather- or wind-vanes of metal; Tree protectors of metal; Traps for wild animals; Works of art of common metal; Ores of metal; Monuments of metal; Casks of metal; Letter boxes of metal; Keys of metal; Rails of metal; Fences of metal; Advertisement columns of metal; Buildings of metal; Windows of metal; Nozzles of metal; Pipes of metal; Steel pipes; Steel alloys; Brass, unwrought or semi-wrought; Props of metal

Cl.10; Apparatus for use in medical analysis; Dental apparatus, electric; Electric acupuncture instruments; Face masks for clinical purposes; Sanitary masks for medical purposes; Teething rings; Breast pumps; Contraceptives, non-chemical; Surgical implants comprised of artificial materials; Orthopaedic articles; Suture materials; Sphygmomanometers; Body composition monitors; Spirometers [medical apparatus]; Thermometers for medical purposes; Pulse meters; Heartbeat measuring equipment; Testing apparatus for medical purposes; Massage apparatus; Esthetic massage apparatus; Medical apparatus and instruments; Fumigation apparatus for medical purposes; Ear thermometer; Abdominal belts; Orthopaedic footwear; Feeding bottles; Cupping glasses; Glucose meters; Body fat monitors; Cholesterol meters; Fascia gun

Cl.17; Synthetic rubber; Rubber sheath; Synthetic resins, semi-processed; Junctions, not of metal, for pipes; Plastic film, other than for wrapping; Connecting hose for vehicle radiators; Insulating refractory materials; Floating anti-pollution barriers; Insulating gloves; Bags [envelopes, pouches] of rubber, for packaging; Non-metallic sealing strips; Padding materials of rubber or plastics; Insulating materials; Insulating tapes; Flexible hoses, not of metal; Plastic substances, semi-processed; Rings of rubber; Water-tight rings; Caulking materials; Gaskets; Sealant compounds for joints; Latex [rubber]; Gum, raw or semi-worked

Cl.43; Café services; Rental of meeting rooms; Retirement home services; Nursery and day-care centre services; Boarding for animals; Rental of lighting apparatus; Rental of chairs, tables, table linen, glassware; Rental of cooking apparatus; Rental of drinking water dispensers; Rental of pillows; Restaurant information services; Information and advice in relation to the preparation of meals
SHENZHEN HONGJIALI NEW ENERGY CO., LTD
68th Bldg, changxingtechnology industrial park, changzhen community, yutang st., guangming new Dist., shenzhen, guangdong, China
A Company duly organized and existing under the laws of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI

Cl.9: materials for electricity mains [wires, cables]; electric sockets; current rectifiers; control panels [electricity];
couplings, electric; battery chargers; transformers [electricity]; distribution boxes [electricity]; converters, electric;
regulating apparatus, electric.

Cl.10: blood testing apparatus; sphygmotensiometers; testing apparatus for medical purposes; thermometers for
medical purposes; diagnostic apparatus for medical purposes; pulse meters; lasers for medical purposes; apparatus and
installations for the production of X-rays; for medical purposes; radiological apparatus for medical purposes; heart rate
monitoring apparatus.
Priority claimed from 02/10/2019; Application No. : 88640047 ;United States of America

INSTAGRAM, LLC
1601 Willow Road, Menlo Park, California 94025, United States
Limited Liability Company, Delaware

Address for service in India/Attorney address:
ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India

Used Since :03/10/2019

MUMBAI

Cl.9;Computer software for social networking and interacting with online communities; Computer software for creating, managing, and interacting with an online community; Computer software for modifying and enabling transmission of images, audio, audio visual and video content and data; Computer software for modifying photographs, images and audio, video, and audio-visual content with photographic filters and augmented reality (AR) effects, namely, graphics, animations, text, drawings, geotags, metadata tags, and hyperlinks; Computer software for the collection, managing, editing, organizing, modifying, transmission, sharing, and storage of data and information; Computer software for sending and receiving electronic messages, alerts, notifications and reminders; Augmented reality (AR) software; Computer software for integrating electronic data with real world environments for the purposes of entertainment, communicating, and social networking; Computer software for wireless content, data and information delivery; Computer software to enable accessing, displaying, editing, linking, sharing and otherwise providing electronic media and information via the internet and communications networks; Computer software, namely, an application providing social networking functionalities; Computer software, downloadable computer software and mobile application software for creating, managing and accessing groups within virtual communities; Computer software; Computer software for processing images, graphics, audio, video, and text; Messaging software

Cl.38;Photo sharing and video sharing services, namely, electronic transmission of digital photo files, videos and audio visual content among internet users; Providing access to computer, electronic and online databases; Telecommunications services, namely, electronic transmission of data, messages, graphics, photographs, images, audio, video, audio-visual content, and information; Providing online chat rooms, instant messaging services, and electronic bulletin boards; Providing access to computer databases in the fields of social networking and social introduction; Peer-to-peer photo and data sharing services, namely, electronic transmission of digital photo files, graphics and audio content among internet users; Telecommunications and peer-to-peer network computer services, namely, electronic transmission of images, audio-visual and video content, photographs, videos, data, text, messages, and information; Providing instant messaging services

Cl.42;Design and development of computer software; Providing temporary use of non-downloadable software for social
networking, creating a virtual community, and transmission of audio, video, images, text, content, and data; Software as a service (SAAS) services featuring software for sending and receiving electronic messages, notifications and alerts; Providing application programming interface (API) software for use in electronic messaging and transmission of audio, video, images, text, content and data; Providing temporary use of non-downloadable software for electronic messaging; Providing temporary use of non-downloadable software for modifying photographs, images and audio, video, and audio-video content with photographic filters and augmented reality (AR) effects, namely, graphics, animations, text, drawings, geotags, metadata tags, and hyperlinks; Providing temporary use of non-downloadable software for viewing and interacting with a feed of electronic media, namely, images, audio-visual and video content, live streaming video, commentary, and internet links; Providing temporary use of non-downloadable software for organizing images, video, and audio-visual content using metadata tags; Application service provider (ASP) featuring software for social networking, managing social networking content, creating a virtual community, and transmission of images, audio-visual and video content, photographs, videos, data, text, messages, and information; Application service provider (ASP) featuring application programming interface (API) software which facilitates online services for social networking; Platform as a service (PAAS) featuring computer software platforms for social networking, managing social networking content, creating a virtual community, and transmission of images, audio-visual and video content, photographs, videos, data, text, messages, and information; Rental of computer software that gives users the ability to upload, edit, and share images, videos and audio-visual content; Providing temporary use of non-downloadable software for taking photographs and recording audio, audio-visual and video content; Providing temporary use of non-downloadable software for uploading, downloading, archiving, enabling transmission of, and sharing images, audio-visual and video content and associated text and data; Providing temporary use of non-downloadable software for creating and maintaining an online presence for individuals, groups, companies, and brands; Providing temporary use of non-downloadable computer software for use in taking and editing photographs and recording and editing videos; Application service provider (ASP) featuring software to enable or facilitate taking and editing photographs and recording and editing videos; Computer software development; Application service provider (ASP); Providing online facilities that give users the ability to upload, modify and share audio, video, photographic images, text, graphics and data

Cl.45; Social introduction, networking and dating services; Providing access to computer databases and online searchable databases in the fields of social networking, social introduction and dating; Internet based social introduction and networking services; Online social networking services
LOGYRE

4486073  08/04/2020
GO TEK LOGISTICS PRIVATE LIMITED
E 609, Tower II, Grand Central Mall, Seawoods, Navi Mumbai
Logistics and transportation service provider
Company

Proposed to be Used
MUMBAI

Cl.39; Fleet carriers, transporters, container transporters, container handlers, operate and manage carriers like trucks, lorries, trawlers, dumpers, coaches, tankers, tractors, haulers, jeeps, trailers, motor buses, omnibuses, motor taxies, railways, tramways, aircrafts, hovercrafts, rockers, space shuttles, ships, vessels, boats, barges, all kinds of logistics services including but not limited to transportation, warehousing, freight forwarding, vessel operating, shipping lines, container lines, NVOCC, Custom Broking, Container Freight Stations, Empty container yards, Ship yards, Sea Port terminals, Air Port terminals, Inland Container Depot, buffer yards, multimodal logistics parks, logistics hubs, empty container yard, logistics parks, container storage, cargo movers, cargo packers, container packers, container movers, clearing and forwarding agents, courier and cargo handlers, handling and haulage contractors, warehousemen, common carriers by land, rail, water and air, container agents, Logistics Service provider, material management, warehousing distribution, marketing of goods, storage and protection of goods, container transporter, transportation aggregation, vehicle aggregation, transport agents, exim agents, driver services, container management services, transport management services, transport solutions, logistics solutions, trailer aggregation, container aggregation, logistics aggregation, container solution provider and all kinds of shipping, warehousing, transportation and logistics solutions.

Cl.42; Online logistics aggregator, developer of software, computer applications or mobile applications for all fields of logistics & other industries, technical knowhow, softwares, applications, codes, operating systems, computer applications, computer programmes, internet systems, technical aspects of logistics or any other industry, online portal, computer portal, online knowledge database, online multimodal logistics portal, online marketplace, computer marketplace, trading platform, online business platform, transportation portal, logistics portal, information technology, digital signature services, online security services, web designing, domain providers and hosting services.
SCANPAN
4488437   17/04/2020
SCANPAN A/S
Industrivej 49, 8550 Ryomgård, Denmark
a company organized and existing under the laws of Denmark

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI

Cl.8; Hand operated hand implements, including cutlery, including vegetable choppers, paring knives, vegetable knives, vegetable shredders, food choppers, hand-operated choppers, mini choppers, mincing knives, palette knives, bread knives, carving knives, chef knives, utility knives, sharpening steels, scissors, scaling knives and butcher knives; sharpening instruments, including, knife sharpeners, sharpening rods, sharpening stones; table cutlery, namely knives, forks and spoons; can openers, non-electric; mortars for pounding; ladles (handtools); oyster openers; non-electric cheese slicers, nonelectric pizza cutters; egg slicers, nonelectric; soup spoons

Cl.21; Household and kitchen utensils, including cooking pans, frying pans, cooking pot sets, woks, stew pans, blinis pans, puff dumpling pans, crepe pans, paella pans, mixing bowls as well as food storage containers; reusable self-sealing lids to be used in the household and kitchen, including lids for bowls, cups, containers and the storage for food; glassware, including beverage glassware; knife blocks; carving boards; porcelain, including porcelain bowls, porcelain mugs, porcelain pitches, porcelain gravy boats, porcelain serving platters, porcelain serving plates, porcelain dishes and earthenware; baking mats; cooking utensils, including non-electric griddles, cast iron griddles; kitchen utensils, including mixing spoons, scrapers (kitchen implements), spatulas (kitchen implements), pastry brushes and whisks; non-electric food blenders for household purposes; coasters, not of paper or linen, including drink coasters, glass coasters; dripping pans; bread bins; dishwashing brushes; pastry cutters; molds (kitchen utensils), including cake molds, ice cube molds, pastry molds; cookery molds; non-electric deep fryers; non-electric fruit presses for household purposes; kitchen utensils, including garlic presses; coffee filters, non-electric; rolling pins, domestic; hand-operated mills for domestic purpose, including salt and pepper mills; non-electric kitchen grinders, including coffee grinders, pepper grinders, meat grinders; non-electric cooking utensils; pepper pots; hand-operated pepper grinders; non-electric egg beaters; whisks, non-electric, for household purposes; potato mashers, kitchen tweezers, pasta spoons, serving spoons, serving forks, serving tongs, serving ladles, skimmers (non-electric kitchen implements), slotted spoons (kitchen utensils), soup ladles, roasting racks, steamer inserts, steamer baskets, cooking and cooling racks, scoops for household purposes, sieves (household utensils), cake servers, colanders, bottle openers, basting brushes, basting spoons, non-electric juicers, skewers, bowls, cheese cutter; plates to prevent milk boiling over; corkscrews, electric and non-electric; kitchen graters; kitchen utensils, including salad bowls and kitchen bowls; salt cellars; kitchen utensils, including cooking strainers, tea strainers; bread boards; cutting boards for the kitchen; cookie cutters, biscuit cutters; confectioners' decorating bags, including pastry bags; gridiron grill supports; gridiron grills; non-electric canners, namely, pressure cookers; waffle irons, nonelectric; graters, including cooking graters, cheese graters, graters for household purposes, graters for kitchen use; nutcrackers; Barbeque mitts; barbeque tongs
Gymmer

4489475  21/04/2020
COTTON FAB CREATION PRIVATE LIMITED
171 A, NATARAJA LAYOUT, 1ST STREET 15 VELAMPALAYAM PO, TIRUPUR, TAMILNADU
Manufacturer and Exporter of Readymade garments
BODY INCORPORATE
Proposed to be Used
CHENNAI
Cl.9; PROTECTIVE CLOTHING
Cl.10; MEDICAL CLOTHING
IOSYNTH

4493952  30/04/2020

IOSYNTH LABS PRIVATE LIMITED
WFF-11, Bangalore Helix Biotech Park Electronic City Phase 1 Bangalore – 560100, Karnataka

Private Limited Company

Address for service in India/Attorney address:

SPICE ROUTE LEGAL
No. 775, 3rd Floor, 100 ft Road Indiranagar 2nd Stage, Bangalore - 560038

Used Since :24/06/2016

CHENNAI

Cl.1: All types of specialty chemicals and their formulations, chemical intermediates, electronic chemicals, veterinary intermediates and APIs (active pharmaceutical ingredients); enzyme preparations for the food and beverage industry, industrial purposes, chemical synthesis, agricultural purposes, flavour and fragrance; enzymes used for diagnostics, molecular biology, the food and beverage industry; catalysts; biochemical catalysts; biological tissue cultures other than for medical purposes; biological preparations; chemicals used in industry; industrial chemicals; biological molecules; chemical transformations; biocatalysts; chiral synthesis enantio, regio and stereo-selective reactions; pharmaceuticals – building blocks, intermediates, APIs (active pharmaceutical ingredients) and formulations, antibiotics, vaccines, fine chemicals, detergent, agrochemicals, oils and fats synthesis; detergents; agricultural chemicals; whole-cell mediated conversions; biotransformation; co-factors and co-factor recycling enzymes; screening kits; enzymes for antibiotics; beta-lactamases; specialty and diagnostic enzymes; other enzyme applications; enzymes used for biocatalysis, cell culture, biosimilars, and diagnostics, digestive aids, food, beverages, food ingredients, preservatives, stabilizers, cosmetics, flavours, fragrance, aroma, colours, colour enhancement, flavour modification, agro-chemical and fine chemical industries; organic and inorganic acids; enzyme blends; biologically active enzymes and micro-organisms used in the field of biotechnology; chemical reagent; reagents for molecular biology, RNA technologies, restriction enzymes, modification enzymes, transcription enzymes, molecular biology kits, chemical substances for preserving food; chemical used in agriculture; chemicals for science. Microbial research; biological research; chemical analysis; chemical research; chemistry services; biocatalytic services, biocatalytic research, analytical services, analytical research, ROS scouting, enzyme screening, POC development, optimizing processes, process upscaling, commercialising processes, industrial design; research and development of new products for others; research in the field of environmental protection; provision of scientific information, advice and consultancy in relation to enzymes; advice and consultancy in relation to application of enzymes, chemistry and chemical processes; scientific laboratory services; scientific research; material testing, custom research, custom manufacturing, toll manufacturing, custom fermentation, tol fermentation, technology evaluation and consultancy, technology transfer.

Cl.3: Specialty chemicals for use in cosmetic formulations – raw materials for cosmetic products, basic building blocks, intermediates, active ingredients, preservative, non-active ingredients and finished formulations, reagents, catalysts, fillers, cosmetic formulations, ingredients in cosmetic formulations, services for cosmetic producers, services for cosmetic research and development.

Cl.5: Microbial preparations for medical use chemical synthesis, chemicals chemical building blocks, chemical ingredients, food ingredients, pharmaceutical building blocks, active ingredients, agro-chemicals, cosmetics, cosmetic ingredients; microbial preparation as preservative; biological preparations for medical use, medical purposes, chemical synthesis, chemical building blocks, chemical ingredients, food ingredients, pharmaceutical building blocks, pharmaceutical intermediates, agro-chemicals, antibiotics, vaccines, diagnostics, analytical purposes, flavours and fragrance; biological preparation as preservative; biological tissue cultures for medical purposes; biological reagent, biological reagent for chemical reactions, analytics, diagnostics, industrial processes; chemical preparations for pharmaceutical purposes, medical purposes, agro purposes, cosmetics, food and beverages, food ingredients, preservation, biological reactions, diagnostics, biotransformation; chemical reagents for medical purposes, analytical purposes, diagnostics, biotransformation, industrial processes; chemo-chemical preparations; chemical preparations for medical purposes; enzymes for medical purposes; biologics for medical purposes, pharmaceutical preparations; yeast for pharmaceutical purposes, biological preparation for pharmaceutical purposes.

Cl.40: Mechanical or chemical or biological processing or transformation of objects or inorganic or organic substances, bio-chemical processing, biotransformation, biocatalysis, flow reactor, continuous processing, batch processing, membrane reactor, packed-bed reactor, one-pot reaction, continuous reaction, enzymatic reaction, reactions with free enzyme, reactions with immobilized enzyme, whole-cell reactions, green chemistry, custom synthesis, retrosynthesis, benign chemistry, circular economy, biotechnology, white biotechnology, green biotechnology, red biotechnology, blue biotechnology, molecular biotechnology, cell-free systems, synthetic biology, high throughput analytics, electro synthesis, peptide synthesis, proteomics, RNA synthesis, DNA synthesis.
4494564  01/05/2020
REMIA C.V.
Dolderseweg 107, 3734 BE DEN DOLDER, NETHERLANDS
a limited partnership, organised and existing under the laws of the Kingdom of the Netherlands

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :27/07/2003

To be associated with:
2092924
DELHI
Cl.29; Margarine; oils and fats for food
Cl.30; Mayonnaise; mustard; tomato ketchup; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; herb sauces; dressings for salad; piccalilli
SUNIL KALRA
1803, Apollo Raheja Acropolis, 1 Deonar, Near Telecom Factory, Govandi East, Mumbai – 400088
Sole proprietor

Address for service in India/Attorney address:
INVENTURE IP
C 1/8 Sector 36 NOIDA 201301 UP

Proposed to be Used
MUMBAI

Cl.38; Online communication services; online message sending services; providing online discussion services; communication by online blogs; access to content, websites and portals; transmission of multimedia content via the Internet and other communication networks; providing online forums, chat rooms for transmission of messages, comments and multimedia content.

Cl.41; Sporting activities; entertainment services relating to sports and sporting events; organization of sporting interviews, contests, competitions, activities; providing online interactive entertainment service; providing online electronic publications in the field of entertainment and sports; publication of editorial content in the field of entertainment and sports.
HAWKZO5

4495928  05/05/2020

ROCHE DIAGNOSTICS GMBH
Sandhofer Strasse 116, 68305 Mannheim, Germany

a German company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.1; Chemical, biochemical and biological preparations for industrial and scientific purposes, excluded for medical and veterinary purposes; in-vitro diagnostic reagents for scientific and research purposes, all also in form of kits.

Cl.5; Chemical, biochemical and biological preparations for medical and veterinary purposes; in-vitro diagnostic reagents for medical and veterinary purposes, all also in form of kits.
TAY
4497417    06/05/2020
ABIR GUJRAL
95-I.D.C HISSAR ROAD ROHTAK -124001
MANUFACTURING OF CHEMICALS
PROPRIETOR
Proposed to be Used
DELHI
Cl.1; Detergents used in manufacturing industries
Cl.3; Laundry Detergents
Cl.5; Distinfectants
4497440  08/05/2020
WPP INDIA CORPORATE SOCIAL RESPONSIBILITY FOUNDATION
4th Floor, A Wing, The ORB-Sahar Village Marol Andheri (East), Mumbai 400099, Maharashtra, India
A corporation organised and existing under the Indian Companies Act.
Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
MUMBAI

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes, printed matter, bookbinding material, photographs, stationery, adhesives for stationery or household purposes, artists materials, paint brushes, typewriters and office requisites (except furniture), instructional and teaching material (except apparatus), plastic materials for packaging (not included in other classes), printers type, printing blocks.

Cl.25; Footwear and apparel.

Cl.41; Education and training service; providing training and mentoring services and programs in the fields of business development, marketing, software development and commercialization; providing coaching and training services and programs relating to business development, commercialization and networking; charitable services, namely providing education, training and mentoring services; social and cultural activities.

Cl.45; Personal and social services rendered by others to meet the needs of individual.
YELOMINE

4497708  08/05/2020

NORTH AMERICAN SPECIALTY PRODUCTS LLC
2801 Post Oak Boulevard, Suite 600, Houston, Texas, 77056, USA
US Company

Address for service in India/Attorney address:
NEHA CHUGH
IPR INTERNATIONAL SERVICES, Block No. 8, Building No. 2, Ground Floor, Rajinder Nagar, New Delhi-110060 India

Proposed to be Used

DELHI

Cl.17; Non-metal flexible PVC pipes; non-metal flexible PVC pipes for irrigation, municipal water, municipal sewers, agriculture, agricultural irrigation, mining, and energy applications and systems; non-metal flexible PVC pipes containing impact modifiers and UV inhibitors for irrigation, municipal water, municipal sewers, agriculture, agricultural irrigation, mining, and energy applications and systems

Cl.19; Non-metal rigid PVC pipes, couplings, joints, and fittings therefor; non-metal rigid PVC pipes, couplings, joints, and fittings therefor for irrigation, municipal water, municipal sewers, agriculture, agricultural irrigation, mining, and energy applications and systems; non-metal rigid PVC pipes couplings, joints, and fittings, containing impact modifiers and UV inhibitors, for irrigation, municipal water, municipal sewers, agriculture, agricultural irrigation, mining, and energy applications and systems
ARGIRELINE

4499850   12/05/2020

LIPOTEC S.A.
Isaac Peral, 17. Pol. Ind. Cami Ral, Barcelona, Spain
a sociedad anonima formed in Spain

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
2049265

DELIH

Cl.1; Chemicals for use in the manufacture of textiles, creams, lotions and cosmetic products, Chemical compositions and materials for use in the manufacture of cosmetics

Cl.3; Cosmetic preparations for skin care; cosmetic preparations for slimming purposes; cosmetic creams; lotions for cosmetic purposes; cosmetic preparations for baths; oils for cosmetic purposes; Soap, skin soaps, bath soaps, hand soaps, essential oils, cosmetics, hair lotions
EYESERYL

4499851  12/05/2020

LIPOTEC S.A.
Isaac Peral, 17. Pol. Ind. Cami Ral, Barcelona, Spain
a sociedad anonima formed in Spain

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used
DELHI

Cl.1; Chemicals for use in the manufacture of textiles, creams, lotions and cosmetic products, Chemical compositions and materials for use in the manufacture of cosmetics

Cl.3; Cosmetic preparations for skin care; cosmetic preparations for slimming purposes; cosmetic creams; lotions for cosmetic purposes; cosmetic preparations for baths; oils for cosmetic purposes; Soap, skin soaps, bath soaps, hand soaps, essential oils, cosmetics, hair lotions
UPLEVITY

4499852  12/05/2020

LIPOTEC S.A.
Isaac Peral, 17. Pol. Ind. Cami Ral, Barcelona, Spain
a sociedad anonima formed in Spain

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.1; Chemicals for use in the manufacture of textiles, creams, lotions and cosmetic products, Chemical compositions and materials for use in the manufacture of cosmetics

Cl.3; Cosmetic preparations for skin care; cosmetic preparations for slimming purposes; cosmetic creams; lotions for cosmetic purposes; cosmetic preparations for baths; oils for cosmetic purposes; Soap, skin soaps, bath soaps, hand soaps, essential oils, cosmetics, hair lotions
GOOD WISDOM HOLDINGS INVESTMENT LIMITED
OMC Chambers, Wickhams Cay 1, Road Town, Tortola, British Virgin Islands
a BVI company

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used

DELHI

Cl.28; Swimmer’s float belts; swimming belts; floats for bathing and swimming; gymnastic and sporting articles not included in other classes; toys for use in a swimming pool as an aid for swimming; sporting and gymnastic apparatus and equipment; games and playthings; articles for use in water sports; swimming fins; swimming flippers [webs]; water toys [other than swimming aids]; inflatable pool toys; bathtub toys; all included in Class 28.

Cl.41; Physical education services for children; educational services relating to health, fitness, diet and well-being; provision of information related to education, training, recreation, amusement, leisure, sports, electronic sports, sporting and cultural activities; information services relating to entertainment or education, provided on-line from a computer database or the Internet; publication of books, magazines and periodicals; all included in Class 41.
RINGO

4502136  15/05/2020

RICHARD STARKEY A/K/A RINGO STARR
1880 Century Park East, Suite 900 Los Angeles, CA 90067, United States of America
a UK individual

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.9; Pre-recorded phonograph records, compact discs, analog and digital audio tape cassettes and mini discs featuring musical performances; pre-recorded videodiscs and video tapes, and CD-ROMS featuring Musical performances; computer software for transmitting, modifying, utilizing data, graphics, video and sound via global computer networks and others computer networks, namely, screensaver software and video streaming software; and sunglasses

Cl.25; Men's, women's and children's clothing, sweatshirts and sweatpants, shorts, tops, brassieres, t-shirts, shirts, wind resistant jackets, jackets, vests, jeans, skirts, swimwear, underwear, footwear, bandanas, gloves, scarves, berets, headbands, hats, belts, caps and ties

Cl.41; Entertainment in the nature of a live musical group and performance; Entertainment services, namely, providing television and radio programs in the field of music and entertainment via a global computer network; Sound and videotape recording production, motion picture film production, production and distribution of entertainment and music programs for radio, television, cable, satellite, pay-per-view, interactive media, home video markets; Multimedia production services in the field of music and entertainment
4503483   17/05/2020
PRAYLIN SHINIJAH
1ST FLOOR, PLOT NO. 32, 1ST CROSS STREET, 1ST MAIN ROAD, SIVAGAMI NAGAR, Medavakkam, Kanchipuram, Tamil Nadu, 600100
Proprietor

Proposed to be Used

CHENNAI

Cl.14; jewelry, clocks and watches
Cl.18; backpacks, sports bags, tote bags, carry bags, luggage, wallets, Umbrellas and Leather Goods
Cl.21; Utensils and containers for household and kitchen use
Cl.25; clothing, footwear, and headgear
SWIPEPHONICS

Priority claimed from 12/05/2020; Application No. : 88912820 ;United States of America

4503638    18/05/2020

SQUARE PANDA, INC.
935 Benecia Avenue Sunnyvale, California 94085 USA
A Corporation of the State of Delaware

Address for service in India/Attorney address:
K & S PARTNERS
515 - B, Platinum Tower, 5th Floor, Sohna Road, Sector - 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used

DELHI

Cl.9; educational software for children; educational software for schools

Cl.28; educational games, toys, and playthings including educational video game apparatus

Cl.41; electronic educational games services, including provision of computer educational games on line, on social
networks, or by means of a global computer network; providing electronic educational games for use on mobile phones,
tablets and other electronic mobile devices; providing educational enhancements within online computer and electronic
games; providing electronic educational games for download to mobile phones, tablets and other electronic mobile
devices; publishing of computer educational game software, electronic educational games and other educational software

Cl.42; software as a service (SAAS) services featuring educational software for children; software as a service (SAAS)
services featuring educational software for schools
Priority claimed from 28/04/2020; Application No. : 88891706 ;United States of America

SEZZLE INC.
251 1st Avenue North, Suite 200, Minneapolis, Minnesota 55401, United States
a corporation organized in the State of Delaware, United States

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used

DELHI

Cl.9; Computer software, namely, downloadable computer programs and recorded computer software for processing electronic payments, electronic funds transfers and credit card transactions; computer software, namely, downloadable computer programs and recorded computer software for facilitating financial transactions by collecting, storing and transmitting data and information for use in financing of purchases; computer software, namely, downloadable computer programs and recorded computer software for facilitating electronic funds transfers; computer hardware and software systems for enabling users to purchase goods and services electronically via electronic payment terminals and automatic teller machines and for making credit card and electronic payments for such purposes; magnetically encoded credit cards, debit cards and gift cards; encoded electronic chip cards for enabling users to make electronic payments and electronic funds transfers; encoded smart cards containing programming used for enabling users to make electronic payments and electronic funds transfers; magnetically encoded debit cards, gift cards and credit cards for electronically transferring funds

Cl.36; Financial and monetary services, namely, card-operated financial services in the nature of credit card, debit card and cash card payment processing services; computerized financial services in the nature of on-line financing of purchases and providing financial information and financial information in the form of financial statements via the Internet and electronic means; providing financial transaction services in the nature of credit card and debit card authorization services and facilitating the processing of credit card and debit card payments; clearing and reconciling financial transactions via a global computer network; financial payment services in the nature of bill payment services and charge card, debit card and credit card payment processing services; electronic payment services involving electronic processing and subsequent transmission of bill payment data; bill payment services; credit card and debit card payment processing services; processing of contactless credit and debit card payments; electronic transfer of funds via computers; electronic funds transfer; transfer of funds, namely, money transfer; providing transactional services relating to point-of-sale transactions in the nature of providing secure commercial transactions and payment options using a mobile device at a point of sale; card-accessed financial services in the nature of electronic credit card and debit card transaction processing services; providing electronic processing of electronic funds transfer, ACH, credit card, debit card, electronic check and electronic payments

Cl.42; Software as a service (SAAS) services featuring software for processing electronic payments, authorizing credit
card, debit card and cash card transactions, managing and tracking electronic payment information and facilitating e-commerce services for others, namely, for allowing users to perform electronic business transactions via a global computer network; providing temporary use of on-line non-downloadable software for processing electronic payments; providing temporary use of on-line non-downloadable authentication software for controlling access to and communications with computers and computer networks
4504263  18/05/2020
WELSPUN MULTIVENTURES LLP
Welspun House, 7th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai - 400013.
Manufacturer, Trader & Exporter
Limited Liability Partnership

Proposed to be Used
To be associated with:
3883940, 3883965

MUMBAI
CI.5; Disinfectant, Sanitizer, Alcohol-based Sanitizer gels, Antiseptics preparation and Antiseptics lotion, Sanitizing wipes.
CI.9; Protective face masks, filters for respiratory masks, respiratory masks, other than for artificial respiration.
CI.10; Medical Mask, Masks for use by medical personnel, sanitary masks for medical purposes, anesthetic masks, LED masks for therapeutic purposes, respiratory masks for artificial respiration, therapeutic facial masks.
CI.24; Towels, Bed Sheets, Quilts, Duvet And Other Textiles Goods And Substitutes For Textiles; Household Linen; Curtains Of Textile; Diapered Linen; Table Covers, Disposable bedding of textile, Disposable towel and Bed sheet and Disposable Linen.
METIER
4504586   19/05/2020
CJ CHEILJEDANG CORPORATION
CJ Cheiljedang Center, 330, Dongho-ro, Jung-gu, Seoul, Republic of Korea
A corporation organized and existing under the laws of Republic of Korea

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

To be associated with:
3130556, 3130557, 3130558, 3130559

DELHI

Cl.29; Fruit, preserved; pickled fruits; fruit jams; fruit jellies; yogurt powder; yogurt mainly based on fruits; frozen fruits; milk beverages containing fruits; dried milk powder.

Cl.30; Citron tea; apple tea; fruit teas; chocolate syrups; beverages made of tea; coffee syrup; molasses syrup; caramels; tiramisu; sugar; Sugar for food; natural sweeteners; bread; rice cakes; chocolate; powders for ice cream; cocoa powder.

Cl.32; Fruit juices; syrups for beverages; fruit syrups; water (beverages); smoothies; essences for making non-alcoholic beverages; carbonated water; powder for making beverages.

Cl.43; Cafe services; snack-bar services; street stalls services; providing restaurant services; kids play cafe service; preparation of food and beverages; bar services; rental of drink dispensing machine; providing facilities for fairs and exhibitions.
4505351 19/05/2020
NIKE INNOVATE C.V.
One Bowerman Drive, Beaverton, Oregon 97005-6453, U.S.A.
A Dutch limited partnership organized by virtue of the laws of Netherlands

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Used Since: 28/02/2017

DELHI

Cl.18; Bags, namely, all purpose sports bags, tote bags, duffle bags, backpacks, pouches for carrying school materials, drawstring pouches.

Cl.25; Footwear; apparel, namely, pants, shorts, shirts, t-shirts, pullovers, sweat shirts, sweat pants, jackets, socks, sweatbands, jerseys; headwear, namely, hats, caps.

Cl.28; Sports equipment, namely basketballs, bags specially adapted for carrying sports equipment and sports balls, exercise equipment, namely exercise balls, exercise bands and exercise weights.
4505411  19/05/2020
PHANTOM HANDS VINTAGE COLLECTIBLES LLP
74, 2nd Cross, Gayathri Devi Park Extension, Vyalikaval, Bangalore 560003
A limited liability partnership company under the laws of India

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
CHENNAI

Cl.20; Furniture, including sofas, chairs and stools, table, desks, shelves, cupboards, cabinets and beds, mattresses, curtain rods and runways, cushions, mirrors, and picture frames and parts for all the aforementioned goods falling in class 20

Cl.35; Retail services (retail furniture store services); retail stores and online retail stores featuring furniture, housewares and home furnishings, retail and mail order services featuring furniture, housewares and home furnishings; trade shows in the nature of home shows in the field of home improvement featuring exhibits for home owners in the process of remodelling, landscaping and decorating their homes; franchising services; namely, offering technical assistance and/or support in the establishment and/or operation of retail furniture and home furnishing stores.
Browfessor
4505596  20/05/2020
DR. GAURAV RAJ CHHABRA
T-14 A, Bungalow, Florida Estate Keshav Nagar, Mundhwa, 411036 Pune Maharashtra
Medical, cosmetic , education , health etc
Individual
Proposed to be Used
MUMBAI
Cl.41; All kinds of Educational activities in any form, including but not limited to Academies, courses, workshops, events, contests, publications, educational productions related to cosmetic and restorative treatments for Eyebrows and forehead, including but not limited to Eyebrow makeup, Eyebrow Semi-permanent| Permanent makeup, micropigmentation, microblading, mapping, shaping, tinting, threading, waxing, electrolysis, laser hair removal, eyebrow hair transplant, Eyebrow lamination, Eyebrow lift with medical and or paramedical treatments, relaxation of forehead muscles, aesthetic improvement of forehead skin wrinkles and other related treatments of similar nature and effect.
Cl.44; Services of cosmetic and restorative treatments for Eyebrows and forehead, including but not limited to Eyebrow makeup, Eyebrow Semi-permanent| Permanent makeup, micropigmentation, microblading, mapping, shaping, tinting, threading, waxing, electrolysis, laser hair removal, eyebrow hair transplant, Eyebrow lamination, Eyebrow lift with medical and or paramedical treatments, relaxation of forehead muscles, aesthetic improvement of forehead skin wrinkles and other related treatments of similar nature and effect.
COLGATE MAGIK

4505778    20/05/2020
COLGATE-PALMOLIVE COMPANY
300 Park Avenue, New York, New York 10022, United States of America
A corporation organized and existing under the laws of the State of Delaware, U.S.A.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
134071, 289703, 2857786, 4057728

DELHI
Cl.9; Downloadable mobile application with augmented reality software for tracking processing, and displaying oral hygiene data and educating consumers in the field of oral hygiene data and educating consumers in the field of oral hygiene.

Cl.21; Toothbrushes.
SYNERLEAP

4505794    20/05/2020
ABB ASEA BROWN BOVERI LTD
Affolternstrasse 44, CH-8050 Zurich, Switzerland
A Swiss company organized under the laws of Switzerland

Address for service in India/Attorney address:
ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India

Proposed to be Used
MUMBAI

Cl.35; Business surveys; Business management consulting; Office machines and equipment rental; in Class 35.
Cl.36; Rental of offices; Rental of office space; in Class 36.
Cl.41; Coaching [training]; in Class 41.
Cl.42; Computer rental; Computer programming; Computer software (updating of-); Maintenance of computer software; Computer software design; Installation of computer software; Consultancy in the design and development of computer hardware; Computer software consultancy; Duplication of computer programs; Computer system design; Computer system analysis; Research and development of new products for others; Physics [research]; Industrial design; Cloud computing; Software as a service [SaaS]; Material testing; Technical research; Scientific research; in Class 42.
Cl.45; Licensing of intellectual property; Intellectual property consultancy; in Class 45.
Trade Marks Journal No: 1957 , 20/07/2020 Class 99

4506035 20/05/2020
DreamWorks Animation L.L.C.
1000 Flower Street, Glendale, California 91201, U.S.A.
a limited liability company organized and existing under the laws of the State of Delaware.

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI

Cl.28; Toys, games and playthings, namely, action figures and accessories therefor, bathtub toys, kites, toy building blocks, board games, action skill games, manipulative games, target games, bubble making wand and solution sets, children's multiple activity toys, costume masks, mechanical toys, toy vehicles and accessories therefor, dolls, doll accessories, doll clothing, bean bag dolls, toy figures and accessories therefor, play figures, inflatable toys, flying discs, jigsaw puzzles, marbles, plush toys, puppets, ride-on toys, skateboards, balloons, roller skates, toy banks, water squirting toys, and stuffed toys; Christmas tree ornaments; water globes; pinball machines; playing cards; hand-held unit for playing electronic games adapted for use with an external display screen or monitor; hand-held unit for playing electronic games other than those adapted for use with an external display screen or monitor; golf and sports balls, stress relief exercise balls.

Cl.41; Entertainment services in the nature of the production and distribution of film, television series and short form entertainment content each featuring reality, comedy, drama, news and variety; entertainment in the nature of television series and short form entertainment content, each featuring reality, comedy, drama, news and variety; entertainment services, namely, the provision of continuing programs featuring reality, comedy, drama, news and variety delivered by internet, wireless, and mobile networks; provision of news and information in the fields of entertainment, television and movies via the internet, mobile and wireless networks; non-downloadable shows featuring television and short form programs and motion pictures in the nature of comedy, drama, news, reality and variety content; amusement park attraction and theme park services; live stage performances, namely, presentation of live show performances; providing waterpark services; providing recreational areas for entertainment and amusement, namely, interactive play areas.
FIDUS FOUNDATION

4506523   21/05/2020
SHWETASREE MAJUMDER
Flat No. 021, Mahagun Maestro, Plot No. F21A, Sector-50, Noida-201301, UP
A citizen of India

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Used Since :22/08/2018

DELHI

Cl.36; Fund raising; arranging charitable fundraising events, Philanthropic services concerning monetary donations.

Cl.41; Education and training services; arranging and conducting of entertainment, education or sporting events for charitable purposes.

Cl.45; Rescue and relief services; personal and social services rendered to meet the needs of individuals; Social services; charitable services and community services in health, education, human development, social solidarity, supporting nongovernmental organizations services.
Virtuoso Optoelectronics Private Limited is a manufacturing company dealing in consumer electronics and Personal Protective Equipment like N95 Masks etc.

Proposed to be Used

MUMBAI

Cl.10; thermometers for medical purposes, temperature indicator labels for medical purposes, testing apparatus for medical purposes / apparatus for use in medical analysis, incubators for medical purposes, incubators for babies, masks for use by medical personnel, N95 Masks, Face Shields, Gloves for medical purposes

Cl.11; Air conditioning apparatus, air cooling apparatus, air purifying apparatus and machines, air sterilisers, ceiling lights, filters for air conditioning, hair dryers, light bulbs, light bulbs electric, light-emitting diodes [LED] lighting apparatus, lighters, microwave ovens [cooking apparatus], microwave ovens for industrial purposes, luminous tubes for lighting, water heaters, water heaters [apparatus], water sterilizers, sterilizers, UV LED Light Sterilizers, lamp shades, electric lamps, lamps, kettles electric, hot air ovens, hot air apparatus, germicidal lamps for purifying air, chimney blowers, air conditioners, air conditioning installations, Ultraviolet Ray Lamps
COSTA
4506812  21/05/2020
Costa Limited
Costa House, Houghton Hall Business Park, Porz Avenue, Houghton Regis, Dunstable, Bedfordshire, LU5 5YG, United Kingdom
a British Company
Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020
Used Since :15/11/2015
To be associated with:
2833894
DELHI
Cl.29; Milk based beverages; yoghurt based beverages; almond based milk beverages; cocoa flavoured milk beverages; yoghurt drinks; milk based drinks containing fruit juice; milkshakes; none of the aforesaid goods including pastes made of dry fruits, dairy cream, cream for cooking, sour cream or bechamel sauce.
Cl.32; Non-alcoholic beverages; iced fruit beverages; iced based fruit drinks, frozen fruit drinks; slush drinks; part frozen slush drinks; frozen aqueous drinks, namely, squashes, flavoured mineral water, soft drinks, soft drinks flavoured with tea, carbonated soft drinks, cola, sports drinks, energy drinks; unflavoured aqueous drinks, namely, water, soda water, tonic water, coconut water, sparkling water; powders for the preparation of beverages; liquid drinks mixes, namely, syrups for making flavoured drinks, essences for making flavoured water, not in the nature of essential oils mineral water, carbonated waters; fruit drinks and fruit juices; beverages based on fruit and/or fruit juices; ingredients for preparing drinks, namely, cordials, essences for making beverages, concentrates for making fruit juices and fruit; syrups; none of the aforesaid goods including vegetable juices or tiger nut beverages, namely, horchata.
4507801  22/05/2020

FASAK ONLINE PRIVATE LIMITED

53-17-52-16/1, NEAR V.S.KRISHNA COLLEGE, MADDILAPALEM, VISHAKHAPATNAM, ANDHRA PRADESH, 530013

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:

NEWTON REGINALD

No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Cl.16; Blotters; Blueprints; Blotting paper; Book covers; Book plates; Bookbinding cloth; Bookbinding tape; Booklets; Bookmarks; Bookbinding cords; Bookbinding material; Bottle envelopes of paper or cardboard; Books for children; Brag books [photo albums]; Boxes of cardboard or paper; Brochures; Business cards; Business record books; Calendars; Calligraphy paper; Calligraphy ink; Calligraphy pens; Canvas paper; Carbon paper; Card files; Cartoon prints; Cash receipt books; Catalogues; CD shredders for home or office use; Cellophane paper; Chalk; Chalkboards; Charcoal pencils; Check book holders; Charts; Chequebooks; Circulars; Coasters of paper; Color pencils; Coloring pencils; Colouring books; Computer program manuals; Computer user manuals; Conical paper bags; Copier paper; Containers of paper for packaging; Correcting liquids for documents; Correcting ink [heliography]; Correcting fluids; Craft paper; Covers [stationery]; Crayons; Daily planners; Date stamps; Decorative paper centerpieces; Desk pads; Desktop document racks; Decorative wrapping paper; Dictionaries; Dispensers for adhesive tapes for stationery or household purposes; Dividers for ring binders; Document files; Document holders [stationery]; Drafting rulers; Drawer liners; Drawing books; Drawing brushes; Drawing compasses; Drawing ink; Drawing instruments for whiteboards; Drawing instruments for blackboards; Drawing pins; Drawing sets; Educational materials for teaching purposes [except apparatus]; Envelope paper; Erasers; Event programmes; Events albums; Exercise books; Facial tissues of paper; Fax paper; Fibre paper

Cl.33; Absinthe; Absinthe cocktails; Alcoholic beverages flavoured with tea; Alcoholic beverages flavored with coffee; Alcoholic beverages flavored with chocolate; Alcoholic cider; Alcoholic cocktail mixes; Alcoholic cocktails in the form of frozen pops; Alcoholic essences; Alcoholic extracts; Alcoholic fruit cocktail drinks; Alcoholic fruit beverages; American whiskey; Anisette; Aperitif wines; Alcoholic punch; Alcoholic preparations for making beverages; Blended whiskey; Blended Scotch whisky; Bourbon; Bourbon whiskey; Arak; Baijiu [Chinese distilled alcoholic beverage]; Bitters; Cachaca; Calvados; Brandy; Cocktails *; Distilled beverages; Cooking wine; Dessert wines; Grape wine; Fruit extracts, alcoholic; Flavor-infused whisky; Gin; Fruit wine; Fruit spirits; Fortified wines; Honey wine; Kirsch; Irish whiskey; Laojiou [Chinese liquor]; Liqueurs; Liquors, spirits and liqueurs; Pre-mixed alcoholic beverages, other than beer-based; Punch, alcoholic; Soju [Korean distilled spirits]; Sparkling red wines; Sparkling grape wine; Scotch

Cl.40; 3D printing; Abrasion; Acrylic finishing of vehicles; Air purification; Air freshening; Anti-microbial treatment of clothing; Animal waste treatment; Application of coatings using thermal plasma spraying techniques; Application of protective surface coatings to machines and tools; Application of wear-resistant coatings on metals and plastics; Applying backing to the underside of carpets; Applying finishes to textiles; Bespoke dressmaking; Bespoke tailoring; Bleaching of cloth; Blacksmithing; Bioremediation services; Bleaching of fabric; Bleaching of clothing; Burning of refuse and waste; Ceramic processing; Ceramic processing and providing information relating thereto; Chemical encapsulation and dispersion of hazardous chemicals; Chemical treatment of textile; Cloth cutting; Cloth dyeing; Cloth fireproofing; Cloth pre-shrinking; Clothing alteration; Coal blending; Coating and surface finishing of machines and tools; Coffee roasting and processing; Color enhancement of black and white video film; Consultancy services relating to the generation of electrical power; Consulting in the field of water treatment; Contact lens tinting; Conversion of waste energy into electricity [energy recycling services]; Consultancy relating to the destruction of waste and trash; Cooking oil and vegetable oil recycling services; Cryopreservation services; Custom 3D printing for others; Custom application of optical, transparent, solar reflective and wear-resistant coatings on metallic, organic and mineral substrates; Custom assembling of propulsion systems for aerospace vehicles; Custom assembling of electronic components for cellular phones; Custom assembling of computer hardware; Custom assembling of electronic components for mobile phones; Custom clothing alteration; Custom building of automobile engines; Custom key cutting services; Custom manufacture of automobiles; Custom manufacture of goods; Custom manufacture of metal hardware; Custom manufacture of moulds for use in industry; Custom manufacture of doors; Custom manufacture of products for the pharmaceutical, chemical and food industries by compressing and compacting powders and granules; Custom manufacturing and assembling services in relation to semiconductor parts and integrated circuit products; Custom manufacturing of bread; Custom manufacturing of banners and flags; Custom manufacturing of vehicle graphics and wraps; Custom manufacturing of visual signs,
electrical signs, non-electrical signs, electronic signs and digital signs; Custom tailoring; Cutting of fabric for curtains; Desalination of water; Design printing for others; Digital printing; Document binding services; Dyeing services; Embroidering services; Electro and metal coating, metal treating and casting, hardening of metal and metal products
Trade Marks Journal No: 1957 , 20/07/2020  Class 99

4507976  22/05/2020
HINEN ELECTRONICS (SHENZHEN) CO., LTD
Building M, Licheng Tech. Ind. zone, Shajing Street, Bao'an District, Shenzhen City, China

COMPANY

Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India

Proposed to be Used

DELHI

Cl.3; Cleansing milk for toilet purposes; cakes of toilet soap; shampooos; laundry preparations; Javelle water; cleaning preparations; scouring solutions; polishing preparations; grinding preparations; essential oils; cosmetics; toothpaste*; incense; deodorants for human beings or for animals; air fragrancing preparations

Cl.5; Medicinal alcohol; antibacterial handwashes; disinfectants for hygiene purposes; oxygen for medical purposes; contact lens cleaning preparations; dietetic foods adapted for medical purposes; deparatives; animal washes [insecticides]; biocides; sanitary tampons; eyepatches for medical purposes; antiseptic cotton; dental lacquer; diapers for pets.

Cl.7; Vacuum cleaners; machines and apparatus for cleaning, electric; steam mops; coffee grinders, other than hand-operated; juice extractors; electric; beverage preparation machines, electromechanical; kitchen machines, electric*; washing machines [laundry]; electromechanical machines for chemical industry; hand-held tools, other than hand-operated; shoe polishers, electric; 3D printers.

Cl.9; Couplers [data processing equipment]; computer hardware; pedometers; scales; signal lanterns; cases for smartphones; protective films adapted for smartphones; navigational instruments; headphones; cabinets for loudspeakers; selfie sticks [hand-held monopods]; materials for electricity mains [wires, cables]; chips [integrated circuits]; electric sockets; connectors [electricity]; video screens; electronic key fobs being remote control apparatus; clothing for protection against accidents, irradiation and fire; protective masks*; goggles; oxygen transvasing apparatus; locks, electric; 3D spectacles; battery chargers.

Cl.10; Thermometers for medical purposes; sphygmotensiometers; glucometers; respiratory masks for artificial respiration; dental apparatus and instruments; physiotherapy apparatus; soporific pillows for insomnia; sanitary masks for medical purposes; masks for use by medical personnel; gloves for medical purposes; baby feeding dummies; contraceptives, non-chemical; surgical implants comprised of artificial materials; orthopedic articles; suture materials.

Cl.11; Lamps; germicidal lamps for purifying air; nail lamps; cooking apparatus and installations; coffee machines, electric; refrigerators; air purifying apparatus and machines; electric fans for personal use; humidifiers; fabric steamers; laundry dryers, electric; hair dryers; water heaters; fog machines; heating installations; bath fittings; sterilizers; water purifying apparatus and machines; radiators, electric; lighters.

Cl.12; Locomotives; electric vehicles; cars; self-balancing scooters; bicycles; push scooters [vehicles]; pumps for bicycle tyres; remote control vehicles, other than toys; trolleys; sleighs [vehicles]; pneumatic tyres; air vehicles; water vehicles; non-skid devices for vehicle tyres.

Cl.18; Leather, unworked or semi-worked; bags; pocket wallets; trunks [luggage]; shoulder belts [straps] of leather; tool bags, empty; travelling bags; travelling sets [leatherware]; umbrellas; mountaineering sticks; walking sticks; collars for
animals.

Cl.20; Furniture; containers, not of metal [storage, transport]; bag hangers, not of metal; mirrors [looking glasses]; plaited straw, except matting; works of art of wood, wax, plaster or plastic; nameplates, not of metal; pet cushions; identification bracelets, not of metal; furniture fittings, not of metal; pillows; locks, not of metal, for vehicles.

Cl.21; Containers for household or kitchen use; kitchen utensils; glasses [receptacles]; ceramics for household purposes; china ornaments; drinking vessels; dustbins; aromatic oil diffusers, other than reed diffusers, electric and non-electric; electric combs; brushes*; material for brush-making; toothbrushes, electric; floss for dental purposes; cosmetic utensils; thermally insulated containers for food; carpet sweepers; glass, unworked or semi-worked, except building glass; electric devices for attracting and killing insects; pet feeding bowls, automatic; indoor aquaria.

Cl.24; Textile material; non-woven textile fabrics; wall hangings of textile; felt; towels of textile; bath linen, except clothing; cloths for removing make-up; household linen; furniture coverings of textile; flags of textile or plastic.
Trade Marks Journal No: 1957, 20/07/2020 Class 99

4508119 22/05/2020
SEEMA TALWAR SOLE PROPRIETOR OF SR TRADINGS
154, Vigyan Vihar New Delhi 110092
sole proprietorship

Address for service in India/Attorney address:
ARDENT LEGAL
G-58, NIZAMUDDIN WEST, NEW DELHI 110014 (INDIA)

Proposed to be Used

DELHI

Cl.9; Wireless headsets; Wireless speakers; Wireless receivers; Wireless routers; Wireless remote controls for portable electronic devices and computers; Magnetic wires; Data wires; Wireless keyboards; Wireless chargers; Wireless switches; Wireless keypads; Wireless headphones; Wireless audio speakers; Wireless computer peripherals; Wireless signal boosters; Wireless headsets for tablet computers; Wireless charging pads for smartphones; Wireless headsets for mobile phones; Wireless headsets for smart phones; Wireless controllers to remotely monitor and control the function and status of other electrical, electronic, and mechanical devices or systems; Mobile radios; Mobile phones; Mobile computers; Mobile apps; Mobile software; Mobile telephones; Mobile phone cases; Mobile phone straps; Mobile telecommunication apparatus; Mobile telecommunications apparatus; Mobile data receivers; Mobile application software; Mobile telecommunications handsets; Mobile hard drives; Mobile phone covers; Mobile communication terminals; Mobile telephone covers; Mobile telephone batteries; Mobile phone speakers; Downloadable mobile applications; Keyboards for mobile phones; Chargers for mobile phones; Batteries for mobile phones; Displays for mobile phones; Mobile phone battery chargers; Software for mobile phones; Leather cases for mobile phones; Protective cases for mobile phones; Dashboard mounts for mobile phones; Fast chargers for mobile phones; Battery chargers for mobile phones; Mobile phone display screen protectors in the nature of films; USB flash drives with micro USB connectors compatible with mobile phones; mobile charging cables, mobile earphone, wireless earphone, data cables, sunglasses, optical frames, optical lenses,optical goods, optical apparatus and instruments, optical glass, tripods for cameras

Cl.25; Casual clothing; Drawers [clothing]; Weatherproof clothing; Boas [clothing]; Handwarmers [clothing]; Babies' clothing; Mufflers [clothing]; Thermal clothing; Tops [clothing]; Childrens' clothing; Infants' clothing; Motorcyclists' clothing; Playsuits [clothing]; Slipovers [clothing]; Bottoms [clothing]; Wraps [clothing]; Ties [clothing]; Knitted clothing; Beach clothes; Clothes; Clothing; Cloth bibs; Baby clothes; Work clothes; Swaddling clothes; Beach clothing; Maternity clothing; Oilskins [clothing]; Boys' clothing; Athletic clothing; Shorts [clothing]; Kerchiefs [clothing]; Capes (clothing); Fishing clothing; Clothing layettes; Chaps (clothing); Leisure clothing; Visors [clothing]; Leather clothing; Infant clothing; Sports clothing; Denims [clothing]; Plush clothing; Outer clothing; Cowls [clothing]; Rainproof clothing; Mitts [clothing]; Latex clothing; Embroidered clothing; Slips [clothing]; Linen clothing; Girls' clothing; Woolen clothing; Windproof clothing; Cashmere clothing; Triathlon clothing; Silk clothing; Dance clothing; Bandeaux [clothing]; Bodies [clothing]; Ladies' clothing; Woven clothing; Waterproof clothing; Jerseys [clothing]; Aprons [clothing]; Knitwear [clothing]; Muffs [clothing]; Layettes [clothing]; Wristbands [clothing]; Headbands [clothing]; Gabardines [clothing]; Collars [clothing]; Combinations [clothing]; Hoods [clothing]; Belts [clothing]; Furs [clothing]; Paper clothing; Veils [clothing]; Jackets [clothing]; Cyclists' clothing; Gloves [clothing]; Jogging bottoms [clothing]; Belts for clothing; Clothing for children; Gussets for footlets [parts of clothing]; Articles of clothing; Parts of clothing, footwear and headgear; Adhesive bras; Aprons; Apres-ski shoes; Adhesive brassieres; Baby tops; Baby sandals; Baby doll pyjamas; Baby layettes for clothing; Baby pants; Balaclavas; Baby bottoms; Baby boots; Baby bodysuits; Baby bibs [not of paper]; Babushkas; Babies' undergarments; Ball gowns; Motorists' clothing; Clothes for sports; Clothes for sport; Corsets [foundation clothing]; Roll necks [clothing]; Party hats [clothing]; Short sets [clothing]; Clothing for cyclists; Clothing for cycling; Babies' pants [clothing]; Belts (Money -) [clothing]; Leather belts [clothing]; Thermally insulated clothing; Clothing for infants;
Children's clothing; Men's clothing; Pocket squares [clothing]; Jogging sets [clothing]; Water-resistant clothing; Jackets
(Stuff - [clothing]); Shoulder wraps [clothing]; Clothing for skiing; Quilted jackets [clothing]; Clothing for fishermen; Stuff
jackets [clothing]; Ready-made clothing; Clothing for gymnastics; Clothing of leather; Foulards [clothing articles];
Women's clothing; Fabric belts [clothing]; Figure skating clothing; Japanese traditional clothing; Arm warmers [clothing];
Knee warmers [clothing]; Nappy pants [clothing]; Trunks being clothing; Gloves as clothing; Clothing incorporating
LEDs; Braces for clothing; Drawers as clothing; Clothing for babies; Leather (Clothing of -); Clothing for sports; Ear muffs
[clothing]; Money belts [clothing]; Ear warmers being clothes; Corsets [clothing, foundation garments]; Clothing for
martial arts; Clothing made of fur; Ready-to-wear clothing; Weather resistant outer clothing; Three piece suits [clothing];
Cloth bibs for adult diners; Belts made out of cloth; Braces for clothing [suspenders]; Shoulder straps for clothing;
Articles of outer clothing; Clothing containing slimming substances; Articles of sports clothing; Fingerless gloves as
clothing; Clothing made of leather; Garments for protecting clothing; Clothing for leisure wear; Motorcyclists’ clothing of
leather; Jackets being sports clothing; Shoulder wraps for clothing; Sailing wet weather clothing; Under garments;
Sleeping garments; Leather garments; Linen (Body -) [garments]; Body linen [garments]; Sports garments; Religious
garments; Gloves for apparel; Swimming trunks; Swimming suits; Swimming caps; Swimming costumes; Swimming caps
[bathing caps]; Fitted swimming costumes with bra cups; Nightwear;
Orient Sanitech

4508151   22/05/2020
ORIENT ELECTRIC LIMITED
Unit - VIII, Plot No. 7, Bhoinagar, Bhubaneswar - 751012, Odisha
An Indian Company

Address for service in India/Attorney address:
L.S DAVAR & CO.,
L. S. DAVAR & CO. GLOBSYN CRYSTALS, TOWER 1, 2ND FLOOR, BLOCK EP, PLOT NO. 11 & 12, SALTLAKE, SECTOR V,
KOLKATA 700 091.

Proposed to be Used
To be associated with:
635755, 1207126, 1207127, 1207128, 1207129, 1397541, 1570044, 1653969, 2069469, 2123420, 2123422, 2629801, 2662013

KOLKATA

Cl.7; Blenders, Citrus Juicer, Dishwashers, Dust Exhausting installations for cleaning purposes, Fully Automatic Washing
- top Loading and Front Loading, Generators for Electricity, Grinder, Iron, Juice Extractor, Juicer Mixer, Juicer Mixer
Grinder, Mixer Grinder, Semi Automatic Washing Machine, Steam Iron, Vacuum Cleaner, Washing Machine, Wet Grinder,
Machines, machine tools, power-operated tools; Motors and engines, except for land vehicles; Machine coupling and
transmission components, except for land vehicles; Agricultural implements, other than hand-operated hand tools;
Incubators for eggs; Automatic vending machines.

Cl.9; Inverters with Battery UPS Switchgear Domestic Products including MCB (Miniature Circuit Breaker), and
Accessories, RCCB (Residual Current Circuit Breaker), RCBO (Residual Current Circuit Breaker with overload & Short
Circuit Protection), Isolator, Changeovers, Distribution Board, Industrial Switchgear Products, MCCB, ATS, ACB, Switch
Fuse Unit, Switch Disconnector, Control gears, MCC and Panels. Electric Circuit Protection Devices like METERS, LT/HT
Switch Gears, Console Boxes for Switchgear Changeover Switch, Inverters, Wires & Cables, Plane Switches & Sockets,
Modular Switches and Wiring Accessories, scientific, research, navigation, surveying, photographic, cinematographic,
audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus
and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or
controlling the distribution or use of electricity; Apparatus and instruments for recording, transmitting, reproducing or
processing sound, images or data; Recorded and downloadable media, computer software, blank digital or analogue
recording and storage media; Mechanisms for coin-operated apparatus; Cash registers, calculating devices; Computers
and computer peripheral devices; Diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers,
gloves for divers, breathing apparatus for underwater swimming; Fire-extinguishing apparatus.

Cl.11; All ventilation devices, electrical fans of all types, lighting devices including CFL (compact fluorescent lamp),
fluorescent lamp and fitting, lighting luminaires and accessories for lighting products, room heater system of all types
including convertors, oil filled radiator, heater with blower, instant and storage electric water heater, electric iron,
microwave ovens, ovens, toaster grill, electric kettles, water purifiers including mechanical and or (reverse osmosis ), air
conditioners, air coolers, air cooler kit, refrigerators. air purifiers, dust filters, humidifiers and de-humidifiers, apparatus
and installations for lighting, heating, cooling, steam generating, cooking, drying, water supply and sanitary purposes.
Trade Marks Journal No: 1957 , 20/07/2020            Class 99

Orient UV Sanitech

4508152    22/05/2020
ORIENT ELECTRIC LIMITED
Unit - VIII, Plot No. 7, Bhoinagar, Bhubaneswar - 751012, Odisha
An Indian Company

Address for service in India/Attorney address:
L.S DAVAR & CO.,
L. S. DAVAR & CO. GLOBSYN CRYSTALS, TOWER 1, 2ND FLOOR, BLOCK EP, PLOT NO. 11 & 12, SALTLAKE, SECTOR V,
KOLKATA 700 091.

Proposed to be Used

To be associated with:
106063, 1397541, 2069469, 2158421

KOLKATA

Cl.7: Blender, Citrus Juicer, Dishwashers, Dust Exhausting installations for cleaning purposes, Fully Automatic Washing - top Loading and Front Loading, Generators for Electricity, Grinder, Iron, Juice Extractor, Juicer Mixer, Juicer Mixer Grinder, Mixer Grinder, Semi Automatic Washing Machine, Steam Iron, Vacuum Cleaner, Washing Machine, Wet Grinder, Machines, machine tools, power-operated tools; Motors and engines, except for land vehicles; Machine coupling and transmission components, except for land vehicles; Agricultural implements, other than hand-operated hand tools; Incubators for eggs; Automatic vending machines.

Cl.9: Inverters with Battery UPS Switchgear Domestic Products including MCB (Miniature Circuit Breaker), and Accessories, RCCB (Residual Current Circuit Breaker), RCBO (Residual Current Circuit Breaker with overload & Short Circuit Protection), Isolator, Changeovers, Distribution Board, Industrial Switchgear Products, MCCB, ATS, ACB, Switch Fuse Unit, Switch Disconnector, Control gears, MCC and Panels. Electric Circuit Protection Devices like METERS, LT/HT Switch Gears, Console Boxes for Switchgear Changeover Switch, Invertors, Wires & Cables, Plane Switches & Sockets, Modular Switches and Wiring Accessories, scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; Apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; Recorded and downloadable media, computer software, blank digital or analogue recording and storage media; Mechanisms for coin-operated apparatus; Cash registers, calculating devices; Computers and computer peripheral devices; Diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; Fire-extinguishing apparatus.

Cl.11: All ventilation devices, electrical fans of all types, lighting devices including CFL (compact fluorescent lamp), fluorescent lamp and fitting, lighting luminaires and accessories for lighting products, room heater system of all types including convertors, oil filled radiator, heater with blower, instant and storage electric water heater, electric iron, microwave ovens, ovens, toaster grill, electric kettles, water purifiers including mechanical and or (reverse osmosis ), air conditioners, air coolers, air cooler kit, refrigerators. air purifiers, dust filters, humidifiers and de-humidifiers, apparatus and installations for lighting, heating, cooling, steam generating, cooking, drying, water supply and sanitary purposes.
Orient Supermist

4508153  22/05/2020
ORIENT ELECTRIC LIMITED
Unit - VIII, Plot No. 7, Bhoinagar, Bhubaneswar - 751012, Odisha
An Indian Company

Address for service in India/Attorney address:
L.S DAVAR & CO.,
L. S. DAVAR & CO. GLOBSYN CRYSTALS, TOWER 1, 2ND FLOOR, BLOCK EP, PLOT NO. 11 & 12, SALTLAKE, SECTOR V, KOLKATA 700 091.

Proposed to be Used
To be associated with:
106063, 806662, 1207126, 1207127, 1207128, 1207129, 1397541, 1653969, 2069469, 2123420, 2123422

KOLKATA

Cl.7; Blender, Citrus Juicer, Dishwashers, Dust Exhausting installations for cleaning purposes, Fully Automatic Washing - top Loading and Front Loading, Generators for Electricity, Grinder, Iron, Juice Extractor, Juicer Mixer, Juicer Mixer Grinder, Mixer Grinder, Semi Automatic Washing Machine, Steam Iron, Vaccum Cleaner, Washing Machine, Wet Grinder, Machines, machine tools, power-operated tools; Motors and engines, except for land vehicles; Machine coupling and transmission components, except for land vehicles; Agricultural implements, other than hand-operated hand tools; Incubators for eggs; Automatic vending machines.

Cl.9; Invertors with Battery UPS Switchgear Domestic Products including MCB (Miniature Circuit Breaker), and Accessories, RCCB (Residual Current Circuit Breaker), RCBO ( Residual Current Circuit Breaker with overload & Short Circuit Protection), Isolator, Changeovers, Distribution Board, Industrial Switchgear Products, MCCB, ATS, ACB, Switch Fuse Unit, Switch Disconnector, Control gears, MCC and Panels. Electric Circuit Protection Devices like METERS, LT/HT Switch Gears, Console Boxes for Switchgear Changeover Switch, Invertors, Wires & Cables, Plane Switches & Sockets, Modular Switches and Wiring Accessories, scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; Apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; Recorded and downloadable media, computer software, blank digital or analogue recording and storage media; Mechanisms for coin-operated apparatus; Cash registers, calculating devices; Computers and computer peripheral devices; Diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; Fire-extinguishing apparatus.

Cl.11; All ventilation devices, electrical fans of all types, lighting devices including CFL (compact fluorescent lamp), fluorescent lamp and fitting , lighting luminaires and accessories for lighting products, room heater system of all types including convertors, oil filled radiator, heater with blower, instant and storage electric water heater, electric iron, microwave ovens, ovens, toaster grill, electric kettles, water purifiers including mechanical and or (reverse osmosis ), air conditioners, air coolers, air cooler kit, refrigerators. air purifiers, dust filters, humidifiers and de-humidifiers, apparatus and installations for lighting, heating, cooling, steam generating, cooking, drying, water supply and sanitary purposes.
4508191  22/05/2020
GROW INDIGO PRIVATE LIMITED
19, Raj Mahal, 84 Veer Nariman Road, Churchgate, Mumbai, Maharashtra - 400020
A company incorporated under the laws of India.

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used
MUMBAI

Cl.5; Insecticide, Pesticide (bio and synthetic), Biocide, Fungicide, Herbicide for agricultural use.

Cl.9; E-commerce software including for providing information relating to the field of agriculture, particularly in relation to bio-fertilizers, seeds, farm input and farm produce; E-commerce Software to allow users to perform electronic business transaction via a global computer network including in relation to the purchase of bio-fertilizers, seeds, farm input and farm produce.

Cl.31; Seeds

Cl.35; Business management services, Advertising services for promotion, Information and Advisory services relating to electronic commerce including in the field of agriculture and particularly in relation to bio-fertilizers, seeds, farm input and farm produce.

Cl.40; Chemical treatment / preparation services.

Cl.42; Hosting e-commerce platforms on the internet, constructing an internet platform for electronic commerce and programming of software for e-commerce platforms all for bio-fertilizers, seeds, farm input and farm produce.

Cl.44; Farming services; farming equipment rental.
4508195  22/05/2020
GROW INDIGO PRIVATE LIMITED
19, Raj Mahal, 84 Veer Nariman Road, Churchgate, Mumbai, Maharashtra - 400020
A company incorporated under the laws of India.

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used
MUMBAI

Cl.5; Insecticide, Pesticide (bio and synthetic), Biocide, Fungicide, Herbicide for agricultural use.

Cl.9; E-commerce software including for providing information relating to the field of agriculture, particularly in relation to bio-fertilizers, seeds, farm input and farm produce; E-commerce Software to allow users to perform electronic business transaction via a global computer network including in relation to the purchase of bio-fertilizers, seeds, farm input and farm produce.

Cl.31; Seeds

Cl.35; Business management services, Advertising services for promotion, Information and Advisory services relating to electronic commerce including in the field of agriculture and particularly in relation to bio-fertilizers, seeds, farm input and farm produce.

Cl.40; Chemical treatment / preparation services.

Cl.42; Hosting e-commerce platforms on the internet, constructing an internet platform for electronic commerce and programming of software for e-commerce platforms all for bio-fertilizers, seeds, farm input and farm produce.

Cl.44; Farming services; farming equipment rental.
4508196 22/05/2020
GROW INDIGO PRIVATE LIMITED
19, Raj Mahal, 84 Veer Nariman Road, Churchgate, Mumbai, Maharashtra - 400020
A company incorporated under the laws of India.

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used
MUMBAI
Cl.1; Bio-fertiliser; Non-chemical fertilizer; Fertilizer; Plant growth regulating preparations; Biochemical catalysts and biological preparations other than for medical or veterinary purposes.
Cl.5; Insecticide, Pesticide (bio and synthetic), Biocide, Fungicide, Herbicide for agricultural use.
Cl.9; E-commerce software including for providing information relating to the field of agriculture, particularly in relation to bio-fertilizers, seeds, farm input and farm produce; E-commerce Software to allow users to perform electronic business transaction via a global computer network including in relation to the purchase of bio-fertilizers, seeds, farm input and farm produce.
Cl.31; Seeds
Cl.35; Business management services, Advertising services for promotion, Information and Advisory services relating to electronic commerce including in the field of agriculture and particularly in relation to bio-fertilizers, seeds, farm input and farm produce.
Cl.40; Chemical treatment / preparation services.
Cl.44; Farming services; farming equipment rental.
Speed Drifters
4508224  22/05/2020

Tencent Holdings Limited
P.O.Box 2681 GT, Century Yard, Hutchins Drive, George Town, Grand Cayman, Cayman Islands

A Company duly organized and existing under the laws of Cayman Islands.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELI

Cl.9; Computer game programs; computer game software; video games software; computer game software for use on mobile and cellular phones; electronic game software for mobile phones; game programmes [programs] and software for use with electronic games of all kinds; downloadable computer game software via a global computer network and wireless devices; computer games programs downloaded via the internet [software]; downloadable electronic game programs; computer software applications, downloadable; computer software, recorded; computer programs [downloadable software]; video game cartridges; electronic publications, downloadable; downloadable music files; downloadable image files; computer hardware; computer peripheral devices; computer keyboards; optical discs; mouse [computer peripheral]; mouse pads; wrist rests for use with computers; laptop computers; sleeves for laptops; tablet computers; covers for tablet computers; personal digital assistants; mobile telecommunications apparatus; integrated circuit cards [smart cards]; memory cards for video game machines; joysticks for use with computers, other than for video games; security tokens [encryption devices]; USB flash drives; mobile telephones; cases for smartphones; protective films adapted for smartphones; cell phone straps; humanoid robots with artificial intelligence; virtual reality headphones; wearable video display monitors; headphones; materials for electricity mains [wires, cables]; wires, electric; batteries, electric; battery chargers; decorative magnets; animated cartoons; cinematographic film, exposed; earphones; cameras [photography]; power sources [batteries]; kits comprising recorded materials in the form of discs, software, tapes and other recordings and manuals in electronic format, sold together as a unit; video enhancers; apparatus for recording, transmission or reproduction of sound or images.

Cl.41; Game services provided on-line from a computer network; providing internet games, non-downloadable; publishing services; organization of electronic game competitions; organization of competitions [education or entertainment]; organization of cosplay entertainment events; publication of texts, other than publicity texts; providing on-line electronic publications, not downloadable; organization of shows [improsario services]; organization of exhibitions for cultural or educational purposes; arranging and conducting of congresses; presentation of live performances; entertainer services; television entertainment; film production, other than advertising films; providing on-line music, not downloadable; providing on-line videos, not downloadable; providing films, not downloadable, via video-on-demand services; providing online entertainment in the nature of game tournaments; entertainment services; video entertainment services; interactive entertainment services; entertainment information; recreation information; providing information, including online, about education, training, entertainment, sporting and cultural activities; provision of news for entertainment purposes; providing information on-line relating to computer games and computer enhancements for games; amusement park services; providing amusement arcade services; providing recreation facilities; club services [entertainment or education]; toy rental; games equipment rental.

Cl.42; Computer software design; rental of computer software; computer software technical support services; computer research services; research and consultancy services relating to computer software; computer programming; hosting computer sites [websites]; maintenance of websites; providing temporary use of web-based software; providing temporary use of web-based applications; creating and designing website-based indexes of information for others [information technology services]; software as a service [SaaS]; platform as a service [PaaS]; software development in the framework of software publishing; information technology [IT] consultancy; installation of computer software; computer software consultancy; recovery of computer data; conversion of data or documents from physical to electronic media; duplication of computer programs; computer virus protection services; providing search engines for the internet; monitoring of computer systems by remote access; web site design consultancy; electronic data storage; cloud computing; outsource service providers in the field of information technology; computer technology consultancy; computer security consultancy; graphic arts design; industrial design; styling [industrial design].
GROMOR ACUSPRAY

4508809 23/05/2020
Coromandel International Limited
‘Coromandel House’, 1-2-10, Sardar Patel Road, Secunderabad – 500 003, Telangana, India
MANUFACTURES AND MERCHANTS

Address for service in India/Agents address:
MOHAN ASSOCIATES,
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used
CHENNAI

Cl.1; MICRONUTRIENTS FOR APPLICATION TO CROPS; FERTILIZERS; CHEMICALS USED IN AGRICULTURE, HORTICULTURE AND FORESTRY; MANURES; SEAWEED EXTRACTS FOR USE AS A FERTILIZER; LIQUID PHOSPHATE FOR FOLIAR APPLICATION TO HORTICULTURAL CROPS; LIQUID PHOSPHATE FOR FOLIAR APPLICATION TO AGRICULTURAL CROPS; PLANT GROWTH REGULATING PREPARATIONS; WETTING AGENTS FOR USE WITH AGROCHEMICALS; CHEMICALS FOR THE PROTECTION OF PLANTS [OTHER THAN FUNGICIDES, WEEDKILLERS, HERBICIDES, INSECTICIDES, PARASITICIDES]

Cl.7; CROP SPRAYING MACHINES; AGRICULTURAL SPRAYING MACHINES
AMAZON DETECTIVE

Priority claimed from 02/12/2019; Application No. : 88712466 ;United States of America

AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, USA
a Nevada corporation

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301

Proposed to be Used

DELHI

Cl.38; Providing access to hosted operating systems and computer applications through the Internet.

Cl.42; Consultation in the field of cloud computing; computer technology consulting; Software as a service (SaaS) featuring software for cloud computing; Software as a service (SaaS) featuring software for managing cloud environments; Software as a service (SaaS) featuring software for monitoring cloud and application performance; Software as a service (SaaS) featuring software for use as an application programming interface; Software as a service (SaaS) featuring software for security analytics; Software as a service (SaaS) featuring software that uses machine learning for creating customized visualizations of client data and digital information; Software as a service (SaaS) featuring software for reading and analyzing computer event logs; Software as a service (SaaS) featuring software that uses machine learning and analytics to enable users to process, analyze, summarize, and investigate network activity, event logs, resource behavior, and resource interactions; Software as a service (SaaS) featuring software for capturing, analyzing, archiving, sharing, visualizing and displaying security-related data and digital information.
FUJITSU Hybrid IT Service

4509474   25/05/2020
FUJITSU LIMITED
1-1, Kamikodanaka 4-chome, Nakahara-ku, Kawasaki-shi, Kanagawa, 211-8588, Japan
A company organized and existing under the laws of Japan

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
To be associated with:
994354, 1409470

DELHI

Cl.9;Computers; computer servers; computer hardware for data storage; computer peripheral devices; computer software.

Cl.42;Computer programming services; computer rental services; server hosting; rental of web servers; optimization services for computers, namely, computer networks and computer software configuration, installation of computer software, maintenance and upgrading of computer software, namely, enhancing functions of computer software, changing or adding of functions for computer software, and providing information thereon; software as a service (SAAS) services; computer system consulting and advisory services.
MANJU SANGA
OPPOSITE METRO PILLAR NO. 778, M.I.E, MAIN NH-10, BAHADURGARH, DISTRICT- JHAJJAR, HARYANA - 124507
SOLE PROPRIETOR

Address for service in India/Attorney address:
SURYA PRAKASH PAREEK
WARD NO.- 03, NEEM KA THANA ROAD, AJEETGARH, SIKAR, RAJASTHAN-332701

Proposed to be Used
DELHI

Cl.10; MEDICAL INSTRUMENTS, MEDICAL DEVICES, SHIELDS FOR MEDICAL INSTRUMENTS, ELECTRONIC MEDICAL INSTRUMENTS, LASER INSTRUMENTS FOR MEDICAL USE, DETECTING INSTRUMENTS FOR MEDICAL USE, TEMPERATURE MEASURING INSTRUMENTS FOR MEDICAL USE, MEDICAL TESTING INSTRUMENTS, MEDICAL DIAGNOSTICS INSTRUMENTS, DENTAL INSTRUMENTS, SURGICAL INSTRUMENTS

Cl.24; TEXTILES, TEXTILE FABRIC, TEXTILE SHEETS, TEXTILE LABELS, TEXTILE MATERIAL, TEXTILE AND SUBSTITUTES FOR TEXTILES
4509931  26/05/2020
CONTEK LIFE SCIENCE CO., LTD.
4F., NO.48, HUAINING ST., ZHONGZHENG DIST., TAIPEI CITY 10046, TAIWAN (R.O.C.)
A company existing under the laws of Taiwan

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used

CHENNAI

Cl.5; Vitamin preparations; medicines for human purposes; dietary fibre; dietetic substances adapted for medical use; nutritional supplements; yeast dietary supplements; protein dietary supplements; freeze-dried food adapted for medical purposes; food for babies; dietary supplements for animals.

Cl.35; Advertising; presentation of goods on communication media, for retail purposes; business management assistance; providing commercial information and advice for consumers in the choice of products and services; import-export agency services; auctioneering; sales promotion for others; compilation of information into computer databases; retail services for pharmaceutical, veterinary and sanitary preparations and medical supplies; wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies.
Trade Marks Journal No: 1957, 20/07/2020  Class 99

4510590    26/05/2020
NIKE INNOVATE C.V.
One Bowerman Drive, Beaverton, Oregon 97005-6453, U.S.A.
A Dutch limited partnership organized by virtue of the laws of Netherlands

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI

Cl.25; Footwear; headwear; apparel, namely pants, shorts, shirts, t-shirts, sweat shirts, hooded sweatshirts, tank tops, pullovers, warm-up suits, jerseys, sweat pants, underwear, sports bras, dresses, skirts, sweaters, jackets, anoraks, coats, socks, gloves, belts, hosiery, tights, vests, scarves, headbands, bandanas, sweatbands, wrist bands; clothing for athletic use, namely, padded shirts, padded pants, padded shorts; compression sleeves sold as an integral component of athletic clothing, namely for shirts.

Cl.35; Advertising; business management; business administration; office functions; retail store services in the field of clothing, footwear, headwear, bags, sporting goods and accessories, eyewear, watches, software for fitness, and sensors and electronic monitoring devices incorporating microprocessors, digital display, and accelerometers; and online retail ordering services by means of a global computer network featuring clothing, footwear, headwear, bags, sporting goods and accessories, eyewear, watches, software for fitness, and sensors and electronic monitoring devices incorporating microprocessors, digital display, and accelerometers.

Cl.41; Education services, namely providing training, classes and seminars promoting the importance of humanitarian, community, health and environmental sustainability issues; providing training, entertainment; sporting and cultural activities; Entertainment services, namely, arranging, organizing and conducting an array of athletic and sports activities, events, competitions and tournaments; encouraging and developing sports talent by organizing and conducting athletic programs and activities; encouraging youth and amateur sports and physical education by organizing and conducting youth and amateur athletic and sports programs and activities; organizing, conducting and arranging participation in cultural and community programs; providing training in the fields of sports and fitness.
SOLVELANCER

4510607  26/05/2020

WhizSolve Pte. Ltd.
8 Marina View Level 43 Asia Square Tower 1 Singapore 018960
A company incorporated and existing under the laws of Singapore

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.9; Downloadable Software used for solving problems in the field of mathematics and science; Downloadable mobile applications for image recognition and digitization of mathematical expressions; Downloadable software for use by freelancers; downloadable software for use in crowdsourcing. Educational computer software; training software; virtual classroom software; computer and mobile software; data communications software; graphics software; computer software to enhance the audio-visual capabilities of multimedia applications, namely, for the integration of text, audio, graphics, still images and moving pictures and machine learning; Augmented reality software for use in mobile devices for integrating electronic data with real world environments; Electronic publications, downloadable; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; educational instruments; audio-visual teaching apparatus; teaching and instructional apparatus and instruments; recorded and downloadable media, blank digital or analogue recording and storage media; calculating devices; computers and computer peripheral devices; Application software; downloadable educational materials; downloadable electronic dictionary; downloadable curriculum materials for teaching; covers for mobile phones and smartphones; cases for smartphones and mobile phones; selfie sticks used as smartphone accessories; holders adapted for smartphones; mobile phones; straps for smartphones; tablet computers; batteries; battery chargers; USB charges (battery chargers); USB cables; earphones; headphones; headsets; speakers; protective films adapted for smartphones, mobile phones, or tablets; accessories designed for smartphones, mobile phones or tablets; magnets; alarms; sunglasses; cases for glasses; optical apparatus and instruments; video screens; teaching robots; security surveillance robots; humanoid robots with artificial intelligence; cameras.

Cl.35; Providing an online searchable database featuring project postings; consulting services in the field of human resources and management of freelance and remote workers; administration, management, implementation and coordination of human resources; remote management of human resources, workers and work outsourcing; providing an online portal for submitting and posting of education related projects by individuals and companies; business services, namely, providing an online marketplace for workers and individuals and companies seeking the services of workers and performing analysis to match the background, skills and capabilities of workers with the needs of those seeing the services of such workers; providing business information, namely, providing an online two-way system for users of an online marketplace to evaluate and provide feedback regarding parties they have interacted with via the online marketplace; providing employment related services, namely, on-line invoicing and payment, on-line validation of time sheets, on-line budget reporting, on-line access to performance data, an on-line customer feedback system and customized management reports.

Cl.41; Teaching and educational services; Educational services in the nature of coaching; computer assisted education services; publication of educational and teaching materials; providing training, teaching and tutoring; provision of online tutorials; arranging and conducting of tutorials; providing tutorial sessions in the field of mathematics; providing information in the field of education; educational instruction services; Educational examinations; entertainment services; providing information and analysis in the field of education and entertainment; presentation of videos online; providing online electronic publications, music and videos (not downloadable); multimedia publishing of printed matter, books, magazines, journals, newspapers, newsletters, tutorials, maps; publication of calendars, graphics, photographs, videos, music and electronic publications; entertainment; organization and presentation of shows, competitions, games, concerts and entertainment events; arranging, organizing, conducting, and hosting education and social entertainment events; arranging and conducting education conferences; organization of exhibitions for cultural, educational, or entertainment purposes; Recording studio services; Teaching support services, namely scheduling, notifications and communication services; non-downloadable games for educational use; non-downloadable interactive multimedia computer game programs; Educational services, namely developing curriculum for teachers and educators; photography, film and video production services; Teaching services relating to pedagogy techniques; On-line library services, namely, providing electronic library services which feature newspapers, magazines, photographs, pictures and videos via an on-line computer network.

Cl.42; Non-Downloadable Software used for solving problems in the field of mathematics and science; Non-
Downloadable mobile applications for image recognition and digitization of mathematical expressions; Non-Downloadable software for use by freelancers; Non-Downloadable software for use in crowdsourcing; Hosting Platform as a Service (PaaS) for submitting and posting of education related projects by individuals and companies; Hosting Platform as a Service (PaaS) for providing an online marketplace for workers and individuals and companies seeking the services of workers. Providing non-downloadable computer and mobile software; hosting multimedia educational content; Providing temporary use of non-downloadable software for developing online educational materials; Product development consultancy for inventors in the field of education; computer and software development systems; design and development of computer hardware and software; Software as a service [SaaS] services featuring software for machine learning, deep learning and deep neural networks; providing artificial intelligence computer programs on data networks; Software as a Service (SaaS); Platform as a Service (PaaS) featuring computer software platforms; Software as a Service (SaaS) relating to hosting of multimedia educational content, game, or entertainment; Platform as a Service (PaaS) relating to hosting of multimedia educational content, game, or entertainment; Platform as a Service (PaaS) relating to hosting on-line interactive public calendars that allow multiple participants to share event schedules and facility reservations; computer programming relating to the provision of online education, game, or entertainment.
Suppleceutics

4511026  27/05/2020

ENTICE COSMETICS
Diamond Plaza No.25, Laxminarayan Shopping Centre, Poddar Park Road, Malad (East), Mumbai-400097
Trading of Cosmetics
BUSINESS

Proposed to be Used

MUMBAI

Cl.3;Cosmetics
Cl.5;Dietary supplements for human being and dietetic substances.
Wellceutics
4511028 27/05/2020
ENTICE COSMETICS
Diamond Plaza No.25, Laxminarayan Shopping Centre, Poddar Park Road, Malad (East), Mumbai-400097
Trading of Cosmetics
BUSINESS
Proposed to be Used
MUMBAI
Cl.30; Coffee, tea, cocoa, sugar rice tapioca, sago, artificial coffee, flour and preparations made from cereals, bread and confectionery ices, honey treacle, yeast, baking Powder, salt, mustard, vinegar, sauces, spices and ice
Cl.41; Providing of training and cultural activities.
Nutraceutics

4511029  27/05/2020
ENTICE COSMETICS
Diamond Plaza No.25, Laxminarayan Shopping Centre, Poddar Park Road, Malad (East), Mumbai-400097
Trading of Cosmetics
BUSINESS
Proposed to be Used
MUMBAI
Cl.30; Coffee, tea, cocoa, sugar rice tapioca, sago, artificial coffee, flour and preparations made from cereals, bread and confectionery ices, honey treacle, yeast, baking Powder, salt, mustard, vinegar, sauces, spices and ice
Cl.41; Providing of training and cultural activities.
Suppleceutics

4511030 27/05/2020
ENTICE COSMETICS
Diamond Plaza No.25, Laxminarayan Shopping Centre, Poddar Park Road, Malad (East), Mumbai-400097
Trading of Cosmetics
BUSINESS
Proposed to be Used
MUMBAI
Cl.30; Coffee, tea, cocoa, sugar rice tapioca, sago, artificial coffee, flour and preparations made from cereals, bread and confectionery ices, honey treacle, yeast, baking Powder, salt, mustard, vinegar, sauces, spices and ice
Cl.41; Providing of training and cultural activities.
M/S HANDTEX INDUSTRIES PRIVATE LIMITED
580-G, MODEL TOWN, PANIPAT 132103
An Indian Company existing under the Companies Act, 1956
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI
Cl.20; Stools, footstools, step stools, mattresses, pillows, indoor window blinds and shades
Cl.24; Tablecloths, table mats, table runners, pillow shams, cushion covers, curtains, textiles, bed covers, textile material, bedspreads and fabric covers.
Cl.27; Bathmats, rugs, mats, carpets, matting.
AARANYA BIOSCIENCES PRIVATE LIMITED
Plot 17 & 16 Golden Jubilee Biotech Park for Women society, Inside SIPCOT Siruseri IT park, Siruseri Village, Siruseri, Chennai, 603103, Tamil Nadu
a company incorporated under the law of Companies Act, 1956

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used

CHENNAI

Cl.35: Marketing Services, Online Advertising and Marketing Services, Marketing Assistance Services, Product Marketing Services, Business Marketing Services, Direct Marketing Services, Marketing Research Services, Marketing Analysis Services, Marketing Agency Services, Advertising and Marketing Services, Advertising and marketing services provided by means of indirect methods of marketing communications, namely, social media, search engine marketing, inquiry marketing, internet marketing, mobile marketing, blogging and other forms of passive, sharable or viral communications channels.

Cl.42: Product Research and Development, Scientific Research and Development, Biochemical Research and Development, Pharmaceutical Research and Development, Research and Development Services, Research and Development of Vaccines and Medicines, Industrial Research, Development and Testing, Technological Research and Development, Research and Development Services in the field of Biotechnology, Antibodies, Diagnostic preparations, Immunohistology, Bacteriology, Cytology, Immunology, Consulting services in the fields of biotechnology, pharmaceutical research and development, laboratory testing, diagnostics, and pharmacogenetics, Consultancy relating to research and development in the field of therapeutics.
ARUN TRADING CORPORATION
NO. 75, P.H.ROAD, NERKUNDRAM, KOYAMBEDU, CHENNAI 107
Disinfectants for Sanitary Purpose, Adhesives for tiles, Bio Septic Tanks, Epoxy
Active

Proposed to be Used
CHENNAI

Cl.1; Adhesives for floor, ceiling and wall tiles; Polymers for use in the manufacture of floor finishes; Polymers for use in the manufacture of floor sealers like Epoxy; Cement-waterproofing preparations, except paints.

Cl.5; Disinfectants for sanitary use, Disinfectants for sanitary purposes

Cl.11; Septic tanks, Septic tanks for household purposes, Septic tanks for industrial purposes, Disinfection apparatus
THE PARAKORE ORGANICUM (PROPRIETOR NEETU TAING)
T-6, 3rd FLOOR, WADHWA PLAZA-1, MLU PLOT-11, SECTOR-6, DWARKA, NEW DELHI- 110075
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SANJIV NIGAM & ASSOCIATES
102, R-20, PRATAP COMPLEX MAIN VIKAS MARG, SHAKARPUR DELHI 110092

Proposed to be Used
DELHI
Cl.3; ESSENTIAL OILS
Cl.29; PROCESSED FRUITS, PREPARED MEALS
Cl.30; SPICES, PROCESSED HERBS
Cl.31; FRESH FRUITS, NUTS, VEGETABLES AND HERBS
ASIAN PAINTS VIROMAGIC

4512336   28/05/2020

ASIAN PAINTS LIMITED
6A SHANTI NAGAR, SANTA CRUZ (EAST), MUMBAI - 400055
A COMPANY REGISTERED IN INDIA

Address for service in India/Attorney address:
QUEST IP
122/104, SILVER OAKS APARTMENTS, DLF PH-1, GURGAON - 122 002

Proposed to be Used

To be associated with:
1014674, 1014676

MUMBAI

Cl.3; Non-medicated cosmetics and toiletry preparations; perfumery, essential oils; bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; wipes impregnated with cleaning agents; non-medicated soaps, surface cleansers, cleansers and washes; liquid hand and body cleansers.

Cl.5; Sanitary preparations for medical purposes; disinfectants; insecticides; preparations for destroying vermin; fungicides, herbicides; plasters, materials for dressing; antibacterial soaps and hand washes; astringents for medical purposes; detergents for medical purposes; sterilising preparations.
Center Control

4512753  28/05/2020

SEONGCHUL YU

104-1505, Dong-Bu Apt., 21, Yaeum-ro, Nam-gu, Ulsan, 44754, Republic of Korea

An Individual, Citizen of the Republic of Korea

Address for service in India/Attorney address:

D.P. AHUJA & CO

UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used

MUMBAI

Cl.7; Electric washing machines; Automatic dishwashers; Electric vacuum cleaners; Electric clothes washing machines; Hoses for electric vacuum cleaners; Bags for electric vacuum cleaners; Stick type vacuum cleaners; Electric rotary blowers; Robots (machines); Compressed air pumps; Electric rotary compressors; Compressors for refrigerators; Spin dryers (not heated); Electric mixers for household purposes; Robotic vacuum cleaners; Electric food processors; Steam cleaners (machines) for household purposes; Hand-held vacuum cleaners; Electric vacuum cleaners for bedding; Housekeeping robots for household purpose; Robots for personal use, namely, robots for cleaning.

Cl.11; Air conditioners; Hot air apparatus, namely, hot-air space heating apparatus; Humidifiers; Electric dehumidifier for household use; Electric ranges; Water purifiers for household purposes; Water ionizers for household purposes; Membrane apparatus in the nature of filters for purifying water; Solar thermal collectors (heating); Air purifiers; Ventilation (air-conditioning) apparatus for heating; LED lamps; Gas ranges; Electric kitchen ovens; Apparatus or installations for cooking; Electric refrigerators; Electric clothes dryers; Electric clothes management machines for drying clothes for household purpose; Electric clothing management machines having the functions of deodorizing, sterilizing and steaming garments for household purposes; Electric clothes drying machines with sterilization, deodorization and crease-resistant treatment functions for household purpose; Ventilation hoods; Ventilation hoods for ovens.
ANEUCARE

4512756 28/05/2020
PerkinElmer Health Sciences Pvt. Ltd.
Block No. 702-704, 7th floor, TICEL, Bio Park - Phase II, No. 5, CSIR Road, Taramani Chennai, Chennai 600113, India
A Private Limited Company incorporated under the Indian Companies Act,1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Proposed to be Used

CHENNAI

Cl.5; Diagnostic reagents and substances for medical purposes; Medical diagnostic test strips; Clinical diagnostic reagents; Reagents for use in medical genetic testing; Diagnostic kits comprising diagnostic agents, preparations and substances for medical purposes; Medical diagnostic reagents and assays for testing of body fluids

Cl.42; Medical laboratory services; Biological laboratory services; Biological research, clinical research, medical research; Medical or clinical laboratory services for research and diagnostic use; Providing medical and scientific information in the field of medical and clinical diagnostic services; Genetic testing for scientific research purposes

Cl.44; Medical and diagnostic services; Medical testing for diagnostic purpose; Medical clinic services and medical analysis services for diagnostic purposes provided by medical laboratories; Genetic counseling; Medical and health services relating to DNA, genetics and genetic testing
Proposed to be Used

MUMBAI

Cl.5: Athlete’s foot lotions • Athlete’s foot powders • Athlete’s foot preparations • Breast-nursing pads • Chemical preparations for treating pathogenic infections affecting plants • Diapers for incontinence • Dietary and nutritional supplements • Disinfectants for dental and medical apparatus and instruments • Disinfectants for medical instruments • Disposable diapers for incontinence • Disposable diapers of paper for incontinence • Disposable medical devices • Disposable nappies for incontinence • Disposable pads for incontinence • Energy bars used as nutritional supplements • Foot care preparations for medical purposes • Foot care preparations for medical use • Incontinence diapers • Incontinence garments • Incontinence pads • Inhaled pharmaceutical preparations for the treatment of respiratory diseases and disorders • Inhaled pharmaceutical preparations for treating respiratory diseases and disorders • Intravenous fluids used for nutrition • Medicated foot balms • Medicated foot creams • Medicated foot powder • Medicated foot powders • Medicated footbath preparations • Medicated skin care preparations • Medicinal creams for skin care • Milk calcium concentrate [nutritional supplement] • Milk sugar [nutritional supplement] • Nappies for incontinence • Nursing pads • Nutritional drinks for dietary purposes • Nutritional drinks for medical purposes • Nutritional drinks for medical use • Nutritional meal replacement powders • Nutritional meal replacements • Nutritional supplements • Nutritional supplements for human beings • Nutritional supplements for human feed • Nutritional supplements for human use • Nutritional supplements in capsule form • Nutritional supplements in granular form • Nutritional supplements in powder form • Nutritional supplements in tablet form • Nutritional supplements in tablet form, not for medical purposes • Nutritional supplements in the nature of powdered drink mixes • Nutritional supplements made of starch adapted for medical purposes • Pants, absorbent, for incontinence • Pharmaceutical preparations and substances for use in the field of anesthesia • Pharmaceutical preparations and substances for use in urology • Pharmaceutical preparations for skin care • Pharmaceutical preparations for treating respiratory diseases • Pharmaceutical preparations for use in urology • Pharmaceuticals for treating respiratory diseases • Pharmacological preparations for skin care • Powdered nutritional supplement drink mix • Powdered nutritional supplement drink mixes • Powdered nutritional supplements • Powdered nutritional supplements for medical purposes • Preparations for treating athlete’s foot • Radioactive pharmaceutical preparations for in vivo diagnostics or therapeutic use • Remedy for foot perspiration • Respiratory stimulants • Skin care (Pharmaceutical preparations for -) • Skin care preparations for medical purposes • Sterile burn dressings • Sterile dressings • Sterile wound dressings • Teeth filling materials • Vaccines against pneumococcal infections

Cl.10: Absorbent bed sheets being incontinence sheets • Air beds for medical purposes • Air mattresses for medical purposes • Air mattresses for medical use • Ankles for medical purposes • Ankles for medical use • Apparatus for dental purposes • Arch supports for dental use • Arch supports for foot wear • Atomizers for administering aerosol medications to a patient’s respiratory system • Beds specially made for medical purposes • Beds specially made for use by burn patients • Body rehabilitation apparatus for medical purposes • Cases fitted for medical instruments • Cases for medical and surgical instruments • Childbirth mattresses • Clothing especially for operating rooms • Compression garments • Cranio-maxillofacial implants made from artificial materials • Cushions for plantar foot pain • Devices for nursing infants • Devices for protection against X-rays, for medical purposes • Disposable gloves for dental purposes • Disposable gloves for dental use • Disposable gloves for medical purposes • Disposable gloves for medical use • Disposable gloves for surgical purposes • Disposable gloves for veterinary purposes • Disposable medical devices for treating constipation • Draw-sheets for sick beds • Electronic stimulation apparatus for physical therapy purposes • Examination gloves for medical purposes • Examination gloves for medical use • Exercise equipment for physical therapy purposes • Exercise foot wear for medical rehabilitation purposes • Exercise machines for medical rehabilitative purposes • Exercise machines for medical rehabilitative use • Foot massage apparatus • Foot massagers • Gas filter apparatus used in laparoscopy surgery • Gloves for dental use • Gloves for medical examinations • Gloves for medical purposes • Gloves for medical use • Gloves for veterinary use • Incontinence
bed pads • Incontinence mattress protectors • Incontinence sheets • Inhalers for administering aerosol medications to a patient's respiratory system • Instruments for use in gastrointestinal surgery • Laboratory apparatus for medical diagnostic purposes • Lasers for beauty therapy • Latex gloves for dental purposes • Latex gloves for surgical purposes • Latex gloves for veterinary purposes • Low-frequency electromagnetic therapy apparatus • Magnetic therapy insoles • Manually-operated exercise equipment for physical therapy purposes • Massage gloves for cellulite reduction • Mattress protectors for incontinence • Mattress protectors for incontinence • Mattresses for medical purposes • Mattresses for medical use • Medical and veterinary apparatus and instruments • Medical ankle braces • Medical apparatus and instruments • Medical apparatus and instruments for angioplasty surgery • Medical apparatus and instruments for cardiology • Medical apparatus and instruments for neurosurgery • Medical apparatus and instruments for orthopaedic surgery • Medical apparatus and instruments for orthopedic surgery • Medical apparatus and instruments for reconstructive surgery • Medical apparatus and instruments for robot-assisted surgery • Medical apparatus and instruments for transplant surgery • Medical bags designed to hold medical instruments • Medical braces for ankles • Medical devices for closing wounds • Medical devices for moxibustion therapy • Medical devices for placing and securing catheters • Medical devices for spinal disc repair in the nature of spinal disc implants made from artificial substances • Medical examination gloves • Medical hearing instruments • Medical instruments • Medical instruments and apparatus • Medical instruments for cutting tissue • Medical instruments for interstitial thermotherapy of biological tissue • Medical instruments for massaging gum • Medical instruments for percutaneous tracheostomy • Medical instruments for recording heart activity • Medical micro-needling devices • Medical micro-needling devices to treat acne, scars and stretch marks • Nebulizers for administering aerosol medications to a patient's respiratory system • Nebulizers for respiratory therapy • Orthopaedic clothing • Orthopaedic exoskeleton suits • Orthopaedic footwear • Orthopaedic foot-beds for foot care • Orthopaedic foot-beds for footwear • Orthopaedic footwear • Orthopedic inserts for footwear • Orthopedic pads with foot arch supports • Orthotic inserts for footwear • Ostomy pouches • Post-operative compression garments • Post-operative pressure garments • Protection devices against Roentgen rays, for medical purposes • Protection devices against X-rays [Roentgen rays], for medical purposes • Protective gloves for dental purposes • Protective gloves for dental use • Protective gloves for surgical purposes • Protective gloves for surgical use • Protective gloves for veterinary purposes • Radioisotope therapy apparatus and instruments • Respiratory masks for artificial respiration • Respiratory masks for medical purposes • Respiratory masks for medical use • Robotic exoskeleton suits for physical rehabilitation purposes • Robotic exoskeleton suits for physical therapy purposes • Robotic exoskeleton suits for physical therapy use • Sterile sheets, surgical • Support cushions with foot arch supports • Support mattresses for medical purposes • Support mattresses for medical use • Surgical and medical apparatus and instruments • Surgical apparatus and instruments for medical use • Surgical apparatus and instruments for medical, dental or veterinary use • Surgical gloves • Surgical implants comprised of artificial materials for gum tissue regeneration • Surgical implants comprised of artificial materials for replacing human tissue • Surgical implants comprised of artificial materials for use in guided tissue regeneration • Surgical instruments for use in orthopaedic and spinal surgery • Surgical instruments for use in orthopaedic surgery • Surgical instruments for use in orthopedic and spinal surgery • Surgical instruments for use in orthopaedic surgery • Surgical instruments for use in orthopedic surgery • Surgical instruments for use in spinal surgery • Surgical, medical, dental and veterinary apparatus and instruments • Toe inserts for orthopaedic footwear • Ultrasonic therapy apparatus • Ultrasound therapy apparatus • Vaporizers for the treatment of upper respiratory conditions • Vascular access ports for medical purposes • Vascular access ports for medical use

Cl.44: Acupressure therapy • Acupressure therapy services • Advisory services relating to medical apparatus and instruments • Anti-smoking therapy • Ayurveda therapy • Ayurvedic therapy • Beauty therapy • Beauty therapy services • Body care treatments • Bodywork therapy • Consultation services relating to skin care • Cosmetic surgery • Counseling relating to holistic psychology and occupational therapy • Counseling relating to occupational therapy • Counselling relating to holistic psychology and occupational therapy • Counselling relating to occupational therapy • Cupping therapy services • Facial skin care treatments • Foot massage services • Health care consultancy in the field of occupational therapy • Home-care nursing care • Insomnia therapy services • Leasing of skin care equipment • Light therapy services • Medical and nursing services for the elderly • Medical consultancy for selecting appropriate and equipment • Medical counselling and services • Medical devices for physical therapy • Medical devices for physical therapy purposes • Medical devices for physical therapy use • Robotic exoskeleton suits for physical therapy use • Sterile sheets, surgical • Support cushions with foot arch supports • Support mattresses for medical purposes • Support mattresses for medical use • Surgical and medical apparatus and instruments • Surgical apparatus and instruments for medical use • Surgical apparatus and instruments for medical, dental or veterinary use • Surgical gloves • Surgical implants comprised of artificial materials for gum tissue regeneration • Surgical implants comprised of artificial materials for replacing human tissue • Surgical implants comprised of artificial materials for use in guided tissue regeneration • Surgical instruments for use in orthopaedic and spinal surgery • Surgical instruments for use in orthopaedic surgery • Surgical instruments for use in orthopedic and spinal surgery • Surgical instruments for use in orthopaedic surgery • Surgical instruments for use in orthopedic surgery • Surgical instruments for use in spinal surgery • Surgical, medical, dental and veterinary apparatus and instruments • Toe inserts for orthopaedic footwear • Ultrasonic therapy apparatus • Ultrasound therapy apparatus • Vaporizers for the treatment of upper respiratory conditions • Vascular access ports for medical purposes • Vascular access ports for medical use
Trade Marks Journal No: 1957 , 20/07/2020 Class 99

ORDOGUARD

4513291 29/05/2020

ELDERSHELF RETAIL PRIVATE LIMITED

S.NO. 231-1-2, BUILDING E-3, FLAT NO. 6, GANGAPURAM, KONARKNAGAR, LOHGAON, PUNE-411014

BODY INCORPORATE

Address for service in India/Attorney address:

KESHAVA.H.B

B 203, Stargaze, Kolte Patil Housing Society, Bavdhan, Paud Road, Pune, Maharashtra 411021

Proposed to be Used

MUMBAI

Cl.5: Athlete’s foot lotions • Athlete’s foot powders • Athlete’s foot preparations • Breast-nursing pads • Chemical preparations for treating pathogenic infections affecting plants • Diapers for incontinence • Dietary and nutritional supplements • Disinfectants for dental and medical apparatus and instruments • Disinfectants for medical apparatus and instruments • Disinfectants for medical instruments • Disposable diapers for incontinence • Disposable diapers of paper for incontinence • Disposable diapers • Disposable nappies for incontinence • Disposable pads for incontinence • Energy bars used as nutritional supplements • Foot care preparations for medical purposes • Foot care preparations for medical use • Incontinence diapers • Incontinence garments • Incontinence pads • Inhaled pharmaceutical preparations for the treatment of respiratory diseases and disorders • Inhaled pharmaceutical preparations for treating respiratory diseases and disorders • Intravenous fluids used for nutrition • Medicated foot balms • Medicated foot creams • Medicated foot powder • Medicated foot powders • Medicated footbath preparations • Medicated skin care preparations • Medicinal creams for skin care • Milk calcium concentrate [nutritional supplement] • Milk sugar [nutritional supplement] • Nappies for incontinence • Nursing pads • Nutritional drinks for dietary purposes • Nutritional drinks for medical purposes • Nutritional drinks for medical use • Nutritional meal replacement powders • Nutritional meal replacements • Nutritional powdered supplements • Nutritional preparations for medical use • Nutritional supplement drinks • Nutritional supplement drinks for medical purposes • Nutritional supplement energy bars • Nutritional supplements • Nutritional supplements containing vitamins and minerals • Nutritional supplements for animal feed • Nutritional supplements for foodstuffs for animals • Nutritional supplements for human beings • Nutritional supplements for humans • Nutritional supplements for livestock feed • Nutritional supplements for veterinary use • Nutritional supplements in capsule form • Nutritional supplements in powder form • Nutritional supplements in tablet form • Nutritional supplements in tablet form, not for medical purposes • Nutritional supplements in the nature of powdered drink mixes • Nutritional supplements made of starch adapted for medical purposes • Parts, absorbent, for incontinence • Pharmaceutical preparations and substances for use in the field of anesthesia • Pharmaceutical preparations and substances for use in urology • Pharmaceutical preparations for skin care • Pharmaceutical preparations for treating respiratory diseases • Pharmaceutical preparations for use in urology • Pharmaceuticals for treating respiratory diseases • Pharmacological preparations for skin care • Powdered nutritional supplement drink mix • Powdered nutritional supplement drink mixes • Powdered nutritional supplements • Powdered nutritional supplements for medical purposes • Preparations for treating athlete’s foot • Radioactive pharmaceutical preparations for in vivo diagnostics or therapeutic use • Remedies for foot perspiration • Respiratory stimulants • Skin care (Pharmaceutical preparations for -) • Skin care preparations for medical purposes • Sterile burn dressings • Sterile dressings • Sterile wound dressings • Teeth filling materials • Vaccines against pneumococcal infections

Cl.10: Absorbent bed sheets being incontinence sheets • Air beds for medical purposes • Air mattresses for babies, for medical purposes • Air mattresses for medical purposes • Ankle braces for medical purposes • Ankle braces for medical use • Ankle supports for medical purposes • Ankle supports for medical use • Apparatus for non-invasive surgery • Apparatus for nursing infants • Apparatus for ultrasound therapy • Apparatus, devices and articles for nursing infants • Arch supports for footwear • Atomizers for administering aerosol medications to a patient’s respiratory system • Beds specially made for medical purposes • Beds specially made for use by burn patients • Body rehabilitation apparatus for medical purposes • Cases fitted for medical instruments • Cases for medical and surgical instruments • Childbirth mattresses • Clothing especially for operating rooms • Compression garments • Cranio-maxillofacial implants made from artificial materials • Cushions for plantar foot pain • Devices for nursing infants • Devices for protection against X-rays, for medical purposes • Disposable gloves for dental purposes • Disposable gloves for dental use • Disposable gloves for medical purposes • Disposable gloves for medical use • Disposable gloves for surgical purposes • Disposable gloves for veterinary purposes • Disposable medical devices for treating constipation • Draw-sheets for sick beds • Electronic stimulation apparatus for physical therapy purposes • Examination gloves for medical purposes • Examination gloves for medical use • Exercise equipment for physical therapy purposes • Exercise footwear for medical rehabilitation purposes • Exercise machines for medical rehabilitative purposes • Exercise machines for medical rehabilitative use • Foot massage apparatus • Foot massagers • Gas filter apparatus used in laparoscopy surgery • Gloves for dental use • Gloves for medical examinations • Gloves for medical purposes • Gloves for medical use • Gloves for veterinary use • Incontinence
bed pads • Incontinence mattress protectors • Incontinence sheets • Inhalers for administering aerosol medications to a patient's respiratory system • Instruments for use in gastrointestinal surgery • Laboratory apparatus for medical diagnostic purposes • Lasers for beauty therapy • Latex gloves for dental purposes • Latex gloves for surgical purposes • Latex gloves for veterinary purposes • Low-frequency electromagnetic therapy apparatus • Magnetic therapy insoles • Manually-operated exercise equipment for physical therapy purposes • Massage gloves for cellulite reduction • Mattress protectors for incontinence • Mattress protectors for incontinence • Mattresses for medical purposes • Mattresses for rehabilitation of addicts • Rehabilitation of alcohol addicted patients • Rehabilitation of drug therapy • Psychological therapy for infants • Psychotherapy and occupational therapy services • Rehabilitation for purposes of guiding treatment and assessing effectiveness • Medical nursing services • Music therapy for physical, psychological and cognitive purposes • Nursing care services • Nursing home services • Nutrition consultancy • Nutrition counseling • Nutrition counselling • Nutritional advice • Occupational therapy • Occupational therapy and rehabilitation • Occupational therapy and rehabilitation services • Occupational therapy services • Pediatric nursing services • Pharmacy advice • Pharmacy dispensary services • Physical rehabilitation • Physical rehabilitation services • Physical therapy • Providing bed pans for patients within the hospital environment • Providing information relating to the renting of medical machines and apparatus • Providing laser therapy for treating medical conditions • Providing mental rehabilitation facilities • Providing physical rehabilitation facilities • Provision of information relating to garden or flower bed care • Provision of information relating to the rental of medical machines and apparatus • Provision of mental rehabilitation facilities • Provision of physical rehabilitation facilities • Psychological coaching, counselling and therapy • Psychological coaching, counselling and therapy • Psychological coaching, counselling and therapy • Psychological coaching, counselling and therapy • Psychological therapy for infants • Psychotherapy and occupational therapy services • Rehabilitation for substance abuse patients • Rehabilitation of addicts • Rehabilitation of alcohol addicted patients • Rehabilitation of drug addicted patients • Rehabilitation of narcotic addicted patients • Rehabs • Rehabilitation of substance abuse patients • Rehabilitation services for substance abuse patients • Rental of beds specially made for medical treatment purposes • Rental of medical machines and apparatus • Rental of skin care equipment • Sauna, bath, massage and therapy services • Speech and hearing therapy • Speech and hearing therapy services • Speech therapy • Surgery • Therapy services • Voice and speech therapy services
Trade Marks Journal No: 1957 ,  20/07/2020   Class 99

ORDER

4513292   29/05/2020

ELDERSHELF RETAIL PRIVATE LIMITED

S.NO. 231-1-2, BUILDING E-3, FLAT NO. 6, GANGAPURAM, KONARKNAGAR, LOHGAON, PUNE-411014

BODY INCORPORATE

Address for service in India/Attorney address:

KESHAVA.H.B

B 203, Stargaze, Kelte Patil Housing Society, Bavdhan, Paud Road, Pune, Maharashtra 411021

Proposed to be Used

MUMBAI

Cl.5;• Athlete's foot lotions • Athlete's foot powders • Athlete's foot preparations • Breast-nursing pads • Chemical preparations for treating pathogenic infections affecting plants • Diapers for incontinence • Dietary and nutritional supplements • Disinfectants for dental and medical apparatus and instruments • Disinfectants for medical apparatus and instruments • Disinfectants for medical instruments • Disposable diapers for incontinence • Disposable diapers of paper for incontinence • Disposable linens for incontinence • Disposable nappies for incontinence • Disposable pads for incontinence • Energy bars used as nutritional supplements • Foot care preparations for medical purposes • Foot care preparations for medical use • Incontinence diapers • Incontinence garments • Incontinence pads • Inhaled pharmaceutical preparations for the treatment of respiratory diseases and disorders • Inhaled pharmaceutical preparations for treating respiratory diseases and disorders • Intravenous fluids used for nutrition • Medicated foot balms • Medicated foot creams • Medicated foot powder • Medicated foot powders • Medicated footbath preparations • Medicated skin care preparations • Medicinal creams for skin care • Milk calcium concentrate [nutritional supplement] • Milk sugar [nutritional supplement] • Nappies for incontinence • Nursing pads • Nutritional drinks for dietary purposes • Nutritional drinks for medical purposes • Nutritional drinks for medical use • Nutritional meal replacement powders • Nutritional meal replacements • Nutritional powders • Nutritional preparations for medical use • Nutritional supplement drinks • Nutritional supplement drinks for medical purposes • Nutritional supplement energy bars • Nutritional supplements • Nutritional supplements containing vitamins and minerals • Nutritional supplements for animal feed • Nutritional supplements for foodstuffs for animals • Nutritional supplements for human beings • Nutritional supplements for humans • Nutritional supplements for livestock for medical purposes • Nutritional supplements for veterinary use • Nutritional supplements in tablet form • Nutritional supplements in tablet form, not for medical purposes • Nutritional supplements in the nature of powdered drink mixes • Nutritional supplements made of starch adapted for medical purposes • Pants, absorbent, for incontinence • Pharmaceutical preparations and substances for use in the field of anesthesia • Pharmaceutical preparations and substances for use in urology • Pharmaceutical preparations for skin care • Pharmaceutical preparations for treating respiratory diseases • Pharmaceutical preparations for use in urology • Pharmaceuticals for treating respiratory diseases • Pharmacological preparations for skin care • Powdered nutritional supplement drink mix • Powdered nutritional supplement drink mixes • Powdered nutritional supplements • Powdered nutritional supplements for medical purposes • Preparations for treating athlete’s foot • Radioactive pharmaceutical preparations for in vivo diagnostics or therapeutic use • Remedies for foot perspiration • Respiratory stimulants • Skin care (Pharmaceutical preparations for -) • Skin care preparations for medical purposes • Sterile burn dressings • Sterile dressings • Sterile wound dressings • Teeth filling materials • Vaccines against pneumococcal infections

Cl.10;• Absorbent bed sheets being incontinence sheets • Air beds for medical purposes • Air mattresses for medical purposes • Ankle braces for medical purposes • Ankle braces for medical use • Ankle supports for medical purposes • Ankle supports for medical use • Apparatus for ultrasound therapy • Apparatus, devices and articles for nursing infants • Arch supports for footwear • Atomizers for administering aerosol medications to a patient’s respiratory system • Beds specially made for medical purposes • Beds specially made for use by burn patients • Body rehabilitation apparatus for medical purposes • Cases fitted for medical instruments • Cases for medical and surgical instruments • Childbirth mattresses • Clothing especially for operating rooms • Compression garments • Cranio-maxillofacial implants made from artificial materials • Cushions for plantar foot pain • Devices for nursing infants • Devices for protection against X-rays, for medical purposes • Disposable gloves for dental purposes • Disposable gloves for dental use • Disposable gloves for medical purposes • Disposable gloves for medical use • Disposable medical devices for treating constipation • Draw-sheets for sick beds • Electronic stimulation apparatus for physical therapy purposes • Examination gloves for medical purposes • Examination gloves for medical use • Exercise equipment for physical therapy purposes • Exercise footwear for medical rehabilitation purposes • Exercise machines for medical rehabilitative purposes • Exercise machines for medical rehabilitative use • Foot massage apparatus • Foot massagers • Gamma filter apparatus used in laparoscopy surgery • Gloves for dental use • Gloves for medical examinations • Gloves for medical purposes • Gloves for medical use • Gloves for veterinary use • Incontinence...
bed pads • Incontinence mattress protectors • Incontinence sheets • Inhalers for administering aerosol medications to a patient's respiratory system • Instruments for use in gastrointestinal surgery • Laboratory apparatus for medical diagnostic purposes • Lasers for beauty therapy • Latex gloves for dental purposes • Latex gloves for surgical purposes • Latex gloves for veterinary purposes • Low-frequency electromagnetic therapy apparatus • Magnetic therapy insoles • Manually-operated exercise equipment for physical therapy purposes • Massage gloves for cellulite reduction • Mattress protectors for incontinence • Mattress protectors for incontinence • Mattresses for medical purposes • Mattresses for medical use • Medical and veterinary apparatus and instruments • Medical ankle braces • Medical apparatus and instruments • Medical apparatus and instruments for angioplasty surgery • Medical apparatus and instruments for cardiovascular surgery • Medical apparatus and instruments for cosmetic surgery • Medical apparatus and instruments for elective surgery • Medical apparatus and instruments for emergency surgery • Medical apparatus and instruments for endoscopic surgery • Medical apparatus and instruments for endovascular surgery • Medical apparatus and instruments for exploratory surgery • Medical apparatus and instruments for laparoscopic surgery • Medical apparatus and instruments for neurosurgery • Medical apparatus and instruments for orthopaedic surgery • Medical apparatus and instruments for orthopedic surgery • Medical apparatus and instruments for reconstructive surgery • Medical apparatus and instruments for robot-assisted surgery • Medical apparatus and instruments for transplant surgery • Medical bags designed to hold medical instruments • Medical braces for ankles • Medical devices for closing wounds • Medical devices for moxibustion therapy • Medical devices for placing and securing catheters • Medical devices for spinal disc repair in the nature of spinal disc implants made from artificial substances • Medical examination gloves • Medical hearing instruments • Medical instruments • Medical instruments and apparatus • Medical instruments for cutting tissue • Medical instruments for interstitial thermotherapy of biological tissue • Medical instruments for massaging gum • Medical instruments for percutaneous tracheostomy • Medical instruments for recording heart activity • Medical micro-needling devices • Medical micro-needling devices to treat acne, scars and stretch marks • Nebulizers for administering aerosol medications to a patient's respiratory system • Nebulizers for respiratory therapy • Orthopaedic clothing • Orthopaedic exercise footwear • Orthopaedic footwear • Orthopaedic inserts for footwear • Orthopaedic pads with foot arch supports • Orthotic inserts for footwear • Ostomy pouches • Post-operative pressure garments • Post-operative pressure garments • Protection devices against Roentgen rays, for medical purposes • Protection devices against X-rays [Roentgen rays], for medical purposes • Protective gloves for dental purposes • Protective gloves for dental use • Protective gloves for surgical purposes • Protective gloves for surgical use • Protective gloves for veterinary purposes • Radioisotope therapy apparatus and instruments • Respiratory masks for artificial respiration • Respiratory masks for medical purposes • Respiratory masks for medical use • Robotic exoskeleton suits for physical rehabilitation purposes • Robotic exoskeleton suits for physical therapy purposes • Robotic exoskeleton suits for physical therapy use • Sterile sheets, surgical • Support cushions with foot arch supports • Support mattresses for medical purposes • Support mattresses for medical use • Surgical and medical apparatus and instruments • Surgical apparatus and instruments for medical use • Surgical apparatus and instruments for medical, dental or veterinary use • Surgical gloves • Surgical implants comprised of artificial materials for gum tissue regeneration • Surgical implants comprised of artificial materials for replacing human tissue • Surgical implants comprised of artificial materials for use in guided tissue regeneration • Surgical instruments for use in orthopaedic and spinal surgery • Surgical instruments for use in orthopaedic surgery • Surgical instruments for use in orthopaedic and spinal surgery • Surgical instruments for use in orthopaedic surgery • Surgical instruments for use in spinal surgery • Surgical, medical, dental and veterinary apparatus and instruments • Toe inserts for orthopaedic footwear • Ultrasonic therapy apparatus • Ultrasound therapy apparatus • Vaporizers for the treatment of upper respiratory conditions • Vascular access ports for medical purposes • Vascular access ports for medical use

Cl.44: Acupressure therapy • Acupressure therapy services • Advisory services relating to medical apparatus and instruments • Anti-smoking therapy • Ayurveda therapy • Ayurvedic therapy • Beauty therapy • Beauty therapy services • Body skin care treatments • Bodywork therapy • Consultation services relating to skin care • Cosmetic surgery • Counseling relating to holistic psychology and occupational therapy • Counseling relating to occupational therapy • Counselling relating to holistic psychology and occupational therapy • Counselling relating to occupational therapy • Cupting therapy services • Facial skin care treatments • Foot massage services • Health care consultancy in the field of occupational therapy • Home-visit nursing care • Insomnia therapy services • Leasing of skin care equipment • Light therapy services • Medical and nursing services for the elderly • Medical consultancy for selecting appropriate equipment and appliances • Wheelchairs, commodes, invalid hoists, walking frames and beds • Medical evaluation services for patients receiving rehabilitation for purposes of guiding treatment and assessing effectiveness • Medical nursing services • Music therapy for physical, psychological and cognitive purposes • Nursing care services • Nursing home services • Nutrition consultancy • Nutrition counseling • Nutrition counselling • Nutritional advice • Occupational therapy • Occupational therapy and rehabilitation • Occupational therapy and rehabilitation services • Occupational therapy services • Pediatric nursing services • Pharmacy advice • Pharmacy dispensary services • Physical rehabilitation • Physical rehabilitation services • Physical therapy • Providing bed pans for patients within the hospital environment • Providing information relating to nursing care services • Providing information relating to the rental of medical machines and apparatus • Providing laser therapy for treating medical conditions • Providing mental rehabilitation facilities • Providing physical rehabilitation facilities • Provision of information relating to garden or flower bed care • Provision of information relating to the rental of medical machines and apparatus • Provision of mental rehabilitation facilities • Provision of physical rehabilitation facilities • Psychological coaching, counselling and therapy • Psychological coaching, counselling and therapy • Psychological therapy for infants • Psychotherapy and occupational therapy services • Rehabilitation for substance abuse patients • Rehabilitation of addicts • Rehabilitation of alcohol addicted patients • Rehabilitation of drug addicted patients • Rehabilitation of narcotic addicted patients • Reha • Rehabilitation of substance abuse patients • Rehabilitation services for substance abuse patients • Rental of beds specially made for medical treatment purposes • Rental of medical machines and apparatus • Rental of skin care equipment • Sauna, bath, massage and therapy services • Speech and hearing therapy • Speech and hearing therapy services • Speech therapy • Surgery • Therapy services • Voice and speech therapy services
SVATANTRA
4514202  29/05/2020
FLIPKART INDIA PRIVATE LIMITED
Buildings Alyssa, Begonia & Clover, Embassy Tech Village, Outer Ring Road, Devarabeesanahalli Village, Bengaluru- 560 013, Karnataka
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
CHENNAI
Cl.14; Precious metals and their alloys; jewellery, precious and semi-precious stones; horological and chronometric instruments.
Cl.18; Leather and imitations of leather; animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.
Cl.25; Clothing, footwear, headwear.
4514203  29/05/2020
FLIPKART INDIA PRIVATE LIMITED
Buildings Alyssa, Begonia & Clover, Embassy Tech Village, Outer Ring Road, Devarabeesanahalli Village, Bengaluru- 560 013, Karnataka
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI

Cl.14; Precious metals and their alloys; jewellery, precious and semi-precious stones; horological and chronometric instruments.

Cl.18; Leather and imitations of leather; animal skins and hides; luggage and carrying bags; umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.

Cl.25; Clothing, footwear, headwear.
GPTN

Priority claimed from 31/01/2020; Application No. : 88/780,865 ;United States of America

4514278  29/05/2020

Stripe Inc.
510 Townsend St., San Francisco, California 94103, U.S.A.
A company organised and existing under the laws of Delaware, United States of America.

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI

Cl.9: Downloadable software development kits (SDK); downloadable computer software for accepting, managing, and paying out funds via a computer network; electronic software updates, namely, downloadable computer software and associated downloadable data files for updating computer software for accepting, managing, and paying out funds via a computer network; downloadable computer software for use as an application programming interface (API) for accepting, managing, and paying out funds via a computer network.

Cl.36: Financial services, namely, providing for the acceptance, management, and payout of funds via a computer network; financial services, namely, providing for the exchange of currency via a computer network; financial services, namely, providing electronic transfer of funds via a computer network.

Cl.42: Computers services, namely, providing temporary use of non-downloadable computer software for accepting, managing, and paying out funds via computer network.
4514517    30/05/2020
SAMPARK FOUNDATION
A-176, Sector-40, Noida 201301, India
Trust

Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELI

Cl.9; Teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images: magnetic data carriers, recording discs, compact discs, DVDs and other digital recording media; electronic payment terminals; cash registers; calculating machines, data processing equipment, computers; computer software; education software; downloadable mobile applications

Cl.16; Paper and Cardboard, Printed Matter, Books, Educational Books, Packing material of paper and cardboard, Publications, Brochures, Pamphlets, Instructional and Teaching material, Informational material for teaching purposes (except apparatus), Cards, Periodicals, Printers' type and printing blocks in class 16

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
4514518    30/05/2020
SAMPARK FOUNDATION
A-176, Sector-40, Noida 201301, India
Trust
Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI

Cl.9; Teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs, compact discs, DVDs and other digital recording media; electronic payment terminals; cash registers; calculating machines, data processing equipment, computers; computer software; education software; downloadable mobile applications

Cl.16; Paper and Cardboard, Printed Matter, Books, Educational Books, Packing material of paper and cardboard, Publications, Brochures, Pamphlets, Instructional and Teaching material, Informational material for teaching purposes (except apparatus), Cards, Periodicals, Printers’ type and printing blocks in class 16

Cl.41; Education; providing of training; entertainment; sporting and cultural activities
4514522  30/05/2020
SAMPARK FOUNDATION
A-176, Sector-40, Noida 201301, India
Trust
Address for service in India/Attorney address:
IRA LAW
I-34, 4th Floor, Jangpura Extension, New Delhi - 110014
Used Since :07/01/2019
DELHI
Cl.9; Teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images:
magnetic data carriers, recording discs, compact discs, DVDs and other digital recording media; electronic payment
terminals; cash registers; calculating machines, data processing equipment, computers; computer software; education
software; downloadable mobile applications
Cl.16; Paper and Cardboard, Printed Matter, Books, Educational Books, Packing material of paper and cardboard,
Publications, Brochures, Pamphlets, Instructional and Teaching material, Informational material for teaching purposes
(except apparatus), Cards, Periodicals, Printers’ type and printing blocks in class 16
Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
4515346    30/05/2020
JUBILANT FOODWORKS LIMITED
Registered office at Plot no. 1A, Sector – 16A, Noida – 201301, Uttar Pradesh AND Corporate Office at Logix Techno Park, Tower D, 5th Floor, Sector 127, Noida 201304, Uttar Pradesh
An Indian company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
To be associated with:
4368391, 4515346
DELHI
Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food.
Cl.30; Pizzas, pizza pies, pizza bread and ingredients of all kind for pizzas, bread products, toasts, cookies, biscuits, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee: flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle, yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
Cl.31; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
Cl.32; Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
Cl.35; Promoting the sale of goods and services; Promoting the sale of goods and services by dissemination of promotional materials and product information through an online global computer network through the distribution of printed material, audio and video recordings, television and radio recordings, and promotional contests; import and export agency; organizing and conducting of product presentations on communication media, for retail purposes; online and physical sales; on-line advertising on a computer network; advertising by mail order in the nature of direct mail advertising services; online services, namely, providing data and information regarding management and tracking and monitoring for commercial purposes and driver personnel management; advertising; business Management; business administration; office functions.
Cl.39; Pizza and food packaging, storage and food transportation services; Transport; packaging and storage of goods;
travel arrangement.

Cl.43; Services for providing food and drink; temporary accommodation.
JUBILANT FOODWORKS LIMITED
Registered office at Plot no. 1A, Sector – 16A, Noida – 201301, Uttar Pradesh AND Corporate Office at Logix Techno Park, Tower D, 5th Floor, Sector 127, Noida 201304, Uttar Pradesh
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:

4515347    30/05/2020
DELHI

Cl.29: Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food.

Cl.30: Pizzas, pizza pies, pizza bread and ingredients of all kind for pizzas, bread products, toasts, cookies, biscuits, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle, yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.

Cl.31: Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.

Cl.32: Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.

Cl.35: Promoting the sale of goods and services; Promoting the sale of goods and services by dissemination of promotional materials and product information through an online global computer network through the distribution of printed material, audio and video recordings, television and radio recordings, and promotional contests; import and export agency; organizing and conducting of product presentations on communication media, for retail purposes; online and physical sales; on-line advertising on a computer network; advertising by mail order in the nature of direct mail advertising services; online services, namely, providing data and information regarding management and tracking and monitoring for commercial purposes and driver personnel management; advertising; business Management; business administration; office functions.

Cl.39: Pizza and food packaging, storage and food transportation services; Transport; packaging and storage of goods;
travel arrangement.

Cl.43; Services for providing food and drink; temporary accommodation.
4515712  01/06/2020
TRUNISH PHARMA PRIVATE LIMITED
03, PUNITDHAM SOC., SATELLITE ROAD, MOTA VARACHHA, SURAT-394101, GUJARAT STATE, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
R.B.JOGANI & CO.,
706, SHUBH SQUARE, PATEL WADI-3, Opp. SHIVANJALI RAW HOUSE, LAL DARWAZA, SURAT-395004, GUJARAT STATE

Proposed to be Used

AHMEDABAD

Cl.3; BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE, CLEANING, POLISHING, SCOURING AND ABRASIVE PREPARATIONS, SOAPS, PERFUMERY, ESSENTIAL OILS, COSMETICS, HAIR LOTIONS, DENTIFRICES INCLUDED IN CLASS-03 BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE, CLEANING, POLISHING, SCOURING AND ABRASIVE PREPARATIONS, SOAPS, PERFUMERY, ESSENTIAL OILS, COSMETICS, HAIR LOTIONS, DENTIFRICES INCLUDED IN CLASS-03

Cl.5; AYURVEDIC, HERBAL, PHARMACEUTICAL AND MEDICINAL PREPARATION

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, ONLINE AND OFFLINE SELLING OF COSMETICS, AYURVEDIC, HERBAL, PHARMACEUTICAL AND MEDICINAL PRODUCTS.
4515729    01/06/2020
ORGANIC INDIA PRIVATE LIMITED
Unit 2, GF, M-6 Uppal Plaza District Centre Jasola, New Delhi, Delhi 110025, India
A company incorporated under the Indian Companies Act.
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
993932
DELHI
Cl.5; Ayurvedic health supplements.
Cl.30; Tea and tea products.
Motorola Trademark Holdings, LLC
222 W. Merchandise Mart Plaza, Suite 1800, Chicago, IL 60654, United States of America
A Company organized and existing under the Laws of the State of Delaware, USA

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
To be associated with:
3940449
DELHI
Cl.7; Clothes washing machines.
Cl.11; Refrigerators, clothes drying machines, air conditioning units.
BIRKAN

4516496   01/06/2020
BIRKAN ENGINEERING INDUSTRIES PVT LTD
E-2B, Madhu Vihar, L.P. Extension, Patpar Ganj, Delhi – 110092 India
A company organized and existing under the Companies Act.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.7; Pumps [machines] including Water pumps, Solar water pumps, Submersible pump, Electric pumps; Solar-powered electricity generators; Pumps for heating installations.

Cl.11; Solar lights; Solar furnaces; Solar powered lamps; Solar thermal collectors; Solar powered lamps; Solar water heaters; Solar thermal collectors [heating]; Solar energy based cooling apparatus; Solar light fixtures, namely, indoor and outdoor solar powered lighting units and fixtures; Solar reactors; Solar collectors; Solar furnaces; Solar energy receivers; Solar-powered all-weather lights; Solar thermal air systems for heating purposes; Solar-powered heaters for use in swimming pools; Heating systems for residential and commercial buildings comprised of boilers, valves, pipes, manifolds, solar panels, control panel, switches and electrical wire, all sold as a unit.
KAASDHANI
4516837  02/06/2020
GRB Dairy Foods Pvt. Ltd
No.10, III Phase, SIDCO Industrial Estate, Hosur – 635126, State of Tamil Nadu, India

MANUFACTURES AND MERCHANTS

Address for service in India/Agents address:
MOHAN ASSOCIATES,
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used

CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.29;MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD; GHEE; MILK; MILK BEVERAGES; FLAVOURED MILK BEVERAGES; DRIED MILK; SKIMMED MILK; MILK POWDER; DAIRY WHITENERS FOR BEVERAGES; DRIED WHOLE MILK; CREAMER FOR BEVERAGES; BUTTERMILK; CURD; LASSI; YOGHURT; YOGHURT-BASED BEVERAGES; CREAM; WHIPPED CREAM; BUTTER; DAIRY SPREADS; PANEER (MILK PRODUCT); CHEESE; CHEESE SPREADS; CHEESE POWDER; MILK PRODUCTS; PRESERVED, DRIED, FROZEN AND COOKED FRUITS AND VEGETABLES; JELLIES; JAMS; FRUIT SPREADS; PICKLES; EGGS; EDIBLE OILS AND FATS; CHIPS [FRENCH FRIES]; POTATO CHIPS; VEGETABLE-BASED CHIPS; PROCESSED NUTS; PREPARED NUTS; PRESERVED NUTS; ROASTED NUTS; FRUIT AND VEGETABLE SALADS; VEGETABLE SOUP PREPARATIONS; SOUPS; TOFU; TOMATO PUREE; PROCESSED PULSES; MEAT, FISH, POULTRY AND GAME

Cl.30;COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TRECACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER]; READY TO EAT SAVORY SNACKS AND SWEETS; FROZEN YOGHURT; WHEAT FLOUR; SNACK FOODS MADE OF WHEAT; PROCESSED WHEAT; WHEAT GERM FOR HUMAN CONSUMPTION; WHEAT MEAL; RICE; READY TO EAT CEREALS; CEREAL PREPARATIONS; CEREALS; BREAKFAST CEREAL; PROCESSED CEREALS FOR FOOD FOR HUMAN CONSUMPTION; CEREAL BASED SNACK FOOD; CEREAL BARS; FLOUR, PROCESSED CORN; CORN, ROASTED; FRIED CORN; SPICE PREPARATIONS; MEAL; SALT; PUDDINGS; RAVIOLI; VERMICELLI; KETCHUP; MACARONI; NOODLES; OAT FLAKES; PANCAKES; PIES; PIZZAS; POPCORN; CANDY; COOKIES; CORN FLAKES; ICE CREAM; CUSTARD; WAFERS; SPAGHETTI; SEASONINGS; SPICES; SEMOLINA; TEA; SUGAR; COFFEE; COCOA; TAPIoca; SAGO; BUNS; BISCUITS; CAKES; BREAD, PASTRIES AND CONFECTIONERY; HONEY; VINEGAR, SAUCES [CONDIMENTS]; FRUIT SAUCES; GARAM MASALA; GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY); SPICES; SPICE EXTRACTS; PAPRIKA [SPICE]; SPICE BLENDS; SPICE MIXES; PEPPER SPICE; SPICE PREPARATIONS; CINNAMON [SPICE]; CURRY [SPICE]; CLOVES [SPICE]; GINGER [SPICE]; POWDERED SPICES; BAKING SPICES; SPICED SALT; EDIBLE SPICES; MIXED SPICES; PIZZA SPICES; HELICHRYSUM [SPICES]; ZAATAR SPICE BLEND; TEJ PATTA (SPICE); SPICE RUBS
HSBC FUSION

4517322  02/06/2020
HSBC GROUP MANAGEMENT SERVICES LIMITED
8 Canada Square, London E14 5HQ, United Kingdom
A company Incorporated Under the Laws of England and Wales

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used

DELHI

Cl.9; Computer software for use in banking and financial transaction services; computer software for enabling electronic, mobile and online banking; software applications for mobile or wireless devices and computers devices for enabling electronic, mobile and online banking; downloadable electronic and digital publications; software for use in the electronic secure identification, storage, transmission and retrieval of data; software for facilitating secure payment transactions by electronic means; software for enabling electronic and online identity verification and fraud prevention; software for use in displaying and managing financial product portfolios and orders; mobile application software for enabling online banking; software for facilitating banking services by means of the Internet, and via on-line and interactive computer services; computer software for facilitating credit cards transactions; computer software that enables users to manage their commercial credit card accounts and process credit card transactions; computer software for facilitating payment transactions by electronic means and recording financial operations; computer software for enabling the searching of electronic data; integrated chip cards; pre-recorded magnetic data carriers featuring information in the field of banking and financial services; computer software for enabling and facilitating online financial services; electronic credit cards and cash dispenser cards.

Cl.35; Data processing; provision of business information; data verification services; electronic data processing and retrieval services; computerized database management; organisation, operation and supervision of loyalty schemes and incentive schemes; business management and administration; information, advice and consultancy relating to the aforesaid services.

Cl.36; Financial services; banking services; monetary affairs; investment services; real estate investment; insurance services; asset management services; financial exchange and bill payment processing services, credit card, bank card, debit card and electronic payment services involving electronic processing and subsequent transmission of bill payment data; check verification services; monetary exchange and currency transfer services; real estate affairs; real estate agency; management and valuation services; financial investment in the field of real estate; investment consultation and advice; funds investment; financial investment and capital investment services; raising of equity capital for others; insurance brokerage services; and loss of income protection services; income tax consultation; annuity underwriting; insurance advice and consultation; life insurance underwriting; insurance information services; underwriting and administering disability insurance; information, advisory and consultancy services relating to the aforesaid services.

Cl.42; Development of computer software; development of on-line virtual environment for users of electronic stock trading platforms, electronic marketplaces and electronic financial and monetary exchanges; information, advisory and consultancy services relating to the aforesaid services.
INDICOLD PRIVATE LIMITED
100, SOUTH EX PLAZA 1, SOUTH EXTENSION PART 2, VILLAGE MASHJID MOTH
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
KUSUM ROHILLA
F-401, Godrej Summit, Sector 104, Surat Nagar, Gurugram-122001

Proposed to be Used

DELHI

Cl.39; Refrigerated solution services of wholesale or retail nature for perishable food items, frozen food items including ice creams of own or other brands. Refrigerated storage solution to medicines/ drugs and pharmaceutical equipment. Advisory and consulting services in relation to supply chain both cold and dry warehousing and logistics. Inland freight transportation, logistics and storage services of wholesale or retail nature for items including but not limited to vegetables, fruits, flowers, canned/non-canned foods, domestic appliance, other perishable/ non-perishable households goods and medicines/ drugs/ pharmaceutical equipment. Delivery of goods on wholesale or retail basis by courier, delivery boy/ agent, third party. Wrapping and packaging services for food and other items.

Cl.42; Designing and development of computer software/ mobile application towards accessibility to cold/ supply chain aggregation, warehouse management system [WMS], track management system [TMS] and other associated storage and delivery of goods related system.
Cl.44; Rental/leasing of apparatus, equipment and installations for human healthcare care services. Rental/leasing of equipment and installations for agricultural activities. Advisory and consultancy services relating to sustainable agriculture and horticulture.
PROZELA HEALTHCARE PRIVATE LIMITED
Avantha Business Centre, D2 Sothern Park, Saket District Centre, Saket, New Delhi- 110017
A Private Limited Company

Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.

Proposed to be Used
CHENNAI
Cl.35; Business management consultancy and business organisation consultancy
Cl.44; Medical analysis/advice services for diagnostic and treatment purposes
Priority claimed from 28/04/2020; Application No. : JP 2020-047351 ;Japan
4521306  05/06/2020
PeptiGrowth Inc.
6-1, Marunouchi 2-chome Chiyoda-ku, Tokyo, Japan
Company
Address for service in India/Attorney address:
SHARAD VADEHRA
KAN AND KRISHME, Attorneys at Law, KNK House, A-11, Shubham Enclave, Paschim Vihar, New Delhi-110063, INDIA
Proposed to be Used
DELHI
Cl.1; Chemicals; Chemicals for use in the manufacture of pharmaceuticals; Peptide.
Cl.5; Synthetic peptides for pharmaceutical purposes; Chemical preparations for pharmaceutical purposes; Pharmaceutical drugs; Peptides dietary supplements in the form of granular, tablet, powdery, liquid, gels, capsules; Dietary supplements.
Cl.35; Retail services or wholesale services for chemicals; Retail services or wholesale services for pharmaceutical drugs.
Cl.40; Commissioning manufacture of synthetic peptides; Custom manufacture of synthetic peptides; Custom
manufacture of pharmaceuticals; Custom manufacture of chemicals.

Cl.42; Testing, inspection, evaluation or research of pharmaceuticals; Information services relating to testing, inspection, evaluation or research of pharmaceuticals; Testing, inspection, research or development of cell, tissue culture; Information services relating to testing, inspection, research or development of cell, tissue culture; Testing, inspection or research of pharmaceuticals, cosmetics or foodstuffs.
4522416    05/06/2020
KIZABLE, LLC
2741 NE 16th Terrace Wilton Manors, Florida 33334, USA
a limited liability company registered in USA.

Address for service in India/Attorney address:
PARVINDER KAUR
HL ARCDE-3RD FLOOR, PLOT NO. 14, ABOVE AXIS BANK, SEC-V (MLU), DWARKA, NEW DELHI-110075.
Used Since :01/01/2015

DELHI

Cl.3; Lip balm, Bleaching preparations and other substances for laundry use; cleaning; polishing; scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions, dentifrices.

Cl.30; Candy, chocolate candies, rock candy, sugar candies, and cookies.